



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड  
UTTAR PRADESH POLLUTION CONTROL BOARD

Ref. No. 430/92343/C-6/Sa-756/OA No. 393/2022/23

Dated 21/4/23

To,

The Registrar General,  
Hon'ble National Green Tribunal,  
Principal Bench,  
Faridkot House, Copernicus Marg,  
New Delhi- 110001

**Sub: Regarding submission of Affidavit of Member Secretary, UPPCB in compliance of order dated 01.03.2023 passed by Hon'ble National Green Tribunal, Principle Bench, New Delhi in O.A. No. 393/2022 Ashish Kumar Dwivedi V/s State of U.P. and Others.**

Sir,

Kindly refer to the subject mentioned above. In compliance of order dated 01.03.2023 passed by Hon'ble National Green Tribunal, Principle Bench, New Delhi in O.A. No. 393/2022 Ashish Kumar Dwivedi V/s State of U.P. and Others, Please find attached herewith Affidavit on behalf of U.P. Pollution Control Board for your kind perusal and further necessary action.

Enclosures: As above

Sincerely Yours,

(Ajay Kumar Sharma)  
Member Secretary

**Copy to: Following for information and further necessary action.**

Shri Pradeep Misra Advocate, Supreme Court, B-235, Sector-XIX, Noida, District-GB Nagar, 201301.

Member Secretary

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL AT NEW DELHI

ORIGINAL APPLICATION NO. 393/2022IN THE MATTER OF:

Ashish Kumar Dwivedi

.....Applicant

Versus

State of UP and Ors.

.....Respondents

AFFIDAVIT ON BEHALF OF UTTAR PRADESH POLLUTION CONTROL BOARD

I, Ajay Kumar Sharma aged about 56 years, Member Secretary, Uttar Pradesh Pollution Control Board, TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow, U.P. do hereby solemnly affirm and state on oath as under;

1. That I, in the above noted capacity, well conversant with the facts and record of the present case, hence competent to swear this affidavit.
2. That in the present case the Hon'ble National Green Tribunal was pleased to pass the following order vide its order dated 01.03.2023 deposed herein under;

"..... 12. *The Member Secretary, UPPCB is also directed to file an affidavit furnishing information in tabular form in respect of mining leases in operation in the State of U.P. with all relevant particulars including the status of EC by SEIAA, date of receipt of application for grant of CTE/CTO, date of grant of CTE/CTO, pendency of applications for grant/renewal of CTE/CTO, number of cases involving carrying out of mining without grant of EC/CTE/CTO by UPPCB, number of cases in*



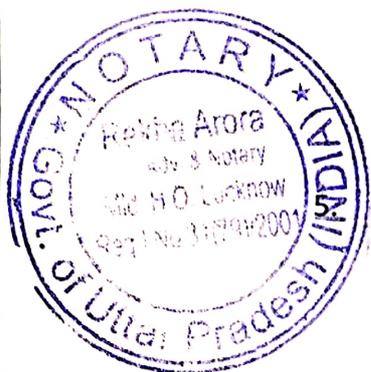
R. Arora  
21/4/23  
Rekha Arora  
Adv. & Notary  
Mtd. H.O. LUCKNOW U.P. INDIA  
Regd. No. 31(79)2001

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*which environmental compensation has been imposed, number of cases in which environmental compensation has been recovered/realized, number of cases in which recovery of environmental compensation is pending, number of cases of mining in which copy of the mining lease agreement/information of commencement of mining was not sent to the UPPCB by the Director, Geology and Mining, Government of Uttar Pradesh and concerned District Magistrate and such statement be filed within one month by email at at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR supported PDF and not in the form of Image PDF....."*

3. That it is pertinent to mention here that the CPCB under the powers conferred under Section 18(1)(b) of the Water Act, 1974 and the Air Act, 1981 has issued direction dated 07.03.2016 regarding Harmonization of classification of Industrial Sectors under Red/Orange/Green/White categories. The directions dated 07.03.2016 are annexed here with as **Annexure No-1** to this affidavit.
4. That it is further worthwhile to mention here that in compliance of the directions issued by Central Pollution Control Board, they were adopted by UP Pollution Control Board in its 96<sup>th</sup> Board meeting Dated 29.03.2016 and direction Dated 18.04.2016 were issued to all concerned officers of the Board. A true copy of the letter Dated 18.04.2016 is being annexed herewith as **Annexure No.-2** to this affidavit.

That in the final List issued by CPCB on 07.03.216 of Orange Category of Industrial Sectors the following comment regarding 'Excavation of sand from the river bed' has been mentioned.



R. Arora  
 Adv. & Notary  
 Mid. H.O. LUCKNOW U.P. INDIA  
 Regd. No. 31(79)2001

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" There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication /vague category. The details are as follows:-

Sl. No.	Origin at Sl. No.	Industry Sector	Original Category	Remarks
1	24	Excavation of sand form the River Bed (excluding manual excavation)	o	Since such type of activities cause ecological disturbances, the instructions issued by the Government from time to time be followed. To be categorized by MoEF&CC

6. That pursuant to above remarks made in categorization of sector, until now no clarification of MoEF&CC regarding categorization of 'Excavation of sand from the river bed', has been received from CPCB. In compliance of the Hon'ble NGT order dated 01.03.2023 in aforesaid case the details as desired by Hon'ble NGT regarding the status of issuance of CTO/CTE, Environmental Clearance (EC) by SEIAA and action against defaulter units etc. is being annexed herewith and marked as **Annexure No-3** to this affidavit.



*A*

Deponent

### VERIFICATION

I, the above named deponent do hereby verify that the contents of above affidavit are true to my knowledge derived from official record. No part of the same is false and nothing material has been concealed there form.

VERIFIED THIS ON THE 21<sup>st</sup> DAY OF APRIL, 2023 AT Lko

Sworn & Verified  
before me.

*Rekha Arora*  
21/4/23  
**Rekha Arora**  
Adv. & Notary  
Mid. H.O. LUCKNOW U.P. INDIA  
Regd. No. 31(79)2001

*A*

Deponent

I Identified The Deponent/executant  
Who Has Signed / Put T.I. Before Me.



केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
(पर्यावरण एवं वन मंत्रालय, भारत सरकार)  
(MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

No.B-29012/ESS(CPA)/2015-16/

March 07, 2016

To

The Chairman  
All the State Pollution Control Boards / Pollution Control Committees  
( List Attached)

**SUB: MODIFIED DIRECTIONS UNDER SECTION 18(1)(b) OF THE WATER (PREVENTION & CONTROL OF POLLUTION) ACT, 1974 and THE AIR (PREVENTION & CONTROL OF POLLUTION) ACT, 1981 REGARDING HARMONIZATION OF CLASSIFICATION OF INDUSTRIAL SECTORS UNDER RED / ORANGE / GREEN / WHITE CATEGORIES.**

WHEREAS, under section 16 (2)(b) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(c) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the Central Pollution Control Board (CPCB), constituted under the Water (Prevention and Control of Pollution) Act, 1974, is to coordinate activities of the State Pollution Control Boards ( SPCBs) and Pollution Control Committees (PCCs); and

WHEREAS, under section 16 (2)(c) of the Water (Prevention and Control of Pollution) Act, 1974 and under Section 16 (2)(d) of the Air (Prevention & Control of Pollution) Act, 1981, one of the functions of the CPCB is to provide technical assistance and guidance to SPCBs and PCCs; and

WHEREAS, it was brought to the notice of CPCB, that different SPCBs /PCCs were following different criteria for classification of industrial sectors under Red/Orange/ Green category and that classification was being used by the SPCBs/PCCs for grant of consents to industries and for Inventorization / surveillance of industries.

WHEREAS, the issue regarding classification of industries was deliberated upon in the 56<sup>th</sup> Conference of Chairmen & Member Secretaries of CPCB & SPCBs/PCCs held on August 31, 2010 and a working group comprising of representatives from SPCBs & CPCB was constituted to prepare a consolidated list of industrial sectors falling under Red/Orange/Green category to bring uniformity in classification of industrial sectors across the country;

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली-110032

'Parivesh Bhawan', East Arjun Nagar, Delhi - 110032

दूरभाष/Tel. : 43102030, फ़ैक्स/Fax : 22305793, 22307078, 22307079, 22301932, 22304948

ई-मेल/e-mail : cpcb@nic.in वेबसाइट/Website : www.cpcb.nic.in

WHEREAS, the report prepared by the Working Group was discussed in the 57<sup>th</sup> Conference of Chairmen & Member Secretaries of CPCB & SPCBs/PCCs held in Delhi on September 15, 2011, wherein some modifications were proposed;

WHEREAS, the final report of the working group was prepared, incorporating the suggestions/observations made in the 57<sup>th</sup> Conference of Chairmen and Member Secretaries of CPCB & SPCBs/PCCs and in exercise of the powers delegated to the Chairman, CPCB under Section 18(1)(b) of the Water Act, 1974, following directions were issued for compliance to all SPCBs/PCCs to maintain uniformity in categorization of industries as red, orange and green as per list finalized by CPCB, which identified 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green':

a). To maintain uniformity in categorization of industries under Red/ Orange/Green category, the SPCBs /PCCs shall adopt the list as finalized by CPCB based on the recommendations of that Working Group for grant of Consent, inventorization of industries under Red, Orange and Green categories and other related activities.

(b). The SPCBs/PCCs shall revise the list of Red, Orange and Green categories of industries operating in their jurisdiction based on the criteria specified in the final report of that Working Group and submit the same to CPCB within 90 days in hard copy as well as soft copy;

WHEREAS, later-on, it was observed that the process of categorization thus far was primarily based on the size of the industries and consumption of resources and pollution due to discharge of emissions and effluents and its likely impact on health was not considered as primary criteria;

WHEREAS, there have been proposals from the SPCBs / PCCs and industrial associations for categorization of the industrial sectors in a more pragmatic manner. The issue was discussed during the national level conference of the Environment Ministers of the States, held in New Delhi during April 06-07, 2015 and also during the Conference of the Chairmen and Member Secretaries of CPCB and SPCBs/PCCs held in New Delhi on April 08, 2015. Accordingly, a 'Working Group' comprising of the Members from Central Pollution Control Board and State Pollution Control Boards representing the States of Andhra Pradesh, Punjab, Tamilnadu, West Bengal, Madhya Pradesh and Maharashtra, was constituted to revisit the criteria of categorization of industries and suggest rationale based on pollution potential for categorization of industrial sectors and adopting it for implementation of pollution control plan;

WHEREAS, the Working Group has developed the criteria of categorization of industrial sectors based on the concept of Pollution Index which is a function of the emissions (air pollutants), effluents (water pollutants), hazardous wastes generated and consumption of resources. For this purpose the references are taken from the the Water (Prevention and Control

of Pollution ) Cess (Amendment) Act, 2003, Standards so far prescribed for various pollutants under Environment (Protection) Act , 1986 and Doon Valley Notification, 1989 issued by MoEFCC. The Pollution Index (PI) of any industrial sector is a number from 0 to 100 and the increasing value of PI denotes the increasing degree of pollution load from the industrial sector;

WHEREAS , based on the series of consultations with SPCBs, different Government / Non-government Institutions including industries and MoEFCC , the following criteria on 'Range of Pollution Index 'for the purpose of categorization of industrial sectors has been finalized:

- o Industrial Sectors having Pollution Index score of 60 and above - Red category
- o Industrial Sectors having Pollution Index score of 41 to 59 -Orange category
- o Industrial Sectors having Pollution Index score of 21 to 40 -Green category
- o Industrial Sectors having Pollution Index score incl. & upto 20 -White category

WHEREAS, based on the revised criteria, the 'Final Report on Revised Categorization of Industrial Sectors under Red/Orange/Green/White' has been evolved. The 'Categorization' is based on the relative pollution potential of the industrial sectors and grouping of the industrial sectors based on the use of raw materials, manufacturing process adopted and pollutants likely to be generated;

WHEREAS, based on relative Pollution Index, the number of industries in various categories are as under :

- i. The Red category of industrial sectors: 60
- ii. The Orange category of industrial sectors: 83
- iii. The Green category of industrial sectors: 63 and
- iv. The Newly introduced White category: 36

WHEREAS, there shall be no necessity of obtaining the Consent to Operate" for White category of industries and an intimation to concerned SPCB / PCC shall suffice;

WHEREAS, the purpose of categorization is to ensure that the industry is established in a manner consistent with the environmental objectives and to prompt industrial sectors to adopt cleaner technologies, ultimately resulting in generation of no or minimum pollutants.

WHEREAS the new categorization system shall also facilitate in self-assessment by industries;

Now, therefore, in exercise of the powers delegated to the Chairman, CPCB under Section 18(1)(b) of the Water (Prevention & Control of Pollution) Act, 1974 and Section 18(1)(b) of the Air (Prevention & Control of Pollution), Act , 1981 the earlier Directions issued in June 2012 in the context of categorisation of industries as Red, Orange & Green are withdrawn with immediate effect and following '**Directions**' are hereby issued for compliance by all SPCBs and PCCs :

1. That the SPCBs and PCCs shall adopt the Revised Criteria of categorization of industrial sectors as detailed in table nos. F1, F2, F3 and F4 and Revised Lists of Red, Orange, Green and White categories of industrial sectors, presented at table no. G2, G3, G4 and G5 respectively, in the 'Final Report' as attached herewith immediately.
2. That all pending applications for consideration of 'Consent to Establish' and 'Consent to Operate' and future such applications shall be processed as per revised criteria.
3. That the SPCBs and PCCs will provide the list of industries identified in each category existing in the State which have been considered for grant of consents. SPCBs/PCCs will forward the list of such industries before 31.05.2016 and the same will be uploaded on the websites of respective SPCB/PCC.
4. That the 'Revised Lists of Red, Orange, Green and White category of industrial sectors' shall be used by the SPCBs and PCCs for Consent Management and inventorization of industries under Red, Orange, Green and White categories. Siting of industries shall be only in conforming areas. SPCBs / PCCs shall evolve sector specific plans for control of pollution and industrial surveillance for verifying compliance.
5. That the SPCBs and PCCs shall revise /prepare the inventory of Red, Orange, Green and White categories of industries operating in their jurisdiction based on the revised criteria specified in the Final Report and submit the same to CPCB within 90 days i.e., before 30.05.2016 in hard copy as well as soft copy.
6. That the listed category of industries or those identified later-on under different categories shall not be linked to sanction of loan / finance or bank proceedings.
7. That any further addition of any new or left-over industrial sector and their categorization which is not listed in the revised list of Red, Orange, Green and White industrial sectors, shall be done at the level of concerned SPCB /PCC following revised criteria & guidelines as detailed in the attached document and no concurrence of CPCB shall normally be required. It is further clarified that while categorizing the industries, fractional numbers shall be rounded off to nearest integer.

The SPCBs/PCCs shall acknowledge the receipt of directions and submit the 'Action Taken Report' in compliance with these directions to CPCB before 15.04.2016.

(Arun Kumar Mehta)  
Chairman  
7/3/16

Copy to:

1. The Chief Secretary of all the States and UTs
2. The Secretary ,  
Ministry of Micro, Small and Medium Entrepreneurs  
Udyog Bhawan, Rafi Marg, New Delhi - 110 011
3. The Secretary ,  
Ministry of Heavy Industries  
Udyog Bhawan, Rafi Marg, New Delhi - 110 011
4. The Secretary,  
Ministry of New and Renewable Energy  
Block-14, CGO Complex,  
Lodhi Road, New Delhi-110 003,
5. The Advisor(CP Division)  
Ministry of Environment ,Forests and Climate Change  
Indira Paryavaran Bhawan  
Jor Bagh Road, New Delhi - 110 003
6. All Zonal Offices of CPCB

(A. B. Akolkar) 7.3.16  
Member Secretary

Final Document  
on  
Revised  
Classification  
of  
Industrial Sectors  
Under

**Red, Orange, Green and White Categories**  
(February 29, 2016)



**Central Pollution Control Board**  
Delhi

## Executive Summary

### Categorization of Industrial Sectors under Red, Orange, Green and White Category

The Ministry of Environment, Forest and Climate Change (MoEFCC) had brought out notifications in 1989, with the purpose of prohibition/ restriction of operations of certain industries to protect ecologically sensitive Doon Valley. The notification introduced the concept of categorization of industries as " Red", "Orange "and "Green" with the purpose of facilitating decisions related to location of these industries. Subsequently, the application of this concept was extended in other parts of the country not only for the purpose of location of industries, but also for the purpose of Consent management and formulation of norms related to surveillance / inspection of industries.

The concept of categorization of industries continued to evolve and as different State Pollution Control Boards interpreted it differently, a need arose to bring about necessary uniformity in its application across the country. In order to harmonize the 'Criteria of categorization', Directions were issued by CPCB under Section 18(1)(b) of the Water ( Prevention & Control of Pollution) , Act, 1974 to all SPCBs/PCCs to maintain uniformity in categorization of industries as red, green and orange as per list finalized by CPCB, which identified 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green'.

The process of categorization thus far was primarily based on the size of the industries and consumption of resources. The pollution due to discharge of emissions & effluents and its likely impact on health was not considered as primary criteria. There was demand from the SPCBs / PCCs and industrial associations for categorization of the industrial sectors in a more transparent manner. Accordingly, the issue was discussed thoroughly during the national level conference of the Environment Ministers of the States, held in New Delhi during April 06-07, 2015 and a 'Working Group' comprising of the members from CPCB, APPCB, TNPCB, WBPCB, PPCB, MPPCB and Maharashtra PCB is constituted to revisit the criteria of categorization of industries and recommend measures for making the system transparent and rational.

The Working Group has developed the criteria of categorization of industrial sectors based on the Pollution Index which is a function of the emissions (air pollutants), effluents (water pollutants), hazardous wastes generated and consumption of resources. For this purpose the references are taken from the the Water (Prevention and Control of Pollution ) Cess (Amendment) Act, 2003, Standards so far prescribed for various pollutants under Environment (Protection) Act , 1986 and Doon Valley Notification, 1989 issued by MoEFCC. The Pollution Index PI of any industrial sector is a number from 0 to 100 and the increasing value of PI denotes the increasing degree of pollution load from the industrial sector. Based on the series of brain storming sessions among CPCB, SPCBs and MoEFCC , the following criteria on 'Range of Pollution Index 'for the purpose of categorization of industrial sectors is finalized.

- |   |                  |
|---|------------------|
| ○ Industrial Sectors having Pollution Index score of 60 and above | - Red category   |
| ○ Industrial Sectors having Pollution Index score of 41 to 59     | -Orange category |
| ○ Industrial Sectors having Pollution Index score of 21 to 40     | -Green category  |
| ○ Industrial Sectors having Pollution Index score incl.&upto 20   | -White category  |

The newly introduced White category of industries pertains to those industrial sectors which are practically non-polluting such as Biscuit trays etc. from rolled PVC sheet (using automatic vacuum forming machines), Cotton and woolen hosiers making (Dry process only without any dyeing/washing operation), Electric lamp (bulb) and CFL manufacturing by assembling only, Scientific and mathematical instrument manufacturing, Solar power generation through photovoltaic cell, wind power and mini hydel power (less than 25 MW).

The salient features of the 'Re-categorization' Exercise are as follows :

- Due importance has been given to relative pollution potential of the industrial sectors based on scientific criteria . Further, wherever possible, splitting of the industrial sectors is also considered based on the use of raw materials, manufacturing process adopted and in-turn pollutants expected to be generated.
- The Red category of industrial sectors would be 60.
- The Orange category of industrial sectors would be 83.
- The Green category of industrial sectors would be 63.
- Newly introduced White category contains 36 industrial sectors which are practically non-polluting.
- There shall be no necessity of obtaining the Consent to Operate'' for White category of industries. An intimation to concerned SPCB / PCC shall suffice.
- No Red category of industries shall normally be permitted in the ecologically fragile area / protected area.

The purpose of categorization is to ensure that the industry is established in a manner which is consistent with the environmental objectives. The new criteria will prompt industrial sectors willing to adopt cleaner technologies, ultimately resulting in generation of fewer pollutants. Another feature of the new categorization system lies in facilitating self-assessment by industries as the subjectivity of earlier assessment has been eliminated. This 'Re-categorization' is a part of the efforts, policies and objective of present government to create a clean & transparent working environment in the country and promote the Ease of Doing Business.

Other similar efforts include installation of Continuous Online Emissions/ Effluent Monitoring Systems in the polluting industries, Revisiting of the CEPI (Comprehensive Environment Pollution Index) concept for assessment of polluted industrial clusters, Revision of existing industrial Emission/Effluent discharge standards, initiation of special drive on pollution control activities in Ganga River basin and many more in coming future.

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## Revised Criteria of Categorization of Industries

“Securing industrial pollution control in accordance with the Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 by linking with categorization of industries, consent management and vigilance – ‘In context of Red, Orange, Green and White categories of industries”

### A: Genesis of Categorization:

- The Ministry of Environment, Forest and Climate Change (MoEFCC) had brought out notifications, which inter-alia refers to Prohibition/ Restriction on operation of industries to protect ecologically sensitive areas or areas of specific importance. This has for the first time brought the concept of categorization of industries to “Red”, “Orange “and “Green” and restrict their operation in certain areas of importance. Therefore, it is at-once interpreted that Red, Orange and Green categorization is linked with location specific needs.
- The notification of MoEF was first brought on 2<sup>nd</sup> February,1989 in case of “Restriction on location of industries, mining operations and other developmental activities in Doon Valley in “Uttarakhand” and thereafter another notification on 24<sup>th</sup> February 1999 regarding restriction on the setting up of industries in Dahanu Taluka in Maharashtra. The categorization had been made mainly on the basis of size of the industries, man power and consumption of resources.
- However, in other parts of the country, there have been variations in context to the classification of industries under Red, Orange and Green categories. SPCBs / PCCs were following their own criteria in different States thereby creating confusion.
- In order to harmonize the ‘Criteria of categorization’, a ‘Working Group’ was formed as per resolution passed during the 57<sup>th</sup> Conference of the Chairmen & Member Secretaries of CPCB and SPCBs. Based on the recommendations of the Working Group, Directions dated 4/6/2012 under Section 18(1)(b) of the Water

(Prevention & Control of Pollution) , Act, 1974 were issued to all SPCBs/PCCs with the effects to maintain uniformity in categorization of industries as red, green and orange as per list finalized by the Working Group. This indicative list included 85 types of industrial sectors as 'Red', 73 industrial sectors as 'Orange' and 86 sectors as 'Green'. However, these identified categories have not been assigned with scores as per existing criteria/ or any new criteria

**B: Categorization criteria used by SPCBs/PCCs:**

SPCBs and PCCs use the criteria of Red, Orange and Green categories for consent management and vigilance purposes for carrying out inspections to verify compliance to the stipulated standards. However the above categorization do not emphasize on sector-specific plan for control of pollution in accordance with priority based on pollution index.

**C: Gap in the process:**

1. The categorization has been made mainly on the basis of size of the industries and consumption of resources. The pollution due to discharge of emissions & effluents and its impact on health was not considered as primary criteria.
2. Categorization was on random basis, no scoring system was adopted.

**D: Resolutions made during National Level Conferences**

The issue was discussed thoroughly during the following national level conferences held in New Delhi:

- Conference of the Environment Ministers of Central Government and State Governments during April 06-07, 2015
- 59<sup>th</sup> Conference of Chairmen & Member Secretaries of Pollution Control Boards / Pollution Control Committees held on April 08, 2015

Accordingly following resolutions were made during the Conferences:

1. A 'Working Group' comprising of the members from CPCB, APPCB, TNPCB, WBPCB, PPCB, MPPCB and Maharashtra PCB is constituted.
2. This WG shall revisit the categorization of industries that is based on pollution index criteria & environmental issues such as generation of emission, effluent and hazardous wastes.
3. The categorization will be done on the basis of composite score (0-100 marks) of Pollution Index given in accordance with the following weightage.

Air Pollution Score based on parameters namely PM, CO, NO <sub>x</sub> , SO <sub>x</sub> , HMs, Benzene, Ammonia and other toxic parameters relevant to the industry.	40 Marks
Water Pollution Score based on parameters namely pH, TSS, NH <sub>3</sub> -N, BOD, Phenol and other toxic pollutants relevant to the industry.	40 Marks
Hazardous wastes (land fillable, incinerable, recyclable) as generated by the industry.	20 Marks
<p>Note :</p> <ul style="list-style-type: none"> <li>• Parameters to be decided on the basis of the nature of the wastes generating from the industrial sector.</li> <li>• Industries having only either water pollution or air pollution, the score will be normalized wrt 100.</li> </ul>	

4. Based on the score of the Pollution Index, following categorization be made :
  - Type of industries, if scores 60 and above be categorized as Red
  - Type of industries, if scores from 30 to 59 be categorized as Orange
  - Type of industries, if scores from 15 to 29 be categorized as Green
  - Type of industries, if less than 15 be categorized as White or non-polluting industry.
5. SPCBs/PCCs may issue consent to the industries
  - Red category of industries for 5 years.
  - Orange category of industries for 10 years.
  - Green category of industries for 15 years.
  - No necessity of consent for non-polluting industries.
6. No red categories of industries will be permitted to establish in eco-sensitive areas and protected areas.

### **E: Follow-up Actions made on the Resolutions :-**

- Accordingly, a Committee comprising the Chairmen of CPCB, APPCB, TNPCB, MPPCB, MPCB, PPCB, WBPCB and MS, CPCB was constituted vide CPCB OM dated

23.04.2015 to review & classify industrial sectors into different categories based on criteria of respective pollution potential.

- The categorization is made on the basis of following:
  - Quality of emissions (air pollutants) generated
  - Quality of effluents ( water pollutants) generated
  - Types of hazardous wastes generated
  - Consumption of resources
  
- Reference is taken from the following :
  - The Water (Prevention and Control of Pollution ) Cess Act, 1977
  - Standards so far prescribed for various pollutants under the Environment (Protection) Act , 1986
  - Doon Valley Notification, 1989 issued by MoEF.

## **F : Scoring Methodology :**

The details on the scoring methodology in respect of the aforesaid 3 components is presented in the following tables F-1 to F-4 .

**Table F-1 : Water Pollution Scoring Methodology**

Sl. No.	Activity / Types of Discharges	Score
Part A : Score W1 : Score based on types of expected criteria water-pollutants present in industrial processes waste waters. <b>Maximum of the following seven categories is to be taken.</b>		
W11	Waste-water which is polluted and the pollutants are - <ul style="list-style-type: none"> <li>• not easily biodegradable ( very high strength waste waters having BOD &gt; 5000 mg/l ); or</li> <li>• toxic; or</li> <li>• both toxic and not easily biodegradable.</li> </ul> (Presence of criteria water pollutants having prescribed standard limits up-to 10 mg/l or having BOD > 5000 mg/l). For details appendix 1 may be referred)	30
W12	Non-toxic high strength polluted waste-water having BOD in the range of 1000-5000 mg/l and the pollutants are biodegradable. <p>(Presence of criteria water pollutants having prescribed standard limits from 11 mg/l to 250 mg/l and having BOD strength in the range of 1000-5000 mg/l) . For details appendix 1 may be referred)</p>	25
W13	Non toxic- polluted waste-water having BOD below 1000 mg/l and the pollutants are easily biodegradable. <p>(Presence of criteria water pollutants having prescribed standard limits from 11mg/l to 250 mg/l and having BOD strength below 1000 mg/l) . For details appendix 1 may be referred)</p>	20
W14	Waste-water generated from the chemical processes and which is polluted due to presence of high TDS ( total dissolved solids) of inorganic nature. <p>(Presence of criteria water pollutants having prescribed standard limits more than 250 mg/l. For details appendix 1 may be referred)</p>	15
W15	Waste-water generated from the physical unit operations / processes and which is polluted due to presence of TDS (total dissolved solids) of inorganic nature and of natural origin like fresh-water RO rejects, boiler blow-downs, brine solution rejects etc. <p>(Presence of criteria water pollutants having prescribed standard limits more than 250 mg/l. For details appendix 1 may be referred)</p>	12
W16	Non-toxic polluted waste-water from those units which are: <ul style="list-style-type: none"> <li>• Having the overall waste-water generation less than 10 KLD and</li> <li>• The pollutants are easily bio-degradable having BOD below 200 mg/l which can be easily treated in a single stage ASP (activated</li> </ul>	12

	sludge process) based Effluent Treatment Plant. Note : This is a special category and is applicable to only those units having over-all liquid waste generation less than 10 KLD with low strength organic load.	
W17	Waste-water from cooling towers and cooling-re-circulation processes	10
Part B : Score W2 : Score based on huge discharges of any kind (Penalty Clause)		
W2	Industry having overall liquid waste generation of 100 KLD or more including industrial & domestic waste-water.	10
Overall Water Pollution Score $W = W1+W2$		

- **Water Pollutants covered under Group W11:**

- ✓ Free available Chlorine , Total residual chlorine, Fluoride (as F), Sulphide (as S), Free Ammonical Nitrogen, Dissolved phosphates (as P), Free ammonia (as NH<sub>3</sub>), Nitrate Nitrogen, Mercury (As Hg), Selenium (as Se), Hexa-valent chromium (as Cr + 6), Lead (as Pb), Tin , Vanadium (as V), Cadmium (as Cd), Manganese (as Mn), Total chromium (as Cr), Copper (as Cu), Iron (as Fe), Nickel (as Ni), Zinc (as Zn), Benzene, Arsenic (as As), Benzo-a-pyrene, Cyanide (as CN), Phenolic compounds (as C<sub>6</sub>H<sub>5</sub>OH) , Adsorbable Organic Halogens (AOX), Boron and /or
- ✓ BOD strength of waste water > 5000 mg/l

- **Water Pollutants covered under Group W12:**

- ✓ Sodium Absorption Ratio (SAR) , Biochemical oxygen demand (3 days at 27°C), Total Kjeldahl nitrogen (TKN), Ammonical nitrogen (as N), Suspended solids, Total nitrogen (as N), Chemical oxygen demand, Oils & grease and
- ✓ BOD strength of waste water is in the range of 1000-5000 mg/l

- **Water Pollutants covered under Group W13:**

- ✓ Sodium Absorption Ratio (SAR), Biochemical oxygen demand (3 days at 27°C), Total Kjeldahl nitrogen (TKN), Ammonical nitrogen (as N), Suspended solids, Total nitrogen (as N), Chemical oxygen demand and
- ✓ BOD strength of waste water is below 1000 mg/l

- **Water Pollutants covered under Group W14 and W15:**

Chlorides as Cl, Colour , Total dissolved solids (TDS - Inorganic)

- **Water Pollutants covered under Group W16**

- ✓ BOD strength of waste water is below 200 mg/l and overall discharge is less than 10 KLD.

Table F-2 : Air Pollution Score

Sl. No.	Air Pollutants Group	'Range of Prescribed Standard' of criteria pollutants	Marks
Part 1 : Score A1 = Score based on types of expected criteria Air Pollutants present in the emissions . Maximum of the following seven categories is to be taken. For details appendix 2 may be referred.			
1	Group A1A	Presence of criteria air pollutants having prescribed standard limits up to 2 mg/Nm <sup>3</sup>	30
2	Group A1B	Presence of criteria air pollutants having prescribed standard from 3 to 10 mg/Nm <sup>3</sup>	25
3	Group A1C	Presence of criteria air pollutants having prescribed standard from 11 to 50 mg/Nm <sup>3</sup>	20
4	Group A1D	Presence of criteria air pollutants having prescribed standard from 51 to 250 mg/Nm <sup>3</sup>	15
5	Group A1E	Presence of criteria air pollutants having prescribed standard from 251 mg/Nm <sup>3</sup> & above.	10
6	Group A1F	<ul style="list-style-type: none"> <li>• Generation of fugitive emissions of Particulate Matters which are: <ul style="list-style-type: none"> <li>○ Not generated as a result of combustion of any kind of fossil-fuel.</li> <li>○ Generated due to handling / processing of materials without involving the use of any kind of chemicals.</li> <li>○ Which can be easily contained / controlled with simple conventional methods</li> </ul> </li> </ul>	10
7	Group A1G	<ul style="list-style-type: none"> <li>• Generation of Odours which are : <ul style="list-style-type: none"> <li>○ Generated due to application of binding gums / cements / adhesives / enamels</li> <li>○ Which can be easily contained / controlled with simple conventional methods</li> </ul> </li> </ul>	10
Part 2 : Score A2 = Score based on consumption of fuels and technologies required for air pollution control :			
6	Group A2F1	<ul style="list-style-type: none"> <li>• All such industries in which the daily consumption of coal/fuel is more than 24 MT/day and the particular (Particulate/gaseous/process) emissions from which can be controlled only with high level equipments / technology like ESPs, Bag House Filters, High Efficiency chemical wet scrubbers etc.</li> </ul>	10
7	Group A2F2	<ul style="list-style-type: none"> <li>• All such industries in which the daily consumption of coal/fuel is from 12 MT/day to 24 MT/day and the particular (Particulate/gaseous/process) emissions from which can be controlled with suitable proven technology.</li> </ul>	5
Overall Air Pollution Score - A = A1 + A2			

- Air pollutants covered under Group A1A:  
Cd+Th, Dioxins & Furans, Mercury, Asbestos
- Air Pollutants covered under Group A1B:  
HF, Nickel+ Vanadium, HBr, Manganese, Lead, H<sub>2</sub>S, P<sub>2</sub>O<sub>5</sub> as H<sub>3</sub>PO<sub>4</sub>
- Air Pollutants covered under Group A1C:  
Chlorine, Pesticide compounds, CH<sub>3</sub>Cl, TOC, Total Fluoride, Hydrocarbons, NH<sub>3</sub>, HCL vapour & Mist, H<sub>2</sub>SO<sub>4</sub> Mist, SO<sub>2</sub>
- Air Pollutants covered under Group A1D:  
CO, PM, CO, NO<sub>x</sub>
- Air Pollutants covered under Group A1E:  
NO<sub>x</sub> with liquid-fuel, SO<sub>2</sub> with liquid-fuel

Table F-3: Hazardous Waste Generation Score

Sl.No.	Types of Hazardous Waste Generated as per Schedule 1 / Schedule 2 of Hazardous Waste ( Management, Handling & Trans-boundary Movement) Rules , 2008 . <b>Maximum of the following four categories is to be taken</b>	Score
HW1	<ul style="list-style-type: none"> <li>• Land disposable HW which require special care &amp; treatment for stabilization before disposal.</li> </ul>	20
HW2	<ul style="list-style-type: none"> <li>• Incinerable HW</li> </ul>	15
HW3	<ul style="list-style-type: none"> <li>• Land disposable HW which doesn't require treatment &amp; stabilization before disposal.</li> <li>• High volume low effect wastes such as fly-ash, phspho-gypsum, red-mud, slags from pyro-metallurgical operations, mine tailings and ore beneficiation rejects)</li> </ul>	10
HW4	<ul style="list-style-type: none"> <li>• Recyclable HW, which are easily recyclable with proven technologies.</li> </ul>	10

**Table F-4 : Calculation Sheet**  
Industrial Sector - .....

1. Water Pollution Score (W)			
Scores	Waste Water Category	Value	
Score on W1			
Score on W2			
Water Pollution Score = W1+W2			
2. Air Pollution Score (A)			
Scores	Air Pollutant Category	Value	
Score on A1			
Score on A2	-	-	
Air Pollution Score = A1+A2			
3. Hazardous Waste Score (HW)			
Score	HW Category	Value	
HW			
Grand Total = W + A + HW			

Note :

- Any of the industrial sector having only either air pollution (A) or water pollution (W) , the score will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times W \text{ ( or A)}\} / 40$$

- Any of the industrial sector having air pollution (A) and water pollution (W) both but no hazardous waste generation (H) , the joint score of air & water pollution will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (W+A)\} / 80$$

- Any of the industrial sector having air pollution (A) & hazardous waste generation (H) but no water pollution (W), the joint score of air pollution & hazardous waste generation will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (A+H)\} / 60$$

- Any of the industrial sector having water pollution (W) and hazardous waste generation (H) but no air pollution (A), the joint score of water pollution & hazardous waste generation will be normalized to 100 as per the following formula -

$$\text{Normalized Score} = \{100 \times (W+H)\} / 60$$

**G : Developments :**

- i. The existing Red ( 85 sectors) , Orange ( 73 sectors) and Green ( 86 sectors) i.e a total of 244 industrial sectors have been assessed as per the proposed formula by the Working Group. For this purpose, concerned Engineers / Scientists from the Member SPCBs were also involved & consulted during May 28-29, 2015.
- ii. After careful examination and consideration of the suggestions of concerned stake-holders the “Draft Document on Revised Concept of Categorization of Industrial Sectors “ was prepared by the Committee and circulated to all the SPCBs, PCCs and concerned Ministries for their information & comments. The ‘ Draft Document ’ was uploaded on the website of CPCB also for information & comments of one & all.
- iii. The matter was discussed during the 170<sup>th</sup> Board Meeting also and issues raised by the Board Members pertaining to some of the industrial sectors were clarified.
- iv. Responses were received from various concerned Ministries, SPCBs, Industrial Associations including individuals.
- v. Based on the above, final meeting was convened by the Secretary , MoEFCC with CPCB and senior officers of MoEFCC on January 06, 2016 to resolve the issues appropriately and finalize the ‘Re-categorization’. Accordingly , following modifications in the ‘Range of Pollution Index ‘for the purpose of categorization of industrial sectors were suggested :
  - Industrial Sectors having Pollution Index score of 60 and above – Red category
  - Industrial Sectors having Pollution Index score of 41 to 59 –Orange category
  - Industrial Sectors having Pollution Index score of 21 to 40 –Green category
  - Industrial Sectors having Pollution Index score incl.& upto 20 –White category
- vi. Based on the final criteria as described in v above , the final categorization is as follows :

Category of Industrial Sector	Existing Categorization	Proposed (New) categorization
Red	85	60
Orange	73	83
Green	86	63
White	---	36
Total	244	242

- vii. In the proposed categorization, some of the industrial sectors have been either deleted due to duplication or merged with similar type of sectors on account of same

characteristics of pollution generation. In a similar way, some of the industrial sectors are split into more sectors on account of variation in the raw materials / manufacturing process. As a result final totals of the existing and proposed categorization are different.

- viii. The industrial sector which doesn't fall under any of the above four categories ( Red, Orange, Green and White) , decision with regard to its categorization will be taken at the level of concerned SPCB/PCC by a committee headed by the Member Secretary , SPCB/PCC and comprising of two senior cadre Engineers / Scientists of the SPCB / PCC in accordance with the scoring-criteria specified in this document.
- ix. The summary is presented in the following Table G-1 and final lists of Red, Orange, Green and White categories of industries are presented in Tables G-2, G-3, G-4 and G-5 respectively, which are self explanatory.

Table G-1: Final Summary Table Red , Orange, Green and White Categories of Industries (16-01-16)

Sl No.	Original Categorization	Initial Nos.	Addition by Splitting into further classes	Deletion/ Shifting to foot-note due to vague term / Merger / other reasons	Re-categorization to Red	Re-categorization to Orange	Re-categorization to Green	Re-categorization to White	Check
					1	2	3	4	5
1	Red	85	11	7	60	26	3	Nil	96=96
2	Orange	73	2	3	Nil	51	19	2	75=75
3	Green	86	Nil	3+2=5	Nil	6	41	34	86=86
<b>Final Categorization</b>		244	13	15	<b>60 (Red )</b>	<b>83 (Orange)</b>	<b>63 (Green)</b>	<b>36 (White)</b>	<b>257 =257 (Total categories including in foot-note)</b>

Table G-2 : Final List of Red Category of Industrial Sectors

Sl No.	Orgnl Sl.No	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category	REMARKS
1.	38	Isolated storage of hazardous chemicals (as per schedule of manufacturing, storage of hazardous chemicals rules ,1989 as amended)									R-R	As per provisions of Rules, to be kept under Red category especially for safety purposes.
2.	4	Automobile Manufacturing (integrated facilities)	30	-	30	20	-	20	10	60	R-R	i. Such types of plants are having either one or combinations of polluting activities viz. washing, metal surface finishing operations, pickling, plating, electro-plating , phosphating, painting , heat treatment etc. ii. Some of such plants may outsource some /all of the polluting activities. In such cases, after thorough inspection of such units by concerned SPCB, re-categorization of the industry shall be made accordingly.
3.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Spent cleared metal catalyst containing copper,, Spent cleared metal catalyst containing zinc,,	30	-	30	20	-	20	10	60	R-R	All the three types of pollutants are expected.
4.	44	Manufacturing of lubricating oils ,grease and petroleum based products	20	-	20	20	-	20	20	60	R-R	Generates all sorts of pollution.
5.	66 E	DG Set of capacity > 5 MVA	-	-	-	20	5	25	-	62.5	R-R	i. Mainly air polluting. ii. DG sets consume the diesel @ 0.21 litres/hr/KVA at full load. iii. Average running is taken @ 12 hrs / day although many of the DG sets run for more than this period.
6.	31	Industrial carbon including electrodes and graphite blocks, activated carbon, carbon black	10	-	-	20	5	25	10	62.5	R-R	Mainly air polluting. Air pollution score is normalized to 100.

7.	39	Lead acid battery manufacturing(excluding assembling and charging of lead-acid battery in micro scale)	10	-	10	25	-	25	10	62.5	<b>R-R</b>	<p>i. Mainly air polluting. Air pollution scores are normalized to 100.</p> <p>ii. Lead Acid Battery manufacturing consists of various stages which broadly involve (after producing or receiving lead oxide): Paste Mixing , Grid Casting , Grid Pasting &amp; Curing , Hydro-setting, parting &amp; enveloping , Stacking, grouping &amp; inter-cell welding ,Formation.</p> <p>iii. Exposure of workmen to lead during all or any of the processes outlined above exceeds the prescribed standards if appropriate equipment in this respect is not installed at any Battery Manufacturing Unit.</p> <p>iv. All of the above processes, some more than others, involve release of lead particles or fumes into the environment. Pollution from the above processes can be grouped into two possible types, viz: (a) Lead Oxide becomes airborne and there is Particulate Pollution (b) Fumes are generated and there is Gaseous Pollution</p>
8.	62	Phosphate rock processing plant	30	-	30	20	-	20	-	62.5	<b>R-R</b>	<p>i. The separation of phosphate rock from impurities and non-phosphate materials for use in fertilizer manufacture consists of beneficiation, drying or calcining at some operations, and grinding. Phosphate rock from the mines is first sent to beneficiation units to separate sand and clay and to remove impurities. Steps used in beneficiation depend on the type of rock.</p> <p>ii. The water &amp; air pollution scores are normalized to 100.</p>

9.	66	Power generation plant [except Wind and Solar renewable power plants of all capacities and Mini Hydel power plant of capacity <25MW]	10	-	10	15	10	25		62.5	R-R	1. Mainly air polluting. It uses a mixture of biomass (agro based) and coal ( < 10 %) as a fuel. Almost, round the year operation. 2. In case of DG sets of 5 MVA & more and emissions of SO2 will take place due to use of liquid fuel. Air pollution score will be =20 + 10 = 30, Normalized score will be 75. 3. In case of 'Waste to Energy Plants' , water will be used for cooling and air score will be - 30+10 = 40.
10.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Spent catalyst containing nickel, cadmium, Zinc, copper, arsenic, vanadium and cobalt,	30	-	30	25	-	25	10	65	R-R	All the three types of pollutants are expected.
11.	67	Processes involving chlorinated hydrocarbons	30	-	30	20	-	20	15	65	R-R	Chlorinated hydrocarbons are used in the manufacture of insecticides, pesticides and organo chloro pesticides. Effluents & emissions are toxic in nature.
12.	74	Sugar ( excluding Khandsari)	20	10	30	15	10	25	10	65	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Sugar mills generate all sorts of pollution problems.
13.	22	Fibre glass production and processing (excluding moulding)	-	-	-	20	-	20	20	67	R-R	i. The use of styrene in most methods of fiberglass production causes hazardous air pollution that is harmful to breathe at excessive levels. ii. It is mainly air polluting & HW generating industry. The air pollution & HW scores are normalized to 100. iii. In case of lead containing glass, the score of A1 will be 25 and final normalized score will be 75 and shall be categorized as Red.
14.	23	Fire crackers manufacturing and bulk storage facilities	-	-	-	20	-	20	20	67	R-R	i. This is the normalized score based on air pollution & HW generation. ii. Various hazardous chemicals are used in the manufacturing process. iii. These chemicals are namely Potassium Nitrate , Potassium per-chlorate, Barium Nitrate, Aluminium compounds, Copper Chloride etc.

												iv. These chemicals are highly hazardous and cause serious diseases among the workers. especially ability of blood to carry oxygen leading to headaches, methemoglobinemia and kidney problems , skin problems, thyroid metal fume etc.
15.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Dismantlers Recycling Plants -- Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.	-	-	-	30	0	30	10	67	R-R	Mainly air polluting and hazardous waste generating. Air & HW pollution scores are jointly normalized to 100.
16.	47	Milk processes and dairy products(integrated project)	20	10	30	20	5	25	-	68.75	R-R	i. Water as well as air polluting due to use of boilers. ii. Water & air pollution scores are normalized to 100.
17.	63	Phosphorous and its compounds	30	-	30	25	-	25	-	68.75	R-R	Water pollution & air pollution containing compounds of phosphorous are expected
18.	61	Pulp & Paper ( waste paper based without bleaching process to manufacture Kraft paper)	20	10	30	15	10	25	0	68.75	R-R	Mainly water & air polluting . Water & air pollution scores are normalized to 100.
19.	13	Coke making , liquefaction, coal tar distillation or fuel gas making	30	-	30	20	-	20	20	70	R-R	It is a kind of petrochemical industry.

20.	41	Manufacturing of explosives, detonators, fuses including management and handling activities	30	-	30	20	-	20	20	70	R-R	<ul style="list-style-type: none"> <li>i. Explosives manufacture and use contribute some measure of hazardous waste to the environment.</li> <li>ii. Nitroglycerin produces several toxic byproducts such as acids, caustics, and oils contaminated with heavy metals. These must be disposed of properly by neutralization or stabilization and transported to a hazardous waste landfill.</li> <li>iii. The use of explosives creates large amounts of dust and particulate from the explosion, and, in some cases, releases asbestos, <b>lead</b>, and other hazardous materials into the atmosphere.</li> </ul>
21.	45	Manufacturing of paints varnishes, pigments and intermediate (excluding blending/mixing)	30	-	30	25	-	25	15	70	R-R	<ul style="list-style-type: none"> <li>i. The process may cause considerable emissions of volatile organic compounds (VOC). VOC contribute to the creation of ozone in the lower layers of the atmosphere (photochemical air pollution) and can present danger to health.</li> <li>ii. Dust and odour may also be a problem.</li> <li>iii. Washing of vessels will contribute waste-waters.</li> <li>iv. Large quantity of HWs are also produced.</li> </ul>
22.	56	Organic Chemicals manufacturing	30	-	30	20	-	50	20	70	R-R	Such types of industrial sectors generate all sorts of pollution.
23.	1	Airports and Commercial Air Strips	20	10	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> <li>i. The Airports are generating mainly the waste-waters.</li> <li>ii. This is the water pollution normalized score for airports having discharge more than 100 KLD.</li> <li>iii. The airports / strips having discharge less than 100 KLD will have score of 50 and hence orange category.</li> <li>iv. If the score is normalized wrt water + HW both, then all the airports will come under Orange category (score - 58.33).</li> </ul>
24.	3	Asbestos and asbestos based industries	-	-	-	30	-	30	10	75	R-R	<ul style="list-style-type: none"> <li>i. This is mainly air polluting industry.</li> <li>ii. Final score is based on air pollution score only.</li> <li>iii. Asbestos is carcinogenic and banned in many countries.</li> </ul>
25.	5	Basic chemicals and electro chemicals and its derivatives including manufacturing of acid	30	-	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> <li>i. Standards prescribed for Inorganic Chemicals are adopted.</li> <li>ii. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.</li> </ul>

												<p>iii. Water pollution score normalized to 100 is undertaken.</p> <p>iv. The earlier Red category industrial sector namely "Hydrocyanic acid and its derivatives " is also merged under this industrial sector.</p>
26.	7	Cement	-	-	-	20	10	30	-	75	R-R	This is mainly air polluting industry & hence normalized air pollution score.
27.	9	Chlorates, per-chlorates & peroxides	30	-	30	-	-	-	-	75	R-R	<p>i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.</p> <p>ii. Water pollution score normalized to 100 is undertaken.</p>
28.	10	Chlorine, fluorine, bromine, iodine and their compounds	30	-	30	-	-	-	-	75	R-R	<p>i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.</p> <p>ii. Water pollution score normalized to 100 is undertaken.</p>
29.	16	Dyes and Dye- Intermediates	30	-	30	20	5	25	20	75	R-R	<p>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</p> <p>ii. Such types of industrial sectors generate all sorts of pollution.</p>
30.	26	Health-care Establishment ( as defined in BMW Rules)	20	10	30	-	-	-	-	75	R-R	<p>i. Mainly water polluting.</p> <p>ii. The water pollution score is normalized to 100 &amp; valid for Hospitals having total waste-water generation &gt; 100 KLD.</p> <p>iii. The hospitals with incinerator will be categorized as Red irrespective of the quantity of the waste-water generation.</p> <p>iv. The hospitals having total waste-water generation less than 100 KLD and without incinerator, the normalized water pollution score will be 50 and will be categorized as Orange category.</p>
31.	29	Hotels having overall waste-water generation @ 100 KLD and more.	20	10	30	15	-	15	-	75	R-R	<p>i. Mainly water polluting. Small boiler may be installed.</p> <p>ii. The water pollution score is normalized to 100 &amp; valid for Hotels having waste-water generation &gt; 100 KLD.</p> <p>iii. The hotels having more than 20 rooms and waste-water generation less than 100 KLD and having a coal / oil fired boiler , the pollution score will be 35/40 &amp; are categorized as Orange.</p> <p>iv. The hotels having more than 20 rooms and waste-water generation less than 10 KLD and</p>

												having no-boiler & no hazardous waste generation, the pollution score will be 20 & are categorized as Green.
32.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Lead acid battery plates and other lead scrap/ashes/residues not covered under Batteries (Management and Handling) Rules, 2001. [ * Battery scrap, namely: Lead battery plates covered by ISRI, Code word "Rails" Battery lugs covered by ISRI, Code word "Rakes". Scrap drained/dry while intact, lead batteries covered by ISRI, Code word "rains".	30	-	30	25	--	25	20	75	R-R	All the three types of pollutants are generated.
33.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Integrated Recycling Plants -- Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.	30	-	30	25	-	25	20	75	R-R	All the three types of pollutants are expected.
34.	43	Manufacturing of glue and gelatin	30	10	40	20	-	20	-	75	R-R	Highly water polluting & obnoxious air polluting.
35.	49	Mining and ore beneficiation	30	10	40	15	5	20	-	75	R-R	Both air and water polluting. Score is normalized with air & water pollution.

36.	52	Nuclear power plant	10	-	10	30	-	30	15	75	R-R	<ul style="list-style-type: none"> <li>i. Mainly air polluting due to incinerator. Others - cooling water.</li> <li>ii. Air pollution score is normalized to 100.</li> </ul>
37.	58	Pesticides (technical) (excluding formulation)	30	-	30	25	-	25	20	75	R-R	<ul style="list-style-type: none"> <li>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</li> <li>ii. Such types of industrial sectors generate all sorts of pollution.</li> </ul>
38.	64	Photographic film and its chemicals	30	-	30	-	-	-	-	75	R-R	<ul style="list-style-type: none"> <li>i. Silver salts and other chemicals are used in preparation. Slight quantity of effluents is generated.</li> <li>ii. Water pollution scores are normalized to 100.</li> </ul>
39.	68	Railway locomotive workshop/Integrated road transport workshop/Authorized service centers	20	10	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> <li>i. Mainly water polluting industry. Water is used in the washing of locomotives, road transport vehicles during servicing.</li> <li>ii. This score is valid for those Centers having discharge more than 100 KLD.</li> <li>iii. Service Centers having waste-water generation &lt; 100 KLD, the normalized score will be = (100*20)/40= 50.</li> </ul>
40.	84	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring	30	10	40	15	-	15	20	75	R-R	In this sector all sorts of pollution are generated.
41.	8	Chlor Alkali	30	10	40	20	10	30	10	80	R-R	<ul style="list-style-type: none"> <li>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</li> <li>ii. Chlor-alkali units are having different section like NaOH, Cl<sub>2</sub>, SBP etc which are having toxic effluents. Additionally, fuel consumption is also on higher-side.</li> </ul>
42.	70	Ship Breaking Industries	30	-	30	30	-	30	20	80	R-R	<ul style="list-style-type: none"> <li>i. The ship-breaking industry creates numerous hazards for the coastal and marine environment.</li> <li>ii. Ship-breaking releases a large number of dangerous pollutants, including toxic waste, oil, poly-chlorinated biphenyls, and heavy metals, into the waters and sea bed.</li> <li>iii. While most of the oil is removed before a ship is scrapped, sand used to mop up the remaining oil is thrown into the sea. High concentrations of oil and grease are then found in the coastal waters, choking marine life.</li> </ul>

												iv. Solid waste strewn on the shore, 45 tonnes on any given day according to a study by the Central Pollution Control Board, also finds its way into the sea. v. Adding to the stress on coastal waters, the organic load from the thousands of workers living in cramped conditions with little or no sanitary facilities results in unacceptably high levels of BOD.
43.	53	Oil and gas extraction including CBM (offshore & on-shore extraction through drilling wells)	30	-	30	-	-	-	20	83	R-R	i. Mainly water polluting & hazardous waste generating. ii. The water pollution & HW generation scores are normalized to 100.
44.	36	Industry or process involving metal surface treatment or process such as pickling/ electroplating/paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	30	-	30	-	-	-	20	83	R-R	Mainly water polluting & toxic hazardous waste generating industry. Scores are normalized to 100.
45.	80	Tanneries	30	-	30	-	-	-	20	83	R-R	Mainly water polluting & hazardous waste generating industry. Scores are normalized to 100.
46.	65	Ports and harbour, jetties and dredging operations	30	10	40	15	10	25	20	85	R-R	This category contain all sorts of pollution.
47.	77	Synthetic fibers including rayon ,tyre cord, polyester filament yarn	30	10	40	25	10	35	10	85	R-R	This sector generates all sorts of pollution problems.
48.	81	Thermal Power Plants	30	10	40	20	10	30	15	85	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. TPP generate all sorts of pollution problems.
49.	71	Slaughter house (as per notification S.O.270(E)dated 26.03.2001)and meat processing industries, bone mill, processing of animal horn, hoofs and other body parts	25	10	35	-	-	-	-	87.5	R-R	Mainly water polluting and obnoxious odour generating industry. The water pollution score is normalized to 100
50.	2	Aluminium Smelter	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. This sector is generating all sorts of pollution i.e. air, water and HW.
51.	12	Copper Smelter	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Integrated Copper Smelters contain all sorts of

												pollution.
52.	20	Fertilizer (basic) (excluding formulation)	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Generates all sorts of pollution.
53.	37	Iron & Steel (involving processing from ore/ integrated steel plants) and or Sponge Iron units	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
54.	61	Pulp & Paper ( waste paper based units with bleaching process to manufacture writing & printing paper)	25	10	35	25	10	35	20	90	R-R	Waste paper based Pulp & Paper mills with bleaching process generate all sorts of pollution.
55.	85	Zinc Smelter	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Integrated Zinc smelter generates all sorts of pollution problems.
56.	55	Oil Refinery (mineral Oil or Petro Refineries)	30	10	40	25	10	35	20	95	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
57.	59	Petrochemicals Manufacturing ( including processing of Emulsions of oil and water )	30	10	40	25	10	35	20	95	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution. iii. The earlier red category industrial sector namely "Processing of Emulsions of Oil & Water " is merged with this industrial sector.
58.	60	Pharmaceuticals	30	10	40	30	5	35	20	95	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Such types of industrial sectors generate all sorts of pollution.
59.	61	Pulp & Paper ( Large-Agro + wood) , Small Pulp & Paper ( agro based-wheat straw/rice husk)	30	10	40	25	10	35	20	95	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Large /Small Agro based Pulp & Paper mills contribute all sorts of pollution problems.
60.	15	Distillery ( molasses / grain / yeast based)	30	10	40	-	-	-	-	100	R-R	Mainly water polluting industry. Final score is the normalized water pollution score.

Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
  - R-O means original category was Red and revised category is Orange
  - O-O means original category was Orange and revised category is also Orange
  - O-G means original category was Orange and revised category is Green
  - O-W means original category was Orange and revised category is White
  - G-O means original category was Green and revised category is Orange
  - G-G means original category was Green and revised category is also Green
  - G-W means original category was Green and revised category is White
- ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

Sl No.	Original Sl No.	Industry Sector	Original Category	Remarks
1	14	Common treatment and disposal facilities (CETP, TSDF, E-waste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary land fill site)	R	i. All such facilities are classified as Red but special category projects as these are parts of pollution control facilities. ii. In case of CETP, the categorization will depend upon the category of member industries being served.
2	18	Processing of Emulsions of Oil & Water		It is a part of Petrochemical industries. Transferred and merged with the industrial sector namely 'Petrochemicals' at Sl. No. 54.
3	27	Heavy engineering including ship building (with investment on Plant & Machineries more than Rs 10 crores)	R	Most of the pollution generating processes / operations under this category are similar to the industry category namely "Automobile Manufacturing (integrated facilities)" at Sl. No. 1 and may be referred accordingly.
4	30	Hydrocyanic acid and its derivatives	R	Have been merged with the red category industrial sector namely "Basic chemicals and electro chemicals and its derivatives including manufacturing of acid" at Sl. No. 24
5	32	Industrial estates/ parks / complexes/ areas/ export processing zones/ SEZs/ Biotech parks/ leather complex	R	The classification will depend upon the category(ies) of the industries operating / proposed to be permitted in the area. In this context, guidelines prescribed in EIA Notification, 2006 shall be followed.
6	33	Industrial inorganic gases namely- a) Chemical gas- Acetylene, hydrogen, chlorine, fluorine, ammonia, sulphur dioxide, ethylene, hydrogen-sulphide, phosphine b) Hydrocarbon gases- Methane, ethane, propane	R	These gases are generally secondary products and produced alongwith other main products. To be classified as per the main parent plant.
7	69	Reprocessing of used oils & waste oils	R	i. The industry generates mainly the air pollution and oil bearing hazardous wastes. The normalized (air pollution & HW generation score is 58.33). ii. To be deleted as already covered under HW Recyclers / Re-processors ( Used oils / Waste Oils) under Orange Category

Table G-3 : Final List of Orange Category of Industrial Sectors

Final Sl. No.	Orgnl S.No	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised category	Remarks
1.	20	Dismantling of rolling stocks ( wagons/ coaches)	--	--	--	15	--	15	10	41.67	O-O	Emissions of dust and generation of waste oils take place during dismantling. Air pollution & HW generation scores (15+10=25) are normalized to 100.
2.	5	Bakery and confectionery units with production capacity > 1 TPD. ( With ovens / furnaces)	20	--	20	15	--	15	--	43.75	O-O	
3.	10	Chanachur and laddoo from puffed and beaten rice( muri and shira) using husk fired oven	20	--	20	15	--	15	--	43.75	O-O	Normal water and air polluting.
4.	23	Coated electrode manufacturing	15	0	15	20	0	20	0	43.75	G-O	Preparation of core wire / rod, preparation of dry mix, preparation of wet mix, application of coating by extrusion, baking of coated electrodes
5.	24	Compact disc computer floppy and cassette manufacturing / Reel manufacturing	15	0	15	20	0	20	0	43.75	G-O	Generates waste-water and process emissions.
6.	24	Flakes from rejected PET bottle	20	-	20	15	-	15	-	43.75	R-O	Normal water & air pollutions are generated.
7.	30	Food and food processing including fruits and vegetable processing	20	--	20	15	--	15	--	43.75	O-O	Normal water and air polluting.
8.	40	Jute processing without dyeing	20	--	20	15	--	15	--	43.75	O-O	CPCB has notified standards for this category. Both air and water pollutions are generated.
9.	56	Manufacturing of silica gel	15	0	15	20	0	20	0	43.75	G-O	Waste-waters containing TDS and emissions of H <sub>2</sub> SO <sub>4</sub> are generated.

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10.	45	Manufacturing of tooth powder, toothpaste, talcum powder and other cosmetic items	20	--	20	15	--	15	--	43.75	O-O	Both air and water pollution are generated.
11.	55	Printing or etching of glass sheet using hydrofluoric acid	15	--	15	20	--	20	--	43.75	O-O	Both air and water pollution are generated.
12.	65	Silk screen printing, sari printing by wooden blocks	20	--	20	15	--	15	--	43.75	O-O	Wash-water and PM emissions from boilers .
13.	76	Synthetic detergents and soaps(excluding formulation)	20	-	20	15	-	15	-	43.75	R-O	i. This is the score for units having generation of waste-waters less than 100 KLD. ii. The units having waste-water generation more than 100 KLD will become mainly water polluting and accordingly normalized water pollution score will be 75 and be categorized as Red.
14.	71	Thermometer manufacturing	15	--	15	20	--	20	--	43.75	O-O	Process - making glass bulb, forming reservoir in the glass tube for fluid, inserting fluid, scale marking. Use of fuel to heat the glass tubes and hydrofluoric acid to seal the scaling. Small quantities of spent acids are generated.
15.	14	Cotton spinning and weaving ( medium and large scale)	--	--	--	15	--	37.5	10	47.5	O-O	Mainly air polluting industry. Sources of air pollution (PM) are the fine particles of cotton from spinning process. Air pollution score is normalized to 100.
16.	1	Almirah, Grill Manufacturing (Dry Mechanical Process )	--	--	--	20	--	20	--	50	O-O	Air pollution due to spray painting (emissions of VOCs). Units without painting operations shall be categorized as White.

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17.	2	Aluminium & copper extraction from scrap using oil fired furnace (dry process only)	--	--	--	20	--	20	10	50	O-O	i. Normalized Air pollution score. ii. Significant air pollution due to melting (emissions of SO <sub>2</sub> , PM).
18.	3	Automobile servicing, repairing and painting (excluding only fuel dispensing)	20	--	20	20	--	20	10	50	O-O	Normal water & air polluting and recyclable waste oil generating. If the waste water generation is more than 100 KLD, it will become mainly water polluting and Red category unit.
19.	4	Ayurvedic and homeopathic medicine	20	--	20	15	--	15	15	50	O-O	
20.	7	Brickfields ( excluding fly ash brick manufacturing using lime process)	--	--	--	20	--	20	--	50	O-O	Significantly air polluting.
21.	8	Building and construction project more than 20,000 sq. m built up area	20	--	20	20	--	20	--	50	O-O	1. In the pre-construction stage , it is mainly air polluting due to generation of dust ( PM ) emissions. 2. After construction, it is mainly water polluting. If the discharge is more than 100 KLD, it will be having the normalized score of 75 and be categorized as Red.
22.	6	Ceramics and Refractories	-	-	-	20	-	20	-	50	R-O	i. Mainly air polluting industry. ii. This score is for the units having coal consumption < than 12 MT/day. iii. For the units having coal consumption > 12 MT /day, the normalized air pollution score will be 62.5 and shall be categorized as Red.

23.	11	Coal washeries	15	10	25	15	-	15	-	50	R-O	<p>i. Wet washeries are mainly water polluting industry generating effluents which are having inorganic SS &amp; TDS. Additionally, air pollution due to PM emissions is also generated.</p> <p>ii. Water &amp; air pollution scores are jointly normalized to 100.</p>
24.	16	Dairy and dairy products (small scale)	20	--	20	20	--	20	--	50	O-O	Water and air polluting both.
25.	18	DG set of capacity >1MVA but < 5MVA	--	--	--	20	--	20	--	50	O-O	Mainly air polluting . air pollution score is normalized to 100.
26.	17	Dry coal processing, mineral processing, industries involving ore sintering, pelletising, grinding & pulverization	-	-	-	20	-	20	-	50	R-O	Mainly air polluting industry. Final score is the normalized air pollution score.
27.	19	Fermentation industry including manufacture of yeast, beer, distillation of alcohol (Extra Neutral Alcohol)	20	-	20	-	-	-	-	50	R-O	<p>i. Mainly water polluting industry. This is the normalized water pollution score for units having discharge &lt; 100 KLD.</p> <p>ii. For the units having discharge &gt; 100 KLD, the normalized water pollution score will be 75 and shall be accordingly categorized as Red.</p>
28.	21	Ferrous and Non-ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy-making	-	-	-	15	5	20	10	50	R-O	<p>i. Mainly air polluting.</p> <p>ii. This score is applicable to secondary production of ferrous &amp; non-ferrous metals (excluding lead) up-to 1 MT/hour production.</p>

												<p>iii. For lead, the normalized air pollution score will be = <math>(100 \times 25) / 40 = 62.5</math> and is categorized as Red.</p> <p>iv. For Induction Furnace clubbed with AOD furnace - separate calculation shall be made based on the capacity of the furnaces. In such industries, the molten metal from induction furnace is transferred to AOD furnace where other metals like manganese and nickel are added to get the metal of desired constituents. The lime and silicon are also added for reduction of the metal oxides to the base metal. the normalized air pollution score will be = <math>(100 \times 25) / 40 = 62.5</math> and is categorized as Red.</p>
29.	26	Fertilizer (granulation / formulation / blending only)	--	--	--	20	--	20	--	50	O-O	Air polluting.
30.	27	Fish feed, poultry feed and cattle feed	--	--	--	20	--	20	--	50	O-O	Obnoxious odour , H2S etc. AP score is normalized to 100
31.	28	Fish processing and packing (excluding chilling of fishes)	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.

32.	31	Forging of ferrous and non- ferrous metals ( using oil and gas fired furnaces)	--	--	--	20	--	20	--	50	O-O	Heating furnace. Mainly air polluting.
33.	32	Formulation/pelletization of camphor tablets, naphthalene balls from camphor/ naphthalene powders.	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Emissions of Benzene, HC are expected.
34.	33	Glass ceramics, earthen potteries and tile manufacturing using oil and gas fired kilns, coating on glasses using cerium fluorides and magnesium fluoride etc.	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Emissions of SO2 are expected.
35.	35	Gravure printing, digital printing on flex, vinyl	20	--	20	20	--	20	10	50	O-O	Waste waters , emissions of VOCs
36.	36	Heat treatment using oil fired furnace ( without cyaniding)	--	--	--	20	--	20	--	50	O-O	Mainly air polluting and noise generating. AP Score is normalized to 100.
37.	28	Hot mix plants	-	-	-	20	-	20	-	50	R-O	Mainly air polluting. Air pollution scores are normalized to 100.
38.	37	Hotels (< 3 star) or hotels having > 20 rooms and less than 100 rooms.	20	--	20	20	--	20	--	50	O-O	Mainly water polluting. WP score is normalized to 100.
39.	38	Ice cream	20	--	20	20	--	20	--	50	O-O	Wash-water and boilers / oven for pasteurization.
40.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Paint and ink Sludge/residues	-	-	-	20	0	20	0	50	R-O	Mainly air polluting. Air pollution score is normalized to 100
41.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Brass Dross ,, Copper Dross,, Copper Oxide Mill Scale,, Copper Reverts, Cake & Residues,, Waste Copper and copper alloys in	10	-	10	20	-	20	10	50	R-O	Mainly air polluting.

		dispersible form,, Slags from copper processing for further processing or refining ,, Insulated Copper Wire,, Scrap/copper with PVC sheathing including ISRI-code material namely "Druid" ,, Jelly filled Copper cables ,, Zinc Dross-Hot dip Galvanizers SLAB,, Zinc Dross-Bottom Dross,, Zinc ash/Skimming arising from galvanizing and die casting operations,, Zinc ash/Skimming/other zinc bearing wastes arising from smelting and refining,, Zinc ash and residues including zinc alloy residues in dispersible from,,											
42.	35	Industry or processes involving foundry operations	-	-	-	20	-	20	-	50	R-O	<ul style="list-style-type: none"> <li>i. This score is valid for the foundries having capacity &lt; 5 MT/hr as such units require the coal/coke @ &lt; 500 kg/hr.</li> <li>ii. The units having capacity of 5 MT/hr and more, the coal/coke consumption will be more than 500 kg/hr and the normalized score will be 62.5 and classified accordingly as Red.</li> </ul>	
43.	40	Lime manufacturing (using lime kiln)	-	-	-	20	-	20	-	50	R-O	Mainly air polluting	
44.	41	Liquid floor cleaner, black phenyl, liquid soap, glycerol mono-stearate manufacturing	20	--	20	20	--	20	--	50	O-O	Both air and water pollution are generated.	

45.	42	Manufacturing of glass	10	-	-	20	-	20	-	50	R-O	<p>i. Mainly air polluting ( melting at 1500°C and refining .</p> <p>ii. In case of lead glass , the score of A1 will be 25 and accordingly the normalized scores will be 62.5 i.e. Red .</p>
46.	43	Manufacturing of iodized salt from crude/ raw salt	12	--	12	20	--	20	--	50	O-O	Boiling in Evaporators (multiple effect evaporators), centrifuging, iodization with KIO <sub>3</sub> mixing . Mainly air polluting. Air pollution score is normalized to 100.
47.	42	Manufacturing of mirror from sheet glass	--	--	--	20	--	20	--	50	O-O	Evaporator & furnace for heating the metal to be applied as reflector on mirror. Mainly air polluting.
48.	44	Manufacturing of mosquito repellent coil	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Toxic fumes are expected.
49.	46	Manufacturing of Starch/Sago	25	-	25	15	-	15	-	50	R-O	<p>i. Water and air polluting industry. Boiler is used for steam generation.</p> <p>ii. Water &amp; air pollution scores are normalized to 100</p>
50.	46	Mechanized laundry using oil fired boiler	20	--	20	20	--	20	--	50	O-O	Both air and water pollution are generated.
51.	47	Modular wooden furniture from particle board, MDF< swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making ( With boiler)	--	--	--	20	--	20	--	50	O-O	1. Mainly air polluting. Boiler as well as VOCs from use of adhesives. 2. Without boiler, it will be a Green category industry.
52.	50	New highway construction project	-	-	-	20	-	20	-	50	R-O	Mainly air polluting project.

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53.	51	Non-alcoholic beverages(soft drink) & bottling of alcohol/non alcoholic products	20	-	20	15	5	20	-	50	R-O	i. Both air and water polluting. Score is normalized with air & water pollution. This score is valid for industries having waste-water generation < 100 KLD. ii. For the units having waste-water generation > 100 KLD the , normalized score would be 62.5 and categorized as Red.
54.	49	Paint blending and mixing (Ball mill)	20	--	20	20	--	20	10	50	O-O	Both air and water pollution are generated.
55.	62	Paints and varnishes (mixing and blending)	20	0	0	20	0	20	0	50	<b>G-O</b>	Waste-waters as well as fumes of VOCs due to solvents, pigments, varnishes.
56.	51	Ply-board manufacturing( including Veneer and laminate) with oil fired boiler/ thermic fluid heater(without resin plant)	0	--	0	20	--	20	--	50	O-O	Mainly air polluting because of use of boiler. AP score is normalized to 100
57.	52	Potable alcohol ( IMFL) by blending, bottling of alcohol products	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.
58.	54	Printing ink manufacturing	20	--	20	20	--	20	--	50	O-O	1. Pigments, binders and solvents are used. 2. Boiler is also used. 3. Emissions of VOCs take place.
59.	70	Printing press	20	0	20	20	0	20	0	50	<b>G-O</b>	Colored waste-waters containing dyes and VOC emissions are generated.
60.	59	Reprocessing of waste plastic including PVC	20	--	20	20	--	20	--	50	O-O	Large quantities of wash-water and fugitive emissions are generated.
61.	61	Rolling mill (oil or coal fired) and cold rolling mill	10	--	10	20	--	20	--	50	O-O	Mainly air polluting. Air pollution score is normalized to 100. Others - cooling water and recyclable waste oils etc. are generated.
62.	67	Spray painting, paint baking, paint shipping	--	--	--	20	--	20	10	50	O-O	Mainly air polluting. Emissions of VOCs and HC are generated.

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63.	72	Steel and steel products using various furnaces like blast furnace /open hearth furnace/induction furnace/arc furnace/submerged arc furnace /basic oxygen furnace /hot rolling reheated furnace	10	-	10	20	-	20	10	50	R-O	i. Mainly air polluting. In the emissions, oxides of manganese, nickel etc. are also present. ii. Air pollution score is normalized to 100.
64.	73	Stone crushers	-	-	-	20	-	20	-	50	R-O	Mainly air polluting. Air pollution score is normalized to 100.
65.	75	Surgical and medical products including prophylactics and latex	20	-	20	20	-	20	-	50	R-O	Both air as well as water polluting. Air and water pollution scores are normalized to 100.
66.	85	Tephlon based products	0	0	0	20	0	20	0	50	<b>G-O</b>	Due to spraying applications, emissions (HC) are generated
67.	70	Thermocol manufacturing ( with boiler)	--	--	--	20	--	20	--	50	O-O	Polystyrene is heated. Mainly air polluting with boiler.
68.	82	Tobacco products including cigarettes and tobacco/opium processes	20	-	20	20	-	20	-	50	R-O	Such industries generate both air as well as water pollution. These scores are normalized to 100.
69.	72	Transformer repairing/ manufacturing ( dry process only)	--	--	--	20	--	20	10	50	O-O	Mainly air polluting because of ovens, shot-blasting etc.
70.	73	Tyres and tubes vulcanization/ hot retreating	10	--	10	20	--	20	--	50	O-O	Mainly air polluting . Emissions of PM, VOCs and obnoxious odour are generated.
71.	83	Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils	20	-	20	15	5	20	10	50	R-O	i. All sorts of pollution are generated. ii. This score is valid for plants having waste-water generation < 100 KLD. iii. If the waste-water generation is more than 100 KLD, the unit shall be classified as Red.
72.	74	Wire drawing and wire netting	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.

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73.	21	Dry cell battery ( excluding manufacturing of electrodes ) and assembling & charging of a lead battery on micro scale	30	--	30	15	--	15	10	55	O-O	Water and air polluting both.
74.	50	Pharmaceutical formulation and for R & D purpose ( For sustained release/ extended release of drugs only and not for commercial purpose)	20	--	20	20	--	20	15	55	O-O	i. All sorts of pollution are generated. ii. R&D activities are to be shifted to Red category.
75.	78	Synthetic resins	20	-	20	20	-	20	15	55	R-O	All sorts of pollution are generated.
76.	79	Synthetic rubber excluding molding	20	-	20	20	-	20	15	55	R-O	i. Most synthetic rubber is created from two materials, styrene and butadiene. Both are currently obtained from petroleum. ii. Process is similar to a part of Petrochemical plants.
77.	9	Cashew nut processing	25	--	25	20	--	20	--	56	O-O	Normal water and air polluting.
78.	12	Coffee seed processing	25	--	25	20	--	20	--	56	O-O	Normal water & air polluting industry.
79.	57	Parboiled Rice Mills	25	-	25	20	-	20	-	56	R-O	i. Rice Mills are generating both air and water pollution. Waste-waters are having high strength in respect of BOD. ii. This is the normalized air & water pollution score for units having waste-water generation < 100 KLD and fuel consumption less than 12 MTD. iii. For units having waste-water generation > 100 KLD or fuel consumption > 12 MTD or both , the unit shall be classified as Red.

80.	29	Foam manufacturing	--	--	--	20	--	20	15	58	O-O	<p>i. Raw material is polyurethane, latex etc.</p> <p>ii. Emissions of VOCs and HAPs. CH<sub>3</sub>Cl<sub>2</sub> and similar compounds as blowing agents.</p> <p>iii. Outdated raw materials and spoiled slots are discarded as HW.</p>
81.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Used Oil – As per specifications prescribed from time to time.	10	0	10	20	0	20	15	58.33	R-O	Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100
82.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Waste Oil ---As per specifications prescribed from time to time.	-	-	-	20	0	20	15	58.33	R-O	Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100.
83.	56	Producer gas plant using conventional up drift coal gasification ( linked to rolling mills glass and ceramic industry refractories for dedicated fuel supply)	--	--	--	20	--	20	15	58.33	O-O	Mainly air polluting & tar (HW) generating. SO <sub>2</sub> , CO, NO <sub>x</sub> are generated. Tar is the by-product and utilized by other industries in co-processing.

Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
  - R-O means original category was Red and revised category is Orange
  - O-O means original category was Orange and revised category is also Orange
  - O-G means original category was Orange and revised category is Green
  - O-W means original category was Orange and revised category is White
  - G-O means original category was Green and revised category is Orange
  - G-G means original category was Green and revised category is also Green
  - G-W means original category was Green and revised category is White

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ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication / vague category. The overall details are as follows:

Sl No .	Origin al Sl No.	Industry Sector	Original Categor y	Remarks
1	24	Excavation of sand from the river bed (excluding manual excavation)	O	Since such types of activities cause ecological disturbances, the instructions issued by the government from time to time be followed. To be categorized by MoEF&CC.
2	39	Infrastructure Development Project	O	Vast variety of such projects come under such category. This is to be decided by the concerned SPCB in line of EIA Notification , 2006.
3	53	Power press	O	Very vague term hence deleted. Such types of general engineering units have already been covered.

Table G-4 : Final List of Green Category of Industrial Sectors

Sl. No.	Orgnl Sl. No.	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category	Remarks
1.	2	Aluminium utensils from aluminium circles by pressing only (dry mechanical operation)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from buffing operations.
2.	6	Ayurvedic and homeopathic medicines (without boiler)	10	--	10	--	--	--	--	25	<b>G-G</b>	Small quantities of waste-waters are generated from washing operations.
3.	8	Bakery /confectionery /sweets products (with production capacity <1tpd (with gas or electrical oven)	10	--	10	--	--	--	--	25	<b>G-G</b>	Small quantities of waste-waters are generated from washing operations.
4.	6	Bi-axially oriented PP film along with metalizing operations	10	--	10	--	--	--	--	25	<b>O-G</b>	Mainly extrusion process involving Cooling water recirculation
5.	10	Biomass briquettes (sun drying) without using toxic hazardous wastes	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations.
6.	13	Blending of melamine resins & different powder, additives by physical mixing	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations.
7.	15	Brass and bell metal utensils manufacturing from circles(dry mechanical operation without re-rolling facility)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from buffing operations.
8.	16	Candy	10	--	10	10	--	10	--	25	<b>G-G</b>	Small quantities of waste-water and minor

												PM emissions are generated.
9.	17	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)	--	--	--	10	--	10	--	25	<b>G-G</b>	This score is valid with Small gas / electricity operated oven / furnace for making glue.
10.	18	Carpentry & wooden furniture manufacturing (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting circular blade, etc.	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from cutting operations.
11.	19	Cement products (without using asbestos / boiler / steam curing) like pipe ,pillar, jafri, well ring, block/tiles etc.(should be done in closed covered shed to control fugitive emissions)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from mixing operations.
12.	20	Ceramic colour manufacturing by mixing & blending only (not using boiler and wastewater recycling process)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions.
13.	11	Chilling plant, cold storage and ice making	10	--	10	--	--	--	--	25	<b>O-G</b>	Cooling water recirculation only.
14.	13	Coke briquetting ( sun drying)	--	--	--	10	--	10	--	25	<b>O-G</b>	Mainly air polluting industry. Sources of air pollution (PM) are pulverizes and mixers. Air pollution score is normalized to 100.
15.	28	Cotton spinning and weaving (small scale)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor PM emissions from spinning process.
16.	17	Dal Mills	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM.

17.	29	Decoration of ceramic cups and plates by electric furnace	--	--	--	10	--	10	--	25	<b>G-G</b>	Fumes of enamels. Minor air pollution.
18.	19	Digital printing on PVC clothes	--	--	--	10	--	10	--	25	<b>O-G</b>	Minor emissions / odour generations are expected.
19.	25	Facility of handling, storage and transportation of food grains in bulk	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM during handling of grains.
20.	36	Flour mills (dry process)	--	--	--	10	--	10	--	25	<b>G-G</b>	Fugitive dust emissions.
21.	41	Glass , ceramic, earthen potteries, tile and tile manufacturing using electrical kiln or not involving fossil fuel kiln	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fugitive emissions only.
22.	34	Glue from starch (physical mixing) with gas / electrically operated oven /boiler.	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM during mixing of raw materials.
23.	42	Gold and silver smithy (purification with acid smelting operation and sulphuric acid polishing operation) (using less or equal to 1 litre of sulphuric acid/ nitric acid per month)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes from cleaning process.
24.	36	Heat treatment with any of the new technology like ultrasound probe , induction hardening , ionization beam, gas carburizing etc.	10	--	10	10	--	10	--	25	<b>O-G</b>	<ul style="list-style-type: none"> <li>• Cooling waters and minor heat fumes.</li> <li>• Finalization of categorization subject to field verification.</li> </ul>
25.	46	Insulation and other coated papers (excluding paper or pipe manufacturing)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes due to application of poly-urethane
26.	49	Leather foot wear and leather products (excluding tanning and hide processing except cottage scale)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes due to use of adhesives / gums.

27.	50	Lubricating oil, greases or petroleum based products (only blending at normal temperature)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes at the time of transfers from one container to other.
28.	54	Manufacturing of pasted veneers using gas fired boiler or thermic fluid heater and by sun drying	--	--	--	10	--	10	--	25	<b>G-G</b>	1. Minor fumes due to application of gums / adhesives / pastes etc. 2. This score is valid only for gas fired boiler. 3. The units having coal fired boilers shall be categorized as Orange.
29.	59	Oil mill Ghani and extraction ( no hydrogenation / refining)	10	--	10	--	--	--	--	25	<b>G-G</b>	Small quantities of floor washings & equipments washings are generated.
30.	48	Packing materials manufacturing from non asbestos fibre, vegetable fibre yarn	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM are expected.
31.	65	Phenyl/toilet cleaner formulation and bottling	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes of VOCs in the work zone
32.	67	Polythene and plastic processed products manufacturing (virgin plastic)	10	--	10	10	--	10	--	25	<b>G-G</b>	Cooling water & emissions due to mixing of raw materials.
33.	68	Poultry, Hatchery and Piggery	--	--	--	10	--	10	--	25	<b>G-G</b>	Obnoxious odour containing H <sub>2</sub> S, CH <sub>4</sub> etc. and fugitive PM emissions
34.	69	Power looms (without dye and bleaching)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor emissions of PM.
35.	71	Puffed rice (muri) (using gas or electrical heating system)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor emissions of PM.
36.	57	Pulverization of bamboo and scrap wood	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM are expected.
37.	72	Ready mix cement concrete	--	--	--	10	--	10	--	25	<b>G-G</b>	PM emissions.
38.	73	Reprocessing of waste cotton	--	--	--	10	--	10	--	25	<b>G-G</b>	PM emissions.
39.	60	Rice mill (Rice hullers only)	--	--	--	10	--	10	--	25	<b>O-G</b>	PM emissions are generated. Mainly air

													polluting. AP score is normalized to 100
40.	62	Rolling mill ( gas fired) and cold rolling mill	10	--	10	10	--	10	--	25	<b>O-G</b>		Mainly air polluting. AP score is normalized to 100
41.	75	Rubber goods industry (with gas operated baby boiler)	--	--	--	10	--	10	--	25	<b>G-G</b>		Some PM emissions and obnoxious odour.
42.	63	Saw mills	--	--	--	10	--	10	--	25	<b>O-G</b>		Mainly air polluting. PM and noise are generated.
43.	77	Soap manufacturing (hand made without steam boiling / boiler)	10	--	10	--	--	--	--	25	<b>G-G</b>		Small quantities of waste-water are generated.
44.	80	Spice grinding (upto-20 HP motor)	--	--	--	10	--	10	--	25	<b>G-G</b>		Small quantities of fugitive emissions of raw materials.
45.	66	Spice grinding (>20 hp motor)	--	--	--	10	--	10	--	25	<b>O-G</b>		Mainly air polluting. Fugitive emissions of PM.
46.	81	Steel furniture without spray painting	--	--	--	10	--	10	--	25	<b>G-G</b>		Obnoxious gases from welding as well as noise pollution.
47.	82	Steeping and processing of grains	10	--	10	--	--	--	--	25	<b>G-G</b>		Washing waters are generated.
48.	86	Tyres and tube retreating (without boilers)	--	--	--	10	--	10	--	25	<b>G-G</b>		Due to applications of binding gum / adhesives / cement, some obnoxious fumes may generate.
49.	22	Chilling plant and ice making without using ammonia	12	--	12	--	--	--	--	30	<b>G-G</b>		Cooling water and brine water circuits. Spillages / blow down may take place
50.	26	CO2 recovery	12	--	12	--	--	--	--	30	<b>G-G</b>		Normal water pollution from scrubbing action
51.	32	Distilled water ( without boiler) with electricity as source of heat	12	--	12	--	--	--	--	30	<b>G-G</b>		TDS as distillation residues

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52.	45	Hotels (up to 20 rooms and without boilers)	12	--	12	--	--	--	--	30	G-G	This score is valid for hotels having overall waste-water generation less than 10 KLD.
53.	53	Manufacturing of optical lenses (using electrical furnace)	12	--	12	--	--	--	--	30	G-G	Small quantities of waste-waters containing TDS, SS are generated.
54.	58	Mineralized water	12	--	12	--	--	--	--	30	G-G	RO Rejects.
55.	68	Tamarind powder manufacturing	12	--	12	15	--	15	--	33.75	O-G	<ul style="list-style-type: none"> <li>Dried tamarind fruits - cleaned and after soaking them in water they are boiled in steam jacketed kettle for about 40-45 minutes. Then pulp is extracted in pulper and dried in drum type drier and on cooling, the final product is packed.</li> <li>Generates small quantities of waste waters and air emissions. Joint score is normalized to 100.</li> </ul>
56.	15	Cutting, sizing and polishing of marble stone	15	--	15	--	--	--	--	37.5	O-G	Mainly water polluting . Water pollution score is normalized to 100.
57.	22	Emery powder ( fine dust of sand) manufacturing	--	--	--	15	--	15	--	37.5	O-G	Air polluting. PM emissions take place during various stages of grindings of naturally occurring minerals.
58.	25	Flyash export, transport & disposal facilities	-	-	-	15	-	15	-	37.5	R-G	<ul style="list-style-type: none"> <li>This is mainly air polluting activity.</li> <li>This is the normalized score based on air pollution.</li> </ul>
59.	48	Mineral stack yard / Railway sidings	15	-	15	15	-	15	-	37.5	R-G	<ul style="list-style-type: none"> <li>Mainly air pollution due to loading, unloading, storage and transportation of the minerals.</li> </ul>

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													<ul style="list-style-type: none"> <li>Waste-water generation mainly during rains only.</li> </ul>
60.	54	Oil and gas transportation pipeline	-	-	-	10	5	15	-	37.5	R-G	<ul style="list-style-type: none"> <li>Contains small gas based power plants up-to 5 MWs.</li> <li>Air pollution score is normalized to 100.</li> <li>In case , if these power plants are bigger / liquid fuel / oil based, scores will be calculated accordingly.</li> </ul>	
61.	64	Seasoning of wood in steam heated chamber	--	--	--	15	--	15	--	37.5	O-G	<p>Air pollution due to use boiler for supply of steam. Air pollution score is normalized to 100.</p>	
62.	84	Synthetic detergent formulation	--	--	--	15	--	15	--	37.5	<b>G-G</b>	<ul style="list-style-type: none"> <li>This score is valid for the industries which are not manufacturing LABSA. It is procured from outside.</li> <li>Small quantities of emissions are generated from mini boiler.</li> <li>Air pollution score is normalized to 100.</li> </ul>	
63.	69	Tea processing ( with boiler)	--	--	--	15	--	15	--	37.5	O-G	<p>With boiler, it is an orange category industry. Without boiler, it will be green category industry.</p>	

## Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
  - R-O means original category was Red and revised category is Orange
  - O-O means original category was Orange and revised category is also Orange
  - O-G means original category was Orange and revised category is Green
  - O-W means original category was Orange and revised category is White
  - G-O means original category was Green and revised category is Orange
  - G-G means original category was Green and revised category is also Green
  - G-W means original category was Green and revised category is White
- ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

Sl No .	Origin al Sl No.	Industry Sector	Original Categor y	Remarks
1	47	Jobbing and Machining	G	Vague category to be deleted, as such activities have already been covered in other categories.
2	66	Reel manufacturing	G	Already covered in other categories. Hence, deleted
3	1	Assembling of acid lead batteries (up to 10 batteries per day excluding lead plate casting)	G	Already covered in Orange category. Hence, deleted
4	5	Automobile fuel outlets (only dispensing)	G	Minor air pollution due to some fugitive emissions during fuel filling operations. May be exempted from the purview of Consent management.
5	30	Diesel generator sets (15 KVA to 1 MVA)	G	<ul style="list-style-type: none"> <li>Normal operation – 12 hrs a day.</li> <li>Consumption of diesel = 1680 litres for 1 MVA DG set at full load @ 0.21 litres / KVA / hr.</li> <li>Stand-alone DG Sets having total capacity 1 MVA or less and equipped with acoustic enclosures alongwith adequate stack height may be exempted from the purview of Consent management. Higher capacity DG sets have already been covered under Red / Orange categories .</li> </ul>

Table G-5: Final List of White Category of Industries

Sl. No.	Orgnl Sl. No.	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category
1.	3	Assembly of air coolers /conditioners ,repairing and servicing	--	--	--	--	--	--	--	--	G-W
2.	4	Assembly of bicycles ,baby carriages and other small non motorizing vehicles	--	--	--	--	--	--	--	--	G-W
3.	7	Bailing (hydraulic press)of waste papers	--	--	--	--	--	--	--	--	G-W
4.	9	Bio fertilizer and bio-pesticides without using inorganic chemicals	--	--	--	--	--	--	--	--	G-W
5.	11	Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)	--	--	--	--	--	--	--	--	G-W
6.	12	Blending and packing of tea	--	--	--	--	--	--	--	--	G-W
7.	14	Block making of printing without foundry (excluding wooden block making)	--	--	--	--	--	--	--	--	G-W
8.	21	Chalk making from plaster of Paris ( only casting without boilers etc. ( sun drying / electrical oven)	--	--	--	--	--	--	--	--	G-W
9.	25	Compressed oxygen gas from crude liquid oxygen ( without use of any solvents and by maintaining pressure & temperature only for separation of other gases)	--	--	--	--	--	--	--	--	G-W
10.	27	Cotton and woolen hosiers making ( Dry process only without any dyeing / washing operation)	--	--	--	--	--	--	--	--	G-W
11.	31	Diesel pump repairing and servicing ( complete mechanical dry process)	--	--	--	--	--	--	--	--	G-W
12.	33	Electric lamp ( bulb) and CFL manufacturing by assembling only	--	--	--	--	--	--	--	--	G-W

13.	34	Electrical and electronic item assembling ( completely dry process)	--	--	--	--	--	--	--	--	<b>G-W</b>
14.	23	Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting)	--	--	--	--	--	--	--	--	<b>O-W</b>
15.	35	Flavoured betel nuts production/ grinding ( completely dry mechanical operations)	--	--	--	--	--	--	--	--	<b>G-W</b>
16.	37	Fly ash bricks/ block manufacturing	--	--	--	--	--	--	--	--	<b>G-W</b>
17.	38	Fountain pen manufacturing by assembling only	--	--	--	--	--	--	--	--	<b>G-W</b>
18.	39	Glass ampules and vials making from glass tubes	--	--	--	--	--	--	--	--	<b>G-W</b>
19.	40	Glass putty and sealant ( by mixing with machine only)	--	--	--	--	--	--	--	--	<b>G-W</b>
20.	43	Ground nut decorticating	--	--	--	--	--	--	--	--	<b>G-W</b>
21.	44	Handloom/ carpet weaving ( without dying and bleaching operation)	--	--	--	--	--	--	--	--	<b>G-W</b>
22.	48	Leather cutting and stitching (more than 10 machine and using motor)	--	--	--	--	--	--	--	--	<b>G-W</b>
23.	51	Manufacturing of coir items from coconut husks	--	--	--	--	--	--	--	--	<b>G-W</b>
24.	52	Manufacturing of metal caps containers etc	--	--	--	--	--	--	--	--	<b>G-W</b>
25.	55	Manufacturing of shoe brush and wire brush	--	--	--	--	--	--	--	--	<b>G-W</b>
26.	57	Medical oxygen	--	--	--	--	--	--	--	--	<b>G-W</b>
27.	60	Organic and inorganic nutrients ( by physical mixing)	--	--	--	--	--	--	--	--	<b>G-W</b>
28.	61	Organic manure (manual mixing)	--	--	--	--	--	--	--	--	<b>G-W</b>
29.	63	Packing of powdered milk	--	--	--	--	--	--	--	--	<b>G-W</b>
30.	64	Paper pins and u clips	--	--	--	--	--	--	--	--	<b>G-W</b>
31.	58	Repairing of electric motors and generators ( dry mechanical process)	--	--	--	--	--	--	--	--	<b>O-W</b>
32.	74	Rope (plastic and cotton)	--	--	--	--	--	--	--	--	<b>G-W</b>

33.	76	Scientific and mathematical instrument manufacturing	--	--	--	--	--	--	--	--	<b>G-W</b>
34.	78	Solar module non conventional energy apparatus manufacturing unit	--	--	--	--	--	--	--	--	<b>G-W</b>
35.	79	Solar power generation through solar photovoltaic cell, wind power and mini hydel power (less than 25 MW)	--	--	--	--	--	--	--	--	<b>G-W</b>
36.	83	Surgical and medical products assembling only (not involving effluent / emission generating processes)	--	--	--	--	--	--	--	--	<b>G-W</b>

Note : Under the column Revised Category, the full forms of the abbreviations are as follows :

- a. R-R means original category was Red and revised category is also Red
- b. R-O means original category was Red and revised category is Orange
- c. O-O means original category was Orange and revised category is also Orange
- d. O-G means original category was Orange and revised category is Green
- e. O-W means original category was Orange and revised category is White
- f. G-O means original category was Green and revised category is Orange
- g. G-G means original category was Green and revised category is also Green
- h. G-W means original category was Green and revised category is White





केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
(पर्यावरण एवं वन मंत्रालय, भारत सरकार)  
(MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

No. B-29012/ESS/CPA/2015-16

19.08.2015

Sub: "Harmonization of Classification of industries under Red / Orange / Green / White Categories".

During the Conference of the Environment Ministers of States held in New Delhi during April 06-07, 2015, it was resolved to adopt pollution potential criteria for categorization of Red, Orange & Green categories of industries and that a Committee be constituted with State representatives. Further, in the 59<sup>th</sup> Conference of Chairmen & Member Secretaries of Pollution Control Boards/PCCs held in New Delhi on April 08, 2015, it was agreed to constitute a Committee to look into categorization system of industries based on their respective pollution potential index.

2. Accordingly, a Committee comprising the Chairmen of CPCB, APPCB, TNPCB, MPPCB, MPCB, PPCB, WBPCB and MS, CPCB was constituted vide CPCB OM dated 23.04.2015 to review & classify industrial sectors into different categories based on criteria of respective pollution potential indices.
3. The existing Red ( 85 sectors) , Orange ( 73 sectors) and Green ( 86 sectors) industrial sectors have been assessed as per the proposed formula by a group of Scientists from CPCB . For this purpose , concerned Engineers / Scientists from the Member SPCBs of the Committee were also involved & consulted during May28-29, 2015.
4. After careful examination and consideration of the suggestions of concerned stake-holders the "Draft Document on Revised Concept of Categorization of Industrial Sectors " is prepared by the Committee .

In this context, the Undersigned is directed to forward a copy of the " Draft Document on Revised Concept of Categorization of Industrial Sectors to all the SPCBs, PCCs and concerned Ministries for their comments. Accordingly, the same is enclosed herewith and all the SPCBs, PCCs and concerned Ministries are, hereby requested to provide their comments by 04.09.2015. The comments may kindly be sent through hard copy as well as soft copy at e-mail: [nkgupta.cpcb@nic.in](mailto:nkgupta.cpcb@nic.in) , [nkgpcb@hotmail.com](mailto:nkgpcb@hotmail.com) .

Encl : As above

[N.K. Gupta]  
Incharge - ESS

To:

1. All the State Pollution Control Boards / Pollution Control Committees
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3. The Secretary, Ministry of Heavy Industries & Public Enterprises, New Delhi
4. The Advisor & Incharge , CP Division, MoEFCC, New Delhi
5. CPCB Website

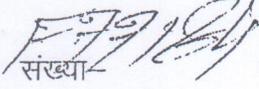
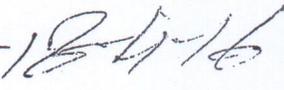
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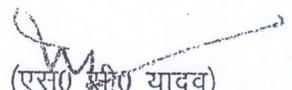
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समस्त नियंत्रक अधिकारी,  
"बोर्ड" मुख्यालय/  
समस्त क्षेत्रीय अधिकारी/  
समस्त क्षेत्रीय अधिकारी(प्रभारी),  
उ०प्र० प्रदूषण नियंत्रण बोर्ड

दिनांक-29 मार्च, 2016 को सम्पन्न बोर्ड की 96वीं बैठक की कार्यसूची संख्या-96.04 पर केन्द्रीय प्रदूषण नियंत्रण बोर्ड द्वारा जल (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1974 एवं वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम, 1981 की धारा-18(1) (बी) के अंतर्गत सभी औद्योगिक इकाईयों को लाल श्रेणी/नारंगी श्रेणी/हरी श्रेणी/सफेद श्रेणी में विभाजित करने हेतु पारित आदेश दिनांक 07-03-2016 के अनुपालन में श्रेणीवार व्यवस्था को बोर्ड में अंगीकृत करने के संबंध में प्रस्ताव प्रस्तुत किया गया था, जिस पर बोर्ड द्वारा अनुमोदन प्रदान कर दिया गया है।

बोर्ड द्वारा अनुमोदित उक्त प्रस्ताव की छायाप्रति, सूची सहित इस निर्देश के साथ संलग्न कर प्रेषित की जा रही हैं कि वर्णित उक्त निर्णय के अनुसार अग्रिम कार्यवाही किया जाना सुनिश्चित करें।

संलग्नक:- यथोपरि।

  
(एस० प्र० यादव)  
सदस्य सचिव

पृ०सं० एवं दिनांक उपरोक्त

प्रतिलिपि: निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित-

- 1- प्रमुख सचिव, पर्यावरण विभाग, उ०प्र०शासन के निजी सचिव।
- 2- अध्यक्ष महोदय के निजी सहायक।
- 3- श्री प्रदीप शर्मा, वेब मास्टर को सूची बोर्ड की वेबसाइट पर अपलोड किये जाने हेतु।
- 4- गार्ड फाईल।

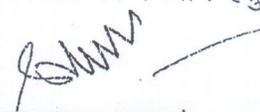
  
(एस०आर० सचान)  
मुख्य पर्यावरण अधिकारी (प्रशा०)

Table G-1: Final Summary Table Red , Orange, Green and White Categories of Industries (16-01-16)

SI No.	Original Categorization	Initial Nos.	Addition by Splitting into further classes	Deletion/ Shifting to foot-note due to vague term / Merger / other reasons	Re-categorization to Red	Re-categorization to Orange	Re-categorization to Green	Re-categorization to White	Check
					1	2	3	4	
									(1+2) = (3 to 7)
1	Red	85	11	7	60	26	3	Nil	96=96
2	Orange	73	2*	3	Nil	51	19	2	75=75
3	Green	86	Nil	3+2=5	Nil	6	41	34	86=86
<b>Final Categorization</b>		244	13	15	60 (Red )	83 (Orange)	63 (Green)	36 (White)	257 =257 (Total categories including in foot-note)

Table G-2 : Final List of Red Category of Industrial Sectors

Sl No.	Orgnl Sl.No	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category	REMARKS
1.	38	Isolated storage of hazardous chemicals (as per schedule of manufacturing, storage of hazardous chemicals rules ,1989 as amended)									R-R	As per provisions of Rules, to be kept under Red category especially for safety purposes.
2.	4	Automobile Manufacturing (integrated facilities)	30	-	30	20	-	20	10	60	R-R	i. Such types of plants are having either one or combinations of polluting activities viz. washing, metal surface finishing operations, pickling, plating, electro-plating , phosphating, painting , heat treatment etc. ii. Some of such plants may outsource some /all of the polluting activities. In such cases, after thorough inspection of such units by concerned SPCB, re-categorization of the industry shall be made accordingly.
3.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Spent cleared metal catalyst containing copper,, Spent cleared metal catalyst containing zinc,,	30	-	30	20	-	20	10	60	R-R	All the three types of pollutants are expected.
4.	44	Manufacturing of lubricating oils ,grease and petroleum based products	20	-	20	20	-	20	20	60	R-R	Generates all sorts of pollution.
5.	66 E	DG Set of capacity > 5 MVA	-	-	-	20	5	25	-	62.5	R-R	i. Mainly air polluting. ii. DG sets consume the diesel @ 0.21 litres/hr/KVA at full load. iii. Average running is taken @ 12 hrs / day although many of the DG sets run for more than this period.
6.	31	Industrial carbon including electrodes and graphite blocks, activated carbon, carbon black	10	-	-	20	5	25	10	62.5	R-R	Mainly air polluting. Air pollution score is normalized to 100.

7.	39	Lead acid battery manufacturing(excluding assembling and charging of lead-acid battery in micro scale)	10	-	10	25	-	25	10	62.5	<b>R-R</b>	<ul style="list-style-type: none"> <li>i. Mainly air polluting. Air pollution scores are normalized to 100.</li> <li>ii. Lead Acid Battery manufacturing consists of various stages which broadly involve (after producing or receiving lead oxide): Paste Mixing , Grid Casting , Grid Pasting &amp; Curing , Hydro-setting, parting &amp; enveloping , Stacking, grouping &amp; inter-cell welding ,Formation.</li> <li>iii. Exposure of workmen to lead during all or any of the processes outlined above exceeds the prescribed standards if appropriate equipment in this respect is not installed at any Battery Manufacturing Unit.</li> <li>iv. All of the above processes, some more than others, involve release of lead particles or fumes into the environment. Pollution from the above processes can be grouped into two possible types, viz: (a) Lead Oxide becomes airborne and there is Particulate Pollution (b) Fumes are generated and there is Gaseous Pollution</li> </ul>
8.	62	Phosphate rock processing plant	30	-	30	20	-	20	-	62.5	<b>R-R</b>	<ul style="list-style-type: none"> <li>i. The separation of phosphate rock from impurities and non-phosphate materials for use in fertilizer manufacture consists of beneficiation, drying or calcining at some operations, and grinding. Phosphate rock from the mines is first sent to beneficiation units to separate sand and clay and to remove impurities. Steps used in beneficiation depend on the type of rock.</li> <li>ii. The water &amp; air pollution scores are normalized to 100.</li> </ul>

9.	66	Power generation plant [except Wind and Solar renewable power plants of all capacities and Mini Hydel power plant of capacity <25MW]	10	-	10	15	10	25		62.5	R-R	1. Mainly air polluting. It uses a mixture of biomass (agro based) and coal ( < 10 %) as a fuel. Almost, round the year operation. 2. In case of DG sets of 5 MVA & more and emissions of SO2 will take place due to use of liquid fuel. Air pollution score will be =20 + 10 = 30, Normalized score will be 75. 3. In case of 'Waste to Energy Plants' , water will be used for cooling and air score will be - 30+10 = 40.
10.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Spent catalyst containing nickel, cadmium, Zinc, copper, arsenic, vanadium and cobalt,	30	-	30	25	-	25	10	65	R-R	All the three types of pollutants are expected.
11.	67	Processes involving chlorinated hydrocarbons	30	-	30	20	-	20	15	65	R-R	Chlorinated hydrocarbons are used in the manufacture of insecticides, pesticides and organo chloro pesticides. Effluents & emissions are toxic in nature.
12.	74	Sugar ( excluding Khandsari)	20	10	30	15	10	25	10	65	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Sugar mills generate all sorts of pollution problems.
13.	22	Fibre glass production and processing (excluding moulding)	-	-	-	20	-	20	20	67	R-R	i. The use of styrene in most methods of fiberglass production causes hazardous air pollution that is harmful to breathe at excessive levels. ii. It is mainly air polluting & HW generating industry. The air pollution & HW scores are normalized to 100. iii. In case of lead containing glass, the score of A1 will be 25 and final normalized score will be 75 and shall be categorized as Red.
14.	23	Fire crackers manufacturing and bulk storage facilities	-	-	-	20	-	20	20	67	R-R	i. This is the normalized score based on air pollution & HW generation. ii. Various hazardous chemicals are used in the manufacturing process. iii. These chemicals are namely Potassium Nitrate , Potassium per-chlorate, Barium Nitrate, Aluminium compounds, Copper Chloride etc.

												iv. These chemicals are highly hazardous and cause serious diseases among the workers. especially ability of blood to carry oxygen leading to headaches, methemoglobinemia and kidney problems , skin problems, thyroid metal fume etc.
15.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Dismantlers Recycling Plants -- Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.	-	-	-	30	0	30	10	67	R-R	Mainly air polluting and hazardous waste generating. Air & HW pollution scores are jointly normalized to 100.
16.	47	Milk processes and dairy products(integrated project)	20	10	30	20	5	25	-	68.75	R-R	i. Water as well as air polluting due to use of boilers. ii. Water & air pollution scores are normalized to 100.
17.	63	Phosphorous and its compounds	30	-	30	25	-	25	-	68.75	R-R	Water pollution & air pollution containing compounds of phosphorous are expected
18.	61	Pulp & Paper ( waste paper based without bleaching process to manufacture Kraft paper)	20	10	30	15	10	25	0	68.75	R-R	Mainly water & air polluting . Water & air pollution scores are normalized to 100.
19.	13	Coke making , liquefaction, coal tar distillation or fuel gas making	30	-	30	20	-	20	20	70	R-R	It is a kind of petrochemical industry.

20.	41	Manufacturing of explosives, detonators, fuses including management and handling activities	30	-	30	20	-	20	20	70	R-R	<ul style="list-style-type: none"> <li>i. Explosives manufacture and use contribute some measure of hazardous waste to the environment.</li> <li>ii. Nitroglycerin produces several toxic byproducts such as acids, caustics, and oils contaminated with heavy metals. These must be disposed of properly by neutralization or stabilization and transported to a hazardous waste landfill.</li> <li>iii. The use of explosives creates large amounts of dust and particulate from the explosion, and, in some cases, releases asbestos, <b>lead</b>, and other hazardous materials into the atmosphere.</li> </ul>
21.	45	Manufacturing of paints varnishes, pigments and intermediate (excluding blending/mixing)	30	-	30	25	-	25	15	70	R-R	<ul style="list-style-type: none"> <li>i. The process may cause considerable emissions of volatile organic compounds (VOC). VOC contribute to the creation of ozone in the lower layers of the atmosphere (photochemical air pollution) and can present danger to health.</li> <li>ii. Dust and odour may also be a problem.</li> <li>iii. Washing of vessels will contribute waste-waters.</li> <li>iv. Large quantity of HWs are also produced.</li> </ul>
22.	56	Organic Chemicals manufacturing	30	-	30	20	-	50	20	70	R-R	Such types of industrial sectors generate all sorts of pollution.
23.	1	Airports and Commercial Air Strips	20	10	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> <li>i. The Airports are generating mainly the waste-waters.</li> <li>ii. This is the water pollution normalized score for airports having discharge more than 100 KLD.</li> <li>iii. The airports / strips having discharge less than 100 KLD will have score of 50 and hence orange category.</li> <li>iv. If the score is normalized wrt water + HW both, then all the airports will come under Orange category (score - 58.33).</li> </ul>
24.	3	Asbestos and asbestos based industries	-	-	-	30	-	30	10	75	R-R	<ul style="list-style-type: none"> <li>i. This is mainly air polluting industry.</li> <li>ii. Final score is based on air pollution score only.</li> <li>iii. Asbestos is carcinogenic and banned in many countries.</li> </ul>
25.	5	Basic chemicals and electro chemicals and its derivatives including manufacturing of acid	30	-	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> <li>i. Standards prescribed for Inorganic Chemicals are adopted.</li> <li>ii. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.</li> </ul>

												<p>iii. Water pollution score normalized to 100 is undertaken.</p> <p>iv. The earlier Red category industrial sector namely "Hydrocyanic acid and its derivatives " is also merged under this industrial sector.</p>
26.	7	Cement	-	-	-	20	10	30	-	75	R-R	This is mainly air polluting industry & hence normalized air pollution score.
27.	9	Chlorates, per-chlorates & peroxides	30	-	30	-	-	-	-	75	R-R	<p>i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.</p> <p>ii. Water pollution score normalized to 100 is undertaken.</p>
28.	10	Chlorine, fluorine, bromine, iodine and their compounds	30	-	30	-	-	-	-	75	R-R	<p>i. It is mainly water polluting industry having effluents which are toxic and not easily biodegradable.</p> <p>ii. Water pollution score normalized to 100 is undertaken.</p>
29.	16	Dyes and Dye- Intermediates	30	-	30	20	5	25	20	75	R-R	<p>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</p> <p>ii. Such types of industrial sectors generate all sorts of pollution.</p>
30.	26	Health-care Establishment ( as defined in BMW Rules)	20	10	30	-	-	-	-	75	R-R	<p>i. Mainly water polluting.</p> <p>ii. The water pollution score is normalized to 100 &amp; valid for Hospitals having total waste-water generation &gt; 100 KLD.</p> <p>iii. The hospitals with incinerator will be categorized as Red irrespective of the quantity of the waste-water generation.</p> <p>iv. The hospitals having total waste-water generation less than 100 KLD and without incinerator, the normalized water pollution score will be 50 and will be categorized as Orange category.</p>
31.	29	Hotels having overall waste-water generation @ 100 KLD and more.	20	10	30	15	-	15	-	75	R-R	<p>i. Mainly water polluting. Small boiler may be installed.</p> <p>ii. The water pollution score is normalized to 100 &amp; valid for Hotels having waste-water generation &gt; 100 KLD.</p> <p>iii. The hotels having more than 20 rooms and waste-water generation less than 100 KLD and having a coal / oil fired boiler , the pollution score will be 35/40 &amp; are categorized as Orange.</p> <p>iv. The hotels having more than 20 rooms and waste-water generation less than 10 KLD and</p>

												having no-boiler & no hazardous waste generation, the pollution score will be 20 & are categorized as Green.
32.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Lead acid battery plates and other lead scrap/ashes/residues not covered under Batteries (Management and Handling) Rules, 2001. [ * Battery scrap, namely: Lead battery plates covered by ISRI, Code word "Rails" Battery lugs covered by ISRI, Code word "Rakes". Scrap drained/dry while intact, lead batteries covered by ISRI, Code word "rains".	30	-	30	25	--	25	20	75	R-R	All the three types of pollutants are generated.
33.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Integrated Recycling Plants -- Components of waste electrical and electronic assembles comprising accumulators and other batteries included on list A, mercury-switches, activated glass cullets from cathode-ray tubes and other activated glass and PCB-capacitors, or any other component contaminated with Schedule 2 constituents (e.g. cadmium, mercury, lead, polychlorinated biphenyl) to an extent that they exhibit hazard characteristics indicated in part C of this Schedule.	30	-	30	25	-	25	20	75	R-R	All the three types of pollutants are expected.
34.	43	Manufacturing of glue and gelatin	30	10	40	20	-	20	-	75	R-R	Highly water polluting & obnoxious air polluting.
35.	49	Mining and ore beneficiation	30	10	40	15	5	20	-	75	R-R	Both air and water polluting. Score is normalized with air & water pollution.

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36.	52	Nuclear power plant	10	-	10	30	-	30	15	75	R-R	<ul style="list-style-type: none"> <li>i. Mainly air polluting due to incinerator. Others - cooling water.</li> <li>ii. Air pollution score is normalized to 100.</li> </ul>
37.	58	Pesticides (technical) (excluding formulation)	30	-	30	25	-	25	20	75	R-R	<ul style="list-style-type: none"> <li>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</li> <li>ii. Such types of industrial sectors generate all sorts of pollution.</li> </ul>
38.	64	Photographic film and its chemicals	30	-	30	-	-	-	-	75	R-R	<ul style="list-style-type: none"> <li>i. Silver salts and other chemicals are used in preparation. Slight quantity of effluents is generated.</li> <li>ii. Water pollution scores are normalized to 100.</li> </ul>
39.	68	Railway locomotive workshop/Integrated road transport workshop/Authorized service centers	20	10	30	-	-	-	10	75	R-R	<ul style="list-style-type: none"> <li>i. Mainly water polluting industry. Water is used in the washing of locomotives, road transport vehicles during servicing.</li> <li>ii. This score is valid for those Centers having discharge more than 100 KLD.</li> <li>iii. Service Centers having waste-water generation &lt; 100 KLD, the normalized score will be = (100*20)/40= 50.</li> </ul>
40.	84	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring	30	10	40	15	-	15	20	75	R-R	In this sector all sorts of pollution are generated.
41.	8	Chlor Alkali	30	10	40	20	10	30	10	80	R-R	<ul style="list-style-type: none"> <li>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</li> <li>ii. Chlor-alkali units are having different section like NaOH, Cl<sub>2</sub>, SBP etc which are having toxic effluents. Additionally, fuel consumption is also on higher-side.</li> </ul>
42.	70	Ship Breaking Industries	30	-	30	30	-	30	20	80	R-R	<ul style="list-style-type: none"> <li>i. The ship-breaking industry creates numerous hazards for the coastal and marine environment.</li> <li>ii. Ship-breaking releases a large number of dangerous pollutants, including toxic waste, oil, poly-chlorinated biphenyls, and heavy metals, into the waters and sea bed.</li> <li>iii. While most of the oil is removed before a ship is scrapped, sand used to mop up the remaining oil is thrown into the sea. High concentrations of oil and grease are then found in the coastal waters, choking marine life.</li> </ul>

												iv. Solid waste strewn on the shore, 45 tonnes on any given day according to a study by the Central Pollution Control Board, also finds its way into the sea. v. Adding to the stress on coastal waters, the organic load from the thousands of workers living in cramped conditions with little or no sanitary facilities results in unacceptably high levels of BOD.
43.	53	Oil and gas extraction including CBM (offshore & on-shore extraction through drilling wells)	30	-	30	-	-	-	20	83	R-R	i. Mainly water polluting & hazardous waste generating. ii. The water pollution & HW generation scores are normalized to 100.
44.	36	Industry or process involving metal surface treatment or process such as pickling/ electroplating/paint stripping/ heat treatment using cyanide bath/ phosphating or finishing and anodizing / enamellings/ galvanizing	30	-	30	-	-	-	20	83	R-R	Mainly water polluting & toxic hazardous waste generating industry. Scores are normalized to 100.
45.	80	Tanneries	30	-	30	-	-	-	20	83	R-R	Mainly water polluting & hazardous waste generating industry. Scores are normalized to 100.
46.	65	Ports and harbour, jetties and dredging operations	30	10	40	15	10	25	20	85	R-R	This category contain all sorts of pollution.
47.	77	Synthetic fibers including rayon ,tyre cord, polyester filament yarn	30	10	40	25	10	35	10	85	R-R	This sector generates all sorts of pollution problems.
48.	81	Thermal Power Plants	30	10	40	20	10	30	15	85	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. TPP generate all sorts of pollution problems.
49.	71	Slaughter house (as per notification S.O.270(E)dated 26.03.2001)and meat processing industries, bone mill, processing of animal horn, hoofs and other body parts	25	10	35	-	-	-	-	87.5	R-R	Mainly water polluting and obnoxious odour generating industry. The water pollution score is normalized to 100
50.	2	Aluminium Smelter	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. This sector is generating all sorts of pollution i.e. air, water and HW.
51.	12	Copper Smelter	30	10	40	20	10	30	20	90	R-R	i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'. ii. Integrated Copper Smelters contain all sorts of

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													pollution.
52.	20	Fertilizer (basic) (excluding formulation)	30	10	40	20	10	30	20	90	R-R		<ul style="list-style-type: none"> <li>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</li> <li>ii. Generates all sorts of pollution.</li> </ul>
53.	37	Iron & Steel (involving processing from ore/ integrated steel plants) and or Sponge Iron units	30	10	40	20	10	30	20	90	R-R		<ul style="list-style-type: none"> <li>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</li> <li>ii. Such types of industrial sectors generate all sorts of pollution.</li> </ul>
54.	61	Pulp & Paper ( waste paper based units with bleaching process to manufacture writing & printing paper)	25	10	35	25	10	35	20	90	R-R		Waste paper based Pulp & Paper mills with bleaching process generate all sorts of pollution.
55.	85	Zinc Smelter	30	10	40	20	10	30	20	90	R-R		<ul style="list-style-type: none"> <li>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</li> <li>ii. Integrated Zinc smelter generates all sorts of pollution problems.</li> </ul>
56.	55	Oil Refinery (mineral Oil or Petro Refineries)	30	10	40	25	10	35	20	95	R-R		<ul style="list-style-type: none"> <li>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</li> <li>ii. Such types of industrial sectors generate all sorts of pollution.</li> </ul>
57.	59	Petrochemicals Manufacturing ( including processing of Emulsions of oil and water )	30	10	40	25	10	35	20	95	R-R		<ul style="list-style-type: none"> <li>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</li> <li>ii. Such types of industrial sectors generate all sorts of pollution.</li> <li>iii. The earlier red category industrial sector namely "Processing of Emulsions of Oil &amp; Water " is merged with this industrial sector.</li> </ul>
58.	60	Pharmaceuticals	30	10	40	30	5	35	20	95	R-R		<ul style="list-style-type: none"> <li>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</li> <li>ii. Such types of industrial sectors generate all sorts of pollution.</li> </ul>
59.	61	Pulp & Paper ( Large-Agro + wood) , Small Pulp & Paper ( agro based-wheat straw/rice husk)	30	10	40	25	10	35	20	95	R-R		<ul style="list-style-type: none"> <li>i. This industrial sector is the one among the '17 categories of Highly Polluting Industries'.</li> <li>ii. Large /Small Agro based Pulp &amp; Paper mills contribute all sorts of pollution problems.</li> </ul>
60.	15	Distillery ( molasses / grain / yeast based)	30	10	40	-	-	-	-	100	R-R		Mainly water polluting industry. Final score is the normalized water pollution score.

Note :

i. Under the column Revised Category, the full forms of the abbreviations are as follows :

- a. R-R means original category was Red and revised category is also Red
- b. R-O means original category was Red and revised category is Orange
- c. O-O means original category was Orange and revised category is also Orange
- d. O-G means original category was Orange and revised category is Green
- e. O-W means original category was Orange and revised category is White
- f. G-O means original category was Green and revised category is Orange
- g. G-G means original category was Green and revised category is also Green
- h. G-W means original category was Green and revised category is White

ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

Sl No.	Original Sl No.	Industry Sector	Original Category	Remarks
1	14	Common treatment and disposal facilities (CETP, TSDF, E-waste recycling, CBMWTF, effluent conveyance project, incinerator, solvent/acid recovery plant, MSW sanitary land fill site)	R	i. All such facilities are classified as Red but special category projects as these are parts of pollution control facilities. ii. In case of CETP, the categorization will depend upon the category of member industries being served.
2	18	Processing of Emulsions of Oil & Water		It is a part of Petrochemical industries. Transferred and merged with the industrial sector namely 'Petrochemicals' at Sl. No. 54.
3	27	Heavy engineering including ship building (with investment on Plant & Machineries more than Rs 10 crores)	R	Most of the pollution generating processes / operations under this category are similar to the industry category namely "Automobile Manufacturing (integrated facilities)" at Sl. No. 1 and may be referred accordingly.
4	30	Hydrocyanic acid and its derivatives	R	Have been merged with the red category industrial sector namely "Basic chemicals and electro chemicals and its derivatives including manufacturing of acid" at Sl. No. 24
5	32	Industrial estates/ parks / complexes/ areas/ export processing zones/ SEZs/ Biotech parks/ leather complex	R	The classification will depend upon the category(ies) of the industries operating / proposed to be permitted in the area. In this context, guidelines prescribed in EIA Notification, 2006 shall be followed.
6	33	Industrial inorganic gases namely- a) Chemical gas- Acetylene, hydrogen, chlorine, fluorine, ammonia, sulphur dioxide, ethylene, hydrogen-sulphide, phosphine b) Hydrocarbon gases- Methane, ethane, propane	R	These gases are generally secondary products and produced alongwith other main products. To be classified as per the main parent plant.
7	69	Reprocessing of used oils & waste oils	R	i. The industry generates mainly the air pollution and oil bearing hazardous wastes. The normalized (air pollution & HW generation score is 58.33). ii. To be deleted as already covered under HW Recyclers / Re-processors ( Used oils / Waste Oils) under Orange Category

Table G-3 : Final List of Orange Category of Industrial Sectors

Final Sl. No.	Orgnl S.No	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised category	Remarks
1.	20	Dismantling of rolling stocks ( wagons/ coaches)	--	--	--	15	--	15	10	41.67	O-O	Emissions of dust and generation of waste oils take place during dismantling. Air pollution & HW generation scores (15+10=25) are normalized to 100.
2.	5	Bakery and confectionery units with production capacity > 1 TPD. ( With ovens / furnaces)	20	--	20	15	--	15	--	43.75	O-O	
3.	10	Chanachur and laddoo from puffed and beaten rice( muri and shira) using husk fired oven	20	--	20	15	--	15	--	43.75	O-O	Normal water and air polluting.
4.	23	Coated electrode manufacturing	15	0	15	20	0	20	0	43.75	G-O	Preparation of core wire / rod, preparation of dry mix, preparation of wet mix, application of coating by extrusion, baking of coated electrodes
5.	24	Compact disc computer floppy and cassette manufacturing / Reel manufacturing	15	0	15	20	0	20	0	43.75	G-O	Generates waste-water and process emissions.
6.	24	Flakes from rejected PET bottle	20	-	20	15	-	15	-	43.75	R-O	Normal water & air pollutions are generated.
7.	30	Food and food processing including fruits and vegetable processing	20	--	20	15	--	15	--	43.75	O-O	Normal water and air polluting.
8.	40	Jute processing without dyeing	20	--	20	15	--	15	--	43.75	O-O	CPCB has notified standards for this category. Both air and water pollutions are generated.
9.	56	Manufacturing of silica gel	15	0	15	20	0	20	0	43.75	G-O	Waste-waters containing TDS and emissions of H <sub>2</sub> SO <sub>4</sub> are generated.

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10.	45	Manufacturing of tooth powder, toothpaste, talcum powder and other cosmetic items	20	--	20	15	--	15	--	43.75	O-O	Both air and water pollution are generated.
11.	55	Printing or etching of glass sheet using hydrofluoric acid	15	--	15	20	--	20	--	43.75	O-O	Both air and water pollution are generated.
12.	65	Silk screen printing, sari printing by wooden blocks	20	--	20	15	--	15	--	43.75	O-O	Wash-water and PM emissions from boilers .
13.	76	Synthetic detergents and soaps(excluding formulation)	20	-	20	15	-	15	-	43.75	R-O	i. This is the score for units having generation of waste-waters less than 100 KLD. ii. The units having waste-water generation more than 100 KLD will become mainly water polluting and accordingly normalized water pollution score will be 75 and be categorized as Red.
14.	71	Thermometer manufacturing	15	--	15	20	--	20	--	43.75	O-O	Process - making glass bulb, forming reservoir in the glass tube for fluid, inserting fluid, scale marking. Use of fuel to heat the glass tubes and hydrofluoric acid to seal the scaling. Small quantities of spent acids are generated.
15.	14	Cotton spinning and weaving ( medium and large scale)	--	--	--	15	--	37.5	10	47.5	O-O	Mainly air polluting industry. Sources of air pollution (PM) are the fine particles of cotton from spinning process. Air pollution score is normalized to 100.
16.	1	Almirah, Grill Manufacturing (Dry Mechanical Process )	--	--	--	20	--	20	--	50	O-O	Air pollution due to spray painting (emissions of VOCs). Units without painting operations shall be categorized as White.

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17.	2	Aluminium & copper extraction from scrap using oil fired furnace (dry process only)	--	--	--	20	--	20	10	50	O-O	i. Normalized Air pollution score. ii. Significant air pollution due to melting (emissions of SO <sub>2</sub> , PM).
18.	3	Automobile servicing, repairing and painting (excluding only fuel dispensing)	20	--	20	20	--	20	10	50	O-O	Normal water & air polluting and recyclable waste oil generating. If the waste water generation is more than 100 KLD, it will become mainly water polluting and Red category unit.
19.	4	Ayurvedic and homeopathic medicine	20	--	20	15	--	15	15	50	O-O	
20.	7	Brickfields ( excluding fly ash brick manufacturing using lime process)	--	--	--	20	--	20	--	50	O-O	Significantly air polluting.
21.	8	Building and construction project more than 20,000 sq. m built up area	20	--	20	20	--	20	--	50	O-O	1. In the pre-construction stage , it is mainly air polluting due to generation of dust ( PM ) emissions. 2. After construction, it is mainly water polluting. If the discharge is more than 100 KLD, it will be having the normalized score of 75 and be categorized as Red.
22.	6	Ceramics and Refractories	-	-	-	20	-	20	-	50	R-O	i. Mainly air polluting industry. ii. This score is for the units having coal consumption < than 12 MT/day. iii. For the units having coal consumption > 12 MT /day, the normalized air pollution score will be 62.5 and shall be categorized as Red.

23.	11	Coal washeries	15	10	25	15	-	15	-	50	R-O	<p>i. Wet washeries are mainly water polluting industry generating effluents which are having inorganic SS &amp; TDS. Additionally, air pollution due to PM emissions is also generated.</p> <p>ii. Water &amp; air pollution scores are jointly normalized to 100.</p>
24.	16	Dairy and dairy products (small scale)	20	--	20	20	--	20	--	50	O-O	Water and air polluting both.
25.	18	DG set of capacity >1MVA but < 5MVA	--	--	--	20	--	20	--	50	O-O	Mainly air polluting . air pollution score is normalized to 100.
26.	17	Dry coal processing, mineral processing, industries involving ore sintering, pelletising, grinding & pulverization	-	-	-	20	-	20	-	50	R-O	Mainly air polluting industry. Final score is the normalized air pollution score.
27.	19	Fermentation industry including manufacture of yeast, beer, distillation of alcohol (Extra Neutral Alcohol)	20	-	20	-	-	-	-	50	R-O	<p>i. Mainly water polluting industry. This is the normalized water pollution score for units having discharge &lt; 100 KLD.</p> <p>ii. For the units having discharge &gt; 100 KLD, the normalized water pollution score will be 75 and shall be accordingly categorized as Red.</p>
28.	21	Ferrous and Non-ferrous metal extraction involving different furnaces through melting, refining, re-processing, casting and alloy-making	-	-	-	15	5	20	10	50	R-O	<p>i. Mainly air polluting.</p> <p>ii. This score is applicable to secondary production of ferrous &amp; non-ferrous metals (excluding lead) up-to 1 MT/hour production.</p>

												<p>iii. For lead, the normalized air pollution score will be = <math>(100 \times 25) / 40 = 62.5</math> and is categorized as Red.</p> <p>iv. For Induction Furnace clubbed with AOD furnace - separate calculation shall be made based on the capacity of the furnaces. In such industries, the molten metal from induction furnace is transferred to AOD furnace where other metals like manganese and nickel are added to get the metal of desired constituents. The lime and silicon are also added for reduction of the metal oxides to the base metal. the normalized air pollution score will be = <math>(100 \times 25) / 40 = 62.5</math> and is categorized as Red.</p>
29.	26	Fertilizer (granulation / formulation / blending only)	--	--	--	20	--	20	--	50	O-O	Air polluting.
30.	27	Fish feed, poultry feed and cattle feed	--	--	--	20	--	20	--	50	O-O	Obnoxious odour , H2S etc. AP score is normalized to 100
31.	28	Fish processing and packing (excluding chilling of fishes)	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.

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32.	31	Forging of ferrous and non-ferrous metals ( using oil and gas fired furnaces)	--	--	--	20	--	20	--	50	O-O	Heating furnace. Mainly air polluting.
33.	32	Formulation/pelletization of camphor tablets, naphthalene balls from camphor/ naphthalene powders.	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Emissions of Benzene, HC are expected.
34.	33	Glass ceramics, earthen potteries and tile manufacturing using oil and gas fired kilns, coating on glasses using cerium fluorides and magnesium fluoride etc.	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Emissions of SO2 are expected.
35.	35	Gravure printing, digital printing on flex, vinyl	20	--	20	20	--	20	10	50	O-O	Waste waters , emissions of VOCs
36.	36	Heat treatment using oil fired furnace ( without cyaniding)	--	--	--	20	--	20	--	50	O-O	Mainly air polluting and noise generating. AP Score is normalized to 100.
37.	28	Hot mix plants	-	-	-	20	-	20	-	50	R-O	Mainly air polluting. Air pollution scores are normalized to 100.
38.	37	Hotels (< 3 star) or hotels having > 20 rooms and less than 100 rooms.	20	--	20	20	--	20	--	50	O-O	Mainly water polluting. WP score is normalized to 100.
39.	38	Ice cream	20	--	20	20	--	20	--	50	O-O	Wash-water and boilers / oven for pasteurization.
40.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Paint and ink Sludge/residues	-	-	-	20	0	20	0	50	R-O	Mainly air polluting. Air pollution score is normalized to 100
41.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Brass Dross ,, Copper Dross,, Copper Oxide Mill Scale,, Copper Reverts, Cake & Residues,, Waste Copper and copper alloys in	10	-	10	20	-	20	10	50	R-O	Mainly air polluting.

		dispersible form,, Slags from copper processing for further processing or refining ,, Insulated Copper Wire,, Scrap/copper with PVC sheathing including ISRI-code material namely "Druid" ,, Jelly filled Copper cables ,, Zinc Dross-Hot dip Galvanizers SLAB,, Zinc Dross-Bottom Dross,, Zinc ash/Skimming arising from galvanizing and die casting operations,, Zinc ash/Skimming/other zinc bearing wastes arising from smelting and refining,, Zinc ash and residues including zinc alloy residues in dispersible from,,										
42.	35	Industry or processes involving foundry operations	-	-	-	20	-	20	-	50	R-O	<p>i. This score is valid for the foundries having capacity &lt; 5 MT/hr as such units require the coal/coke @ &lt; 500 kg/hr.</p> <p>ii. The units having capacity of 5 MT/hr and more, the coal/coke consumption will be more than 500 kg/hr and the normalized score will be 62.5 and classified accordingly as Red.</p>
43.	40	Lime manufacturing (using lime kiln)	-	-	-	20	-	20	-	50	R-O	Mainly air polluting
44.	41	Liquid floor cleaner, black phenyl, liquid soap, glycerol mono-stearate manufacturing	20	--	20	20	--	20	--	50	O-O	Both air and water pollution are generated.

45.	42	Manufacturing of glass	10	-	-	20	-	20	-	50	R-O	<p>i. Mainly air polluting ( melting at 1500°C and refining .</p> <p>ii. In case of lead glass , the score of A1 will be 25 and accordingly the normalized scores will be 62.5 i.e. Red .</p>
46.	43	Manufacturing of iodized salt from crude/ raw salt	12	--	12	20	--	20	--	50	O-O	Boiling in Evaporators (multiple effect evaporators), centrifuging, iodization with KIO3 mixing . Mainly air polluting. Air pollution score is normalized to 100.
47.	42	Manufacturing of mirror from sheet glass	--	--	--	20	--	20	--	50	O-O	Evaporator & furnace for heating the metal to be applied as reflector on mirror. Mainly air polluting.
48.	44	Manufacturing of mosquito repellent coil	--	--	--	20	--	20	--	50	O-O	Mainly air polluting. Toxic fumes are expected.
49.	46	Manufacturing of Starch/Sago	25	-	25	15	-	15	-	50	R-O	<p>i. Water and air polluting industry. Boiler is used for steam generation.</p> <p>ii. Water &amp; air pollution scores are normalized to 100</p>
50.	46	Mechanized laundry using oil fired boiler	20	--	20	20	--	20	--	50	O-O	Both air and water pollution are generated.
51.	47	Modular wooden furniture from particle board, MDF< swan timber etc, Ceiling tiles/ partition board from saw dust, wood chips etc., and other agricultural waste using synthetic adhesive resin, wooden box making ( With boiler)	--	--	--	20	--	20	--	50	O-O	1. Mainly air polluting. Boiler as well as VOCs from use of adhesives. 2. Without boiler, it will be a Green category industry.
52.	50	New highway construction project	-	-	-	20	-	20	-	50	R-O	Mainly air polluting project.

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53.	51	Non-alcoholic beverages(soft drink) & bottling of alcohol/non alcoholic products	20	-	20	15	5	20	-	50	R-O	<p>i. Both air and water polluting. Score is normalized with air &amp; water pollution. This score is valid for industries having waste-water generation &lt; 100 KLD.</p> <p>ii. For the units having waste-water generation &gt; 100 KLD the , normalized score would be 62.5 and categorized as Red.</p>
54.	49	Paint blending and mixing (Ball mill)	20	--	20	20	--	20	10	50	O-O	Both air and water pollution are generated.
55.	62	Paints and varnishes (mixing and blending)	20	0	0	20	0	20	0	50	<b>G-O</b>	Waste-waters as well as fumes of VOCs due to solvents, pigments, varnishes.
56.	51	Ply-board manufacturing( including Veneer and laminate) with oil fired boiler/ thermic fluid heater(without resin plant)	0	--	0	20	--	20	--	50	O-O	Mainly air polluting because of use of boiler. AP score is normalized to 100
57.	52	Potable alcohol ( IMFL) by blending, bottling of alcohol products	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.
58.	54	Printing ink manufacturing	20	--	20	20	--	20	--	50	O-O	1. Pigments, binders and solvents are used. 2. Boiler is also used. 3. Emissions of VOCs take place.
59.	70	Printing press	20	0	20	20	0	20	0	50	<b>G-O</b>	Colored waste-waters containing dyes and VOC emissions are generated.
60.	59	Reprocessing of waste plastic including PVC	20	--	20	20	--	20	--	50	O-O	Large quantities of wash-water and fugitive emissions are generated.
61.	61	Rolling mill (oil or coal fired) and cold rolling mill	10	--	10	20	--	20	--	50	O-O	Mainly air polluting. Air pollution score is normalized to 100. Others - cooling water and recyclable waste oils etc. are generated.
62.	67	Spray painting, paint baking, paint shipping	--	--	--	20	--	20	10	50	O-O	Mainly air polluting. Emissions of VOCs and HC are generated.

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63.	72	Steel and steel products using various furnaces like blast furnace /open hearth furnace/induction furnace/arc furnace/submerged arc furnace /basic oxygen furnace /hot rolling reheated furnace	10	-	10	20	-	20	10	50	R-O	i. Mainly air polluting. In the emissions, oxides of manganese, nickel etc. are also present. ii. Air pollution score is normalized to 100.
64.	73	Stone crushers	-	-	-	20	-	20	-	50	R-O	Mainly air polluting. Air pollution score is normalized to 100.
65.	75	Surgical and medical products including prophylactics and latex	20	-	20	20	-	20	-	50	R-O	Both air as well as water polluting. Air and water pollution scores are normalized to 100.
66.	85	Tephlon based products	0	0	0	20	0	20	0	50	<b>G-O</b>	Due to spraying applications, emissions (HC) are generated
67.	70	Thermocol manufacturing ( with boiler)	--	--	--	20	--	20	--	50	O-O	Polystyrene is heated. Mainly air polluting with boiler.
68.	82	Tobacco products including cigarettes and tobacco/opium processes	20	-	20	20	-	20	-	50	R-O	Such industries generate both air as well as water pollution. These scores are normalized to 100.
69.	72	Transformer repairing/ manufacturing ( dry process only)	--	--	--	20	--	20	10	50	O-O	Mainly air polluting because of ovens, shot-blasting etc.
70.	73	Tyres and tubes vulcanization/ hot retreating	10	--	10	20	--	20	--	50	O-O	Mainly air polluting . Emissions of PM, VOCs and obnoxious odour are generated.
71.	83	Vegetable oil manufacturing including solvent extraction and refinery /hydrogenated oils	20	-	20	15	5	20	10	50	R-O	i. All sorts of pollution are generated. ii. This score is valid for plants having waste-water generation < 100 KLD. iii. If the waste-water generation is more than 100 KLD, the unit shall be classified as Red.
72.	74	Wire drawing and wire netting	20	--	20	--	--	--	--	50	O-O	Mainly water polluting. WP score is normalized to 100.

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73.	21	Dry cell battery ( excluding manufacturing of electrodes ) and assembling & charging of a lead battery on micro scale	30	--	30	15	--	15	10	55	O-O	Water and air polluting both.
74.	50	Pharmaceutical formulation and for R & D purpose ( For sustained release/ extended release of drugs only and not for commercial purpose)	20	--	20	20	--	20	15	55	O-O	i. All sorts of pollution are generated. ii. R&D activities are to be shifted to Red category.
75.	78	Synthetic resins	20	-	20	20	-	20	15	55	R-O	All sorts of pollution are generated.
76.	79	Synthetic rubber excluding molding	20	-	20	20	-	20	15	55	R-O	i. Most synthetic rubber is created from two materials, styrene and butadiene. Both are currently obtained from petroleum. ii. Process is similar to a part of Petrochemical plants.
77.	9	Cashew nut processing	25	--	25	20	--	20	--	56	O-O	Normal water and air polluting.
78.	12	Coffee seed processing	25	--	25	20	--	20	--	56	O-O	Normal water & air polluting industry.
79.	57	Parboiled Rice Mills	25	-	25	20	-	20	-	56	R-O	i. Rice Mills are generating both air and water pollution. Waste-waters are having high strength in respect of BOD. ii. This is the normalized air & water pollution score for units having waste-water generation < 100 KLD and fuel consumption less than 12 MTD. iii. For units having waste-water generation > 100 KLD or fuel consumption > 12 MTD or both , the unit shall be classified as Red.

80.	29	Foam manufacturing	--	--	--	20	--	20	15	58	O-O	<p>i. Raw material is polyurethane, latex etc.</p> <p>ii. Emissions of VOCs and HAPs. CH<sub>3</sub>Cl<sub>2</sub> and similar compounds as blowing agents.</p> <p>iii. Outdated raw materials and spoiled slots are discarded as HW.</p>
81.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Used Oil – As per specifications prescribed from time to time.	10	0	10	20	0	20	15	58.33	R-O	Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100
82.	34	Industries engaged in recycling / reprocessing/ recovery/reuse of Hazardous Waste under schedule iv of HW( M, H& TBM) rules, 2008 - Items namely - Waste Oil ---As per specifications prescribed from time to time.	-	-	-	20	0	20	15	58.33	R-O	Mainly air polluting and hazardous waste generating industry. Air pollution & HW scores are normalized to 100.
83.	56	Producer gas plant using conventional up drift coal gasification ( linked to rolling mills glass and ceramic industry refractories for dedicated fuel supply)	--	--	--	20	--	20	15	58.33	O-O	Mainly air polluting & tar (HW) generating. SO <sub>2</sub> , CO, NO <sub>x</sub> are generated. Tar is the by-product and utilized by other industries in co-processing.

Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
  - R-O means original category was Red and revised category is Orange
  - O-O means original category was Orange and revised category is also Orange
  - O-G means original category was Orange and revised category is Green
  - O-W means original category was Orange and revised category is White
  - G-O means original category was Green and revised category is Orange
  - G-G means original category was Green and revised category is also Green
  - G-W means original category was Green and revised category is White

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ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication / vague category. The overall details are as follows:

<i>Sl No .</i>	<i>Origin al Sl No.</i>	<i>Industry Sector</i>	<i>Original Categor y</i>	<i>Remarks</i>
1	24	<i>Excavation of sand from the river bed (excluding manual excavation)</i>	O	<i>Since such types of activities cause ecological disturbances, the instructions issued by the government from time to time be followed. To be categorized by MoEF&amp;CC.</i>
2	39	<i>Infrastructure Development Project</i>	O	<i>Vast variety of such projects come under such category. This is to be decided by the concerned SPCB in line of EIA Notification , 2006.</i>
3	53	<i>Power press</i>	O	<i>Very vague term hence deleted. Such types of general engineering units have already been covered.</i>

Table G-4 : Final List of Green Category of Industrial Sectors

Sl. No.	Orgnl Sl. No.	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category	Remarks
1.	2	Aluminium utensils from aluminium circles by pressing only (dry mechanical operation)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from buffing operations.
2.	6	Ayurvedic and homeopathic medicines (without boiler)	10	--	10	--	--	--	--	25	<b>G-G</b>	Small quantities of waste-waters are generated from washing operations.
3.	8	Bakery /confectionery /sweets products (with production capacity <1tpd (with gas or electrical oven)	10	--	10	--	--	--	--	25	<b>G-G</b>	Small quantities of waste-waters are generated from washing operations.
4.	6	Bi-axially oriented PP film along with metalizing operations	10	--	10	--	--	--	--	25	<b>O-G</b>	Mainly extrusion process involving Cooling water recirculation
5.	10	Biomass briquettes (sun drying) without using toxic hazardous wastes	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations.
6.	13	Blending of melamine resins & different powder, additives by physical mixing	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from pulverization / mixing operations.
7.	15	Brass and bell metal utensils manufacturing from circles(dry mechanical operation without re-rolling facility)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from buffing operations.
8.	16	Candy	10	--	10	10	--	10	--	25	<b>G-G</b>	Small quantities of waste-water and minor

												PM emissions are generated.
9.	17	Cardboard or corrugated box and paper products (excluding paper or pulp manufacturing and without using boilers)	--	--	--	10	--	10	--	25	<b>G-G</b>	This score is valid with Small gas / electricity operated oven / furnace for making glue.
10.	18	Carpentry & wooden furniture manufacturing (excluding saw mill) with the help of electrical (motorized) machines such as electrical wood planner, steel saw cutting circular blade, etc.	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from cutting operations.
11.	19	Cement products (without using asbestos / boiler / steam curing) like pipe ,pillar, jafri, well ring, block/tiles etc.(should be done in closed covered shed to control fugitive emissions)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions from mixing operations.
12.	20	Ceramic colour manufacturing by mixing & blending only (not using boiler and wastewater recycling process)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor air pollution due to some fugitive PM emissions.
13.	11	Chilling plant, cold storage and ice making	10	--	10	--	--	--	--	25	<b>O-G</b>	Cooling water recirculation only.
14.	13	Coke briquetting ( sun drying)	--	--	--	10	--	10	--	25	<b>O-G</b>	Mainly air polluting industry. Sources of air pollution (PM) are pulverizes and mixers. Air pollution score is normalized to 100.
15.	28	Cotton spinning and weaving (small scale)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor PM emissions from spinning process.
16.	17	Dal Mills	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM.

17.	29	Decoration of ceramic cups and plates by electric furnace	--	--	--	10	--	10	--	25	<b>G-G</b>	Fumes of enamels. Minor air pollution.
18.	19	Digital printing on PVC clothes	--	--	--	10	--	10	--	25	<b>O-G</b>	Minor emissions / odour generations are expected.
19.	25	Facility of handling, storage and transportation of food grains in bulk	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM during handling of grains.
20.	36	Flour mills (dry process)	--	--	--	10	--	10	--	25	<b>G-G</b>	Fugitive dust emissions.
21.	41	Glass , ceramic, earthen potteries, tile and tile manufacturing using electrical kiln or not involving fossil fuel kiln	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fugitive emissions only.
22.	34	Glue from starch (physical mixing) with gas / electrically operated oven /boiler.	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM during mixing of raw materials.
23.	42	Gold and silver smithy (purification with acid smelting operation and sulphuric acid polishing operation) (using less or equal to 1 litre of sulphuric acid/ nitric acid per month)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes from cleaning process.
24.	36	Heat treatment with any of the new technology like ultrasound probe , induction hardening , ionization beam, gas carburizing etc.	10	--	10	10	--	10	--	25	<b>O-G</b>	<ul style="list-style-type: none"> <li>• Cooling waters and minor heat fumes.</li> <li>• Finalization of categorization subject to field verification.</li> </ul>
25.	46	Insulation and other coated papers (excluding paper or pipe manufacturing)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes due to application of poly-urethane
26.	49	Leather foot wear and leather products (excluding tanning and hide processing except cottage scale)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes due to use of adhesives / gums.

27.	50	Lubricating oil, greases or petroleum based products (only blending at normal temperature)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes at the time of transfers from one container to other.
28.	54	Manufacturing of pasted veneers using gas fired boiler or thermic fluid heater and by sun drying	--	--	--	10	--	10	--	25	<b>G-G</b>	1. Minor fumes due to application of gums / adhesives / pastes etc. 2. This score is valid only for gas fired boiler. 3. The units having coal fired boilers shall be categorized as Orange.
29.	59	Oil mill Ghani and extraction ( no hydrogenation / refining)	10	--	10	--	--	--	--	25	<b>G-G</b>	Small quantities of floor washings & equipments washings are generated.
30.	48	Packing materials manufacturing from non asbestos fibre, vegetable fibre yarn	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM are expected.
31.	65	Phenyl/toilet cleaner formulation and bottling	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor fumes of VOCs in the work zone
32.	67	Polythene and plastic processed products manufacturing (virgin plastic)	10	--	10	10	--	10	--	25	<b>G-G</b>	Cooling water & emissions due to mixing of raw materials.
33.	68	Poultry, Hatchery and Piggery	--	--	--	10	--	10	--	25	<b>G-G</b>	Obnoxious odour containing H <sub>2</sub> S, CH <sub>4</sub> etc. and fugitive PM emissions
34.	69	Power looms (without dye and bleaching)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor emissions of PM.
35.	71	Puffed rice (muri) (using gas or electrical heating system)	--	--	--	10	--	10	--	25	<b>G-G</b>	Minor emissions of PM.
36.	57	Pulverization of bamboo and scrap wood	--	--	--	10	--	10	--	25	<b>O-G</b>	Some fugitive emissions of PM are expected.
37.	72	Ready mix cement concrete	--	--	--	10	--	10	--	25	<b>G-G</b>	PM emissions.
38.	73	Reprocessing of waste cotton	--	--	--	10	--	10	--	25	<b>G-G</b>	PM emissions.
39.	60	Rice mill (Rice hullers only)	--	--	--	10	--	10	--	25	<b>O-G</b>	PM emissions are generated. Mainly air

													polluting. AP score is normalized to 100
40.	62	Rolling mill ( gas fired) and cold rolling mill	10	--	10	10	--	10	--	25	<b>O-G</b>		Mainly air polluting. AP score is normalized to 100
41.	75	Rubber goods industry (with gas operated baby boiler)	--	--	--	10	--	10	--	25	<b>G-G</b>		Some PM emissions and obnoxious odour.
42.	63	Saw mills	--	--	--	10	--	10	--	25	<b>O-G</b>		Mainly air polluting. PM and noise are generated.
43.	77	Soap manufacturing (hand made without steam boiling / boiler)	10	--	10	--	--	--	--	25	<b>G-G</b>		Small quantities of waste-water are generated.
44.	80	Spice grinding (upto-20 HP motor)	--	--	--	10	--	10	--	25	<b>G-G</b>		Small quantities of fugitive emissions of raw materials.
45.	66	Spice grinding (>20 hp motor)	--	--	--	10	--	10	--	25	<b>O-G</b>		Mainly air polluting. Fugitive emissions of PM.
46.	81	Steel furniture without spray painting	--	--	--	10	--	10	--	25	<b>G-G</b>		Obnoxious gases from welding as well as noise pollution.
47.	82	Steeping and processing of grains	10	--	10	--	--	--	--	25	<b>G-G</b>		Washing waters are generated.
48.	86	Tyres and tube retreating (without boilers)	--	--	--	10	--	10	--	25	<b>G-G</b>		Due to applications of binding gum / adhesives / cement, some obnoxious fumes may generate.
49.	22	Chilling plant and ice making without using ammonia	12	--	12	--	--	--	--	30	<b>G-G</b>		Cooling water and brine water circuits. Spillages / blow down may take place
50.	26	CO2 recovery	12	--	12	--	--	--	--	30	<b>G-G</b>		Normal water pollution from scrubbing action
51.	32	Distilled water ( without boiler) with electricity as source of heat	12	--	12	--	--	--	--	30	<b>G-G</b>		TDS as distillation residues

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52.	45	Hotels (up to 20 rooms and without boilers)	12	--	12	--	--	--	--	30	G-G	This score is valid for hotels having overall waste-water generation less than 10 KLD.
53.	53	Manufacturing of optical lenses (using electrical furnace)	12	--	12	--	--	--	--	30	G-G	Small quantities of waste-waters containing TDS, SS are generated.
54.	58	Mineralized water	12	--	12	--	--	--	--	30	G-G	RO Rejects.
55.	68	Tamarind powder manufacturing	12	--	12	15	--	15	--	33.75	O-G	<ul style="list-style-type: none"> <li>Dried tamarind fruits - cleaned and after soaking them in water they are boiled in steam jacketed kettle for about 40-45 minutes. Then pulp is extracted in pulper and dried in drum type drier and on cooling, the final product is packed.</li> <li>Generates small quantities of waste waters and air emissions. Joint score is normalized to 100.</li> </ul>
56.	15	Cutting, sizing and polishing of marble stone	15	--	15	--	--	--	--	37.5	O-G	Mainly water polluting . Water pollution score is normalized to 100.
57.	22	Emery powder ( fine dust of sand) manufacturing	--	--	--	15	--	15	--	37.5	O-G	Air polluting. PM emissions take place during various stages of grindings of naturally occurring minerals.
58.	25	Flyash export, transport & disposal facilities	-	-	-	15	-	15	-	37.5	R-G	<ul style="list-style-type: none"> <li>This is mainly air polluting activity.</li> <li>This is the normalized score based on air pollution.</li> </ul>
59.	48	Mineral stack yard / Railway sidings	15	-	15	15	-	15	-	37.5	R-G	<ul style="list-style-type: none"> <li>Mainly air pollution due to loading, unloading, storage and transportation of the minerals.</li> </ul>

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													<ul style="list-style-type: none"> <li>Waste-water generation mainly during rains only.</li> </ul>
60.	54	Oil and gas transportation pipeline	-	-	-	10	5	15	-	37.5	R-G	<ul style="list-style-type: none"> <li>Contains small gas based power plants up-to 5 MWs.</li> <li>Air pollution score is normalized to 100.</li> <li>In case , if these power plants are bigger / liquid fuel / oil based, scores will be calculated accordingly.</li> </ul>	
61.	64	Seasoning of wood in steam heated chamber	--	--	--	15	--	15	--	37.5	O-G	<p>Air pollution due to use boiler for supply of steam. Air pollution score is normalized to 100.</p>	
62.	84	Synthetic detergent formulation	--	--	--	15	--	15	--	37.5	<b>G-G</b>	<ul style="list-style-type: none"> <li>This score is valid for the industries which are not manufacturing LABSA. It is procured from outside.</li> <li>Small quantities of emissions are generated from mini boiler.</li> <li>Air pollution score is normalized to 100.</li> </ul>	
63.	69	Tea processing ( with boiler)	--	--	--	15	--	15	--	37.5	O-G	<p>With boiler, it is an orange category industry. Without boiler, it will be green category industry.</p>	

## Note :

- i. Under the column Revised Category, the full forms of the abbreviations are as follows :
- R-R means original category was Red and revised category is also Red
  - R-O means original category was Red and revised category is Orange
  - O-O means original category was Orange and revised category is also Orange
  - O-G means original category was Orange and revised category is Green
  - O-W means original category was Orange and revised category is White
  - G-O means original category was Green and revised category is Orange
  - G-G means original category was Green and revised category is also Green
  - G-W means original category was Green and revised category is White
- ii. There are specific remarks in respect of some of the industrial sectors. These sectors are either merged with other relevant sectors or deleted due to duplication. The overall details are as follows :

Sl No .	Origin al Sl No.	Industry Sector	Original Categor y	Remarks
1	47	Jobbing and Machining	G	Vague category to be deleted, as such activities have already been covered in other categories.
2	66	Reel manufacturing	G	Already covered in other categories. Hence, deleted
3	1	Assembling of acid lead batteries (up to 10 batteries per day excluding lead plate casting)	G	Already covered in Orange category. Hence, deleted
4	5	Automobile fuel outlets (only dispensing)	G	Minor air pollution due to some fugitive emissions during fuel filling operations. May be exempted from the purview of Consent management.
5	30	Diesel generator sets (15 KVA to 1 MVA)	G	<ul style="list-style-type: none"> <li>Normal operation – 12 hrs a day.</li> <li>Consumption of diesel = 1680 litres for 1 MVA DG set at full load @ 0.21 litres / KVA / hr.</li> <li>Stand-alone DG Sets having total capacity 1 MVA or less and equipped with acoustic enclosures alongwith adequate stack height may be exempted from the purview of Consent management. Higher capacity DG sets have already been covered under Red / Orange categories .</li> </ul>

Table G-5: Final List of White Category of Industries

Sl. No.	Orgnl Sl. No.	Industry Sector	W1	W2	W	A1	A2	A	H	W+A+H	Revised Category
1.	3	Assembly of air coolers /conditioners ,repairing and servicing	--	--	--	--	--	--	--	--	G-W
2.	4	Assembly of bicycles ,baby carriages and other small non motorizing vehicles	--	--	--	--	--	--	--	--	G-W
3.	7	Bailing (hydraulic press)of waste papers	--	--	--	--	--	--	--	--	G-W
4.	9	Bio fertilizer and bio-pesticides without using inorganic chemicals	--	--	--	--	--	--	--	--	G-W
5.	11	Biscuits trays etc from rolled PVC sheet (using automatic vacuum forming machines)	--	--	--	--	--	--	--	--	G-W
6.	12	Blending and packing of tea	--	--	--	--	--	--	--	--	G-W
7.	14	Block making of printing without foundry (excluding wooden block making)	--	--	--	--	--	--	--	--	G-W
8.	21	Chalk making from plaster of Paris ( only casting without boilers etc. ( sun drying / electrical oven)	--	--	--	--	--	--	--	--	G-W
9.	25	Compressed oxygen gas from crude liquid oxygen ( without use of any solvents and by maintaining pressure & temperature only for separation of other gases)	--	--	--	--	--	--	--	--	G-W
10.	27	Cotton and woolen hosiers making ( Dry process only without any dyeing / washing operation)	--	--	--	--	--	--	--	--	G-W
11.	31	Diesel pump repairing and servicing ( complete mechanical dry process)	--	--	--	--	--	--	--	--	G-W
12.	33	Electric lamp ( bulb) and CFL manufacturing by assembling only	--	--	--	--	--	--	--	--	G-W

13.	34	Electrical and electronic item assembling ( completely dry process)	--	--	--	--	--	--	--	--	<b>G-W</b>
14.	23	Engineering and fabrication units (dry process without any heat treatment / metal surface finishing operations / painting)	--	--	--	--	--	--	--	--	<b>O-W</b>
15.	35	Flavoured betel nuts production/ grinding ( completely dry mechanical operations)	--	--	--	--	--	--	--	--	<b>G-W</b>
16.	37	Fly ash bricks/ block manufacturing	--	--	--	--	--	--	--	--	<b>G-W</b>
17.	38	Fountain pen manufacturing by assembling only	--	--	--	--	--	--	--	--	<b>G-W</b>
18.	39	Glass ampules and vials making from glass tubes	--	--	--	--	--	--	--	--	<b>G-W</b>
19.	40	Glass putty and sealant ( by mixing with machine only)	--	--	--	--	--	--	--	--	<b>G-W</b>
20.	43	Ground nut decortivating	--	--	--	--	--	--	--	--	<b>G-W</b>
21.	44	Handloom/ carpet weaving ( without dying and bleaching operation)	--	--	--	--	--	--	--	--	<b>G-W</b>
22.	48	Leather cutting and stitching (more than 10 machine and using motor)	--	--	--	--	--	--	--	--	<b>G-W</b>
23.	51	Manufacturing of coir items from coconut husks	--	--	--	--	--	--	--	--	<b>G-W</b>
24.	52	Manufacturing of metal caps containers etc	--	--	--	--	--	--	--	--	<b>G-W</b>
25.	55	Manufacturing of shoe brush and wire brush	--	--	--	--	--	--	--	--	<b>G-W</b>
26.	57	Medical oxygen	--	--	--	--	--	--	--	--	<b>G-W</b>
27.	60	Organic and inorganic nutrients ( by physical mixing)	--	--	--	--	--	--	--	--	<b>G-W</b>
28.	61	Organic manure (manual mixing)	--	--	--	--	--	--	--	--	<b>G-W</b>
29.	63	Packing of powdered milk	--	--	--	--	--	--	--	--	<b>G-W</b>
30.	64	Paper pins and u clips	--	--	--	--	--	--	--	--	<b>G-W</b>
31.	58	Repairing of electric motors and generators ( dry mechanical process)	--	--	--	--	--	--	--	--	<b>O-W</b>
32.	74	Rope (plastic and cotton)	--	--	--	--	--	--	--	--	<b>G-W</b>

33.	76	Scientific and mathematical instrument manufacturing	--	--	--	--	--	--	--	--	<b>G-W</b>
34.	78	Solar module non conventional energy apparatus manufacturing unit	--	--	--	--	--	--	--	--	<b>G-W</b>
35.	79	Solar power generation through solar photovoltaic cell, wind power and mini hydel power (less than 25 MW)	--	--	--	--	--	--	--	--	<b>G-W</b>
36.	83	Surgical and medical products assembling only (not involving effluent / emission generating processes)	--	--	--	--	--	--	--	--	<b>G-W</b>

Note : Under the column Revised Category, the full forms of the abbreviations are as follows :

- a. R-R means original category was Red and revised category is also Red
- b. R-O means original category was Red and revised category is Orange
- c. O-O means original category was Orange and revised category is also Orange
- d. O-G means original category was Orange and revised category is Green
- e. O-W means original category was Orange and revised category is White
- f. G-O means original category was Green and revised category is Orange
- g. G-G means original category was Green and revised category is also Green
- h. G-W means original category was Green and revised category is White





केन्द्रीय प्रदूषण नियंत्रण बोर्ड  
CENTRAL POLLUTION CONTROL BOARD  
(पर्यावरण एवं वन मंत्रालय, भारत सरकार)  
(MINISTRY OF ENVIRONMENT & FORESTS, GOVT. OF INDIA)

No. B-29012/ESS/CPA/2015-16

19.08.2015

Sub: "Harmonization of Classification of industries under Red / Orange / Green / White Categories".

During the Conference of the Environment Ministers of States held in New Delhi during April 06-07, 2015, it was resolved to adopt pollution potential criteria for categorization of Red, Orange & Green categories of industries and that a Committee be constituted with State representatives. Further, in the 59<sup>th</sup> Conference of Chairmen & Member Secretaries of Pollution Control Boards/PCCs held in New Delhi on April 08, 2015, it was agreed to constitute a Committee to look into categorization system of industries based on their respective pollution potential index.

2. Accordingly, a Committee comprising the Chairmen of CPCB, APPCB, TNPCB, MPPCB, MPCB, PPCB, WBPCB and MS, CPCB was constituted vide CPCB OM dated 23.04.2015 to review & classify industrial sectors into different categories based on criteria of respective pollution potential indices.
3. The existing Red ( 85 sectors) , Orange ( 73 sectors) and Green ( 86 sectors) industrial sectors have been assessed as per the proposed formula by a group of Scientists from CPCB . For this purpose , concerned Engineers / Scientists from the Member SPCBs of the Committee were also involved & consulted during May28-29, 2015.
4. After careful examination and consideration of the suggestions of concerned stake-holders the "Draft Document on Revised Concept of Categorization of Industrial Sectors " is prepared by the Committee .

In this context, the Undersigned is directed to forward a copy of the " Draft Document on Revised Concept of Categorization of Industrial Sectors to all the SPCBs, PCCs and concerned Ministries for their comments. Accordingly, the same is enclosed herewith and all the SPCBs, PCCs and concerned Ministries are, hereby requested to provide their comments by 04.09.2015. The comments may kindly be sent through hard copy as well as soft copy at e-mail: [nkgupta.cpcb@nic.in](mailto:nkgupta.cpcb@nic.in) , [nkgpcb@hotmail.com](mailto:nkgpcb@hotmail.com) .

Encl : As above

[N.K. Gupta]  
Incharge - ESS

To:

1. All the State Pollution Control Boards / Pollution Control Committees
2. The Secretary, Ministry of Micro Small and Medium Enterprises, New Delhi
3. The Secretary, Ministry of Heavy Industries & Public Enterprises, New Delhi
4. The Advisor & Incharge , CP Division, MoEFCC, New Delhi
5. CPCB Website

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**Consolidated Status of Mining Leases in UP**

- Total Number of Mining Leases (As per the information received by concerned Regional officer from the District Mining Officer) : 1232
- Total No. of CTO Granted to Mining Leases : 444
- Total No. of CTO Rejected of Mining Leases : 18
- Total No. of CTO pending of Mining Leases : 62
- Total No. of Mining Leases which have not applied for CTO : 708
- Total Number of Cases Carrying Out Mining without Grant of CTO by UPPCB : 577
- Total No. of E.C. issued by SEIAA to Mining Leases : 1232
- Total Number of Cases in which Environmental Compensation has been Imposed on Mining Units : 18
- Total Number of Cases in which Show Cause for Environmental Compensation has been issued on Mining Units: 639
- Total Amount of Environmental Compensation has been Imposed on Mining Units : Rs. 35,92,30,032 /-
- Total Number of Cases in which Environmental Compensation has been Recovered/Realized from Mining Units : 04
- Total Amount of Environmental Compensation that has been Recovered/Realized from Mining Units: Rs. 71,90,000 /-
- Total Number of Cases in which Recovery of Environmental Compensation is Pending from Mining Units : 14

### Status of Mining Leases in UP

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
1	MS VAIBHAVRAJ ENTERPRISES, Gata/Khand No. 01, Village/Ghat-Nauraspur, Tehsil- Loni, Distt - Ghaziabad	Ghaziabad	14.01.2023	24.01.2023	NA	NO	No	Yes	No	No	NA	No
2	SHRI MUMTAJ ALI, 8Mi, 9Mi, 10Mi, 11Mi, 12Mi, 13Mi, 17Mi, 18, 19,20Mi, 21Mi,22Mi, 25Mi,26Mi,27Mi, 30Mi, 37Mi, 38Mi, 39Mi, 40Mi, 41Mi, 53Mi, 54Mi, 55Mi, 56Mi, 57Mi, 237Mi, 238 Mi, 239Mi, 240 Mi, Khand 01, Panchayara, GHAZIABAD.	Ghaziabad	12.12.2023	05.01.2023	NA	NO	No	Yes	No	No	NA	No
3	NEW PANTHER SECURITY GUARD SERVICE, Gata 303mi, 313mi, 290mi, 301mi, 303, 304mi, 314mi, 297mi, 298mi, 302mi, 311mi, 312mi, 313mi, 314mi, GHAZIABAD	Ghaziabad	14.12.2022	07.01.2023	NA	NO	No	Yes	No	No	NA	No
4	M/s Garvit Hospitality and infracon Pvt. Ltd, 639, 637Mi, 635, 636Mi, 632Mi, 631Mi, 633, 634, 614 Jhuppa, Jewar, Greater Noida	Gautambudh Nagar	13-02-2023	13-02-2023	NA	NO	No	Yes	No	No	NA	No
5	M/s H.S.M. Holding Pvt. Ltd., at Gata No. 76Mi, Village-Bela Kalan, Sadar, Gautambudh Nagar.	Gautambudh Nagar	17-11-2020	7/7/2021	NA	NO	No	Yes	No	No	NA	No
6	MS SARANG INFRATECH Village Hardauli, TehsilGhatampur, District Kanpur Nagar, State Uttar Pradesh,KANPUR NAGAR,209206, 14.0 hectare leased area at Khasra/Gata no. 1152, 1087, 1155, 1153, 1156, 1157, 1158, 1159, 1160, 1154, 1171, 1163 & 1164, Village: Hardauli, Tehsil: Ghatampur, District: Kanpur Nagar.	KANPUR NAGAR	11/5/2022	12/7/2022	NA	NO	NO	YES	NO	NO	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
7	Shri Nagebdra Singh, R/o - MIG-02 Mahabalipuram, Kanpur Nagar, U.P., M/s Vaishnavi Enterprises, River Ordinary Sand Mining at Araji/Gata/Khand No.-2Mi, Area 26.00 Acre (10.50 Ha) , Village- Katari Sunaudha, Tehsil-Bihaur, Distt.- Kanpur Nagar, U.P.,M/s Vaishnavi Enterprises, (Leased Area-10.50 Ha)	Kanpur Nagar	NOT APPLIED	NA	NA	NO	YES	YES	NO	42937500.00		YES
8	Shri Subodh Shukla, R/o-Bagkuchha, District-Farrukhabad, M/s R.C. Construction Company, Mining of Minor Mineral (Ordinary Sand), at Plot No.- 970 Ka, 1162, Village- Bhaupur Chaurasi, Tehsil-Amritpur, District- Farrukhabad, U.P., M/s R.C. Construction Company, (Leased Area-7.194 Ha)	Farrukhabad	NOT APPLIED	NA	NA	NO	YES	YES	NO	SCN on 18.04.23	NO	NO
9	Mr. Suresh Chandra Dani, R/o Gujajali Vichali, Haldwani Nainital. Uttarakhand, Proposed Sand Mining Project in Ganga River At Gata no. 10, Vill: Gangli Masharq, Tehsil Kaimaganj, Distt: Farrukhabad, U.P., L.Area 7.366 ha.	Farrukhabad	1/10/2022	2/22/2022	NA	NO	NO	YES	NO	NO	NO	NO

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10	M/s Moti Construction Company, R/o- 405 Kh, Naya Patel Nagar, Tehsil- Orai, District- Jalaun, River Sand Mine, at Khasra No.- 698K, 699 & 721, Village- Katri Ludhwa Khera (Rani Ghat), Tehsil - Sadar, District.- Kanpur, U.P.,M/s Moti Construction Company, (Leased Area-21.58 Ha)	Kanpur Nagar	NOT APPLIED	NA	NA	NO	YES	YES	NO	SCN on 18.04.23	NO	NO
11	Shri Chandershekhar Chaurasia S/o Deen Dayal Chaurasia, R/o 28, Brahmपुरi Colony, Near Jugauli Crossing, Faizabad Road, Lucknow, U.P., M/s Eureka Mines and Minerals LLP, River Bed Sand Mining Project from Yamuna River of M/s Eureka Mines and Minerals LLP located at Gata No.- 1598 Cha, Village- Samuhi, Tehsil- Ghatampur, District- Kanpur Nagar, (Leased Area-27.5 Ha)	Kanpur Nagar	NOT APPLIED	NA	NA	NO	YES	YES	NO	SCN on 18.04.23	NO	NO
12	Shri Siddharth S/o Shri Shashi Kumar, Village- Lohaie, Tehsil- Kaimganj, District- Farrukhabad, U.P., Proposed "Soil Excavation Project" at Gata No.-496, 527, 902 Mi, 1100, 1101, 865, 1114, located in Village- Purauri, Tehsil- Kaimganj, District- Farrukhabad, U.P. (Leased Area-1.4126 Ha)	Farrukhabad	NOT APPLIED	NA	NA	NO	YES	YES	NO	SCN on 18.04.23	NO	NO

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13	Shri Abhay Pratap Singh S/o Shri Arun Pratap Singh, R/o- Murhas, Post- Jaitpur, Tehsil & District- Farrukhabad, U.P. Proposed "Soil Excavation" Project at Gata No.- 942, 945, 984, Village-Gagoli, Tehsil- Sadar, District- Farrukhabad, U.P.,(Leased Area- 1.2510 Ha)	Farrukhabad	NOT APPLIED	NA	NA	NO	YES	YES	NO	NO	NO	NO
14	Shri Suresh Chandra Dani (Prop.), R/o- Gaujajali, Bichli Haldawani, District- Nainital, Uttar Khand, Proposed of River Bed Sand Mining along Ganga river, at Gata No.- 72, at Village/Ghat- Katri Manpur, Tehsil- Sadar, District- Farrukhabad, U.P., of Shri Suresh Chandra Dani, Leased Area -10.177 ha	Farrukhabad	NOT APPLIED	NA	NA	NO	YES	YES	NO	NO	NO	NO
15	Shri Suresh Chandra Dani, R/o- Gaujajali, Bichli Haldawani, District- Nainital, Uttar Khand, Proposed of River Bed Sand Mining along river bed of Ganga river, at Gata No.- 1/3, at Village- Sinauli, Tehsil- Kaimganj, District- Farrukhabad, U.P., of Shri Suresh Chandra Dani, Leased Area - 10.177 ha	Farrukhabad	NOT APPLIED	NA	NA	NO	YES	YES	NO	NO	NO	NO
16	Shri Bhupendra Singh S/o Shri Ramratn Singh, R/o- Manohar Nagar, Pikhana, District- Farrukhabad, U.P., Proposed "Soil Excavation Project" at Gata No.-04, Village- Meerpur, Tehsil -Farrukhabad, District- Farrukhabad, U.P., (Leased Area- 1.1980 1.1980 Ha)	Farrukhabad	NOT APPLIED	NA	NA	NO	YES	YES	NO	NO	NO	NO

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17	Shri Anil Kumar S/o Shri Ranjesh, R/o- Village-Aakhoonpur Raipur Khas, Lakhanpur, Tehsil- Kaimganj, District- Farrukhabad, U.P., Proposed "Soil Excavation Project" at Gata No.-313, Village- Lakhanpur, Tehsil- Kaimganj, District- Farrukhabad, U.P, (Leased Area-0.3280 Ha)	Farrukhabad	NOT APPLIED	NA	NA	NO	YES	YES	NO	NO	NO	NO
18	Shri Anantram Shakya S/o Shri Kalicharan, R/o- Kuiyanboot Dhilawal, Post- Pachpukhara, Tehsil- Sadar, District- Farrukhabad, U.P., M/s Kamla Contractor & Supplier Assampur Amritpur, Proposed for Ordinary Sand Mining Project at Gata No.33, Village-Assampur, Teshil- Amritpur, District- Farrukhabad, U.P., M/s Kamla Contractor & Supplier Assampur Amritpur, Leased Area -10.05 ha	Farrukhabad	NOT APPLIED	NA	NA	NO	YES	YES	NO	NO	NO	NO
19	Shri Suneel Raajak S/o Shri Hira Rajak, R/o- 1333, Pragatisheel Colony Road, Vijay Nursing Home, Narmda Road, Bhita Thana- Gorakhpur, Distt- Jabalpur(M.P) Sand/ Mining Project of Shri Sunil Rajak (Area 8.00 ha) Near Village-Pratappur, Tehsil-Bara, District- Allahabhd, U.P., Lease Area 8.00 Ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
20	Smt. Srimani Gupta W/o Shri Ashok Kumar Gupta, R/o- Mayur Vihar Jhalwa, Tehsil- Sadar, Distt.- Allahabad EC of mining lease for extraction of Sand/Morrum from river bed Yamuna at Zone No./Gata No/ Khand No.-11/3 and 11/4, Area- 24.28 ha. (60.00 Acres) Village- Diya, Tehsil- Manjhanpur, Distt.- Kaushambi, U.P.,Lease Area: 24.28 Ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
21	Shri Abdul Samad, S/o Shri Abdul Qayyum, House No. 151/165, Village-Pura, Manohar Das, Akbarpur, Post-Kareli, GTB Nagar, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Gata No. 10/25 & 10/26, Village-Kataiya, Tehsil-Chail, District-Kaushambi, U.P. (Leased Area-24.28 ha)	Kaushambi	03.12.2021	15.02.2022		NO		Yes	No	NO	-	-
22	Shri Sanjeev Kumar Gupta, S/o Shri Surendra Kumar Gupta, R/o Shri 437/189, Nevada Colony, Ashok Nagar, Tehsil-Sadar, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 4, Village-Semri Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
23	Shri Sarvesh Kumar Pathak, S/o Shri Lalji Pathak, R/o Muriladih, Thana-Ghorawal, District-Sonebhadra, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 2, Village-Pandua, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
24	Shri Vidyabhushan Singh, S/o Shri Ramesh Singh, R/o Village-Pawari, Tehsil-Karchhana, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 5, Village-Naudiha, Amilia, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
25	Shri Udai Pratap Singh, S/o Shri Budhiram Singh, R/o 86B, Mohile Nagar, Allapur, Thana-George Town, Tehsil-Sadar, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No. 11, Village-Kanjasa, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
26	Smt. Sunita Singh, W/o Shri Raviraj Singh, R/o Village-Pawari, Tehsil-Karchhana, District-Allahabad, U.P. M/s Raj Construction Proposed river bed Sand Mining from Yamuna River at Khand No. 6, Village-Majhiyari and Bhadhaur, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-10.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
27	Shri Dharendra Kumar Dwivedi, S/o ShriRamesh Chandra Dwivedi, R/o 115C/2B/1, Tarakutir Road, Lukarganj, Thana-Khuldabad, District-Allahabad, U.P. Proposed river bed Sand Mining from Yamuna River at Khand No.11, Village/Ghat-Birwal, Kainua, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
28	Smt. Sunita Singh, W/o Shri Raviraj Singh, R/o H.N. 53-A, Shaktinagar, Chaka, FCI, Tehsil-Karchhana, District-Allahabad, U.P. M/s Raj Construction Proposed river bed Sand Mining from Yamuna River at Khand No.16, Village-Madauka, Meerakpur and Mahewapatti (Paschim), Tehsil-Karchhana, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
29	Shri Ajay Lal, S/o Shri Ram Chandra Patel, R/o Chitauri, Post-Jasra, Thana-Choorpur, District-Allahabad, U.p. Proposed river bed Sand Mining from Yamuna River at Zone No./Plot No. 12, Village/Ghat-Deoria, Bikar and Iradatgang, Tehsil-Bara, District-Allahabad, U.P. (Leased Area-8.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
30	Smt Sunit Singh W/o Raviraj Singh, Address: Shri Surendra Kumar S/o Late Shivmurti Bhartiya, Owner, R/o- Village - Berui, Tehsil- Phoolpur, Distt.- Allahabad, U.P., M/s Raj Construction Sand/ Mining from River bed of yamuna at khand No.- 14, at Village- Baswar, Tehsil- Karchhana, Distt.- Allahabad, U.P., M/s Raj Construction, (Leased Area-12.00 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
31	Shri Kalpanal Karwaria, Owner, R/o- 1203, Ahiyapur, Malwiya Nagar, Distt.- Allahabad, U.P., M/s K.K Associates Morrur Mining at Yamuna river, Khand No.-16/2 & 16/3, Village- Mahewa, Tehsil- Manjhanpur, Distt.- Kaushambi, U.P., M/s K.K Associates, (Leased Area-20.23 Ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

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32	Shri Saiyad Sahil Ali S/o Shri Mohd. Rajan Babu, House No.- 1/8/40, Village- Kumharan Tola, Post- Sahadatganj, Cantt., Distt.- Faizabad, U.P. Proposed River Bed from Yamuna River located at Khand No. - 15/41 & 15/42, Village- Umrawan, Tehsil- Manjhanpur, Distt.- Kaushambi, U.P., (Leased Area-24.28 Ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
33	Shri Yamuna Prasad Shukla S/o Shri Siyaram Shukla, Owner, Village- Kohrar Bazar, Thana & Tehsil - Meja, Distt.- Allahabad, M/s Yamuna Enterprises Sand Mining from River Bed of Tons at Khand- 45, Area- 6.0 ha (14.82 Acres) , Village- Sulmai to Sodhiya, Tehsil- Karchhana, Distt.- Allahabad, U.P.,M/s Yamuna Enterprises, (Leased Area-6.0 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
34	Shri Sanjeev Kumar Gupta, S/o Shri Surendra Kumar Gupta, Owner, R/o 437/189, Nevada Colony, Ashok Nagar, Tehsil- Sadar, District-Allahabad, U.P. Sand Mining from River Bed of Yamuna River from Khand No.-3, Area 8.00 Ha (19.76 Acres) , Village- Bhilor, Tehsil- Bara, Distt.- Allahabad, U.P.,M/s C.L. Gupta & Sons, (Leased Area-8.00 Ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

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35	Shri Rajesh Sharma S/o Shri Ram Gopal Sharma, R/o - 2-450/1, Tulsi Nagar Polysheet Haldwani, Distt.- Nanital, U.P. River Sand/Morrum Mining at Khand No.-16/18 To 16/19, Area 60.00 Acre (24.28 Ha) , Village- Jamunapur, Tehsil- Manjhanpur, Distt.- Kaushambi, U.P.,M/s Vaishnavi Enterpries, (Leased Area-24.28 Ha)	Kaushambi	03.02.2021	03.06.2021	NA	NO	NO	Yes	No	NO	NO	NO
36	Shri Arun Kumar S/o Late Shri Ram Vilas Singh, R/o- A1/123, D.L.F. Dilshad Vistar 2, Sahibabad Pasaunda, District- Ghazaibad, U.P. Sand/ Morrum from river bed of Yamuna, at Zone No./ Gata No./ Khand No.-11/15 and 11/16, Area 24.28 Ha(60.00 Acres), at Village- Diya Uparhar, Tehsil- Manjhanpur, District- Kaushambi, U.P., M/s Rishab Herbal Pvt Ltd., (Leased Area-24.28 Ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
37	Shri Rajesh Mishra, Owner, R/o-Village and Post- Ayah, Tehsil and District- Fatehpur, U.P., M/s Rajesh Mishra Construction And Suppliers Proposed River Bed sand/Morrum Mining in Yamuna River for Gata No.- 130, 131, 180, 181, 184, 185, 187 and 189, Area-16.78 ha (41.46 Acres), Village-Gokan, Tehsil & District- Fatehpur, U.P., M/s Rajesh Mishra Construction And Suppliers(Leased Area-16.78 Ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
38	Shri Ravindra Kumar Pandey S/o Shri Ram Krishna Pandey, R/o-Nimbi, Post- Khai, Tehsil-Karchhana, District- Allahabad, U.P., M/s Bajarang Construction River Bed Sand Mining in River Tons, at Zone No./ Gata No./ Khand No.- 44, Area- 6.0 ha(14.82 Acres) at Village-Bagheda and Dharwara, Tehsil-Karchhana , District- Allahabad, U.P., M/s Bajarang Construction, Lease Area- 6.0 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

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39	M/s S.S Brothers & Company, Owner, R/o- 107 a, Mori, Daraganj, District- Allahabad, U.P., River Bed Sand Mining in River Tons, at Zone No./ Gata No./ Khand No.- 08, Area- 8.0 ha(19.76 Acres) at Village- Kachara, Mishrpur, Nagarwar, Tehsil- Bara, District- Allahabad, U.P., M/s S.S Brothers & Company, Lease Area- 8.0 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
40	Shri Jaspal Singh S/o Shri Hukum Singh, R/o- 2/337, Guru Nanakpur Bhotia Parao Haldwani, District- Nanital, U.K. Area- 60.00 Acre/ 24.28 Ha. for River Sand/ Morrum Mining at Khand No.- 11/29 to 11/30, Village- Chhikawa, Tehsil- Manjhanpur, District- Kaushambi, U.P.	Kaushambi	10.12.2021	15.02.2022	NA	NO		Yes	No	NO	NO	NO
41	Shri Santosh Kumar Yadav S/o Shri Deena Nath Singh Yadav, Owner, R/o- H.No.- 184, Eldico Green, Gomati Nagar, District- Lucknow, U.P., M/s Enterprises Proposed "Sand/Morrum Mining " Project in Yamuna River at Gata No.-467, 466, 454, 425, 426, 427, 428, 430 & 431, Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P.,(Leased Area: 6 Ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

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42	Shri Sunil Kumar Pandey S/o Shri Anand Shankar Pandey, Village-Badahari, Tehsil- Manjhanpur, District- Kaushambi, U.P. Proposed River Bed Sand Mining Project from Yamuna River for M/s Harsh Enterprises, located at Plot No.-13/18, 13/19, Village-Badahari, Tehsil- Manjhanpur, District- Kaushambi, U.P., Sanctioned Lease Area: 24.28 Ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
43	Shri Ram Prasad Rai (Director), S/o Late Kishun Dayal Rai, R/o- Koilwar, District- Bhojpur, Bihar, M/s Bansidhar Construction Pvt. Ltd. Proposed " Sand/Morrum Mining" at Yamuna Bed River, Gata No.-108 to 120, 124 to 133 & 153 & 162, Area - 35.63 Ha (88.00 Acres )Village- Oti, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Bansidhar Construction Pvt. Ltd., (Leased Area-35.63 Ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
44	Shri Kesri Nandan Singh, S/o Sri Rama Shankar Singh, R/o Vastu Nagar Haweliya Jhunsi, Tehsil Phoolpur, Distt: Allahabad. Morrum nine Katri (Khand 14/11 to 14/12) Vill: Katri, Teshil Manjahanpur Distt: Kaushambi- 24.28 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
45	Shri Chandrika Prasad S/o Late Munnar , Owner, (Lessee), R/o Ibrahimpur Tehsil- Chinar, District- Mirzapur, U.P. Proposed Capacity Expansion Project "Gitti-Stone, Boulder & Khandas ine' at Gata No.- 2098/B of Area- 15.00 Acres (6.07 ha), Village- Bhatauti, Tehsil- Meja, District-Allahabad, U.P., Lease Area: 6.07 Ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
46	Shri CEO Uttar Pradesh Expressways Industrial Development Authority(UPEIDA), C-11 Second Floor, Paryatan Bhawan, Vipin Khand, Gomti Nagar, Lucknow, U.P. Proposed Sand/Morrum Mining" Project at Gata No.-9/18, 9/19, Village- Nanda Ka Purva, Tehsil- Chail, District-Kaushambi, U.P., (Leased Area:24.280 Ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
47	Shri Sudhakar Katiyar, Owner, R/o- Village- Maseni, Tehsil- Farrukhabad, District- Farrukhabad Proposed River Bed Sand/Morrum Mining in River Ganga at Village-Bhithaura, Gata No.-AS-1, Gata No.- 771/1/9 to 771/2/9, Area- 12.0 ha( 29.65 Acres) at Village- Asani, Tehsil- Fatehpur, District-Fatehpur, U.P., Lease Area: 12.0ha	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
48	Shri Rajesh Kumar Singh S/o Shri Ranjeet Singh H.No.28B/100 D/1, Neta Chauraha, Allahpur Tehsil - Sadar, District - Allahabad, UP Proposed Riverbed Morrum Mining Project from Yamuna River of M/s R. A. And Sons located at Khand No. 14/3,14/4, Village - Dedhawal, Tehsil - Manjhanpur, District - Kaushambi,UP. Sanctioned Lease Area - 24.28 ha, Effective working Area 16.996 ha	Kaushambi	26.11.2021	08.12.2021	NA	NO	NA	Yes	No	NO	No	No
49	Shri Deepak Chaurasia R/o 393/161,Ashok Nagar Allhabad UP Proposed Cluster of Mines of Bhatauti Gitti, Patthar & Boulder Mining project at plot no- 2062/86, plot no- 2089/87, plot no-2089/88, plot no -2089/89 plot no2089/90, plot no2089/91, plot no2089/92, (Area- 36.82 Ha or 91 Acre) at Village - Bhatauti Tehsil - Maja, District - Allahabad , UP.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
50	Shri Manish Ojha, R/o Village- Katieya, Chayal, District - Kaushambi, U.P. Proposed Moram Mining Project at Yamuna River bed, Khand No. - 10/17 & 10/18 over an area of 24.28 Ha situated in Village - Kataieya, Tehsil - Chayal, District - Kaushambi, U.P.	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
51	Shri Vijay Kumar Agarwal S/o Late Shri Rameshwar Prasad Agarwal, R/o: 12/10, Dr. Lohia Marg, Tehsil - Sadar, District - Allahabad (U.P.) Proposed "Gitti, Pathar & Khandas Mining" at Bhukhand No. 85 Area - 12.50 Acres (5.061 Ha) Village- Bhatauni, Tehsil - Meja, District- Allahabad, Uttar Pradesh	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
52	Shri Rajesh Kushwaha S/o Late Shri Mahadev Prasad, R/o- 20/17, Rasoolpur, Allahabad, U.P., M/s Rajesh Enterprises Proposed River Bed Sand Mining Project from Yamuna River for M/s Rajesh Enterprises located at Khand No.- 15/43 to 15/44, Village- Mahewa, Tehsil- Manjhanpur, District- Kaushambi, U.P., Sanctioned Lease Area: 59.99 acre(24.28 ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
53	Shri Mohd. Asif Usmani S/o Mohd. Mukwil Usmani, R/o- A 1068/5 G.T.B. Nagar, Karaili, District- Allahabad, M/s Bharat Earth Movers Proposed River Bed Sand/Morrum Mining Project from Yamuna River for M/s Bharat Earth Movers, located at Khand No.- 15/45 to 15/46, Village- Mahewa, Tehsil- Manjhanpur, District- Kaushambi, U.P., Sanctioned Lease Area: 24.28 ha (60 Acre), Effective Area- 18.88 ha (46.65)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
54	Shri Nafees Ahmad, H.No.- 1/47, Naim Khan Hata, Sadar Bazar Cantt, Ahmadpur, Urf Kamlapur, Lucknow, M/s Kunwar Infradevelopers Pvt. Ltd. Proposed River Bed Sand/Morrum Mining Project for M/s Kunwar Infradevelopers Pvt. Ltd., located at Khand No.- 16/20 to 16/22, Village- Mahewa, Tehsil- Manjhanpur, District- Kaushambi, U.P., Sanctioned Lease Area: 36.28 ha (89.645 Acre), Effective Area- 27.30 ha (67.459 Acre)	Kaushambi	22.10.2021	09.12.2021	NA	NO	NA	Yes	No	NO	No	No
55	Shri Shesh Narayan Karwariya S/o Shri Liladhar Karwariya, Village- Tenva, Tehsil- Manjhanpur, District- Kaushambi, U.P. Proposed River Bed Sand/Morrum Mining Project from Yamuna River for Shri Shesh Narayan Karwariya located at Khand No.-16/16 & 16/17, Village- Jamunapur, Tehsil- Manjhanpur, District- Kaushambi, U.P., Lease Area: 24.28 ha, Effective Working Area: 16.38 Ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
56	Shri Pankaj Kumar S/o Shri Bhagwan Das, Owner, R/o- Mahmoodpur Manauri, Tehsil- Chayal, District- Kaushambi, U.P., M/s Jai Bajarang Traders Proposed River Bed Sand Mining Project from Yamuna River for M/s Jai Bajarang Traders located at Khand No.- 11/05 to 11/06, Village- Diya Uparhar, Tehsil- Manjhanpur, District- Kaushambi, U.P., Lease Area: 24.28 ha (59.97 acre),	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
57	Shri Sanjay Tyagi ,Managing Director, M/s Devyash Project & Infra-Structure Pvt. Ltd., Village- Ramnagar Kauhan, Tehsil- Fatehpur, District- Fatehpur, U.P. Proposed Sand/Morrum Mining Project in Yamuna River at Khand No.- R.K. 1A,(Gata No.-Part of 144 etc, 40, 36, 32, 68, 5) , Village- Ramnagar Kauhan, Tehsil- Fatehpur, District- Fatehpur, U.P., Sanctioned Lease Area: 34.81 Ha	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
58	Shri Manoj Kumar Yadav, Managing Director, M/s Classic Infraventures L.L.P., Village- Adhawal, Tehsil & District- Fatehpur, U.P. Proposed Sand/Morrum Mining Project at Khand No.- A-11 ,(Gata No.-250 Mi, 249 239 Mi, 240 Mi, 241 Mi, 227 Mi, 229 Mi, 219 Mi, 212 Mi, 220 Mi, 225, 222, 221, 224, 223, 226, 244, 245, 242, Part of 252, 23, 256, Part of 251, 243, 246, 248, 247) , Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Classic Infraventures L.L.P., Sanctioned Lease Area: 40.48 Ha	Fatehpur	31.10.2020	05.11.2020	NA	NO	NO	Yes	No	NO	No	No
59	Smt. Kalpana Karwariya W/o Shri Kapil Muni Karwariya, H.No.- Flat No.- 219, Near RML Hospital, North Avenue, District- New Delhi, M/s K.K. Associates Proposed Riverbed Sand/Morrum Mining Project from Ken River of M/s K.K. Associates located at Khand No.- 10/27 to10/28 , Village- Kataaiya, Tehsil- Chail, District-Kaushambi, Uttar Pradesh. Sanctioned Lease Area-24.28 Ha	Kaushambi	29.01.2021	01.06.2021	NA	NO	NO	Yes	No	NO	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
60	Shri Shivpratap Singh Chandel S/o Shri Kallu Singh, R/o- 20-A, Gautam Nagar, Tehsil- Sadar, District- Fatehpur, U.P., M/s Jai Shakti Realcon Pvt. Ltd. Proposed River Bed Sand/Morrum Mining having lease area 40.48 ha (100.0 acre) along River Yamuna in Gata No.- 391 Mi (Khand No.- 04), Village- Korra Kanak, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Jai Shakti Realcon Pvt. Ltd. (Leased Area-40.48 Ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
61	Smt. Neelam Singh , Village- Katka, Post- Tamakhus, Distrct- Sant Kabir Nagar, U.P. Proposed Riverbed Sand/Morrum Mining Project from Yamuna River at Khand No.-14/5 & 14/6 (Area: 24.28 Ha) located at Village - Dedhawal, Tehsil -Manjhanpur , District - Kaushmbhi , U.P., Lease Area - 24.28 Ha.	Kaushambi	27.10.2020	21.12.2020	NA	NO	NO	Yes	No	NO	No	No

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62	Shri Bishan Singh S/o Ghanaram, R/o- 650, C.I.C. Campus Jhokan Bagh, Jhansi, U.P., M/s Ghanarm Infraengineers Pvt. Ltd. Proposed River Bed Sand Mining Project from Yamuna River for M/s Ghanarm Infraengineers Pvt. Ltd. located at Khand No.- SG-01, Gata No.- 191, 272, 378, 379, 380, 293/2, Village- Sangolipur Garha, Tehsil- Khanga, District- Fatehpur, U.P., Sanctioned Lease Area: 31.57 ha (78.0 acre),	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
63	Shri Tejinder Pal Singh S/o Suchha Singh, Ghumman, 233, Vishnupuri Annex Indore, M.P., M/s Indore Property Pvt. Ltd., "Ram Nagar Kauhan" Ordinary Sand Mining Project at Gata No.- 36 & 5mi, Khand- 1 B, 36 & 15 Mi" Sand/Morrum Mining Project at Village-Ram Nagar Kauhan, Tehsil- Fatehpur, District- Fatehpur,, U.P., Lease Area: 40.48 ha	Fatehpur	11.12.2022	07.01.2023	NA	NO	NO	Yes	No	NO	No	No
64	Shri Arun Kumar Mishra, M/s Dijiyana Mining Corporation Pvt. Ltd., Vishnupuri Annex Indore "Korra Kanak" Sand/Morrum Mining Project over an area of 40.48 ha, (Khand No.- 03, Gata No.- 383 Mi, 391) near Village- Korra Kanak, Tehsil & District- Fatehpur, U.P.	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
65	Shri Yogesh Kumar Saxena, S/o Shri Brahmdev Saxena M/s Sainik Foods Pvt.Ltd R/o111, Virat Khand 2, Gomti Nagar , Lucknow River Sand/Morrum Mining Area - 84.0 Acre (34.00 Ha) For River Sand/ Morrum Mining Khand No. G.M-02 Gata No. 127, 128, 130, 126, 125, 123, 124, 122, 121, 108 97, 96 95 112, 99 98, 93, 94, 129, 132, 140 Area - 84.00 Acre (34.00 Ha) Village - Gadhiwa Majhigawa Tehsil- Khaga, District - Fatehpur U.P	Fatehpur	26.08.2020	21.10.2020	NA	NO	NO	Yes	No	NO	No	No
66	Shri Ram Prasad Rai (Director), S/o Late Kishun Dayal Rai, R/o-Koilwar, District- Bhojpur, Bihar, M/s Bansidhar Construction Pvt. Ltd. Proposed " Sand/Morrum Mining" at Yamuna Bed River, Gata No.-108 to 120, 124 to 133 & 153 & 162, Area - 35.63 Ha (88.00 Acres )Village- Oti, Tehsil- Fatehpur, District- Fatehpur, U.P., M/s Bansidhar Construction Pvt. Ltd., (Leased Area-35.63 Ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
67	Shri Ram Prasad Rai (Director), S/o Late Kishun Dayal Rai, R/o-Koilwar, District- Bhojpur, Bihar, M/s Bansidhar Construction Pvt. Ltd. Proposed Moram Mining Project at Yamuna River bed, Khand No. - 302, 301, 296, 297, 286 mi, 271 mi, 287 mi, 270 mi, 269 mi, 259, 58 mi, 255, 254, 253, 291, 252, 251, 292, 290, 289, 288, 287, 294, & 293, at Khand No.- A-10, OF Area-40.48, Ha(100.03 Acres) Village - Adhawal, Tehsil & District - Fatepur, U.P.,M/s Bansidhar Construction Pvt. Ltd.	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
68	Shri Vidhya Bhushan Singh, Owner, at Khasra No./Plot No.- 107, Khand No.- 8 & 9, Area- 2.631 Ha, Village- Surwadlapur, Tehsil- Meja, District- Prayagraj, U.P. Proposed Project of Sand Stone (Gitti- Pathhar, Khandas & Boulder) Mine Project at Khasra No./Plot No.- 107, Khand No.- 8 & 9, Area- 2.631 Ha, Village- Surwadlapur, Tehsil- Meja, District- Prayagraj, U.P., (Leased Area-1.01 ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
69	Shri Vijay Bahadur, R/o- Panti Meja Khas, Tehsil- Meja, District- Praygraj, U.P. Proposed of Sand Stone (Gitti- Pathhar, Khandas, Boulder) mine at Khasra No./ Plot No.- 1 mi, Khand No.-K/2, Area- 2.02 Ha (5.0 Acres) at Village- Kewalpur, Tehsil- Meja, District- Praygraj, U.P., of Shri Vijay Bahadur	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
70	Shri Vikas Singh, R/o- 8044 near Dot Pul Rambag, Tehsil- Sadar, District- Prayagraj, U.P., M/s Sarita Construction Company/106546 Proposed of Building Stone (Gitti, Boulder) mine at Khasra No./Plot No.- 719, Khand No.-02, Area- 2.024 Ha (5.00 Acres) at Village- Chhatahara Ghurehtha, Tehsil- Bara, District- Allahabad, U.P., M/s Sarita Construction Company/106546	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
71	Smt. Madhubala Ojha W/o Shri Manish Ojha, R/o- Shyam Colony, Vishunipur, Near Bhagwatiganj, Balrampur, U.P., M/s Aditya Building Material Supplier and Contractor Proposed Morrum Mining Project at Yamuna River Bed at Gata No- 33, 34, 38, 39, 50, 51, 56, 57, Khnad No. S.P.- 1 & 2, Village- Salempur, Tehsil- Khaga, District- Fatehpur, U.P., M/s Aditya Building Material Supplier and Contractor ,(Leased Area-30.36 Ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
72	Shri Upendra Kumar Gupta S/o Shri Munnial Gupta, R/o- House No.- E-91, Shree Nath Vihar, Flat No- 2, Chilla Road, District- Fatehpur, U.P. Proposed River Bed Sand/Morrum Mining Project having lease area- 35.63 ha (88.00 acre)along River Yamuna in Khand No.- 04, Gata No.- 121 to 124, 135 to 153, at Village- Oti, Tehsil- Sadar, District- Fatehpur, U.P., M/s Shreebamdev Global Pvt. Ltd. Lease Area: 35.63 ha	Fatehpur	06.10.2020	27.12.2020	NA	NO		Yes	No	NO	No	No
73	Shri Sanjay Tyagi ,Managing Director, M/s Devyash Project & Infra-Structure Pvt. Ltd., Village- Pura, Thana- Mansoorpur, Tehsil- Khatauli, District- Muzaffarnagar, U.P. Proposed Sand/Morrum Mining Project at Khand No.-R-2,(Gata No.- 20, 42, 43, 45, 48, 21, 41, 40, 46, 47,29, 30, 39, 38, 37, 28, 31, 32, 33, 36, 27, 34) , Village- Ranipur, Tehsil-Khaga, District- Fatehpur, U.P.,M/s Devyash Project & Infra-Structure Pvt. Ltd. ,(Leased Area- 32.38 ha)	Fatehpur	04.02.2021	21.02.2021		NO		Yes	No	NO	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
74	Shri Abhishek Singh S/o Shri Jai Prakash Singh, R/o- Village- Shivpuri, Thana- Khakhareru, Tehsil- Khanga, District- Fatehpur, U.P. Proposed River Bed Sand/ Morrum Mining at River Yumana Project at Khand No.- R-3, Gata No- 34 mi, 54, 55, 97, 96, 56, 53, 35, 95, 57, 58, 52, 51, 92, 91, 59, 60, 50, 89, 90, 62, 61, 49, Village- Ranipur, Tehsil- Khaga, District- Fatehpur, U.P., Lease Area: 34.41 ha	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
75	Shri Indrasan Maurya S/o Bharginath, R/o-Khand No.- 7/17, Village- Rasulpur Byur, Tehsil- Chail, District.- Kaushambi, U.P Proposed river bed Sand/Morrum from river bed Yamuna at Khand No.- 7/17, Village- Rasulpur Byur, Tehsil- Chail, District.- Kaushambi, U.P.,Lease Area: 9.0 Ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
76	Shri Kavach Kumar Nirmal, M/s Prime Vision Industries Pvt. Ltd., 312, 3 Floor, Vishal Chambar, P-1, Sector -18, Noida, U.P. Proposed of Sand/Morrum Mining Project for M/s Prime Vision Industries Pvt. Ltd. at Khand No.- 11/37 to 11/39, Village- Engna, Tehsil- Manjhanpur, District- Kaushambi, U.P.,Leased Area - 16.0 ha	Kaushambi	26.08.2020	17.10.2020		NO		Yes	No	NO	-	-

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
77	Shri Kamlesh Kumar Singh, R/o-Para V.W, Dhanupur, Tehsil-Handiya, District-Prayagraj, U.P. Proposed Project of Building Stone ( Gitti, Boulder) Mine Project at Khasra No./Plot No.- 107, Khand No.- 7 & 8, Village-Surwadlapur, Tehsil-Meja, District- Allahabad, U.P., (Leased Area-2.631 ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
78	Shri Sanjay Kumar S/o Late Jagat Narayan, Owner, R/o- Mahmoodpur, Manauri, District- Kaushambi, U.P., M/s Sagar Brick Field. Extraction of Sand/Morrum from river bed Yamuna at Zone No./Gata No/ Khand No.- 8/3 and 8/4, Village- Rushai, Saidpur, Tehsil- Chail, District.- Kaushambi, U.P., M/s Sagar Brick Field., Lease Area: 24.28 Ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
79	Shri Daljeet Singh, Owner, Amlikaur, Kalukuwan, Banda Gadhiwa Majhigawan Sand/Morrum Mining at Khasra No.- 177, 178 Mi, 176, 160, 159 A, 162, 161, 158, 157 Mi, 156, 155, 163 Mi, 154, 148, 146, 147, 145, 144, 143, 138, 142, 141, 139 Mi, 140 Mi, 129,, Village- Gadhiwa Majhigawan, Tehsil- Khaga, District- Fatehpur, U.P., Lease Area: 34.00 ha	Fatehpur	23.01.2021	29.05.2021	NA	NO		Yes	No	NO	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
80	Shri Mahip Singh, R/o- Bishen Ka Pura, Post-Dohriya Uruwa, Tehsil- Meja, District- Prayagraj, U.P. Proposed for ordinary sand mining from river bed of Ganga river at Khand No.- 30, at Village- Paranipur- II (Bara Shiv Temple to High Tension Line Tower) & Imlauti, Tehsil- Meja/ Handiya, District- Prayagraj, U.P., M/s Mahip Construction/88944, Leased Area - 5.0 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
81	Shri Kadam Raj Singh S/o Late hanu Pratap Singh, R/o- Village- Amaaw Madhupur, District- Jaunpur, U.P. Proposed for Ordinary Sand Mining from river bed of Ganga River located at Khand No.-27, Village- Chaudhraan, Tehsil- Karchhana, District- Prayagraj, U.P., Lease Area: 5.00 Ha ,	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
82	Smt. Reeta Singh W/o Shri Vijay Bahadur, R/o- Village- Sinhapur, Post- Saaripur, Tehsil- Aurai, District- Bhadohi, U.P. Proposed for Ordinary Sand Mining from river bed of Ganga River located at Khand No.-25, Village- Kabra to Diha and Kakra to Jamunipur, Tehsil- Karchhana, District- Prayagraj, U.P., Lease Area: 4.00 Ha ,	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

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83	Shri Narendra Singh Romar, R/o-Shop No.-03, Radhey Govind Complex, Dharmshala road, M/s Anantadrishti Multiventures L.L.P "Adhwal Sand/Morrum Mining " Project for at river bank of Yamuna Gata No.-299, 300, 305, 306, 325 mi, 326 mi, 327 mi, at river bank of Yamuna Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P.,(Leased Area: 15.0 Ha)	Fatehpur	26.11.2020	31.12.2020	NA	NO		Yes	No	NO	No	No
84	Shri Manoj Kumar Mishra S/o Shri Mahesh Kumar, R/o- Dudhua, Post & Thana- Utraanv, Tehsil- Handiya, District- Prayagraj, U.P. Proposed of Ordinary Sand Mining Project on River bed of Tons, at Khand No.- 42, Village-From Ganga Tons Sangam to Bhaganpur, Tehsil- Karchhana, District- Prayagraj, U.P.,Leased Area -5.00 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
85	Shri Upendra Kumar Gupta S/o Shri Minnilal Gupta, R/o- House No.- E-91, Shri Nath Vihar Colony, Flat No- 2, Chilla Road, District- Banda, U.P. Proposed River Bed Sand/Morrum Mining having lease area 7.13 ha (17.61) along River Ken in Khand No.- BA-1,Gata No.- 43 mi, 44 mi, Village- Bara, Tehsil- Bindki, District- Fatehpur, U.P., M/s Shreebamdev Global Pvt. Ltd., (Leased Area-7.13 Ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

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86	Shri Vikas Singh , R/o- 80/44 near Dot Pul Rambag, Tehsil- Sadar, District- Prayagraj, U.P., M/s Sarita Construction Company Proposed of Building Stone (Khanda & Gitti, Boulder) Mining Project at Khasra No./ Plot No.- 719, Khand No.- 01, at Village- Chhatahara Ghurehtha, Tehsil- Bara, District- Prayagraj, U.P., M/s Sarita Construction Company, (Leased Area- 2.024 ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
87	Shri Nitin Nishad, R/o- 252 C, Nai Basti, Kydganj, District- Prayagraj, U.P. Proposed Capacity Expansion of Sand Stone (Gitti- Pathhar, Khandas, Boulder) mine at Khasra No./Plot No.- 2098, Khand No.- 51A, at Village- Bhatauti, Tehsil- Meja, District- Prayagraj, U.P., M/s Nitin Nishad/90873, Leased Area - 2.631 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
88	Shri Varun Kumar, R/o- Ward No.- 70, Sindhi Tola, Shankargarh, District- Prayagraj, U.P. Proposed of "Building Stone (Gitti- Boulder) Sand Stone Mine" Project at Khasra No./Plot No./Gata No.-174, Khand No.-B/9, at Village- Bangaliya, Tehsil- Meja, District-Prayagraj, U.P.,M/s Varun Kumar/110803, Leased Area -4.048 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

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89	Smt. Yaduvanshi Pragya Singh ,Director, R/o- K-1, Block-D, Shalimar Grand -10, Jopling Road, Lucknow, U.P. Proposed Sand/ Morrum Mining Project at Adhawal Composite-02, Gata No.- 331, 33 to 335, 339 to 343, 346 to 351, 362 to 366, 376, 380 to 390, 392, 395 to 397, 407, Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P. , M/s Pragyasan Business Pvt. Ltd. Lease Area: 45.0 ha	Fatehpur	19.03.2023	28.03.2023	NA	NO		Yes	No	NO	No	No
90	Shri Alok Mishra, R/o- S-17/78, E-5, Krishna Nagar, Colony, Pahadiya, Thana- Sarnath, Tehsil- Sadar, District-Varanasi, U.P. Proposed of Sand /Morrum Mining Project at Gata No.-402 to 404, 432 to 436, 438, 440 to 453, 468 to 473, 480 to 488,Village-Adhawal, Tehsil & District- Fatehpur, U.P.,Leased Area -30.0 ha	Fatehpur	11.02.2021	02.06.2021	NA	NO		Yes	No	NO	No	No
91	Shri Ravi Jain, Director, R/o- 214 2nd Floor Bardhman Plaza Neta Ji Subhash Place, Delhi, M/s Amoras Trading India Proposed River Bed Sand/ Morrum Mining Project from Yamuna River located at Khasra No./Gata No.- 389, 391, Village-Korra Kanak, Tehsil-Fatehpur, District- Fatehpur, U.P. , M/s M/s Amoras Trading India, Lease Area: 40.0 ha	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

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92	Shri Taaraknath Kaviraaj, R/o-284, Maharaja Nand Kumar Road(N), Alam Bazar, Baranagar, Kolkata Proposed river bed Sand/Morrum Mining Yamuna River for at Khand No.- 05, Gata No.- 376 Mi, 377 Mi, 374 Mi, 415 Mi, 414 Mi, 378, 381 Mi, 413 Mi, 379, 380 Mi, 412 Mi, 409, 408 Mi, 411 Mi, 410, 406 Mi, 438 Mi, 439, 405, 398 Mi, 399 Mi, 440 Mi, 404 Mi, 403 Mi, 435, Village- Adhaval, Tehsil- Fatepur, District- Fatepur, U.P. ,M/s Lime Light Dealers Pvt. Ltd., Lease Area 23.00 Ha	Fatehpur	01.09.2021	07.11.2021	NA	NO	NO	Yes	No	NO	No	No
93	Smt. Mansi Rastogi W/o Shri Deepak Rastogi, Owner, H.No.- 132 HIG, Preetam Nagar, Gayasuddinpur, Uprhar, District- Allahabad, U.P. Proposed River Bed Sand/Morrum Mining Project from Yamuna River for M/s Balaji Coal Company, located at Khand No.- 9/8 to 9/10, Village- Umarwal, Tehsil- Chail, District- Kaushambi, U.P., Sanctioned Lease Area: 18 ha,	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

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94	Shri Javed Ali, R/o- Subhash Nagar Saini, Tehsil- Sirathu, District- Kaushambi, U.P. , M/s Aman Brick Field Proposed Sand/ Morrum Mining Project from Yamuna Riverbed for located at Khand No.-10/19 to 10/21, Village- Kataieya, Tehsil- Chayal, District- Kaushambi, U.P. , M/s Aman Brick Field, Lease Area: 10.0 ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
95	Shri Sunil Kumar S/o Shri Chandan Singh, R/o- H.N.- 239/18, Shanti Nagar, Gurgaon, Haryana, M/s The Sunworld Travels Proposed River Bed Sand/ Morrum Mining Project from Yamuna River located at Gata No.- 4, 5, 16, 17, 18, 25, 48 & 56, Village- Ghazipur, Tehsil- Khaga, District-Fatehpur, U.P., M/s The Sunworld Travels, Lease Area: 15.0 ha	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
96	Shri Durgesh Pratap Singh S/o Shri Satrubandhan Singh, R/o- Village- Koshnakalan, Tehsil- Meja, District- Prayagraj, U.P., M/s Maa Savitri Stones Proposed of " Building Stone (Khanda, Boulder, Gitti ) Mine" Project at Khasra No./Plot No./Gata No.-3114, 3115, Khand No.-18, at Village- Koshnakalan, Tehsil- Meja, District- Prayagraj, U.P., M/s Maa Savitri Stones, Lease area-2.024 ha.,	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

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97	Shri Manoj Kumar Singh S/o Shri Jagdish Singh, R/o- Present Add-70 C/5B/1A, Uttari Lokpur, Naini, District-Pryagraj, U.P. Proposed of " Building Stone (Khanda, Boulder, Gitti ) Mine" Project at Khasra No./Plot No./Gata No.- 3460, Khand No.-17, at Village-Koshnakalan, Tehsil- Meja, District- Prayagraj,U.P., Lease area-1.619 ha.,	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
98	Shri Anuruddha Kumar Tiwari, R/o- 44 Kalaulteer, Danda, District- Hamirpur, U.P., M/s Tesmas Treading Pvt. Ltd. Proposed of Sangolipur Garha Sand/ Morrum Mining Project for Production of 2,50.00 cubic/year or 4,50,00 TPA located at Khasra No./Gata No.- 191, 269/3, 270 to 277, 293/2, 375, 376, 378, 379, Village- Sangolipur Garha , Tehsil- Khaga, District-Fatehpur, U.P., M/s Tesmas Treading Pvt. Ltd..Lease Area: 25 ha	Fatehpur	18.11.2021	15.02.2022	NA	NO	NO	Yes	No	NO	No	No

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99	Shri Anuruddha Kumar Tiwari, R/o- 44 Kalaulteer, Danda, District- Hamirpur, U.P., M/s Tesmas Treading Pvt. Ltd. Proposed of Gadhiva Majhgawan-1 Sand/ Morrum Mining Project for Production of 2,50.00 cubic/year or 4,50,00 TPA located at Khasra No./Gata No.- 61 to 69, 86 to 92, 93 Mi, 94 Mi, 98 Mi, 99 Mi, Village-Gadhiva Majhgawan, Tehsil-Khaga, District-Fatehpur, U.P., M/s Tesmas Treading Pvt. Ltd..Lease Area: 25 ha	Fatehpur	23.09.2022	10.11.2022	NA	NO	NO	Yes	No	NO	No	No
100	Shri Adhya Prasad Mishra S/o Late Shri Kamla Sankar Mishra, R/o- Dighiya Babgani Manda, Teshil- Meja, District- Prayagraj, U.P. Proposed of " Building Stone (Khanda, Gitti, Boulder )Mining" Project at Araji No./Plot No.275, 278, Khand No.- DH/13, at Village- Dharawal, Teshil- Meja, District- Prayagraj, U.P. Lease area-4.048 ha.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
101	Shri Rohit Vershney S/o Shri Jitendra Rai Vershney, R/o- Shankargarh, Tehsil- Bara, District- Prayagraj, U.P. Proposed of " Building Stone (Khanda ,Gitti, Boulder) Mining" Project at ArajiNo./ Plot No.-98, Khand No.- 07, at Village-Parvezabad, Tehsil- Bara, District- Prayagraj, U.P., Lease area-8.094 ha.	Prayagraj	26.02.2023	24.03.2023		NO		Yes	No	NO	-	-

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102	Smt. Rinku Singh W/o ShriUday Kuamar, R/o- 16 F 811, Kajirpur, Naini, District- Prayagraj, U.P. Proposed of "Building Stone (Khanda, Gitti & Boulder) Sand Stone Mine" Project located at Araji No./Plot No.-59, 98, Khand No.- 05, at Village-Parvezabad, Tehsil- Bara, District- Prayagraj, U.P., M/s Mateshree Associates, Leased Area -6.072 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
103	Shri Chandan Kumar Maurya S/o Shri Ram Khelawan Maurya, R/o- Village-Pipari, Sant Ravidas Nagar, Bhadohi, U.P. Proposed of " Building Stone (Khanda, Gitti & Boulder)Mining" Project at Gata No.-275, 276, Khand No.- D.H/12, at Village- Dharawal, Tehsil-Meja, District -Prayagraj, U.P., Lease area-6.758 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
104	Shri Somesh Bhardwaj S/o Shri Om Prakash Bharadwaj, R/o- Ganj, Mahoba, District-Fatehpur, U.P., M/s Ambey Granite Proposed of Sand/Morrum Mining Project at Guruwal Composite at Gata No.- 53 to 71, 74 to 86, 91, 132 to 134, Khand No.- 01, Village- Guruwal, Tehsil- Khaga, District-Fatehpur, U.P., M/s Ambey Granite, (Lease Area: 50.00 ha)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

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105	Shri Madan Gupta S/o Vidhya Prasad Gupta, R/o- Nearby ISRO Ayodhya Nagar, Huzur, Bhopal, M.P. Proposed of Sand/Morrum Mining Project from Riverbed of Yamuna River located at Gata No.- 78 to 120, 124 to 133, 153 to 162, Village- Oti Composite , Tehsil & District- Fatehpur, U.P., (Lease Area: 50.0 ha)	Fatehpur	19.01.2023	06.03.2023	NA	NO	NO	Yes	No	NO	No	No
106	M/s Chawla Silica Sand Trading Company R/o A1, Ekanki kunj ,Prayaraj, U.P. Proposed "Silica Sand Mining Project" at Arazi No. -2 , Village- Lakhnauti, Tehsil- Bara, District- Prayagraj, U.P.,Lease Area: 16.75 Ha, M/s Chawla Silica Sand Trading Company	Prayagraj	07.10.2022	14.11.2022		NO	NO	Yes	No	NO	NO	NO
107	Shri Sontosh Kuamr Yadav S/o Shri Deena Nath Yadav, R/o- 94, Eldeco Green, Gomti Nagar, Lucknow, U.P. Proposed "Ordinary Sand Mining Project at, Gata No.-46, 47, 50, 54, 61, 62, 69, 55, 60, 63, 68, 70, 75, 74, 71, 67, 64, 59 & 56, Village- Devranar, Tehsil- Fatehpur, District- Fatehpur, U.P. , M/s Prayasan Contractor Pvt. Ltd. Lease Area: 15.0 ha	Fatehpur	25.11.2022	22.12.2022	NA	NO		Yes	No	NO	No	No

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108	Shri Mahesh Chandra, Owner, R/o-Chak Nagar Dwitty, Tehsil- Manjhanpur, District- Kausambhi, U.P. Proposed Project of river "Sand/ Morrum Mining" on the River bed of Yamuna River, at Khand No-13/15 to 13/17, Village-Badahari, Tehsil- Manjhanpur, District- Kausambhi, U.P., Lease Area 27.17 Ha	Kaushambi	17.03.2023	26.03.2023	NA	NO	NO	Yes	No	NO	NO	NO
109	Smt. Kusum Devi, Owner, R/o- Pandila, Post- Ismailganj, Thana- Tharvai, District- Prayagraj , U.P., M/s Kusum Construction Proposed of "Sand Stone (Khanda, Gitti & Boulder) Mine" Project located at Gata No.-174, Khanda No.- B/4, Village- Bangaliya, Tehsil-Meja District- Prayagraj , U.P., M/s Kusum Construction, Leased Area - 2.024 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
110	Shri Hemandas Gawri (Prop) Shri Chanchal Das Gawri R/o- 21A, Lukarganj ( Near Police Chowki) Tehsil- Sadar, District – Prayagraj U.P.,M/s J.H. Traders Proposed Building Stone (Khanda, Boulder, Gitty) Sandstone mine at Araji No. /Plot No. Gata No- 1251, Khand No.–05, at Village – Kohdar, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s J.H. Traders, Area 8.097 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

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111	Shri Ravi Shankar Gupta S/o Late Hira Laal, R/o- Daranagar, Tehsil-Sirathu, District- District-Kaushambi, U.P., Proposed river bed Sand/Morrum Mining Project along river Yamuna located at , Khand No.- 9/25 to 9/26, Village-Mohammadabad Kewat Ka Purwa, Tehsil-Chayal, District-Kaushambi, U.P., (Leased Area-16.00 Ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
112	Smt. Shakuntla W/o Shri Punjab Singh, R/o-Village-Bisenpur, Post-Dohariya, Thana-Meja, District-Allahabad,Uttar Prades Proposed of Ordinary River Sand Mining project at Khand No-31, Village-ParanipurIII (from tower of hightension line up to constructing tower of high tension line) & Kandla Mawaiya (Ganga River), Tehsil-Meja/Handiya District- Prayagraj, U.P.,Area 5.0 Ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
113	Shri Ateek Ahmad R/o: Plot No.- 154, Vivek Nagar, Kanpur Sagar Road, Kabrai, Mahoba-210424 Uttar Pradesh Proposed Building Stone (Gitti-Boulder) Sand Stone mine, at Khasra no. /Plot no./ Gata No. – 1144, Khand No.3, Area 2.024 ha. (5.0 Acres) at Village – Mamauli, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s Kumar Garnitey/90284.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
114	Smt. Nirmila Devi D/o Shri Vishwanath R/o- 191C/ 146C Chaukhandi, Kydganj District- Prayagraj, U.P Proposed of "Ordinary Sand Mining at Yamuna River" having mine area: 8.0 ha., located at Khand No. 7, Village- Manpur, Ojha Patti, Barhula, Tehsil- Bara, District: Prayagraj	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
115	Shri Santosh Tiwari S/o Shri Surendra Tiwari, R/o- Mo. No.- C-144, Sector-E, Thana- Aliganj, District- Lucknow, U.P. Proposed of Sand/Morrum Mining Project from Riverbed of Yamuna River located at Khand No.- 15/35 to 15/39, (Khand Sr. No.- 03) Village- Umrawan , Tehsil- Manjhanpur, District- Kaushambi, U.P., (Lease Area: 10.00 ha)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
116	Shri Akhilesh Kumar Singh S/o Late Rakesh Bahadur Singh, R/o- 162- Chilbila Nahwai Manda, Tehsil- Meja, District- Prayagraj, U.P.,M/s Akhilesh Kumar Singh Proposed of Building Stone (Khanda & Gitti, Boulder) Mining Project at Araj No./ Gata No.- 1 Kha, Khand No.- V/6, , at Village- Veerpur, Tehsil- Meja, District- Prayagraj, U.P.,M/s Akhilesh Kumar Singh, (Leased Area- 2.834 ha)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
117	Shri Atul Kumar Tiwari, R/o-Village – Sikikalan, Tehsil- Meja, District-Prayagraj, Uttar Pradesh of Shri Atul Kumar Tiwari. Proposed of Building Stone (Gitti/Boulder/Khanda) mine, at Khasra No. /Plot No./Gata No.- 984 (2), 665, 666 and 669, Area 2.834 ha. (7.00 Acres) at Village – Sikikalan, Tehsil- Meja, District-Prayagraj, Uttar Pradesh of Shri Atul Kumar Tiwari.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
118	Shri Jagdish Prasad S/o Shri Baljor Shri Jagdish Prasad, Village- Mohammadabad Kewat Ka Purwa, Tehsil-Chayal, District- Kaushambi, U.P., M/sMaa Vaishno Traders Proposed “Sand/ Morrum Mining” Project at Khand No.- 9/27 to 9/29, Village Mohammadabad Kewat Ka Purwa, Tehsil- Chayal, District- Kaushambi, U.P. (Leased Area : 21.50 ha.)	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
119	Shri Ravindra Kumar (Prop) S/o Shri Rajendra Prasad Jaiswal R/o- 463/380A/1, F/1, New Basti Keedganj District – Prayagraj, Uttar Pradesh Proposed of Building Stone (Gitti / Boulder / Khanda) mine, at Khasra no. /Plot no./Gata No.- 1, 522, Khand No.D.H./7 Area 4.0480 ha (10.00 Acres) at Village – Dharawal, TehsilMeja, District- Prayagraj, Uttar Pradesh of M/s Jyoti Associates.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
120	Sunita Singh W/o Shri Dinesh Pratap Singh R/o – Rajapur, Bharatganj Tehsil - Meja, District – Prayagraj U.P. Proposed Building Stone (Gitti / Boulder / Khanda) Sandstone mine at Araji No. /Plot No. – 01 , Khand No.–G/1, at Village – Gudgawa, TehsilMeja, District- Prayagraj , Uttar Pradesh of Smt. Sunita Singh, Area 2.024 ha.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
121	Shri Birendra Singh S/o Shri Ram Kishor Singh R/o- Atarra Chungi, Chowki Khushwaha Nagar, Tehsil- Banda, District- Banda (U.P.) Proposed of "Riverbed of Yamuna Sand/Morrum Mining Project" located at Gata No. 64 to 69, 83 to 91, 108 to 112, 115 to 121, 141 to 149, 161, 162, 167, 168, 183 to 186, 202 to 210, 234 to 245, 301 to 313, 383 to 390, 395 to 402, 409 to 412, 417 to 423, 463, 464, 587/471, 471 to 475, 499, 500, 505 to 510, 537 to 544, 561 to 565, 577 to 579, 585 & 586 , Village: Urauli, Tehsil & District- Fatehpur, Uttar Pradesh,(Area 50.0 Ha.)	Fatehpur	19.01.2023	06.03.2023	NA	NO	NO	Yes	No	NO	No	No
122	Smt. Mohini Devi W/o Shri Shankar Dayal Singh R/o- Village- Osa, Post – Kherhat Khurd, Jari, District- Prayagraj, U.P Proposed "Building stone Sand stone (Gitti, Boulder, Khanda)" Project at GataNo.-2061 Khand No.- 2A, Village- Bhatouti, Tehsil- Meja, District- Prayagraj, U.P. (Applied Area : 8.097 ha.)	Prayagraj	11.02.2023	28.02.2023	NA	NO	NO	Yes	No	NO	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
123	Shri Rupesh Tripathi S/o Shri Ram Naresh Tripathi, R/o-Village-Ganpa, Tehsil- Sirathu, District- Kaushambi, U.P Proposed for Sand/Moram Mining From Yamuna Riverbed located at Khand No. 9/20 to 9/21, Village- Nanda ka purwa, Tehsil- Chail, District: Kaushambi (U.P.),Lease Area: 14.0 Ha	Kaushambi	24.05.2022	22.08.2022	NA	NO	NO	Yes	No	NO	No	No
124	Shri Vinod Kumar Rai S/o Late Hardas R/o- 1962/2 Sahni Compound, Civil Line, Station Road, District- Jhansi, U.P., M/s Anuradha Construction Proposed "Sand/ Morrum Mining" Project at Khand No.- 10/30 to 10/34, VillageBhakhanda, Tehsil- Manjhanpur, District- Kaushambi, U.P. (Leased Area : 21.50 Ha)	Kaushambi	28.12.2022	06.03.2023	NA	NO	NO	Yes	No	NO	No	No
125	Shri Achintay Karvariya S/o Shri Kapil Muni Karvariya R/o – 1184 Malviya Nagar, Thana-Atarsuiya, Tehsil-Sadar, District- Prayagraj, U.P. Proposed Sand/ Moram Mining From Yamuna Riverbed Located at Khand No. 14/07 To 14/10, Village- Katri, Tehsil- Manjhanpur District: Kaushambi (U.P.) Lease Area: 17.0	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
126	Shri Deepak Singh, R/o- Village – Hinauti Pandey, Tehsil- Bara, District- Prayagraj, Uttar Pradesh of Shri Deepak Singh. Proposed of Building Stone (Gitti/Boulder/Khanda) Sandstone mine, at Khasra no./Plot no./Gata No.- 272, Khand No.6, Area 0.809 ha (2.00 Acres) at Village – Hinauti Pandey, Tehsil- Bara, District- Prayagraj, Uttar Pradesh of Shri Deepak Singh.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
127	Shri Rajeshwar Mishra (Prop) R/o: D-168, Gangotri Nagar Dandi, Prayagraj. U.P., M/s Khushi Enterprises Proposed of Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Arajji No./Plot No./Gata No.- 1744, Khand No.-59, at Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s Khushi Enterprises, Area 8.097 ha	Prayagraj	15.02.2023	28.02.2023	NA	NO	NA	Yes	No	NO	NO	NO
128	Shri Alok Tiwari S/o Shri Anil Tiwari R/o- 4781 / 190F1 Alopi Bag, Tehsil- Sadar, District – Prayagraj U.P. Proposed Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Arajji No. /Plot No. Gata No- 642, 644, at Village – Sikikalan, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Alok Tiwari, Area- 4.048 ha	Prayagraj	10.02.2023	18.02.2023	NA	NO	NA	Yes	No	NO	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
129	Smt. Renu W/o Shri Satendra Kumar R/o- Ahiran Ka Pura, Dari Tehsil- Meja, District – Prayagraj U.P., M/s Jai Maa Aadi Group Proposed Building Stone (Gitti/Boulder/Khanda) Sandstone mine at Araji No. /Plot No. - 275, Khand No.–DH/14, at Village – Dharawal, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s Jai Maa Aadi Group, Area 1.012 ha.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
130	Shri Jitendra Singh S/o Shri Shankar Dayal Singh, R/o- VillAage- Bhatauti, Teh.- Meja, Distt.- Prayagraj, Uttar Pradesh Proposed of Building Stone Sand Stone (Gitti, Boulder, Khanda) Mine at Gata No. - 2098, Khand No.- 44, Village- Bhatouti, Tehsil- Meja, District- Prayagraj, U.P., M/S Kanha Enterprises, (Area- 8.097 Ha.)	Prayagraj	11.02.2023	28.02.2023	NA	NO	NA	Yes	No	NO	NO	NO
131	Shri Suresh Kumar Pathak, R/o- Bhadiwa Amba, Dandi, Prayagraj U.P. Proposed Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araji No./Plot No./Gata No.- 2061, 2098, Khand No.–03, at Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s A.K. Enterprises, Area 8.097 ha.	Prayagraj	05.02.2023	30.03.2023	NA	NO	NA	Yes	No	NO	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
132	Shri Usha Rani Gavri (Prop) W/o Shri Hemandas Gavri Office Add: 3rd Floor, Flat No.104 Skandh Apartment, Lukarganj, Prayagraj. Permanent Add:- 21A, Lukarganj (Near Police Chowki) Thana- Kuldabad, Tehsil- Sadar, District – Prayagraj U.P. Proposed Building Stone (Khanda, Boulder, Gitty) Sandstone mine at Araj No. /Plot No./Gata No- 174, Khand No.–B/10, at Village – Bangaliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s M.K.A. Enterprises, Area 2.428 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
133	Shri Diwakar Singh, R/o- Village- Kosanakalan Manda, Tehsil- Meja, District- Prayagraj Uttar Pradesh, M/s D.P.S Enterprises Proposed of Building Stone (Khanda, Boulder, Gitti) Sandstone mine at Araj No. /Plot No. Gata No- 174, Khand No.–B/5, at Village – Bangaliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of M/s D.P.S Enterprises, Area 2.0240 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
134	Shri Arun Kumar Singh (Prop) S/o Shri Dharmendra Pratap Singh R/o: 529 Manda Khas Tehsil-Meja, District-Prayagraj U.P. Proposed of building stone (Gitti, Boulder, Khanda) sandstone mine at Araji No. /Plot No./Gata No- 1Mi, khand no.-K/3, at village – Kewalpur, tehsil- Meja, district- Prayagraj, Uttar Pradesh of Shri Arun Kumar Singh, area 2.024 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
135	Shri Ravi Nandan, R/o- at Village – Bhatauti, Tehsil- Meja, District-Prayagraj, Uttar Pradesh Proposed of Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araji No./Plot No./Gata No.- 2098, Khand No.-52, at Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Ravi Nandan, Area 4.048 ha )	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
136	Shri Ram Kesarwani, R/o- Village – Bhatauti, Tehsil- Meja, District-Prayagraj, Uttar Pradesh Proposed of Building Stone (Gitti, Boulder, Khanda) Sand Stone mine at Araji No./Plot No./Gata No.- 2098, Khand No.-41 and 43, at Village – Bhatauti, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Shri Ram Kesarwani, Area- 4.048 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
137	Shri Rajeev Kumar Singh S/o Shri Surendra Bahadur Singh R/O- Village Rajapur, Post – Bharatganj, Tehsil Meja, District- Prayagraj (U.P.) Proposed of “Building Stone Sand Stone (Khanda, Boulder Gitti) Mining Project” located at Araj No. 1Mi, khand K/1, Village- Kevalpur, Tehsil- Meja & District- Prayagraj, Uttar Pradesh, (Area 1.214 Ha.)	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
138	Shri Aditya Singh S/o Shri Jagdish Singh, R/o- House No.- 109, Purani Bindki, Fatehpur, U.P. Proposed Ordinary Soil Excavation Project” at Gata No.- 159Ka, 159Kha, 159Gha, 113, 163, 165, Village- Mavaiya Mustakil, Tehsil- Bindki, District- Fatehpur, U.P. (Area – 1.392 ha).	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
139	Shri Nirmal Kumar Chaubey (Prop) S/o Shri Balwant Chaubey Add:- Chhorhar Hanumanganj District–Balua, U.P Proposed Building Stone (Khanda, Boulder Gitti) Sandstone mine located at Araj No. /Plot No. Gata No- 174, Khand No.–B/3, Area 2.0240 ha (5.0 Acres) at Village – Bangliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh, Area- 2.0240 ha	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
140	Smt. Santoshi Singh W/o Shri Deepak Kumar Singh R/o: 12, Hanumanbag Colony Mamfordganj, Thana-Colonelganj, Tehsil- Sadar, District- Prayagraj-U.P. Proposed Project is to extract Sand Stone at located Araj No./Plot No./Gata No.- 2061, Khand No.-1B, Area 8.097 ha (20.0 Acres) at Village – Bhatauti, Tehsil-Meja, District- Prayagraj, Uttar Pradesh.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
141	Smt. Saroj Singh, R/o- Village-Bangliya, Tehsil - Meja, District- Prayagraj, U.P. Proposed of Building Stone (Khanda/ Boulder/Khanda) Sand Stone mine at Araj No./Gata No.- 174, Khand No.-B/2, at Village –Bangaliya, Tehsil- Meja, District- Prayagraj, Uttar Pradesh of Smt. Saroj Singh, Area 1.619 ha.	Prayagraj	NOT APPLIED	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	NO	NO
142	Shri Sunil Kesharwani, S/o Shri Ram Babu Kesharwani R/o –744, G T Road, Bamrauli, Distt- Prayagraj, U.P. Proposed river bed Sand/Morrum Mining having lease area 16.00 ha (40 acre) along river Yamuna in Khand No. 9/3 to 9/4 at Village – Piparhata, Tehsil- Chail, District- Kaushambi, U. P. of M/s Vishwanath Enterprises, Area 16.00 ha	Kaushambi	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
143	Smt. Yaduvanshi Pragya Singh D/o Shri Yaduvanshi Ashok Kumar Singh Add.- K-1 Block D, Shalimar Grand-10 Jopling Road, Lucknow, U.P. Proposed "Sand/Morrum Mining" Project at Adhawal Composite-2 Gata No.- 331, 333 to 335, 339 to 343, 346 to 351, 362 to 366, 376, 380 to 390, 392, 395 to 397, 407, Village- Adhawal, Tehsil- Fatehpur, District- Fatehpur, U.P. (Applied Area : 45.0 ha.)	Fatehpur	NA	NA	NA	NA	NA	Yes	No	SCN on 18.04.23	No	No
144	NAVNEET AGARWAL (MINING LEASE) BHUKHAND NO. 376, KHAND NO. 2, GOLAHIIYA, BARA, PRAYAGRAJ	Prayagraj	3/19/2023	3/30/2023	NA	NO	NA	Yes	No	NO	No	No
145	SHRI BAJRANG STONE (MINING LEASE) BHUKHAND NO. 584, KHAND NO. 2 & 3, PIPRAON, MEJA, PRAYAGRAJ	Prayagraj	3/17/2023	3/30/2023	NA	NO	NA	Yes	No	NO	No	No
146	SHRI BAJRANG STONE BHUKHAND NO. 584, KHAND NO. 8, PIPRAON, MEJA, PRAYAGRAJ	Prayagraj	3/17/2023	3/30/2023	NA	NO	NA	Yes	No	NO	No	No
147	SITA RAM AGARWAL CHIDI, BARA, PRAYAGRAJ	Prayagraj	3/15/2023	3/30/2023	NA	NO	NA	Yes	No	NO	No	No
148	MAA GANGA STONES GATA NO. 90, KHAND NO. 5, 6, AREA-4.05 HECT. VILLAGE-KOTA TEHSIL-BARA, PRAYAGRAJ, PRAYAGRAJ,	Prayagraj	3/13/2023	3/30/2023	NA	NO	NA	Yes	No	NO	No	No
149	PARERHAT INFRASTRUCTURE PRIVATE LIMITED KOHDAR, MEJA, PRAYAGRAJ	Prayagraj	3/11/2023	3/30/2023	NA	NO	NA	Yes	No	NO	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
150	AMAN BRICK FIELD KHAND NO. 08, AREA 8.0 HECTARE, (19.76 ACRES)VILLAGE-KACHARA, MISHRAPUR, NAGARWAR, TEHSIL-BARA, PRAYAGRAJ.PRAYAGRAJ	Prayagraj	3/3/2023	3/30/2023	NA	NO	NA	Yes	No	NO	No	No
151	Shri Buddh Singh S/o Shri Shatrujeet Singh R/o - 816, Moth, Poonch, Tehsil- Moth District- Jhansi, U. P., M/s Buddh Singh Granite, Proposes of Building Stone (Khanda, Boulder, Balast) Mining at Gata No./Araji No.-281, Khand No. 01, at Village -Madaurakhurd, Tehsil- Moth, District- Jhansi, Uttar Pradesh of M/s Buddh Singh Granite, Area 0.890 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
152	Shri Prabhat Jain S/o Shri Suresh Jain, R/o: Purana High Court, Laskar, District- Gwalior, Madhya Pradesh, M/s Skybridge Developers Pvt. Ltd., Proposed of Riverbed Sand/Morrum Mining from Riverbed of Betwa River located at Gata No.- 01, Khand No.- 01, Village- Ghatyari, Tehsil- Garautha, District- Jhansi, Uttar Pradesh, M/s Skybridge Developers Pvt. Ltd., Area: 40.0 ha,	Jhansi	1/25/2023	2/4/2023	NA	No	No	Yes	No	NO	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
153	Shri Siddharth Yadav S/o Shri Jitendra Singh Yadav R/o- 364, Pratappura Nagra, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Khailar Khanda- Boulder/ Gitty- Ballast Mining Project at Gata No.-669 (Khand No.07), Village- Khailar, Tehsil- Sadar, District-Jhansi, Uttar Pradesh by Shri Siddharth Yadav, Area- 2.530 Ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
154	Smt. Shruti Dubey W/o Shri Tarun Gupta, R/o- 1346 Kunj Vihar Colony, Civil Line, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Chaukari KhandaBoulder/ Gitty- Ballast Mining Project at Gata No.1127, Khand No.-03, Village-Chaukari, Tehsil-Garautha, District-Jhansi, Uttar Pradesh by Smt. Shruti Dubey, Area- 0.8090 Ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
155	Shri Jitendra Pratap Singh Yadav S/o Shri Chhatrapal Singh Yadav, R/o- 50 Purana Raiganj, Seepari bazar, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Khailar KhandaBoulder/ Gitty- Ballast Mining Project at Gata No. 669 (Khand No.21), Village- Khailar, Tehsil- Sadar, District- Jhansi, Uttar Pradesh by Shri Jitendra Pratap Singh Yadav, Area- 2.023 Ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
156	Shri Deeraj Kumar Prajapati S/o Shri Jitendra Kumar Prajapati, R/o- H.No.- 511, New Basti, District: Jhansi, Uttar Pradesh, Proposed Project of Building Stone (Khanda, Boulder, Bailast (Gitti) Mine at Arazi No.- 464 (Khand-01), Village- Pahara, Tehsil- Garautha, District- Jhansi, Uttar Pradesh, Area 1.618 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
157	Shri Ramesh Kumar Saravagi S/o Shri Chedi Lal Saravagi, R/o 94/11, Civil Line, Tehsil- Sadar, District- Jhansi, (U.P.), Proposed for Khailar Khanda- Boulder/ Gitty- Ballast Mining Project at Gata No.- 669 (Khand No.40), Village- Khailar, Tehsil- Sadar, District-Jhansi, Uttar Pradesh by Shri Ramesh Kumar Saravagi, Area 3.237 Ha.	Jhansi	4/9/2023	-	NA	Yes	No	Yes	No	NO	NA	No
158	Shri Shivpal Singh S/o- Shri Kartar Singh R/o - Village & Post-Khilli Tehsil- Moth, District- Jhansi (U.P.), Proposed Project of "Building Stone Khanda – Boulder/ Gitti- Ballast Mining " located at Gata No. 455 (Khand No. - 01), in Village- Pachobai, Tehsil- Moth, District- Jhansi, Uttar Pradesh, Area 0.809 Ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
159	Shri Sanjay Parecha, R/o-Ao 28 Ramnath City, Rajgarh, Tehsil-Sadar, District- Jhansi, (U.P.), Proposed Khanda- Boulder/ Gitty-Ballast Mining Project Area 2.0 Ha. for a Production of 60,000m <sup>3</sup> /yr at Gata No.310,Khand No.-4, Village- Dagariyarund , Tehsil-Sadar, District-Jhansi	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
160	Shri Sagar Parecha, R/o- Ao 27 Ramnath City, Rajgarh, Tehsil-Sadar, District- Jhansi, (U.P.), Proposed for Building Stone, khanda, gitty, boulder Mining Project Area 1.214 Ha. for a Production of 36420 m <sup>3</sup> /yr at Gata No.1127,Khand No.-2, Village- Chaukari, Tehsil-Garautha, District-Jhansi State-Uttar Pradesh by Prop. Shri Sushil Parecha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
161	Shri Ratan Singh Yadav S/o- Shri Hiralal R/O- Village: Poonchha, Thana: Poonchha District: Jhansi, U.P., M/s Ratan Stone Gramudyog, Proposed Project of "Building stone, Khanda – Boulder/ Gitti -Baillast Mining" located at Gata No- 505 (Khand-01), Area 1.618 Ha. in Village Patha, Tehsil-Garautha, District Jhansi, U.P., M/s Ratan Stone Gramudyog	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
162	Smt. Priyanka Seth, W/o Shri Saurabh Gupta, R/o 905, Chandra Vihar Colony, Tehsil & District: Jhansi, U.P, Proposed of "Sand/Morrum Mining" at Betwa River Bed at Gata No. 321 (Khand - 01) of Area: 4.5 Ha, Village: Saujna, Tehsil: Moth, District: Jhansi, State: Uttar Pradesh.	Jhansi	3/23/2023	-	NA	Yes	No	Yes	No	NO	NA	No
163	Shri Rajendra Mishra, R/o- 127/581, S-Block Vinoba Nagar, Juhi, Kanpur Nagar, U.P., Proposed Project of "Building Stone, Khanda, Boulder, Ballast (Gitty) Mine" located at Gata No-152, Khand No.- 02, Village- Daun, Tehsil- Sadar, District- Jhansi, U.P., M/s Deep Builders, Area: 1.214	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
164	Shri Vaibhav Gupta S/o Late Shri Urmila Charan Gupta R/o- 944, Civil Lines Tehsil- Jhansi, District - Jhansi, UP., Proposed "Building Stone Boulder Khanda / Gitti-Ballast" located at Gata No. 654/3 (Khand No.- 12), Area- 1.274 Ha. in Village- Goramachhiya, Tehsil- Sadar & District- Jhansi, Uttar Pradesh.	Jhansi	4/5/2023	-	NA	Yes	No	Yes	No	NO	NA	No

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165	Shri Satish Yadav S/o - Shri Kartar Singh Yadav R/O- Village and P.O. - Khilli, Thana – Poonch, Tehsil : Moth, Distt: Jhansi, (U.P.), Proposed Project of "Building stone, Khanda – Boulder/ Gitti - Ballast Mining" located at Gata No- 23 (Khand-04), Area 1.30 Ha. in Village Dasna, Tehsil- Moth, District- Jhansi, Uttar Pradesh.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
166	Shri Dhiraj Kumar Prajapati S/o Shri Jitendra Kumar Prajapati R/o- 511,New Basti, Jhansi, Uttar Pradesh, Proposed Building Stone "Khandas, Gitti, Boulder Mining Project" at Gata No. 98 (Khand – 05) ,Village: Karanpura, Tehsil: Garautha, District: Jhansi, State: Uttar Pradesh, Area: 0.809 Ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
167	Shri Milan Yadav S/O- Shri Pramod Kumar R/O- 612 H.No, Kamal Singh Colony, Khati Baba District: Jhansi (U.P.), Proposed Project of "Building stone, Khanda – Boulder/ Gitti -Ballast Mining" located at Gata No- 442T (Khand-01), in Village Dongri, Tehsil- Sadar, District Jhansi, Uttar Pradesh, Area 1.618 Ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
168	Shri Mukul Yadav S/o Shri Deendayal Yadav, R/o- 516, Shivaji Nagar, Kanpur Road, Jhansi, U.P., Proposed Project of Building Stone (Khandas,Gitti,Boulder ) Mining at Khand -12,Gata No.-27, Village- Dunara, Tehsil-Sadar,District- Jhansi, U.P., Lease area- 1.416 ha.	Jhansi	1/17/2023	2/18/2023	NA	No	No	Yes	No	No	NA	NO
169	Shri Anoop Parecha, R/o- Bo 30 Ramnath City, Rajgarh, Tehsil- Sadar, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti ) Mine" Project at Gata No.-277, Khand No.- 02, at Village-Silari, Tehsil-Moth, District- Jhansi, U.P., Lease area-1.416 ha.,	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
170	Shri Devendra Kumar Gupta, R/o- 160 OM Shanti Nagar, Tehsil- Sadar, District- Jhansi, U.P., M/s Saksham Contractor and Suppliers, Proposed of " Building Stone (Khanda, Gitti, Boulder) Mining" Project at Gata No.-181, Khand No.- 04, at Village- Haivatpura, Tehsil-Garautha, District -Jhansi, U.P.,M/s Saksham Contractor and Suppliers, Lease area-0.8090 ha.	Jhansi	3/11/2023	-	NA	Yes	No	Yes	No	NO	NA	No

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171	Shri Devendra Kumar Gupta, R/o-Gata No.-181, Khand No.- 03, at Village- Haivatpura, Tehsil-Garautha, District -Jhansi, U.P., M/s Saksham Contractor and Suppliers, Proposed of " Building Stone (Khanda,Gitti, Boulder) Mining" Project at Gata No.-181, Khand No.- 03, at Village-Haivatpura, Tehsil-Garautha, District -Jhansi, U.P. Lease area-1.214 ha.	Jhansi	3/11/2023	-	NA	Yes	No	Yes	No	NO	NA	No
172	Shri Dinesh Kumar Rajpoot S/o Shri Manohar Lal Rajpoot, R/o-H.No.- Mo Parwaripura, Tehsil-Mauranipur, District- Jhansi, U.P., Proposed of Sand/Morrum Mining Project from Sukhani Riveratlocated at Gata No.- 1984 mi & 01, Village- Dhawakar/ Sitaura, Tehsil- Mauranipur, District- Jhansi, U.P.,Lease Area-09.0 ha	Jhansi	3/13/2023	-	NA	Yes	No	Yes	No	NO	NA	No
173	Shri Satyam Gupta S/o Saurabh Gupta, R/o- 944, Civil Lines, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti, Boulder) Mining" Project at Gata No.- 22, Khand No.-07, Village- Dunara, Tehsil - Sadar, District-Jhansi, U.P., Leased Area -3.237 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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174	Shri Jitendra Singh, R/o-Village-Nawada, Tehsil-Mauranipur, District- Jhansi, U.P., Proposed River Bed Sand Mining Project at Gata No.-28, 67, 73, 76, Khand No.-02, Village- Nawada, Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area: 14.0 ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
175	Shri Pramod Kumar Gupta S/o Shri Ram Narayan Gupta, R/o-1215 Civil Line, Shakti Nagar, B.K.D, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder & Gitti ) Mining" Project at Gata No.-669, Khand No.-03, at Village- Khailar , Tehsil-Sadar, District- Jhansi, U.P., Lease area-2.023 ha.,	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
176	Smt. Khushbu Yadav W/o Shri Neelesh, R/o- 17, Kamal Residency, Shivaji Nagar, District- Jhansi, U.P., M/s Brij Construction Company, Proposed of " Building Stone (Khanda, Boulder & Gitti ) Mining" Project at Gata No.-244, Khand No.-01, at Village- Musawali, Tehsil-Moth, District- Jhansi, U.P., M/s Brij Construction Company, Lease	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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177	Shri Anoop Parecha, R/o- Bo 30 Ramnath City, Rajgarh, Tehsil-Sadar, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti ) Mine" Project at Gata No.-3096, Khand No.- 12, at Village-Bijauli, Tehsil-Sadar, District- Jhansi, U.P., Lease area-0.8090 ha.,	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
178	Shri Pawan Kumar Seth S/o Shri Bhagwat Prasad, R/o- Damele Chowk, Mauranipur, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder ) Mining" Project at Gata No.-479, 480, Khand No.- 01, at Village-Kanja, Tehsil-Mauranipur, District-Jhansi, U.P., Lease area-2.023 ha.,	Jhansi	3/25/2023	-		Yes	No	Yes	No	NO	NA	No
179	Smt.Ragini Dubey, R/o-B.A. 5 K.K. Puri Colony, Seeparee, Tehsil & District-Jhansi, U.P., Proposed of Red Morrum Mine Project at Gata No.-2232, Khand No.- 04, at Village-Jhansi, U.P., Lease area-0.8090 ha.,	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
180	Smt. Anupama Yadav W/o Shri Charan Singh Yadav, R/o- 178, CP Mission Compound, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder ) Mining" Project at Gata No.-23, Khand No.- 07, at Village-Dasna, Tehsil-Moth, District- Jhansi, U.P., Lease area-2.00 ha.,	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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181	Shri Sandeep Singh Yadav, Owner, R/o-143, Barwa Sagar, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti ) Mining" Project at Gata No.-37/4, at Village-Jarbo, Tehsil-Sadar, District- Jhansi, U.P., Lease area-1.011 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
182	Shri Suraj Prasad Gupta S/o Shri Kalicharan Gupta, R/o- Kabrai, Tehsil & District- Mahoba, U.P., Proposed of " Building Stone ( Gitti , Khanda & Boulder) Mining" Project at Gata No.-745/2, at Village-Makarbai , Tehsil-Sadar, District- Jhansi, U.P., Lease area-1.182 ha.,	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
183	Shri Deepak Wadhi S/o Shri Jagmohan Wadhi, R/o- 1533, Janki Puram, Civil Line, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone ( Gitti , Khanda & Boulder) Mining" Project at Gata No.-856, Khand No.-04, at Village-Pali Pahari, Tehsil-Sadar, District- Jhansi, U.P., Lease area-0.728 ha.,	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
184	Shri Veerendra Singh Rajput, Owner, R/o- Ward NO.- 02, Ganesh Colony, Near Bus, Tehsil- Bareilly , District- Raisen, M.P., Proposed of river bed Sand/Morrum Mine in Betwa river bed located at ,Gata No.-64 Khand No.-01, Village-Kalyanpura , Tehsil-Tahrauli, District-Jhansi, U.P., (Leased Area-4.0 Ha)	Jhansi	3/22/2023	-	NA	Yes	No	Yes	No	NO	NA	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
185	Shri Akhil Pratap Singh S/o Shri Raj Bahadur Singh, R/o- Village- Chhapar, Post- Bharosa, Tehsil- Moth, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti )" Project at Gata No.-87, Khand No.-02, at Village- Dasna, Tehsil- Moth, District- Jhansi, U.P., Lease area-0.809 ha.,	Jhansi	3/25/2023	-		Yes	No	Yes	No	NO	NA	No
186	Shri Pramd Kumar Gupta S/o Late Ramnarayan Guupta, R/o- Shaktinagar Gwalior Road, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Gitti )" Project at Araji No.-1195/11 & 1219/11,at Village- Digara, Tehsil-Sadar, District- Jhansi, U.P., Lease area-1.206 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
187	Shri Pravendra Singh S/o Shri Vishun Singh, R/o- 240/4, Ao Kachahari Chauraha Civil Lines, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Boulder & (Gitti) Bailast) Mining" Project at Gata No.- 120, Khand No.-01, Village- Majhari, Tehsil- Tahrauli, District- Jhansi, U.P., , Leased Area -0.809 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
188	Smt. Sumit Singh W/o Shri Shri Brij Mohan Singh, R/o- 1184, Shivaji Nagar, Tehsil & District- Jhansi, U.P., M/s R.S. Mines & Minerals, Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 02, Khand No.- 01, Village- Kalothra , Tehsil- Tahrauli, District- Jhansi, U.P., M/s R.S. Mines & Minerals, (Lease Area: 3.50 ha)	Jhansi	3/26/2023	-		Yes	No	Yes	No	NO	NA	No
189	Shri Harpal Singh, R/o- 206 Katra, Gursarai Dehat, Tehsil- Garautha, District- Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti )Mining" Project at Gata No.-226, Khand No.-07, at Village-Sirvo, Tehsil- Garautha, District- Jhansi, U.P., Leased Area -0.809 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
190	Smt. Ratna Jadaun W/o Virendra Singhy Jadaun, R/o- E-7, M-708, Arera Colony Bhopal, M.P., Proposed River Bed Sand Mining Project at Gata No.-523, Village- Khakuora , Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area: 20.0 ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
191	Shri Sagar Parecha, Owner,R/o-Village-Dangariyarund, Tehsil-Sadar, District-Jhansi, U.P.,, Proposed of " Building Stone (Khanda, Boulder & Gitti )Mine" Project at Araji No.-310, Khand No.- 03, at Village-Dangariyarund , Tehsil- Sadar, District-Jhansi, U.P.,Lease area-2.0 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
192	Shri Pawan Kumar Seth S/o Shri Bhagwat Prasad, R/o- Damele Chowk, Mauranipur, District-Jhansi, U.P., Proposed of " Building Stone (Khanda, Boulder, Bailast & Gitti )Mining" Project at Gata No.-1619, Khand No.- 03, at Village- Rauni, Tehsil-Mauranipur, District- Jhansi, U.P., Lease area-1.618 ha.	Jhansi	3/25/2023	-	NA	Yes	No	Yes	No	NO	NA	No
193	Smt. Archana Gupta W/o Shri Devendra Kumar Gupta, 160, Om Shanti Nagar, Laxmi Gate, Jhansi Khas, Jhansi-284002., Proposed for Building Stone (Khandas, Gitti, Boulder Mining at Gata No.- 515, 16, 17, Khand -03, Village-Sirbo, Chanpura, Tehsil-Garautha, District- Jhansi, U.P., Lease area- 1.214 ha.	Jhansi	3/11/2023	-		Yes	No	Yes	No	NO	NA	No

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194	Shri Kailash Chand Gupta, R/o- H.No.- 17, Purani Truck Union, Mandrayal Road, District- Karauli, Rajasthan, Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River at Gata No.-1 Ka, 470, Village- Khama , Tehsil- Garautha, District- Jhansi, U.P., (Lease Area: 12.00 ha)	Jhansi	1/10/2022	1/25/2022	NA	No	No	Yes	No	NO	NA	No
195	Shi Anoop Singh Patel S/o Shri Khyali Ram Patel, R/o- Mohalla Parvaripur, Tehsil & District- Mainpuri, U.P., Proposed Building Stone (khanda, Gitti & Boulder) Mining Project at Gata No.-295, Khand No.-01, Village- Khilara, Tehsil-Mauranipur, District Jhansi, U.P. Lease area- 0.809 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
196	Shri Anand Kumar Yadav S/o Shri Sadhu Ram Yadav, 27, Isai Chowki, Khailar, Tehsi & District- Jhansi, U.P., Proposed for Building Stone (Gitti & Khandas, Boulder Mining at Gata No.-669, Khand No.-27, Village- Khailar, Tehsi -Sadar, District- Jhansi, U.P., Lease area- 2.023 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
197	Shri Rajendra Singh Yadav S/o Shri Lakhan Yadav, R/o- C.P. Mission Compound, Tehsil & District-Jhansi, U.P., M/s Shivam Steels,, Building Stone, Khanda & Boulder, Gitti/Ballast Mining at Gata No.-205/02,, Khand No.- 01, at Village- Bhadarwara Bujurg, Tehsil-Garautha, District - Jhansi, U.P. , M/s Shivam Steels, Lease area-1.618 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
198	Shri Mukul Yadav S/o Shri Deendayal Yadav, R/o- 516 Shivaji Nagar Kanpur Road, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone (Khandas, Gitti & Boulder, )Mining" Project atKhand No.- 13, Gata No.-27, at Village- Dunara, Tehsil-Sadar, District -Jhansi, U.P. Lease area-2.023 ha.	Jhansi	1/17/2023	2/18/2023	NA	No	No	Yes	No	NO	NA	NO
199	Shri Vijay Kumar Khatri S/o Shri R.M. Khatri, R/o- Purana 45 Naya 762, Civil Lines,District- Jhansi, U.P., Proposed of " Building Stone (Khanda,Gitti, Boulder) Mining" Project at Gata No.-267, Khand No.- 01, at Village- Silari, Tehsil-Moth, District -Jhansi, U.P. Lease area-1.416 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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200	Shri Amit Singh, R/o- 1087/1 Station Road , PNB Bank K Pass, District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti-Boulder) Mine" Project at Gata No.-669, Khand No.-01, at Village-Khailar, Tehsil & District- Jhansi, U.P. Leased Area -2.509 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
201	Shri Amit Singh, R/o- 1087/1 Station Road , PNB Bank K Pass, District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti-Boulder) Mine" Project at Gata No.-669, Khand No.-04, at Village-Khailar, Tehsil & District- Jhansi, U.P. Leased Area -2.225 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
202	Shri Raj Kumar Parecha S/o Shri Ishwar Das Pareacha, R/o- 1533, Jankipuram Civil Lines, Tehsil & District -Jhansi, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder )Mining" Project at Gata No.-06, Khand No.- 01, at Village-Punawali Kalan, Tehsil & District - Jhansi, U.P. Lease area-2.428 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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203	ShriVinay Kumar S/o Shri Lala Ram Verma, R/o- 748, Vanshi Gauhara, Thana- Korwali Mainpuri, District- Mainpuri, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder )Mining" Project at Gata No.-105, Khand No.- 01, at Village- Athodna, Tehsil-Sadar, District - Jhansi, U.P. Lease area-2.023 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
204	ShriVinay Kumar S/o Shri Lala Ram Verma, R/o- 748, Vanshi Gauhara, Thana- Korwali Mainpuri, District- Mainpuri, U.P., Proposed of " Building Stone (Khanda, Gitti, Boulder )Mining" Project at Gata No.-442 Ga, Khand No.- 02, at Village- Dongri, Tehsil-Sadar, District - Jhansi, U.P. Lease area-1.618 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
205	Smt. Anupama Yadav W/o Shri Charan Singh Yadav, R/o- B-178, c.p. Mission Compund, Jhansi, U.P., M/s Raj Construction Company, Proposed of " Building Stone (Khanda, Gitti & Boulder)Mining" Project at Gata No.-173, Khand No.- 01, at Village- Dhawar, Tehsil-Moth, District -Jhansi, U.P., M/s Raj Construction Company, Lease area-2.832 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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206	Shri Harsh Kochar, C-1, & C-2, Industrial Estate, Jhansi, M/s J.K. Minerals, Proposed for Diaspore-Pyrophyllite Mining Project at Khasra No.- 1340, 1344, 1345, 1339, 1328, and Bawal Tanda 421, 422, at Village- Palar, Bewal & Tanda, Tehsil- Jhansi, U.P.,(Leased Area:72.50 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
207	Shri Devashish Biswas, Owner, R/o- B-603, 6th floor Aleesha Apartment, 3 way Road, Raja Ram Mohan Rai Marg, District- Lucknow, U.P., M/s Dee. Enterprises, Proposed of " Building Stone(Khanda, Gitti & Boulder) Mine" Project at Gata No.-181, Khand No.-01,at Village- Haivatpura, Tehsil-Garautha, District- Jhansi, U.P. M/s Dee. Enterprises, Lease area-2.023 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
208	Smt. Shashi Devi W/o Shri Virendra Kumar, R/o- House No.- 168/19, Noniya Mohal, District- Banda,U.P.,M/s Shubh Construction, Proposed River Bed Sand/Morrum Mining Project along river Betwa in Gata No.- 321 Ga, Village- Salemapur , Tehsil- Moth, District-Jhansi, U.P., (Leased Area-10.0 ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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209	Smt. Saraswati Dubey W/o Shri Sanjay Dubey, R/o- 81, Bajrang Colony, Block Side of Medical College, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone(Khanda, Gitti & Boulder)Mining" Project at Gata No.-326, Khand No.-01,at Village-Todi, Tehsil-Moth, District Jhansi, U.P. Lease area-0.809 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
210	Shri Tarun Gupta S/o Shri Ashok umar Gupta, R/o- 1346 Naya 712, Kunj Bihari Colony, Gwalior Road, Tehsil & District- Jhansi,U.P., Proposed River Bed Sand/Morrum Mining having lease Area 14.00 ha (34.58 acre) along river Betwa in Gata No.- 01, 218 Ka, Village- Kudri, Tehsil- Garautha, District- Jhansi, U.P., Lease Area: 14.00 ha, Shri Tarun Gupta	Jhansi	3/9/2023	-		Yes	No	Yes	No	NO	NA	No
211	Shri Chaudhary Ubaid Ahmad Thekedar S/o Shri Shahid Hussain, R/o- Nai Basti Banki, Tehsil- Nawabganj, District- Barabanki, U.P., Proposed of " Building Stone(Khanda, Gitti & Boulder) & Red Morrum Mining" Project at Gata No.-585, Khand No.-01,at Village- Bhandra, Tehsil- Mauranipur, District Jhansi, U.P. Lease area-2.0 ha., Shri Chaudhary Ubaid Ahmad	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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212	Shri Anoop Kumar Singh S/o Shri Dharmjeet Singh, R/o- B-27/70, 2ND Floor, Barhar Kothi, Durga Kund Road, Near Gurudham Crossing, Varanasi, U.P., M/s M.C.C. Mahadev Construction Pvt. Ltd., Proposed of " Building Stone(Khanda, Gitti & Boulder) Mine" Project at Gata No.-19, Khand No.-05, at Village- Paraaichha, Tehsil-Moth, District- Jhansi, U.P. M/s M.C.C. Mahadev Construction Pvt. Ltd. , Lease area-2.023 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
213	Shri Vipin Kumar Saxena, Owner,R/o- MG-A/135, Ashiyana Prtham, Tehsil & District- Moradabad, U.P. Area-24.00 Ha on Dhasan River for Sand/Moorum Mining Project at Gata No.-1419 Kha, Khand No.-01, Villlage- Dhamnaud, Tehsil- Garautha, District- Jhansi, U.P., Area-24.00 Ha on Dhasan River for Sand/Moorum Mining Project at Gata No.-1419 Kha, Khand No.-01, Villlage- Dhamnaud, Tehsil- Garautha, District- Jhansi, U.P.	Jhansi	12/28/2022	3/6/2023	NA	No	No	Yes	No	NO	NA	NO

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214	Smt. Triveni Devi W/o Shri Ratan La Ahirwar, R/o- 365, Nainagarh, Nagra,Jhansi,U.P., Proposed for Punawali Kalan(Gitti-Ballast & Khanda, Boulder) Mine" Project at Gata No.-2449, 2451/2, Village- Punawali Kalan, Tehsil & District- Jhansi, U.P., Leased Area -5.0 Acres	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
215	Shri Arvind Kumar Nagayach, Owner, R/o- 808 Ramnagar Ajnaari Road, Railway Crossing K pass , Orai, District- Jhansi, U.P., M/s Nikhil Enterprises, Proposed of "Building Stone (Khanda, Gitti & Boulder) Mine" Project at Gata No.-515, Khand No.- 04, at Village- Sirvo, Tehsil- Garautha, District- Jhansi, U.P., Leased Area -2.023 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
216	Shri Anirudha Singh, Owner, R/o- 860 C.P. Mission Compound, Tehsil- Sadar, District-Jhansi, U.P., M/s Friends Enterprises, Proposed of "Building Stone (Khanda, Gitti & Boulder) Mine" Project at Gata No.-1293, Khand No.- 02, at Village- Karari, Tehsil- Sadar, District- Jhansi, U.P., Leased Area -2.023 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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217	Shri Srimati Saraswati Dubey, R/o- 81 Bajrang Colony Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mining" Project at Gata No.-603, Khand No.- 02, at Village- Sywari (Siori), Tehsil- Mauranipur, District- Jhansi, U.P., Leased Area -1.214 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
218	Shri Anoop Kuamr Singh, R/o- H.No.-B-30/5, Plot No.-914/915, Ambrosiya Apartment , B.H.U Road, Sadar, Varanasi, U.P., Proposed of "Building Stone (Khandas, Gitti & Boulder) Mining" Project located at Gata No.-22, Khanda No.- 01, at Village-Paraichha , Tehsil-Moth, District- Jhansi, U.P., Leased Area -1.902 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
219	Shri Deepak Changani S/o Shri Chetan Lal, Owner, R/o- H.No.- 1042, CIC Camapus, Jhokan Bag, Tehsil & District- Jhansi, U.P. Proposed River Bed Sand Mining Project from Managoru River at Gata No.-794, Village- Atpei , Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area: 2.50 ha), Proposed River Bed Sand Mining Project from Managoru River at Gata No.-794, Village- Atpei , Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area: 2.50 ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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220	Smt. Ratna Jadaun W/o Virendra Singhy Jadaun, R/o- E-7, M-708, Arera Colony Bhopal, M.P., Proposed River Bed Sand Mining Project at Gata No.-523, Village-Khakura , Tehsil-Mauranipur, District- Jhansi, U.P., Lease Area: 20.0 ha)	Jhansi	1/10/2022	1/28/2022	NA	No	No	Yes	No	NO	NA	No
221	Shri Sujeet Tiwari, R/o-372/28, Babulal Karkhane K Pass, Civil lines, Tehsil- Sadar, District- Jhansi, U.P., M/s Sanika Construction, Proposed Project of riverbed "Ordinary Sand Mining" on the riverbed of River Gorbora at Gata No.- 373, 374, 382, 383, 384, 386, 387, 782, 800, 692 at Village-Navada, Tehsil- Mauranipur, District-Jhansi, U.P., M/s Sanika Construction, Leased Area -3.0 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
222	Shri Dinesh Kmar S/o Shri Sheetal Prasad, Village- Bharosa, Tehsil- Moth, District- Jhansi, U.P., M/s Bharosa Sarkar Cintractor Suppliers, Proposed River Bed Sand/Morrum Mining Project from Dhasan River of Shri Dinesh Kmar S/o Shri Sheetal Prasad located at Gata No.- 908 Na, Khand No.-02, Village- Kharwanch, Tehsil- Garautha, District- Jhansi, U.P., M/s Bharosa Sarkar Cintractor Suppliers, Lease Area: 20 ha,	Jhansi	3/13/2023	-	NA	Yes	No	Yes	No	NO	NA	No

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223	Shri Ishwar Das Parecha, R/o-57/A, Sundar Vihar Colony, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mining" Project located at Araj No.-696, Khand No.- 01 , at Village-Karari, Tehsil & District- Jhansi, U.P., Leased Area -2.023 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
224	Shri Jai Ram Yadav S/o Shri Badri Prasad, R/o- Village-Khalishpur, Tehsil- Budhanpur, District- Azmgarh, U.P., M/s Jai Ram Engineers Contractors, Proposed of "Building Stone (Khanda, Gitti & Boulder) Mining" Project at located Gata No.-281, Khanda No.- 05, Area - 1.780 ha , at Village- Madaurakhurd, Tehsil- Moth, District- Jhansi, U.P.,M/s Jai Ram Engineers Contractors, Leased Area -1.780 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
225	Shri Sanjay Kumar Gupta S/o Shri Govind Prasad Gupta, R/o- 1/1, Virangana Nagar, Kanpur Road, District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mining" Project at located Gata No./Araj No./ Plot No.-643, Khanda No.- 17, Area - 2.306 ha (5.698 Acres), at Village- Goramachhiya, Tehsil & District- Jhansi, U.P., Leased Area -2.306 ha	Jhansi	4/9/2023	-	NA	Yes	No	Yes	No	NO	NA	No

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226	Shri Ashish Kumar Singh S/o Shri Kailash Singh, R/o- Station Road, Paraichha, Tehsil & District- Jhansi, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder) Mine" Project at Gata No./Araji No./Plot No.-719, at Village- Goramachhiya, Tehsil & District- Jhansi, U.P., M/s Ashish Enterprises, Leased Area -1.214 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
227	Smt. Rita Gupta W/o Shri Sanjay Kumar Gupta, R/o- 49, Kailash Residency, Than- Kotwali, Tehsil & District- Jhansi, U.P., Proposed of " Building Stone(Khanda, Gitti & Boulder) Mine" Project at Khasra No.-03, at Village- Sirov , Tehsil-Garautha, District-Jhansi, U.P., Lease area-2.023 ha.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
228	Shri Sujeet Bahadur Singh, S/o- Shri Harihar Singh, R/o- Village- Sersa, Tehsil- Moth, District- Jhansi, U.P.,M/s Harihar Stone Gramodhyog, Proposed of Building Stone (Gitti- Pathhar, Khandas, Boulder) mine at Gata No./Araji No./ Plot No.- 12, Khand No.-02, Area- 0.890 Ha (2.25 Acres) at Village- Paraichha, Tehsil- Moth, District- Jhansi, U.P., M/s Harihar Stone Gramodhyog	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
229	Shri Sushil Kumar Gupta, R/o- A.M, 2/14 Virangana Nagar, Thana- Nawabad, Tehsil & District- Jhansi, U.P., M/s Sushil Stone Gramodhyog, Proposed of Building Stone (Khanda, Gitti, Boulder) Mine Project at khand no- 03, Village- Khairo, Tehsil- Garautha, District- Jhansi, U.P., M/s Sushil Stone Gramodhyog, Leased Area -2.023 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
230	Shri Anurudh Kumar Khare S/o Shri Siyasaran Khare, R/o- 34, Purani Kotwali, Pachkuiya, Tehsil & District- Jhansi, U.P., Proposed Project of Building Stone,(Khandas & Gitti, Boulder ) Mine Project located at Gata No./Araji No./Plot No.- 87, Khand No.- 01, Area- 1.214 Ha, Villlage- Dasna, Tehsil- Moth, District- Jhansi, U.P., M/s Khare Traders, Leased Area -1.214ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
231	Shri Sujeet Bahadur Singh, S/o- Shri Harihar Singh, R/o- Village- Sersa, Tehsil- Moth, District- Jhansi, U.P., Proposed Project of Building Stone,(Khandas & Gitti, Boulder ) Mine Project located at Gata No./Araji No./Plot No.- 281, Khand No.- 01, Area- 0.890 Ha (2.25 Acres), Villlage- Marodakhurd, Tehsil- Moth, District- Jhansi, U.P., M/s Harihar Stone Gramodhyog, L	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
232	Shri Anup Kumar Singh, R/o- B30/5, Flat No.- 914/915, Ambrosiya Apartment, B.H.U. Road, Tehsil- Sadar, District- Varansi, U.P., Proposed Project of Building Stone,(Khandas & Gitti, Boulder ) Mine Project located at Gata No./Plot No.- 22, Khand No.- 01, Area- 1.902 Ha (4.698 Acres), Villlage-Paraichha, Tehsil- Moth, District- Jhansi, U.P., M/s Mahadev Construction Company, Leased Ar	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
233	Sri Radhika Raman Yadav, Thekedar, Village Lighaura, Tehsil Garautha, District-Jhansi, U.P., Khanda, Gitty/Boulders (Building stone) project at Gata no./Araji no./Plot no. 1098, Khand-01,at Village Sakarar, Tehsil Mauranipur, District-Jhansi., Lease area 1.618 ha.M/s Radhika Raman yadav thekedar	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
234	Shri Bishan Singh S/o Shri Ghanaram , Director, For-Ghanaram Infra Engineers Pvt. Ltd., R/o 818 west Patel Nagar, New Delhi, Proposed Sand/Morrum Mining Project for M/s Ghanaram Infra Engineers Pvt. Ltd., located at Gata No./Zone No./Khand No- 01 Ka, Village- Kukargaon, Tehsil- Tehrauli, District- Jhansi, U.P.,(Leased Area-30.361 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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235	Shri Rajesh Singh , M/s Ambey Suppliers Pvt. Ltd. , W-21, First Floor, Rajauri Garden, Dehli, Erach (Khand-01/Area- 40.468 ha) Sand/Morrum Mine on Betwa River at Khand No.- 01, Village- Erach Tehsil- Garautha, District- Jhansi, U.P., M/s Ambey Suppliers Pvt. Ltd., Sanctioned Lease Area: 40.468 ha	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
236	Shri Shrestha Sahu S/o Shri Vinod Sahu, Owner, R/o- 940/80 Civil Line ,Jhansi, U.P., M/s Vardan Construction, Area- 30.0 Acre/ 12.140 Ha. for River Sand/Morrum Mining at Khand No./ Gata No.- 1129, Village- Dikauli, Tehsil- Garautha, District- Jhansi, U.P., M/s Vardan Construction (Leased Area- 12.140 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
237	Shri Mayank Tomar, Lessee, i26, Bapu Nagar, Bhilwara, Rajasthan, Dhawaker River Sand/Morrum Mine at Khasra No.-1984 & 2009, at Village- Dhawaker, Tehsil- Mauranipur, District- Jhansi, U.P., (Leased Area-12.14 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
238	Shri Ashish Yadav S/o Ram Pratap, R/o- Village- Palar, Badagaon, Tehsil & District.- Jhansi, U.P., M/s Green India Consultina Pvt. Ltd., Chelra Sand Mine on Betwa River at Khand No.- 1055, 1107, Villgae- Chelra, Tehsil- Moth, District-Jhansi, U.P., M/s Green India Consultina Pvt. Ltd.,(Leased Area-16.187 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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239	Shri Akarshit Sharma, Address: H.No.-74, C.O.D. Farm, Jwalanagar, Vikash Nagar, Tehsil-Sadar, District- Rampur, M/s Green India Consultina Pvt. Ltd., Luhargaon Sand Mine On Betwa River at Khand No.- 01, Village-Luhargaon, Tehsil- Tahrauli, District- Jhansi, U.P.,M/s Green India Consultina Pvt. Ltd., (Leased Area-12.14 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
240	Shri Sharad Pratap Singh S/o Shri Shyam Sundar Singh, R/o- Village- 240, 4A, Kachahri Chauraha, Distt.- Jhansi, U.P., M/s Sharad Enterprises, River Sand Mining at Araji/Gata/Khand No.-184, Area 22.00 Acre (8.903 Ha) , Village-Paraicha, Tehsil- Moth, Distt.- Jhansi, U.P.,M/s Sharad Enterprise, (Leased Area-8.903 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
241	Shri Karan Singh Rathore S/o- Bharath Singh Rathore, A/49 Basant Vihar Panchayawala, Near Raysal School, Jaipur, Vaishali Nagar, Rajasthan, M/s Shri Kuberkamna Marbles Pvt. Ltd., Mailwara Sand Mine on UR River located at Gata No. 950, 966 at Village - Mailwara, Tehsil- Mauranipur, Distt.- Jhansi , U.P., (Leased Area-14.164 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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242	Shri Akarshit Sharma S/o Sanjeev K. Sharma, H. No.- 74, C.O.D. Farm Jwalanagar, Vikas Nagar, Tehsil-Sadar, Distt.- Rampur, U.P., M/s Green India Consultina Pvt. Ltd., Pachauro Sand / Morrum Mine on Sukhnai River located at Gata No. 968, 796, 797, 1102 at Village - Pachauro, Tehsil- Mauranipur, Distt.- Jhansi , U.P., (Leased Area-8.093 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
243	Kamlesh Sahu (Shri Ashish Yadav), R/o- Village- Palar, Badagaon, Distt.- Jhansi, U.P., Shamsherpura Sand Mine on Betwa River located at Gata No. 01 Village - Shamsherpura, Tehsil- Teharauli, Distt.- Jhansi , U.P., (Leased Area-12.140 Ha)	Jhansi	3/25/2023	-	NA	Yes	No	Yes	No	NO	NA	No
244	Shri Saurabh Gupta (Shri Jagat Vikram Singh), Owner, Add.- Ream Nagar Road, Near Bharat Mandir, Chirgaon Road, Jhansi, U.P., M/s Vikram Construction Company, Sand Mining from River Bed of Dhasan River at Gata No.-434 , Village- Kharwanch, Tehsil- Garautha, Distt.- Jhansi, U.P.,M/s Vikram Construction Company, (Leased Area-24.281 Ha)	Jhansi	10/21/2020	11/11/2020	NA	No	No	Yes	No	NO	NA	No

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245	Shri Aman Deep Singh S/o Shri Ranjeet Singh, Katghar, Veer Shah Hazari, Moradabad-244001, M/s A.D. Agro Foods Pvt. Ltd., Tharro Sand Mine on Betwa River located at Gata No. 01, 319, Village - Tharro, Tehsil- Garautha, Distt.- JHANSI , U.P., M/s A.D. Agro Foods Pvt. Lt, (Leased Area-20.234 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
246	Shri Kailash Chand, E7 M708, Arera Colony, Bhopal, M.P., M/s R.S.I. Stone World Pvt. Ltd., Devri Sand Mine on Dhasan River located at Gata No 381/10, 332/1, Village - Devri, Tehsil- Garautha, Distt.- JHANSI , U.P., M/s R.S.I. Stone World Pvt. Ltd., (Leased Area-21.044 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
247	Shri Ashok Kumar Rai, Prop., M/s Maa Betwa Trading Company, R/o Village-Badora, Post-Ghisauli, District-Jhansi, U.P., Sand/Moram mining at Araji/Gata No. 278 & 293, Village- Teharka, Tehsil-Garautha, District-Jhansi, U.P. (Leased Area-20.224 Ha)	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
248	Smt. Manju Kushwaha, 429, Bada Gaon Gate, Teachers colony, Jhansi, 284001, Diaspore- Pyrophilyte Mining project at Plot No. 1002, Village-Parvasi, Tehsil & District Jhansi, 10.12 Ha	Jhansi	8/9/2018	-	8/10/2018	No	No	Yes	No	NO	NA	NO

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249	Sri. Sujeet Bahadur Singh, S/o Sri Hari Har Singh, Village-Sersa, Tehsil-Moth, Jhansi, U.P., EC for Stone Ballast/Khanda Boulder Mine at Araji No. 19, Village-Paraicha, Tehsil-Moth, Jhansi, U.P.	Jhansi	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
250	Smt. Meera Yadav,, Sand/Morum Mining Project	Jhansi	1/17/2023	2/18/2023	NA	No	No	Yes	No	NO	NA	NO
251	Shri Baljit Saluja, R/o- 526 Civil Line, Near Bank Of Baroda, Court Road, District- Lalitpur, U.P., Proposed of "Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No- 584/1/6, Village- Amarpur, Tehsil- Lalitpur & District- Lalitpur, Uttar Pradesh.	Lalitpur	3/13/2023	3/26/2023	NA	No	No	Yes	No	NO	NA	NO
252	Smt. Seema Yadav, R/o- 86, CIVIL LINE, LALITPUR, UTTAR PRADESH, Proposed of "Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No-1342/3, Village- Gugarwara, Tehsil- Mahroni & District- Lalitpur, Uttar Pradesh By Smt. Seema Yadav, Area – 2.023 ha.,	Lalitpur	2/15/2023	3/16/2023	NA	No	No	Yes	No	NO	NA	NO

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253	Shri Surendra Kumar Rai, R/o- Village- Chhilla, Pargana- Banpur, Tehsil- Mahroni & District- Lalitpur, Uttar Pradesh By M/s Tridev Construction, Proposed of "Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No-217Kha, Village- Chhilla, Pargana- Banpur, Tehsil- Mahroni & District- Lalitpur, Uttar Pradesh By M/s Tridev Construction (Shri Surendra Kumar Rai), Area- 2.53 ha	Lalitpur	12/14/2022	12/16/2022	NA	No	No	Yes	No	NO	NA	NO
254	Smt. Rajni Raja, R/o- Village- Pipra, Tehsil- Talbehat & District- Lalitpur, Uttar Pradesh, "Proposed of Building stone (khanda-boulder/gitti-ballast)" Mine at Gata/Arazi No-558Mi, Khand-1, VillagePipra, Tehsil- Talbehat & District- Lalitpur, Uttar Pradesh By Smt. Rajni Raja, Area-1.437 ha.	Lalitpur	1/22/2023	-	NA	Yes	No	Yes	No	NO	NA	NO
255	Shri Brijendra Rai, R/o- Village- Daulatpur, Tehsil-Mahroni, District-Lalitpur, Uttar Pradesh By M/s Trishira Material Supplier, Proposed of "Building stone (Khanda-Boulder/Gitti-Ballast)" Mine at Arazi No.-26, Khand-01, Village- Daulatpur, Tehsil- Mahroni, District-Lalitpur, Uttar Pradesh By M/s Trishira Material Supplier (Shri Brijendra Rai), Area 2.214 ha	Lalitpur	12/14/2022	12/16/2022	NA	No	No	Yes	No	NO	NA	NO

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256	Shri Pancham Singh Tomar, R/o- Village- Ramgarha, Tehsil- Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Building stone (Khanda-Boulder/Gitti-Ballast)" Mine at Arazi No.-287/5, Village- Ramgarha, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh By Shri Pancham Singh Tomar, Area 1.214 ha	Lalitpur	1/22/2023	-	NA	Yes	No	Yes	No	NO	NA	NO
257	Smt. Punkunvar Raja Bundela, R/o- Village- Ramgarha , Tehsil- Madawara & District- Lalitpur, Developed By M/s Rajmani Bundela Construction,, Proposed Red Morrum mine, at Gata No.- 557, Village- Ramgarha , Tehsil- Madawara & District Lalitpur, Developed By M/s Rajmani Bundela Construction, (Smt. Punkunvar Raja Bundela), Area 2.023 ha	Lalitpur	2/2/2023	-	NA	Yes	No	Yes	No	NO	NA	NO
258	Smt. Neelam Baronia W/o - Shri Dushyant Baronia R/o- 934, Main bajar, Lalitpur road, Mahroni District - Lalitpur, U.P., Proposed Project of "Red Morrum Mine (by the weathering of stony rocks)" located at Gata No- 315, Village Pachauda, Tehsil Mahroni, District Lalitpur, Uttar Pradesh. Area 1.0 Ha	Lalitpur	9/30/2022	10/20/2022	NA	No	No	Yes	No	NO	NA	NO

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259	Shri Mrityunjay Singh, R/o-Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Imarati Patthar/Sandstone (Slab/Patiya, Gitti, Khanda, Boulders)" Mine at Arazi No.-815/4, Khand-02, Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Area:1.214, By Shri Mrityunjay Singh	Lalitpur	2/15/2023	-	NA	Yes	No	Yes	No	NO	NA	NO
260	Shri Khilawan Singh, R/o- Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Imarati Patthar/Sandstone (Slab/Patiya, Gitti, Khanda, Boulders)" Mine at Arazi No.-815/4, Khand-03, Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh By Smt. Nupur Singh, Area: 1.214	Lalitpur	2/14/2023	-	NA	Yes	No	Yes	No	NO	NA	NO
261	Smt. Nupur Singh, R/o- Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh, Proposed of "Imarati Patthar/Sandstone (Slab/Patiya, Gitti, Khanda, Boulders)" Mine at Arazi No.-815/4, Khand-03, Village- Madanpur, Tehsil-Madawara, District-Lalitpur, Uttar Pradesh By Smt. Nupur Singh, Area: 1.0	Lalitpur	2/14/2023	-	NA	Yes	No	Yes	No	NO	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
262	Shri Rajeev Singh S/o Shri Brijendra Pratap Singh, R/o-- Ambedkar Nagar Colony, Kabrai, District- Mahoba, U.P., Proposed of "Building Stone (Khanda, Gitti & Boulder, Patiya, Lalmorrum etc) Mining" Project at Araj No.- 93/1, Khanda No.- 07, at Village- Lakhanapur, Tehsil-Lalitpur, District- Lalitpur, U.P., Leased Area -2.134ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
263	Shri Ravaraja S/o shri Seetal Singh, Village -Jugupura, Devgarh Road, Lalitpur, District- Lalitpur, U.P., Proposed Building Stone (khanda, Gitti & Boulder, Ballast) Mining Project at Gata No.-1498, Khand No.-04, Village-Gadiya, Tehsil-Talbehat, District- Lalitpur, U.P. Lease area-2.023 ha.	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
264	Shri Jayram Singh Niranjn, Owner, Near Risala Temple Azadpura, Tehsil & District- Lalitpur, U.P., Proposed for Khanda, Gitti & Boulder Mining at Araj No.- 02/1, Khand No.- 04, Village-Lakhanpura, Tehsil & District- Lalitpur, U.P., Leased Area -1.00 ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
265	Shri Lakshmi Shankar, Adwaha, Post- Muhara, Tehsil & District- Lalitpur, U.P., Proposed for Khanda, Gitti Mining Project at Arajai No.-02/1, Khand-02, Village- Lakhanpura, Tehsil- Lalitpur, District- Lalitpur, U.P., Lease area- 2.550 ha.	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
266	Shri Bhupendra Singh, Owner, R/o- Village- Pachauni, Tehsil & District- Lalitpur, U.P., Proposed of Riverbed Sand /Morrum mine at Khasra/Gata No.- 01, Khand No.-01, Village- Pachauni, Tehsil & District- Lalitpur, U.P., Leased Area -2.023 ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
267	Shri Jai Hind Singh Bundela, Owner, R/o- Village- Pachauni, Tehsil & District- Lalitpur, U.P., Proposed of Riverbed Sand /Morrum mine at Khasra/Gata No.- 01, Khand No.-02, Village- Pachauni, Tehsil & District- Lalitpur, U.P., Leased Area -1.618 ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
268	Shri Kaushal Kishore Soni, Owner, R/o- Village- Balargua, Talbehat, District- Lalitpur, U.P., M/s Natraj Builders, Proposed for River Sand Mine at Khasra/Arajai No.-391, Village- Balargua, Talbehat, District- Lalitpur, U.P., M/s Natraj Builders, (Area: 3.238 Ha)	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
269	Smt. Karuna Parecha Ruchi Satya,R/o-1533, Jankipuram Civil Line , Jhansi, Proposed of Khanda,Gitti mine at Araji/Gata No.- 02/1, Khand No.-03, Villlage-Lakhanpura, Tehsil & District-Lalitpur, U.P.,Lease Area 1.0 Ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
270	Shri Phool Singh Yadav S/o Shri Shuk Dayal,394, Basalguwa, Tabehat, Lalitpur, U.P., Proposed for (Khanda, Gitti & Boulder)Mining at Araji No.- 93/1, Khand No.- 05, Village-Lakhanpura, Tehsil & District-Lalitpur, U.P., Leased Area -2.024 ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
271	Shri Santosh Kumar Singh, Village-Lakhanapur, District- Lalitpur, U.P., Proposed for Khand Gitti Mining Project at Araji No.- 09, Village-Lakhanapur, District-Lalitpur, U.P,Area-1.396 Ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
272	Shri Harjeet Singh, M/s Sangam Stone Crusher, Village-Lakhanpura, Tehsil-Lalitpur,District-Lalitpur,U.P., Proposed for Khanda, Gitti Mining Project for Area- 2.064 ha, at Araji No.-93/1, Khand-08, Village- Lakhanpura, Tehsil-Lalitpur,District-Lalitpur,U.P., Lease area- 2.064 ha.	Lalitpur	1/1/2023	1/10/2023	NA	No	No	Yes	No	NO	NA	NO

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273	Shri Ravendra Singh Chauhan, Owner, 440, Near National Convent School, Lalitpur, U.P., Padwa River Sand Mine at Araji No.- 01, at Villge- Padwa, Tehsil- Mahaoni, District- Lalitpur, U.P., M/s Ramraja Minerals, Leased Area -2.60 ha	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
274	Sri. Deependra Singh Chauhan, MS KRISHNA ENTERPRISES, 115, Vijay nagar, Kanpur Road, District- Lucknow, Uttar Pradesh- 226023, Sand Mining at River Sharda, Village-Mudi, Gata No. 443, Tehsil, Dhaurahra, District Lakhimpur Khiri, U.P.	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
275	M/s Mount Victoria Granites Ltd, 36/34, Pal Mohan Mension, East Patel Nagar, New Delhi, Stone Mining Project at Vill-Madwari, Distt-Lalitpur, U.P. (Leased Area-3.583 Hac)	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
276	M/s Mount Victoria Granites Ltd, 36/34, Pal Mohan Mension, East Patel Nagar, New Delhi-110008, Sand Stone Mining at Vill- Madwari, Distt- Lalitpur,U.P.(Leased Area-4.127 Hac)	Lalitpur	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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277	Shri Yogendra Pramani,R/o-356/4, Civil Line Thana-Nawabad, Tehsil- Sadar, istrict- Jhansi, U.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 747, Khand No.- 05, Village- Pathrehta , Tehsil- Kalpi, District- Jalaun, U.P., (Lease Area: 16.194 ha)	Jalaun	12/25/2022	3/25/2023	NA	No	No	Yes	No	NO	NO	NO
278	Shri Priyesh Gangele,R/o- 02 Bhawani Nagar, Amit Motors. Bhopal, M.P., M/s Kamtanath Enterprises Pvt. Ltd., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 1782 & 1783, Khand No.- 01, Village- Mohan, Tehsil- Orai, District- Jalaun, U.P., (Lease Area: 14.574 ha)	Jalaun	12/23/2022	1/10/2023	NA	No	No	Yes	No	NO	NO	NO
279	Shri Shyam Mohan Tiwari, R/o-03, Bhawan Nagar, Near Bhel, Gate No.-1,Indrapuri, Bhopal, M.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 747, Khand No.- 06, Village- Pathrehta , Tehsil- Kalpi, District- Jalaun, U.P., M/s Krishna Technoconsultant Pvt. Ltd., (Lease Area: 10.121 ha)	Jalaun	12/19/2022	1/10/2023	NA	No	No	Yes	No	NO	NO	NO

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280	Shri Nikhil Jain,R/o- 13- A, unv Block, Shalimarbagh, Delhi, M/s Abundance Toujours Pvt. Ltd., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 747, Khand No.- 03, Village- Pathrehta , Tehsil- Kalpi, District- Jalaun, U.P., (Lease Area: 16.194 ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No
281	Shri jaideep Rai(Shri Yogendra Pramani,R/o-356/4, Civil Line Thana-Nawabad, Tehsil- Sadar, istrict- Jhansi, U.P.), Proposed River Bed Sand/Morrum Mining Project from Betwa River for located at Khand No.- 240, Khand No.-04, Village- Himanpura, Tehsil-Kalpi, District- Jalaun, U.P., Lease Area: 16.194 ha)	Jalaun	3/12/2023	-	NA	Yes	No	Yes	No	NO	NO	NO
282	Shri Bishan Singh, R/o- 240/4A, Civil Lines Kachahari Chauraha, Tehsil- Jhansi, District- Jhansi, U.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 240, Khand No.- 03, Village- Hamanpur, Tehsil- Kalpi, District- Jalaun, U.P., (Lease Area: 13.360 ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No

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283	Shri Mohammad Jawed, Owner, R/o- 41 Raipur, IIM Road, District- Lucknow, U.P., M/s M P Infra, Proposed River Bed Sand/Morrum Mining Project on the River Bed of River Betwa located at Gata No.- 1396 G, Khand No.- 02, Village- Bhedikhurd, Tehsil- Kalpi, District- Jalaun, Uttar Pradesh. M/s M P Infra, Sanctioned Lease Area- 20.242Ha	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No
284	Shri Karan Singh Rajput S/o Shri Harnarayan Singh, Add.-257, Ganeshganj, Orai, Jalaun, U.P., Proposed of Sand/Morrum Mining Project from Riverbed of Betwa River located at Gata No.- 1064, Khand No.- 01, Village- Kahta Hamirpur, Tehsil- Kalpi, District- Jalaun, U.P., (Lease Area: 9.710 ha)	Jalaun	12/15/2022	1/2/2023	NA	No	No	Yes	No	No	No	No
285	Shri Nirmal Kant Tiwari, R/o-204, Budhauliyana Rath, District- Hamirpur, U.P., M/s Mankameshwar Infrastructure, Proposed river bed Ordinary Sand Mining from Betwa River at Gata No.-1396, Khand No.- 1, Village- Bhedi Khurd, Tehsil- Kalpi, District- Jalaun, U.P., M/s Mankameshwar Infrastructure, (Leased Area-20.42 Ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No

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286	Shri Sudhir Singh, Owner, R/o- 561 Gopalganj, Tehsil- Orai, District- Jalaun, U.P., M/s Gauri Traders, Proposed Project of River Bed Ordinary Sand Mining on the River Betwa at Gata No.- 1191/2, Khand No.- 04 , Village- Sikarivyas, , Tehsil- Orai, District- Jalaun, U.P., M/s Gauri Traders Lease Area: 20.242 ha,	Jalaun	12/17/2022	3/22/2022	NA	No	No	Yes	No	No	No	No
287	Shri Devendra Kumar Gupta S/o Shri Shiv Kumar Gupta, Owner, R/o 160- Om Shanti Nagar, Jhansi U.P., M/s Shaksham Contractors Suppliers, Proposed River Bed Sand/Morrum Mining Project from Betwa River for , located at Gata No.- 317 Mi, Khand No.- 03, Village- Kurauna, Tehsil- Orai, District- Jalaun, U.P., M/s Shaksham Contractors Suppliers (Leased Area-20.242 Ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No
288	Smt. Archana Gupta W/o Shri Devendra Kumar Gupta, Owner, R/o- 160- Om Shanti Nagar Laxmi gate, Thana- Kotwali, Jhansi U.P., Proposed Sand/Morrum Mining Project located at Gata No.- 317 Mi, Khand No.- 04, Village- Kurauna, Tehsil- Orai, District- Jalaun, U.P., (Leased Area-16.194 Ha)	Jalaun	3/27/2023	-	NA	Yes	No	Yes	No	NO	NO	NO

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289	Shri Sumit Kumar Singh, R/o- Majhara Gonda, District-Gonda, U.P., M/s A.S.V.P. Construction, Proposed River Bed Sand/Morrum Mining Project at Gata No.-05A, Gata No.- 2556 & 2557, Village- Bandhauri, Tehsil- Urai, Distt.- Jalaun, U.P., M/s A.S.V.P. Construction, Lease Area 36.437 Ha	Jalaun	12/18/2021	2/14/2022	NA	No	No	Yes	No	No	No	No
290	Shri Ram Kumar Singh S/o Shri Harpal Singh Parmar, R/o- Range Chauraha, Gursarai, Thana- Gursarai, Tehsil- Garautha, District- Jhansi, U.P., Proposed Sand/Morrum Mining Project from Betwa River at Khand No.- 01, Gata No.- 2513, 2629, Village- Kharka, Tehsil- Orai, District- Jalaun, U.P., Leased Area-20.242 Ha	Jalaun	3/13/2023	-	NA	Yes	No	Yes	No	NO	NO	NO
291	Shri Rajesh Singh, M/s Kuber Kamna Marbels Pvt. Ltd., 312- Ganpati Plaza, Bhati, 41 M. Road, Rajasthan, Basrehi Sand/Morrum Mine on the Betwa River for M/s Kuber Kamna Marbels Pvt. Ltd. at Gata No.- 596, Khand No.- 02, (Area- 16.194 Ha), Village- Basrehi, Tehsil- Kalpi, District- Jalaun, U.P.,	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No

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292	Shri Chandershekhar Chaurasia S/o Deen Dayal Chaurasia, R/o 28, Brahmपुरi Colony, Near Jugauli Crossing, Faizabad Road, Lucknow, U.P., M/s Eureka Mines and Minerals LLP, Proposed Riverbed Sand/Morrum Mining Project from Ken River of M/s Eureka Mines and Minerals LLP located at Gata No.-747 (Khand No.- 01), Village- Pathreta, Tehsil- Kalpi, District-Jalaun, Uttar Pradesh. Sanctioned Lease Area-40.02 Ha	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No
293	Shri Suresh Chandra Gupta S/o Shri Narayan Das Gupta, Owner, H.No.- 60, Ganesh Bazar, Jhansi Khas, District- Jhansi, U.P., M/s Suresh Chandra Gupta, Proposed Riverbed Sand Mining Project from Betwa River at Gata No. 2559, 2563, Khand No.- 01 (Area: 20.242 Ha) Village - Bandhauli, Tehsil - Orai, District - Jalaun, U.P., Lease Area - 20.242 Ha.	Jalaun	10/27/2020	11/12/2020	NA	No	No	Yes	No	No	No	No

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294	Shri Anand Gupta S/o Shri Laxminarayan Gupta, R/o- Maharajpur, Kanpur Nagar, U.P., Proposed River Bed Sand/Morrum Mining Project having lease area- 20.242 ha (50.1 acre) along River Betwa in Gata No.- 1396 Ga, Khand No.- 04, at Village- Bhedikhurd, Tehsil- Kalpi, District- Jalaun, U.P., Lease Area: 20.242 ha,	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No
295	Shri Devendra Kumar Gupta S/o Shri Shiv Kumar Gupta, Owner, R/o 160- Om Shanti Nagar, Jhansi U.P., M/s Saksham Contractors Suppliers, Proposed River Bed Sand/Morrum Mining Project from Betwa River for M/s Saksham Contractors Suppliers, located at Gata No.- 2513, 2629, Khand No.- 02, Area-20.242 ha (50.00 Acres) Village- Kharka, Tehsil- Orai, District- Jalaun, U.P., Lease Area: 20.242 ha	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
296	Shri Ajay Kumar Kattiyar, Owner R/o- 117/721 Q-Block, Kakadev Sarada Nagar, Naveen Nagar, District- Kanpur Nagar,U.P., M/s New Pooja Construction, Total Area- 22.0 Acres (8.906 Ha),Effective Workable Area- 17.30Acres (7.012 Ha), River Sand/Morrum Mining Project at Gata No.-1782, 1783, Khand No.- 02, Village- Mohana, Tehsil- Orai, District- Jalaun, U.P., M/s Khajuraho Motors Pvt.Ltd., Sanctioned L	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No
297	Shri Yashpal Singh Parmar, Owner, M/s Khajuraho Motors Pvt.Ltd., District- Chhatarpur, M.P., Proposed Sand/Morrum Mining Area- 50.0 Acres (20.242 Ha),Effective Area:49.41Acres (20.005 Ha)Project at Gata No.- 2558, 2559, Khand No.- 03, Village- Bandhauli, Tehsil- Orai, District- Jalaun, U.P., M/s Khajuraho Motors Pvt.Ltd., Sanctioned Lease Area:	Jalaun	7/13/2022	8/24/2022	NA	No	No	Yes	No	No	No	No

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298	Shri Maheep Kumar Ojha S/o Shri Ramdeo Prasad Ojha, Village-Dhushah, Tehsil- Balrampur, District-Balrampur, U.P., M/s Bindu and Ram Construction Company, Proposed River Bed Sand Mining Project from Betwa River for M/s Bindu and Ram Construction Company, located at Gata No.- 1396 Ga and Khand No.- 03, Village- Bhedi Khurd, Tehsil- Kalpi, District- Jalaun, U.P., Sanctioned Lease Area: 20.242 Ha , Effective Ar	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No
299	Shri Umesh Chandra Bansal S/o Shri Kailash Narayan Bansal, Village- Jauti Road, Near Radha Krishan Temple, Porsa, District- Muraina, U.P., M/s Kanhaiyan Lal And Sons, Proposed River Bed Sand Mining Project from Betwa River for M/s Kanhaiyan Lal And Sons located at Gata No.- 1782, 1783, Khand No- 03,Village- Muhana, Tehsil- Orai, District- Jalaun, U.P., Sanctioned Lease Area: 8.906 ha , Effective Workable Area- 8.016 Ha	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
300	Shri Suresh Chandra Gupta S/o Shri Narayan Das Gupta, Owner, H.No.- 60, Ganesh Bazar, Jhansi City, District- Jhansi, U.P., M/s Suresh Chandra Gupta, Area- 40.0 Acre/16.194 Ha. for River Sand/Morrum Mining Project at Khand No.- 03, Gata No.- 267, 268, Village- Kyotra, Tehsil- Kalpi, District- Jalaun, U.P., M/s Suresh Chandra Gupta (Leased Area- 16.194 Ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No
301	Sri Bishan Singh S/o Shri Ghanaram Singh R/o H.No. 240/4A, Civil Lines, Kachhehri Chauraha, Distt: Jhansi, U.P., Sand/Morrum Mining from Betwa River Gata no. 240 Khand no.5, Vill: Himanpura, Tehsil Kalpi, Dsitt: Jalaun.U.P. Lease Area 16.194 ha	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No
302	Shri Yashpal Singh Parmar, Owner, M/s Khajuraho Motors Pvt.Ltd., District- Chhatarpur, M.P., Area- 40.0 Acre( 16.194 ha) for River Sand/Morrum Mining at Khand No.-04, Gata No.- 2558, 2563, Village- Bandhauri, Tehsil- Urai, District- Jalaun, U.P., M/s Khajuraho Motors Pvt.Ltd (Leased Area-16.194 Ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
303	Shri Raghendra Singh S/o Shri Devi Prasad, Owner, Village & Post- Bijaura, Than- Todi Fatehpur, Tehsil- Garautha, District- Jhansi, U.P., Sand/Morrum Mining at Betwa River Bed, Gata No.- 1191/2, Khand No.- 03, Village- Sikarivyas, Tehsil- Orai, District- Jalaun, U.P., Lease Area 20.242 Ha	Jalaun	11/27/2020	4/17/2021	NA	No	No	Yes	No	No	No	No
304	Shri Suresh Chandra Gupta S/o Shri Narayan Das Gupta, Owner, H.No.- 60, Ganesh Bazar, Jhansi City, District- Jhansi, U.P., M/s Suresh Chandra Gupta, Sand/Morrum Mining from betawa river for M/s Suresh Chandra Gupta at Gata No. 596 Khand No. 1, Village- Basrehi, Tehsil- Kalpi, District- Jalaun, U.P. (Area 16.194ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No
305	Shri Rupesh Kumar Chauhan S/o Shri Shyampal Singh Chauhan, Owner, 2/588, Tulsinagar Pollysheets Post- Kathgodam Haldwani, District- Nanital, Uttarkhand, Area-30.00 Acre (12.145 Ha) for River Sand/ Morrum Mining at Gata No.- 2558, 2563, Khand No.- 05, Village- Bandhauli, Tehsil- Urai, District- Jalaun, U.P.	Jalaun	9/2/2020	11/5/2020	NA	No	No	Yes	No	No	No	No

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306	Shri Sharad Pratap Singh S/o Shri Shyam Sundar Singh Yadav, Owner, H.No.- 240, 4A, Civil Lines, Kachahri Chauraha, Distt.- Jhansi, U.P., M/s Sharad Enterprises, Proposed River Bed sand/Morrum Mining from Betwa River for M/s Sharad Enterprises located at Gata No.- 240, Khand No.- 2, Village- Himanpura, Tehsil- Kalpi, District- Jalaun U.P., Working Area- 16.40 ha (43.0 Acre), Sanctioned Lease Area- 20.242 ha (50 A	Jalaun	10/1/2020	11/12/2020	NA	No	No	Yes	No	No	No	No
307	Shri Ankit Gupta S/o Shri Vijay Shankar Gupta, Owner, H.No.- 843, Sector- 19, Indira Ngar, Lucknow, U.P., M/s Maa Raktdantika Contractors and Suppliers Pvt. Ltd., Proposed river bed sand/Morrum Mining from Betwa River for M/s Maa Raktdantika Contractors and Suppliers Pvt. Ltd., located at Gata No.-1396 Ga,Khand No.- 2, Village- Bhedi Khued, Tehsil- Kalpi, District- Jalaun, U.P.,(Leased Area-20.242 Ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
308	Shri Sharif Khan, Owner, R/o- 315 Nemi Nagar, Extension-Vaishalinagar, Jaipu , M/s Green India Consultina Pvt. Ltd., Karthara Sand Mine on Betwa River at Khand No.- 01,Gata No.- 208, Villgae- Karthara, Tehsil-Orai, District-Jalaun, U.P., M/s Green India Consultina Pvt. Ltd.,(Leased Area-6.882 Ha)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No
309	Shri Vishwas Parmani, S/o H. Parmani, R/o - Associated Commerce, Pipriya, Distt.-Hoshangabad(M.P.), M/s Associated Commerce, Sand/Morum Mining Project from Betwa River for M/s Associated Commerce located at Gata No.- 747/16, Village-Patharehta, Tehsil-Kalpi, Disst.- Jalaun, U.P., M/s Associated Commerce, Lease Area 8.90 Ha	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No
310	Sri Mahesh Kumar Dubery,, EC for Khanda/Gitti/Boulder Stone Mining Project at Gata No-892/3, Vill-Chhirwali, Tehsil-Konch, Distt-Jalaun, U.P. (Leased Area 2.70 Acres)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No
311	Sri. Brijendra Singh, Village-Nrew Ramnagar Orai, Tehsil-Orai, District-Jalaun, Sand/Morum Mining Project at Gata No- 860/19, Village-Simiriya, Tehsil-Orai, District Jalaun (Leased Area 3.112 Hac)	Jalaun	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	No	No

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312	Shri Shailendra Kumar Dubey S/o Shri Indra Kumar Dubey, R/o. Vill. Kalana Dubey, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 36/6/5, Vill. Sonbarsa, Teh. Lalganj, Area 2.50 Acre., Distt. Mirzapur	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
313	Shri Vishal Dubey S/o. Shri Ramjidhar Dubey, R/o. Vill. Kalana, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 36/5/2, Vill. Sonbarsa, Teh. Lalganj, Area 4.00 Acre, Distt. Mirzapur	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
314	Shri Sanjay Singh S/o. Shri Ramchandar Singh, R/o. Vill. Bhaluahi, Post Badalapur, Distt. Mirzapur, Mining Project at Gata No. 615K Mi & 615/692 Mi, Vill. Sahira(Niji), Teh. Lalganj, Area 10.00 Acre, Distt. Mirzapur.	MIRZAPUR	2/1/2023	3/15/2023	NA	No	No	Yes	No	NO	NA	NO
315	Shri Anirudh Kumar Tiwari S/o. Shri Vikramadity Tiwari, R/o. Vill. Chauguna, Post-Kador, Distt. Sant Ravidas Nagar (Bhadohi), Mining Project at Gata No. 83 Kh, Vill. Bhusi Patharaha (Niji), Teh. Lalganj, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
316	M/s. Nav Nirman Infrahiets & Moovers Pvt. Ltd., Partner Shri Ramesh Chandra Mishra S/o. Shri Hari Narayan Mishra, R/o. Vill. Dhanvativaya, Teh. Aurai, Distt. Bhadohi, Mining Project at Gata No. 83Ga, Vill. Bhusi Patharaha (Niji), Teh. Lalganj, Area 12.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/24/2023	5/29/2023	NA	No	No	Yes	No	NO	NA	NO

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317	M/s. Om Jay Infradevelopers, Partner Shri Rahul Singh S/o. Om Prakash Singh R/o. House No. 31, Bhuneshwar Nagar Colony, Ardali Bazar, Sadar, Distt. Varanasi, Mining Project at Gata No. 6438Ga, Vill. Naugawan, Teh. Lalganj, Area 9.88 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
318	Shri Rana Ranjan Singh S/o. Late Rameshwar Singh, R/o. Vill. Matikhana, Post Belan Baraudha, Distt. Mirzapur, Mining Project at Gata No. 112Mi & 121Mi, Vill. Matikhana (Niji), Teh. Lalganj, Area 1.75 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
319	M/s. Dilip Bildcon Ltd., Director Shri Dilip Survanshi S/o. Late Shiv Narayan Suryavanshi, R/o. Plot No. 05, Inside Govind Narayan Singh Gate, Chunabhatti Kolar Road, Bhopal (M.P.), Mining Project at Gata No. 760, 762, 766, 768 & 770, Vill. Semari Mangradaha (Niji), Area 4.00 Teh. Lalganj, Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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320	M/s. Dilip Bildcon Ltd., Director Shri Dilip Survanshi S/o. Late Shiv Narayan Suryavanshi, R/o. Plot No. 05, Inside Govind Narayan Singh Gate, Chunabhatti Kolar Road, Bhopal (M.P.), Mining Project at Gata No. 764, Vill. Semari Mangradaha (Niji), Teh. Lalganj, Area 6.20 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
321	Smt. Arun Devi W/o. Shri Dinesh Prasad Singh, R/o. Vill. Khaira Kala, Dubar Kalan, Teh. Lalganj, Distt. Mirzapur, Mining Project at Gata No. 614, 615 & 616, Village Layan (Niji), Teh. Lalganj, Area 3.91 Acre, Distt. Mirzapur.	MIRZAPUR	2/26/2023	3/5/2023	NA	No	No	Yes	No	NO	NA	NO
322	Smt. Mithilesh Dubey W/o. Shri Ramji Dubey, R/o. Vill. Kalana Dubey, Gaipura, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 3Kh & 3Gh, Vill. Manikpur (Niji), Teh. Lalganj, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
323	Shri Pankaj Kumar Pandey S/o. Shri Yag Narayan Pandey, R/o. Vill. Devari Kalan, Teh. Marihan, Distt. Mirzapur, Mining Project at Gata No. 146, Vill. Devari Kalan, Teh. Marihan, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	2/27/2023	3/5/2023	NA	No	No	Yes	No	NO	NA	NO

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324	Shri Shambhu Nath Yadav W/o. Shri Binnar Yadav, R/o. Vill. Devari Kalan, Teh. Marihan, Distt. Mirzapur, Mining Project at Gata No. 478, Vill. Devari Kalan, Teh. Marihan, Area 6.25 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
325	M/s. Jay Hanuman Industries, Prop. Shri Jagdish Tiwari S/o. Shri Santosh Tiwari, R/o. Mo. Rajrshi Nagar Colony, Parmapur, Tarkapur, Sadar, Distt. Mirzapur, Mining Project at Gata No. 488/2 & 488/3, Vill. Devari Kalan (Niji), Teh. Marihan, Area 12.00 Acre, Distt. Mirzapur.	MIRZAPUR	7/8/2022	8/3/2022	NA	No	No	Yes	No	NO	NA	NO
326	J.B.S. Stone, Prop. Jaypal Gupta S/o. Late Keshav Prasad Gupta, R/o. Vill. Barkachha Kalan, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 501 Ka & Ga, Vill. Devari Kalan (Niji), Teh. Marihan, Area 5.00, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
327	Shri Jagdish Chandra Diwedi S/o. Late Ramrekha Diwedi, R/o. Visundarpur, Civil Lines, Sadar, Distt. Mirzapur, Mining Project at Gata No. 484, Vill. Devari Kalan (Niji), Teh. Marihan, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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328	Shri Girija Shankar S/o. Shri Mulraj, R/o. Vill. Mudaila, Thana Saray Khvaja, Teh. Shahganj, Distt. Mirzapur, Mining Project at Gata No. 1537/Kha/1, Vill. Bahuti (Niji), Teh. Marihan, Area 6.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
329	Shri Dhanpal Singh S/o. Shri Khajan Singh, R/o. Moh. Shankarpur, Ghaziabad and Shri Bramhdatta S/o. Shri Shivdatta R/o. Moh. C-729, Sector-C, Maha Nagar, Lucknow, Mining Project at Gata No. 17Gha, Vill. Pathraur (Niji), Teh. Marihan, Area 4.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
330	Shri Amod Kumar Singh S/o. Shri Devendra Chaudhari, R/o. Vill. Bathuva, Pathrahiya, Distt. Mirzapur, Mining Project at Gata No. 1K, 1J, 1An, 1Tha and 1Tha, Vill. Dhanawal (Niji), Marihan, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
331	Shri Suraj S/o. Late Shitala Prasad, R/o. Moh. Pakki Saray, Thana Kotawali Shahar, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1537R, Vill. Bahuti (Niji), Marihan, Area 6.47 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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332	Shri Keshav Nath Tiwari S/o. Late Ramnagina, R/o. Vill. Pahari Barkchha, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1537R, Vill. Bahuti (Niji), Teh. Marihan, Area 4.94, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
333	Shri Akhilesh Kumar Singh S/o. Shri Raj Bahadur Singh, R/o. Vill. Bhaidpur, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 508/1, Vill. Dadhiram, Teh. Sadar, Area 1.55 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
334	Shri Moh. Shah S/o. Shri Jamat Ali Shah, R/o. Vill. Harharpur Dunda Shubhali, Thana Bahedi, Distt. Barelli, Mining Project at Gata No. 997 Mi, Vill. Sindhaura, Teh. Sadar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
335	Shri Jamidar Singh S/o. Shri Vikrmajit Singh, R/o. Vill. Semara, Khulua, Distt. Mirzapur, Mining Project at Gata No. 997Mi, Vill. Sindhaura, Teh. Sadar, Area 12.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/31/2023	-	-	Yes	Yes	Yes	No	SCN on 18.04.23	NA	NO

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336	M/s. Satya Prakash Construction Company, Prop. Shri Satya Prakash Singh S/o. Shri Devraj Singh, R/o. Chakgaura Bisen, P.O. Nakati, Mishrauli, Distt. Mirzapur, Mining Project at Gata No. 2Mi, 3, 5 & 6 Mi. Vill. Chakgaura Bisen, Teh. Sadar, Area 1.30 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
337	Shri Shyam Bahadur Singh S/o. Shri Jawahir Singh, R/o. Danghar, Hydil Colony, Distt. Mirzapur, Mining Project at Gata No. 562, Vill. Dadhiram, Teh. Sadar, Area 1.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
338	Smt. Shiv Kumari Devi W/o. Shri Sushil Kumar Mishra, R/o. Vindhyapuri Colony, Bharuhana, Distt. Mirzapur, Mining Project at Gata No. 562, Vill. Dadhiram, Teh. Sadar, Area 1.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
339	Shri Premji Tripathi S/o. Late Shivmurti Tripathi, R/o. Vill. & Post Bharpura, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1312 Mi, Vill. Dadhiram, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 1312 Mi, Vill. Dadhiram, Teh. Sadar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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340	M/s. Bol Bam Eint-Bhatta, Prop. Shri Rajesh Kumar Tripathi S/o. Late Jatashankar Tripathi, R/o. Vill. Marpha, Po. Hinauti, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 997 Mi, Vill. Sindhora, Teh. Sadar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
341	M/s. Khaki Baba Construction Company, Prop. Shri Ramesh Singh S/o. Shri Ghurahu Singh, R/o. Imariti Colony, Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 997 Mi, Vill. Sindhora, Teh. Sadar, Area 11.01 Acre, Distt. Mirzapur.	MIRZAPUR	17/10/2022	NA	8/12/2022	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
342	M/s. Vindhya Stone Products, Prop. Shri Sanjay Kumar Dubey S/o. Shri Vidda Prasad Dubey, R/o. Dharsara, Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 997 Mi, Vill. Sindhaura, Sadar, Area 7.48 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
343	M/s. Rudra Bali Traders, Prop. Shri Rajesh Kumar Singh S/o. Shri Ramji Singh, R/o. Basaratpur, Adalpura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 997 Mi, Vill. Sindhora, Teh. Sadar, Area 3.00 Acre. Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
344	M/s. Unnati Construction, Prop. Shri Vivek Kumar Singh S/o. Shri Arvind Kumar Singh, R/o. Vill. Chhitauni, Thana-Chaubeypur, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 997Mi, Vill. Sindhaura, Teh. Sadar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
345	M/s. Master Jeni Services Pvt. Ltd., Floor-3, Busa Industrial Estate, S.H. Tandel Marg, Mumbai, Director Shri Vijay Kumar Sen S/o. Shri Ram Gopal Sen, R/o. House No. 31, Ward No. 19, Braepura, Vidisha, Madhya Pradesh, Mining Project at Gata No. 997Mi, Vill. Sindhaura, Teh. Sadar, Area 8.11, Distt. Mirzapur.	MIRZAPUR	1/14/2023	2/7/2023	NA	No	No	Yes	No	NO	NA	NO
346	M/s. Sadguru Suppliers, Prop. Shri Alokdhara Dubey S/o. Shri Jay Prakash Dubey, R/o. Chhapka, Thana-Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 997Mi, Village Sindhura, Teh. Sadar, Area 4.50. Distt. Sonbhadra.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
347	M/s. Euphoria Mines and Minerals, Partner Shri Chandrashekhar Chaurasiya S/o. Shri Deendayal Chaurasiya, R/o. Ward No. 1, Naugaon Road Bus Stand, Near in Silter In Hotel, Bagauta, Chhatarpur & Shri Bheem Singh Meena S/o. Shri Sukhdev Singh Meena R/o. Ward No. 1, Vill. Needar, Jaipur, Mining Project at Gata No.997 Mi Vill. Sindhora, Teh. Sadar, Area 2.0 Acres, Distt. Mirzapur.	MIRZAPUR	1/16/2023	2/7/2023	NA	No	No	Yes	No	NO	NA	NO
348	M/s. Vindhya Stone Products, Prop. Shri Sanjay Kumar Dubey S/o. Shri Vidda Prasad Dubey, R/o. Dharsara, Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 547 Mi, Vill. Bhojpur Pahari, Teh. Sadar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
349	M/s. Ivitech India Pvt. Ltd. Director Shri Prashant Singh S/o. Shri Surendra Singh, R/o. Sarswati Nagar, TCI Ke Peechhe, Distt. Varanasi, Mining Project at Gatat No. 547, Vill. Bhojpur Pahari, Teh. Sadar, Area 4.96 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
350	Smt. Vimlesh Devi W/o. Shri Ashok Kumar Tiwari, R/o. Chandleva, Thana-Padri, Teh. Sadar, Distt. Mirzapur, Mining Project at Gatat No. 703 <sup>Anh</sup> , Vill. Chandleva Kalan, Teh. Sadar, Area 2.00, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
351	Shri Devendra Pratap Singh S/o. Late Musafir Singh, R/o. Chuppepur, Ramashankar Nagar Colony, Teh. Sadar, Distt. Varanasi, Mining Project at Gata No. 708Ja Mi, Vill. Chandlewa Kalan, Teh. Sadar, Area 4.00, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
352	Shri Santosh Kumar Pandey S/o. Shri Lakshmi Narayan Pandey, R/o. Vill. Mahuari Kalan, Thana-Vindhyachal, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 2442 to 2444, 2456, 2458, Vill. Mahuari Kalan, Teh. Sadar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
353	Shri Ram Sevak Rajbhar S/o. Shri Sahati Rajbhar, R/o. Moh. Kesharipur, Lohata, Distt. Varanasi, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 2.70, Distt. Mirzapur.	MIRZAPUR	8/1/2021	5/29/2021	NA	No	No	Yes	No	NO	NA	NO
354	Smt. Suneeta Devi W/o. Shri Ramu Gupta, R/o. Vill. Purainiya, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
355	Shri Moh. Shah S/o. Shri Jamat Ali Shah, R/o. Vill. Harharpur Dunda Shubhali, Thana Bahedi, Distt. Bareilly, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
356	Smt. Lakshmi Devi W/o. Shri Ashok Kumar Yadav, R/o. Moh. Ghurahupatti, Civilin Line, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
357	M/s. Soma Enterprises, Banjara Hills, Hyderabad, Prop. Shri P.R. Koteshwar Roy S/o. Shri Venkateshwar Roy, R/o. Banjara Hills, Hyderabad, Hall Pata - Vibhuti Glass Factory, Ramnagar, Distt. Varanasi, Mining Project at Gata No. 139, 140/1, 141/1, 141/2, 143/1, Vill. Dhauhan, Teh. Chunar, Area 5.79 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
358	Shri Jagdish Singh S/o. Shri Ram Briksh Singh, R/o. Vill. Barawan, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 360, Vill. Adhavar, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
359	Shri Alok Kumar S/o. Shri Jokhan Singh, R/o. Vill. Manjhawa, Teh. Sadar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
360	Shri Sripati Singh S/o. Late Sitaram Singh, R/o. Katwamafi, Chakiya, Distt. Chandauli and Shri Jitendra Kumar Singh S/o. Shri Sabhajit Singh, R/o. Agarsand, Paragana-Haveli, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 428 Acre, Vill. Dhuriya, Teh. Chunar, Area 4.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
361	Smt. Madhurima Singh W/o. Shri Akshya Pratap Singh, R/o. Vill. & Post Jamo Gauriganj, Distt. Amethi, Mining Project at Gata No. 01, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
362	Shri Ashok Kumar Sharma S/o. Shri Vansh Narayan Sharma, R/o. Vill. Puradurvasa (Ahraura) Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 428 Acre, Vill. Dhuriya, Teh. Chunar, Area 5.00, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
363	Shri Pankaj Singh S/o. Shri Jagtamba Singh, R/o. Vill. Awaleshpur, Thana Rohaniya, Teh. Sadar, Distt. Varanasi. After dead of Mining Lease Holder to transfer Name of Shri Jagtamba Singh S/o. Shri Aditya Narayan Singh, R/o. Vill. Ramgarh Kalan, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
364	M/s. Dynamik Riyalcon Pvt. Ltd. B-41-G-3F Dilshad Gordane Sahdara, New Delhi, Prop. Shri Dinesh Khandelwal S/o. Shri K.C. Khandelwal, R/o. 211C, RatanDham Apartment, Maikrobertganj, Kanpur Nagar, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 03.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
365	M/s. Dynamik Riyalcon Pvt. Ltd. B-41-G-3F Dilshad Gordane Sahdara, New Delhi, Prop. Shri Dinesh Khandelwal S/o. Shri K.C. Khandelwal, R/o. 211C, RatanDham Apartment, Maikrobertganj, Kanpur Nagar, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
366	Shri Dinesh Khandelwal S/o. Shri K.C. Khandelwal, R/o. 211C, Ratandham Apartment, Makrobertganj, Kanpur Nagar, Mining Project at Gata No.428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
367	Shri Hari Lal Prajapati S/o. Shri Moti Ram Prajapati, Shri Moti Ram Prajapati S/o. Shri Shivnath Prajapati, R/o. Vill. Korari, Girdhar Shahpur, Teh. & Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
368	Shri Hari Lal Prajapati S/o. Shri Moti Ram Prajapati, Shri Moti Ram Prajapati S/o. Shri Shivnath Prajapati, R/o. Vill. Korari, Girdhar Shahpur, Teh. & Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
369	M/s. Ajayashish Construction & Infra Pvt. Ltd., Vill. Sarvanpur, Durgapur Road, Distt. Amethi, Director Shri Ajay Kumar Pandey S/o. Shri Ashok Kumar Pandey, R/o. Vill. Pure Agavan Majare Korari Girdharshah, Thana, Teh. Amethi, Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
370	M/s. Ajayashish Construction & Infra Pvt. Ltd., Vill. Sarvanpur, Durgapur Road, Distt. Amethi, Director Shri Ajay Kumar Pandey S/o. Shri Ashok Kumar Pandey, R/o. Vill. Pure Agavan Majare Korari Girdharshah, Thana & Teh. Amethi, Distt. Amethi, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
371	Shri Sunil Kumar Pandey S/o. Shri Devi Prasad Pandey, R/o. Bankelal Tandon ji Ki Gali, Wellesellyganj, Distt. Mirzapur, Mining Project at Gata No. 730, Vill. Bhagautideye, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
372	Shri Rajesh Bhai Patel S/o. Late Jagdish Singh, R/o. Vill. Ramrasahi, Post Patihata, Chunar, Mirzapur, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 05.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
373	Shri Neeraj Upadhyay S/o. Shri Harishankar Upadhyay, R/o. Vill. & Post Patihata, Teh. Chunar, Mirzapur, Mining Project at Gata No. 703, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
374	Smt. Vijeta Singh W/o. Shri Hemant Kumar Singh, R/o. Patel Nagar (Garaudi), Post Adalhat, Mirzapur, Mining Project at Gata No. 705, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
375	Shri Abhay Singh S/o. Shri Jagat Narayan Singh, R/o. Vill. Lalpur, Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 705, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
376	Shri Amrita Singh W/o. Shri Vishal Singh, R/o. House No. J-12/15 H-3, Bauliyabag, Ramkatora, Chetganj, Sadar, Distt. Varanasi, Mining Project at Gata No. 728, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
377	Shri Ganga Sagar Singh S/o. Shri Meghvaran Singh, R/o. Vill. Karampur, Tehsil Saidpur, Distt. Ghazipur, Mining Project at Gata No. 730, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	12/14/2022	NA	12/16/2022	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
378	M/s. J.A.M. Marbal & Minerals, Part. Shri Mata Prasad S/o. Shri Ram Prasad, R/o. Vill. Paharpur, Tehsil Naraini, Distt. Banda, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
379	Shri Ashok Kumar Mishra S/o. Shri Ramakant Mishra, R/o. Vill. Bihara, Post Pila Kothi, Thana Kotwali Karvi, Distt. Chitrakoot, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
380	Moh. Shah S/o. Shri Jamat Ali Shah R/o. Vill. Harharpur Dunda Shubhali, Thana Bahedi, Distt. Bareilly, Mining Project at Gata No. 732, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
381	M/s. S.R. Developers, Prop. Smt. Renu Singh W/o. Shri Sandip Kumar Singh, R/o. Sa. Koronation Kalindi Vile Flat No. 402, Vibhuti Khand, Gomati Nagar, Distt. Lucknow, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	12/25/2022	NA	2/22/2023	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
382	Shri Swatntra Singh S/o. Shri Sidhnath Singh, R/o. 592Gha/53C, Rajeev Nagar, Thana-P.G.I., Distt. Lucknow, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
383	Mohd. Shamshad S/o. Shri Mohd. Iliyas, R/o. Moh. H.No. 578-A, Lala Mahavir Prasad Road Kasai bar, Sadar Kant, Ahmadpur Urf Kamlapur Dilkusha, Thana Kantt, Tehsil Sadar, Distt. Lucknow, Mining Project at Gata No. 180/2, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	10/17/2022	NA	12/8/2022	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
384	M/s. Karuna Consaltents Pvt. Ltd., Director Smt. Bhawana Pandey D/o. Shri Lakshmi Datt Pandey, R/o. Moh. 153/1, Jasola, New Delhi, Permanent Address: Himmatpur, Mota Haldu, Thesil Lalkuan, Haldwani, Distt. Nainital, Mining Project at Gata No. 705 Khand-08, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
385	M/s. Karuna Consaltents Pvt. Ltd., Director Smt. Bhawana Pandey D/o. Shri Lakshmi Datt Pandey, R/o. Moh. 153/1, Jasola, New Delhi, Permanent Address: Himmatpur, Mota Haldu, Thesil Lalkuan, Haldwani, Distt. Nainital, Mining Project at Gata No. 705, Khand-07, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
386	M/s. Karuna Consaltents Pvt. Ltd., Director Smt. Bhawana Pandey D/o. Shri Lakshmi Datt Pandey, R/o. Moh. 153/1, Jasola, New Delhi, Permanent Address: Himmatpur, Mota Haldu, Thesil Lalkuan, Haldwani, Distt. Nainital, Mining Project at Gata No. 705 Khand-06, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
387	Shri Kamala Shankar Yadav S/o. Shri Baba Prasad Yadav, R/o. Vill. Ahirauli, Post Shitalganj, Thana Kotawali Madiyahu, Distt. Jaunpur, Mining Project at Gata No. 728, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
388	Shri Akhilanand Mishra S/o. Shri Ram Sagar Mishra, R/o. Vill. Mishrapur, Tehsil Sagadi, Distt. Azamgarh, Shri Aashish Kumar Tiwari S/o. Shri Ashok Kumar Tiwari, R/o. Moh. 51Ga, Katara Raja Himmat Singh, Tehsil & Distt. Amethi, Mining Project at Gata No. 732, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
389	Shri Akhilanand Mishra S/o. Shri Ram Sagar Mishra, R/o. Vill. Mishrapur, Tehsil Sagadi, Distt. Azamgarh, Shri Aashish Kumar Tiwari S/o. Shri Ashok Kumar Tiwari, R/o. Moh. 51Ga, Katara Raja Himmat Singh, Tehsil & Distt. Amethi, Mining Project at Gata No. 737, Vill. Bhagautideye, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
390	Shri Arvind Kumar S/o. Shri Paras Nath, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	2/8/2023	3/4/2023	NA	No	No	Yes	No	NO	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
391	Shri Kumud Kumar S/o. Shri Paras Nath, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	2/8/2023	3/4/2023	NA	No	No	Yes	No	NO	NA	NO
392	Smt. Malti Devi W/o. Shri Gulab Das, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 4.25 Acre, Distt. Mirzapur.	MIRZAPUR	2/8/2023	2/28/2023	NA	No	No	Yes	No	NO	NA	NO
393	Shri Shailendra Singh S/o. Shri Narayan Singh, R/o. Vill. Rajupur, Post Adalhat, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 4.00 Acre., Distt. Mirzapur	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
394	M/s. Jay Maa Vindhyaasini Contractor, Vill. Saravanpur, Durgapur Road, Amethi, Distt. Amethi, Prop. Shri Ajay Kumar Pandey S/o. Shri Ashok Kumar Pandey, R/o. Vill. Korari Girdhar Shahpur, Tehsil & Distt. Amethi and Shri Abhishek Tiwari S/o. Shri Ashok Kumar Tiwari, R/o. Vill. Katara Raja Himmat Singh, Tehsil & Distt. Amethi, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
395	Shri Ritesh Singh S/o. Shri Om Prakash Singh, R/o. Vill. Sevrai, Thana Gahmar, Tehsil Jamaniya, Distt. Ghazipur, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
396	Smt. Kanchan Pandey W/o. Shri Amitabh Pandey, R/o. Moh. Bhatawa Ki Pokhari, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 2.75 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
397	Shri Ramesh Kumar Singh S/o. Late Devpujan Singh, R/o. Vill. Kanchanpur, Chunar, Distt. Mirzapur, Mining Project at Gata No. 309, Vill. Baradih. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
398	Shri Ramashankar Dubey S/o. Shri Surendra Dubey, R/o. Kamhari, Bramh Nagar, Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
399	Shri Nikshay Pandey S/o. Shri Rishikant Pandey, R/o. Moh. Bhatawa Ke Pokhari, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
400	Shri Chandrabhan Singh S/o. Shri Hariraj Singh, R/o. Line par, Chau Ki Basti, Distt. Muradabad, Mining Project at Gata No. 1K (Khasara No. 39), Vill. Sonpur, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
401	Shri Chandrabhan Singh S/o. Shri Hariraj Singh, R/o. Line par, Chau Ki Basti, Distt. Muradabad, Mining Project at Gata No. 1K (Khasara No. 40), Vill. Sonpur, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
402	Shri SidhiNath Singh S/o. Shri Mahadev Singh & Shri Budhiram S/o. Shri Shyama Singh, R/o. Vill. Sonpur, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 1K, Vill. Sonpur, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
403	Shri Babu Narayan Kushwaha S/o. Shri Ram Sahay Kushwaha, R/o. Mo. Ramedia Taraus Shahar-Meerpur and Shri Byas Varma S/o. Shri Triveni Prasad Verma, R/o. H.No. 568Kh/219, Geetapalli, Aalambag, Thana Krishna Nagar, Distt. Lucknow, Mining Project at Gata No. 497 & 198 Vill. Sonpur Chakjata, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
404	Shri Raj Kumar Singh S/o. Vijay Pratap Singh, R/o. Gaughat, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 626, Vill. Bhulli, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	10/17/2022	NA	12/8/2022	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
405	M/s. Shiv Shakti Enterprises, Budhipur (Dhadhiwadi), Prop. Shri Sabhajeet Yadav S/o. Shri Bhola Yadav, R/o. Vill. Budhipur (Dhadhiwadi), Post Rampur, Tehsil Saidpur, Distt. Ghazipur, Mining Project at Gata No. 1, Vill. Rampur Dhabahi, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	2/24/2023	3/23/2023	NA	No	No	Yes	No	NO	NA	NO
406	Mamrej Construction Pvt. Ltd., Director Shri Harishankar Dubey S/o. Shri Nathuni Dubey, R/o. Flat No. 84, Balaji Nagar Colony, Samane Ghat, Thana Lanka, Distt. Varanasi, Mining Project at Gata No. 118Mi, Vill. Lahaura, Teh. Chunar, Area 02.25 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
407	Shri Mukesh Singh S/o. Shri Shitala Singh R/o. Vill. Akodhi, Thana Vindhyaachal, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No.188Mi, Vill. Lahaura, Teh. Chunar, Area 07.00 Acre, Distt. Mirzapur	MIRZAPUR	1/19/2023	3/5/2023	NA	No	No	Yes	No	NO	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
408	M/s. Om Sai Construction, Prop. Shri Jitendra Kumar Singh S/o. Shri Om Prakash Singh, R/o. H.No. 3/40 B 5X, Vishwanathpuri Colony, Navalpur, Shivpur, Distt. Varanasi, Mining Project at Gata No. 188Mi, Vill. Lahaura, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/12/2023	2/24/2023	NA	No	No	Yes	No	NO	NA	NO
409	Shri Shyam Bahadur Singh S/o. Shri Jawahir Singh, R/o. Danghar, Hydil Colony, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 4.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
410	Smt. Anju Singh W/o. Shri Yogendra Pratap Singh, R/o. Pahiti, Post Lahaura, Thana Marihan, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 188/1, Vill. Lahaura, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
411	Shri Ganesh Kumar Gupta S/o. Shri Uma Shankar Gupta, R/o. Moh. D 59/148-149/1, Shivpurawa, Distt. Varanasi, Mining Project at Gata No. 187/1, Vill. Madafa, Teh. Chunar, Area 10.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/12/2023	2/7/2023	NA	No	No	Yes	No	NO	NA	NO

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412	M/s. Pan Zurex LLP Partner Shri Vivek Maheshwari S/o Shri Govind Das Maheshwari R/o. Mauta Plot Pipariya, Distt. Hausangabad and Shri Arvind Singh Jayvar S/o. Shri Jitendra Singh Jayvar, R/o. Rajeev Ganthi Ward, Pipariya, Distt. Hausangabad, Mining Project at Gata No. 384 Mi, S.No.10, Vill. Kuba Kalan, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/17/2023	2/7/2023	NA	No	No	Yes	No	NO	NA	NO
413	M/s. Pan Zurex LLP Partner Shri Vivek Maheshwari S/o Shri Govind Das Maheshwari R/o. Mauta Plot Pipariya, Distt. Hausangabad and Shri Arvind Singh Jayvar S/o. Shri Jitendra Singh Jayvar, R/o. Rajeev Ganthi Ward, Pipariya, Distt. Hausangabad, Mining Project at Gata No. 384Mi, S.No.11, Vill. Kuba Kalan, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/16/2023	2/7/2023	NA	No	No	Yes	No	NO	NA	NO
414	M/s. Vindhyavasini Enterprises, Prop. Shri Rajendra Prasad Pathak S/o. Ramruchi Pathak, R/o. Sa. Mudiladih, Thana Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 02, Vill. Sariya, Teh. Chunar, Area 03.00 Acre, Distt. Mirzapur.	MIRZAPUR	12/27/2022	NA	3/17/2023	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
415	Shri Abhay Kumar Singh S/o. Shri Suresh Kumar Singh, R/o. Vill. Pachokhara, Thana & Tehsil Marihan, Distt. Mirzapur, Mining Project at Gata No. 02, Vill. Sariya, Teh. Chunar, Area 02.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
416	M/s. Astha Traders, Prop. Shri Sandip Shekhar S/o. Shri Pramod Kumar Singh, R/o. Paramapur, Thana Kotawali Shahar, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 1006, Vill. Sariya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	2/27/2023	-	-	Yes	Yes	Yes	No	SCN on 18.04.23	NA	NO
417	Shri Pramod Kumar Singh S/o. Shri Rajbali Singh, R/o. Vill. Mongalpatti, Chilh, Tehsil Sadar, Distt. Mirzapur, Mining Project at Gata No. 1006, Vill. Sariya, Teh. Chunar, Area 05.00 Acre, Distt. Mirzapur.	MIRZAPUR	2/10/2023	3/16/2023	NA	No	No	Yes	No	NO	NA	NO
418	Shri Birendra Kumar Singh S/o. Late Lal Bahadur Singh, R/o. Vill. Kanhaipur, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 38Mi, Vill. Kudaran, Teh. Chunar, Area 04.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
419	M/s. Maa Mundeshwari Devi Enterprises, Prop. Shri Sohan S/o. Shri Raghunath, R/o. Vill. Paharpur, Thana Shahabganj, Tehsil Chakiya, Distt. Chandauli, Mining Project at Gata No. 207, Vill. Alhua, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
420	M/s. Jay Maa Vaishno Stone Works, Part. Shri Gyanendra Pratap Singh S/o. Shri Akhilesh Kumar Singh, R/o. Vill. Mahmoodpur, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
421	Shri Ras Bihari Singh S/o. Shri Jhagaru Singh, R/o. Vill. Hinauti Mafi, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 04.60 Acre, Distt. Mirzapur.	MIRZAPUR	1/19/2023	2/1/2023	NA	No	No	Yes	No	NO	NA	NO
422	Shri Lal Bihari Yadav S/o. Shri Shiv Yadav, R/o. Vill. Patti Kalan, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 3.39 Acre, Distt. Mirzapur.	MIRZAPUR	2/8/2023	3/4/2023	NA	No	No	Yes	No	NO	NA	NO
423	Shri Chhatrabali Singh S/o. Shri Vakil Singh, R/o. Ben Tiaryi Chakiya, Distt. Chandauli, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 02.25 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
424	M/s. Surya Construction & Suppliers, Prop. Smt. Sushila Devi W/o. Shri Pradip Kumar Vishwakarma, R/o. Vill. Patti Kalan, Thana Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 03.50 Acre, Distt. Mirzapur.	MIRZAPUR	2/8/2023	3/4/2023	NA	No	no	Yes	No	NO	NA	NO
425	Shri Piyush Kumar Shrivastava S/o. Shri Rajesh Lal Shrivastava, R/o. Vill. Dhuriya, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 428, Vill. Dhuriya, Teh. Chunar, Area 05.00 Acre, Distt. Mirzapur.	MIRZAPUR	10/21/2022	12/13/2022	NA	No	No	Yes	No	NO	NA	NO
426	Shri Piyush Kumar Shrivastava S/o. Shri Rajesh Lal Shrivastava, R/o. Vill. Dhuriya, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 01, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	10/21/2022	12/13/2022	NA	No	No	Yes	No	NO	NA	NO
427	Smt. Sushma Srivastava W/o. Shri Vinod Kumar Srivastava, R/o. Vill. Dhuriya, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 01, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	10/21/2022	12/13/2022	NA	No	No	Yes	No	NO	NA	NO
428	Shri Pradeep Kumar S/o. Ram Naresh Yadav, R/o. Dohari, Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 177, Vill. Dhuriya, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
429	Smt. Sunita Singh W/o. Shri Surendra Kumar Singh, R/o. Dakahi, Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
430	Sri Sanjay Singh S/o. Shri Jhagadu Singh, R/o. Hinauti Mafi, Rastogi Talab, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 38 & 01, Vill. Kudaran & Basdih, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	10/7/2022	NA	12/9/2022	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
431	Smt. Malti Devi W/o. Shri Gulab Das, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 137, Vill. Kanchanpur, Teh. Chunar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	2/8/2023	2/27/2023	NA	No	No	Yes	No	NO	NA	NO
432	Smt. Jayprabha Devi W/o. Shri Kumud Kumar, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 754, Vill. Jigana, Teh. Chunar, Area 2.99 Acre, Distt. Mirzapur.	MIRZAPUR	2/8/2023	3/4/2023	NA	No	No	Yes	No	NO	NA	NO
433	Shri Jayprakash Singh S/o. Late Lal Bahadur Singh, R/o. Vill. Kanhaipur, Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
434	Shri Ravindra Kumar Srivastava S/o. Shri Radhey Krishna, R/o. Khushipur, Bachhavan, Distt. Varanasi, Mining Project at Gata No. 399, Vill. Jigana, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	10/21/2022	12/13/2022	NA	No	No	Yes	No	NO	NA	NO
435	Smt. Malti Devi W/o. Shri Gulab Das, R/o. Koiran Bazar, Ahraura, Chunar, Mirzapur, Mining Project at Gata No. 105, Vill. Hinauta, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	2/8/2023	2/8/2023	NA	No	No	Yes	No	NO	NA	NO
436	M/s. P.B.R. Infratech Pvt. Ltd., Director Shri Arun Kumar Tripathi, S/o. Kapilmuni Tripathi, R/o. Sarswati Nagar Colony, Behind of TCI Transport, Chandpur, Thana Manduadih, Sadar, Distt. Varanasi, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 848 Acre, Distt. Mirzapur.	MIRZAPUR	2/23/2021	5/7/2021	NA	No	No	Yes	No	NO	NA	NO
437	M/s. Abhiyan Infrastructure, Shri Abhishek Singh S/o. Bharat Singh, R/o. Moh. Satyanganj, Post & Thana Ahraura, Teh. Chunar, Distt. Mirzapur, Mining Project at Gata No. 141, Vill. Chiraiya, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
438	M/s. Khaki Baba Construction Company, Prop. Shri Ramesh Singh S/o. Shri Ghurahu Singh, R/o. Imariti Colony, Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 732, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	17/10/2022	NA	8/12/2022	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
439	M/s. Satya Narayan Singh Construction Pvt. Ltd., Prop. Shri Satyanarayan Singh S/o. Late Devraj Singh, R/o. Vill. Narayanpur, Post Chenari, Rohtas, Bihar, Mining Project at Gata No. 732, S.No. 18, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	1/31/2023	-	-	Yes	Yes	Yes	No	SCN on 18.04.23	NA	NO
440	M/s. Satya Narayan Singh Construction Pvt. Ltd., Prop. Shri Satyanarayan Singh S/o. Late Devraj Singh, R/o. Vill. Narayanpur, Post Chenari, Rohtas, Bihar, Mining Project at Gata No. 732, S.No. 21, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	1/31/2023	-	-	Yes	Yes	Yes	No	SCN on 18.04.23	NA	NO
441	Shri Javed Ahmad S/o. Shri Ali Jamir Khan, R/o. Rasulpur, Thana Adalhat, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 730, Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
442	M/s. Satya Narayan Singh Construction Pvt. Ltd., Prop. Shri Satyanarayan Singh S/o. Late Devraj Singh, R/o. Vill. Narayanpur, Post Chenari, Rohtas, Bihar, Mining Project at Gata No. 180/2, S.No. 20, Vill. Bhagautideyee, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	1/31/2023	-	-	Yes	Yes	Yes	No	SCN on 18.04.23	NA	NO
443	Shri Sanjay Bhai Patel S/o. Shri Jagdish, R/o. Ramrasahi, Post Patihatta, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 180/2, Sl. No, 28, Vill. Bhagautideyee, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	10/21/2022	12/13/2022	NA	No	No	Yes	No	NO	NA	NO
444	Shri Sanjay Bhai Patel S/o. Shri Jagdish, R/o. Ramrasahi, Post Patihatta, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 180/2, Vill. Bhagautideyee, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
445	Shri Chandrabali Yadav, S/o. Shri Birju, R/o. Devnathpur, Adhwar, Distt. Mirzapur, Mining Project at Gata No. 703, Vill. Bhagautideyee, Teh. Chunar, Area 2.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
446	M/s. Divyansh Construction Company, Prop. Smt. Kiran Singh W/o. Shri Vinod Kumar Singh, R/o. Moh. Gayatri Nagar, Pandeypur, Distt. Mirzapur, Mining Project at Gata No. 703, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	12/28/2022	1/10/2023	NA	No	No	Yes	No	NO	NA	NO
447	M/s. Maa Vindhyaasini Constrction, Prop. Shri Madhusudan Singh, S/o. Rambadan Singh R/o. Prabhapuram Colony, Urmaura Road, Robertsganj, Distt. Sonbhadra, Mining Project at Gata No. 705, Vill. Bhagautideyee, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
448	M/s. Vindhyaasini Enterprises, Prop. Shri Rajendra Prasad Pathak S/o. Late Ramruchi Pathak, R/o. Mudiladeeh, Ghorawal, Distt. Sonbhadra, Mining Project at Gata No. 157, Vill. Sonpur, Teh. Chunar, Area 4.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
449	M/s. Dilip Buildcon Ltd., Director Shri Dileep Suryavanshi S/o. Late Shiv Narayan Suryavanshi R/o. Plot No. 05, Inside Govind Narayan Singh Gate, Chuna Bhatti, Colar Road, Bhopal (M.P.), Mining Project at Gata No. 1k, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
450	M/s. Maa Sheetala Stone, Prop. Shri Mithilesh Singh S/o. Shri Ramcharittar Singh, R/o. Vill. Adalpura, Thana & Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 1k, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
451	M/s. R.K. Construction Company, Prop. Shri Rajkumar Singh S/o. Shri Vijay Pratap Singh, R/o. Gau Ghat, Thana Kotawali Shahar Distt. Mirzapur, Mining Project at Gata No. 1k, Vill. Sonpur, Teh. Chunar, Area 5.00 Acre, Distt. Mirzapur.	MIRZAPUR	10/17/2022	-	12/8/2022	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
452	M/s. Shailputri, Prop. Shri Lakshmi Shankar Mishra S/o. Shri Vishwanath Mishra, R/o. Vill. Birmauwa, Nakhara, Distt. Mirzapur, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	3/6/2023	-	-	Yes	Yes	Yes	No	SCN on 18.04.23	NA	NO
453	Shri Gulbadan S/o. Shri Setu, R/o. Vill. Sonpur, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 170, Vill. Sonpur, Teh. Chunar, Area 3.00 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
454	M/s. Lifemap Builders Pvt. Ltd. Shri Ajay Kumar Singh S/o. Shri Baijnath, R/o. 51415A, Ambrosiya Apartment, Lanka, Distt. Varanasi, Mining Project at Gata No. 142, Vill. Sonpur, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	No	Yes	No	NO	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
455	Smt. Usha Devi W/o. Shri Arvind Kumar, R/o. Koiran Bazar, Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 137, Vill. Kanchanpur, Teh. Chunar, Area 2.80 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	No	Yes	No	NO	NA	NO
456	M/s. Jay Maa Bhandari Stone Works, Prop. Shri Gulab Das S/o. Paras Nath, R/o. Koiran Bazar, Ahraura, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 484, Vill. Patti Kalan, Teh. Chunar, Area 2.34 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	No	Yes	No	NO	NA	NO
457	Smt. Neelam Singh W/o. Shri Ghanshyam Singh, R/o. Ghasipur, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 485 & 486, Vill. Patti Kalan, Teh. Chunar, Area 2.50 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	No	Yes	No	NO	NA	NO
458	Shri Abhay Singh, S/o. Shri Jagat Narayan Singh, R/o. Vill. Lalpur, Adhwar, Tehsil Chunar, Distt. Mirzapur, Mining Project at Gata No. 484, Vill. Patti Kalan, Teh. Chunar, Area 2.31 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	No	Yes	No	NO	NA	NO
459	M/s. Asha Ram Contractors, Prop. Shri Asha Ram S/o. Late Satyanarayan, R/o. Vill. Bahuti (Parmapur), Thana Lalganj, Tehsil Marihan, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/3, Vill. Baisukhiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
460	M/s. Krishna Enterprises, Prop. Shri Dayashankar Upadhyay S/o. Late, Dalsringar Upadhyay, R/o. Kolhar, Kotawali Dehat, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/4, Vill. Baisukhiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
461	M/s. Bol Bam Eint Bhatta, Prop. Shri Rajesh Kumar Tripathi S/o. Late Jata Shankar Tripathi, R/o. Vill. Bhualpur & Post Sikhar, Tehsil Chunar, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/5, Vill. Baisukhiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
462	M/s. Shubham Udyog, Shri Shubham Raj Singh S/o. Shri Tilakraj Singh, R/o. Vill. Bhaurupur, Ajagana, Thana Jigana, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 9Gh/2, Vill. Khaira, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
463	M/s. Vindhya Green, Infra Promotors Pvt. Ltd., Director Shri Gajendra Prasad Singh S/o. Shri Jagdish Singh, R/o. Vill. Jamuai, Tehsil Marihan, Distt. Mirzapur, Hall Pata Sangmohal Cloth Shop Mirzapur, Sand Mining Project at Gata No. 592/1, Vill. Gahiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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464	M/s. H.P. Traders, Prop. Shri Haushila Prasad Dubey S/o. Shri Aditya Narayan Dubey, R/o. Vill. Rampur, Post Kolhua, Thana Chilh, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 494Ga/2, Vill. Baisukhiya, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
465	M/s. Rakesh Kumar Pandey, Prop. Shri Rakesh Kumar Pandey S/o. Srhi Lalmani Pandey, R/o. Moh. D.J. Colony, Tarakapur, Tehsil Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 03Mi/1, Vill. Gogaon, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
466	M/s. Shri Ramayan Construction, Smt. Dayawati Singh W/o. Rajendra Prasad Singh, R/o. Krishnapuri Colony, Bharuhana, Post Sadar, Distt. Mirzapur, Sand Mining Project at Gata No. 03Mi/2, Vill. Gogaon, Sadar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
467	M/s. Bol Bam Eint Bhatta, Prop. Shri Rajesh Kumar Tripathi S/o. Late Jata Shankar Tripathi, R/o. Vill. Bhualpur & Post Sikhar, Tehsil Chunar, Distt. Mirzapur, Sand Mining Project at Gata No. 105/2, Vill. Manjhar Kalan, Tehsil Chunar, Area 12.35 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
468	M/s. Vidhata Associates, Prop. Smt. Madhuri Singh, W/o. Shri Ravindra Kumar Singh, R/o. Champa Kunj, Nagawan, Lanka, Sadar, Distt. Varanasi, Sand Mining Project at Gata No. 140/1, Vill. Basaratpur, Tehsil Chunar, Area 9.88 Acre, Distt. Mirzapur.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
469	Shri Rahul Singh,R/o-H.No.- D-31, Bhuneshwar Colony Orderly Bazar Sadar, Varanasi, U.P., Proposed for Building Stone (Sand Stone) Mining Project for Area: 9.00 Acre/ 4.00 Ha , Sand Stone (Building Stone) mining at Araji No.- 6438 Ga, Village- Naugawan, Tehsil- Lalganj, District- Mirzapur, U.P.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
470	Shri Dev Jhoti Das, Moh.- Vidhyanchal, Tehsil- Sadar, District- Mirzapur, U.P., Proposed Project of Building Stone, (Sand Stone) Mining Project at Gata No.- 307/4, Area- 0.80 ha, Moh.- Village Kamapur Kalan, Tehsil- Lalganj, District- Mirzapur, U.P., (Leased Area-0.80 ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
471	Smt. Meela Devi W/o Shri Umashankar Vill: & Post Sikhad, Tesil Chunar, Distt: Mirzapur,UP, Sand Stone Mine' project at Gata no. 187Mi, Village Madfa Teshil Chunar, Distt: Mirzapur, UP Leased area 1.5175 ha.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

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472	Shri Arun Kumar Tripathi, Director, S/o Shri Kapil Muni Tripathi, R/o- Saraswati Nagar Colony, Opp. Of TCI, Chandanpur, Than- Maduwadih, Tehsil- Sadar, District- Varansi, U.P., Proposed of " Building Stone(Sand stone) Mine" Project at Gata No./Araji No.-141, at Village- Chiraiyai, Tehsil-Chunar, District Mirzapur, U.P. M/s P.B. Infratech Pvt. Ltd., Lease area- 0.890 ha.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
473	Shri Rajendra Singh, Owner, R/o- Village- 7/364, Shivpuram, Gora Bazar, Thana- Kotwali Nagar, District- Raebareli, U.P., M/s Jagriti Infratech Pvt. Ltd., Proposed Project of Building Stone, (Sand Stone) Mine Project at Gata No.- 547, Village- Bhojpur Pahadi, Tehsil- Sadar, District- Mirzapur, U.P., (Leased Area-2.01 ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
474	Shri Chandra Shehkar Chaurasia S/o Shri Deen Dayal Chaurasia, R/o- Ward No.-01, Nougaoon Bus Stand , Near Shelter Inn Hotel, District- Chhatarpur Bagauta, (M.P.), Proposed of Building Stone, Gitti & Boulder at Araji No.-626, Sr. No.-17,at Village- Bhuili-II, Tehsil- Chaunar, District- Mirzapur, U.P., M/s Euphoria Mines and Minerals, Leased Area -0.909 ha	MIRZAPUR	1/14/2023	2/7/2023	NA	No	No	Yes	No	NO	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
475	Shri Vivek Maheshwari S/o Shri Govind Das Maheshwari, R/o- H.No.- 51, Ward No.-21, Tilak Ward Mohta Plot, Tehsil- Pipariya, District- Hoshangabad, M.P., M/s Pan Zurex LLP, Extraction of Building Stone, Khanda, Gitti & Boulder at Araji No.-626, Sr. No.-16,at Village- Bhuiil-I, Tehsil- Chaunar, District- Mirzapur, U.P., M/s Pan Zurex LLP, Leased Area -1.01 ha	MIRZAPUR	1/16/2023	2/7/2023	NA	No	No	Yes	No	NO	NA	NO
476	Shri Dileep Suryavanshi, Director, R/o- Plot No.- 05, Inside Govind Narayan Singh Gate Chunabhathi Kolar Road Bhopal, M.P., Proposed of Building Stone, (Sand Stone) Mining Project at Araji No.- 1, Village- Sonpur, Tehsil- Chunar, District- Mirzapur, U.P., (Leased Area-1.01 ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
477	Smt. Kusum Kali, R/o-Village - Baluwa Bajahur, Tehsil- Chunar, District-Mirzapur, U.P, Proposed Project of Building Stone, (Sand Stone mining) Mine Project at Gata No./Khasra No.- 258, Village - Baluwa Bajahur, Tehsil- Chunar, District-Mirzapur, U.P., (Leased Area-0.7 ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
478	Shri Praveen Kumar S/o Shri Anil Kumar, R/o- Mahalla-S.R.23, Golghar, Tehsil & District- District- Varanasi, U.P., Proposed for Sand Stone (Khanda, Gitti, Boulder ) Mine, at Gata No./Araji No.- 997 mi, Village- Sindhora, Tehsil- Sadar, District- Mirzapur, U.P., (Area: 0.80 Ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
479	Shri Virendra Kumar Singh, R/o- Village- Kudaran, Tehsil- Chunar, District- Mirzapur, U.P., Proposed of "Building Stone (Sand Stone) Mine" Project at Gata No./Araji No.-399, at Village-Kudaran, Tehsil- Chunar, District- Mirzapur, U.P., Leased Area - 1.616 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
480	Smt. Mihtilesh Kumari W/o Shri Chiraunji Lal, R/o- Chandradeepa, Jangi Road, Tehsil- Sadar, District- Mirzapur, U.P., Proposed of Building Stone (Sand Stone) Mine Project at Gata No./Araji No.- 36/6/5, at Village-Sonbarsa, Tehsil- Lalganj, District- Mirzapur, U.P., Leased Area -0.809 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
481	Shri Surendra Kumar Singh, R/o-Village- Dakahi, Thana- Ahraura, District- Mirzapur, U.P.M/s Shiv Stone works. , Proposed of "Building Stone (Sand stone) Mining Project at Araj No.-37, Village- Dakahi, Tehsil- Chunar, District- Mirzapur, U.P., M/s Shiv Stone works. , Leased Area -1.21 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
482	Shri Govind Singh, R/o- Village- Basaratpur, Adalpura, Thiresapur, Tehsil- Chunar, District- Mirzapur, U.P.,M/s Dipali Traders, Proposed of Building Stone (Sand Stone) Mine Project at Araj No.-01, at Village- Ahirupur, Tehsil- Chunar, District- Mirzapur, U.P.,M/s Dipali Traders, Leased Area -1.01 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
483	Shri Bhagwati Shivhare, R/o-421/4, C.P. Mission Compound, Thana- Sipri Bazar, District- Jhansi, U.P., M/s Ankur Enterprises, , Extraction of Building Stone, Khanda, Gitti & Boulder at Gata No.-587,KhandNo.-04,Village- Nahari, Tehsil- Naraini, District- Mirzapur, U.P., M/s Ankur Enterprises, Leased Area -2.0 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
484	Shri Harishankar Dubey, Owner, R/o- Flat No.- 84, Balaji Nagar Colony, Samneghat, Tehsil-Sadar, District- Mirzapur, U.P., M/s Mamraj Construction Pvt. Ltd., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.-188 mi, Khand No.- V/1, Village- Lahaura, Tehsil- Chunar, District- Mirzapur, U.P.,(Leased Area-2.02 Ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
485	Shri Harishankar Dubey, Owner, R/o- Flat No.- 84, Balaji Nagar Colony, Samneghat, Tehsil-Sadar, District- Mirzapur, U.P., M/s Mamraj Construction Pvt. Ltd., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.-188 mi, Village- Lahaura, Tehsil- Chunar, District- Mirzapur, U.P.,(Leased Area-0.909 Ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
486	Shri Harishankar Dubey, Owner, R/o- Flat No.- 84, Balaji Nagar Colony, Samneghat, Tehsil-Sadar, District- Mirzapur, U.P., M/s Mamraj Construction Pvt. Ltd., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.- 37, Village- Dakahi, Tehsil- Chunar, District- Mirzapur, U.P.,(Leased Area-1.21Ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
487	Shri Indulata Pandey,R/o-Sahaspur, Tehsil- Chunar, District- Mirzapur,U.P., Proposed for Building Stone (Sand Stone Mining) Mine at Khasra/ Gata No.- 1141, Village- Darhiram,Tehsil- Sadar, District- Mirzapur, U.P.,(Leased Area-0.607 Ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
488	Shri Kumud Kumar, R/o-65,Koiran Bazar, Ahraura, Tehsil- Chunar, District- Mirzapur, U.P., M/s Maa Vindhyaasini Traders , Proposed of Building Stone (Sand Stone) Mining Project at Gata No.-37, at Village- Dakhi, Tehsil- Chunar, District- Mirzapur, U.P.,M/s Maa Vindhyaasini Traders , Leased Area -1.21 ha	MIRZAPUR	2/8/2023	3/4/2023	NA	No	No	Yes	No	NO	NA	NO
489	Shri Alok Dhar Dubey S/o Shri Prakash Dhar Dubey, R/o- Chhapka, Tehsil- Robertsganj, Dsitric- Sonebhadra, U.P., Proposed of Building Stone (Sand Stone) with the average production capacity of 18,200 Cubic meter/ Year at Gata No./Araji No.-997mi, at Village- Sindhora, Tehsil- Sadar, District- Mirzapur, U.P.,Leased Area -1.82 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
490	Shri Abhay Singh , Owner, R/o-Village- Adhwar, Tehsil- Chunar, District- Mirzapur,, Proposed of Building Stone (Sand Stone) Mine Project at Khasra No.-360, at Village- Adhwar, Tehsil- Chunar, District- Mirzapur, U.P.,Leased Area -1.01 ha	MIRZAPUR	2/8/2023	3/4/2023	NA	No	No	Yes	No	NO	NA	NO
491	Smt. Neelam Singh, Owner, Village-Ghasipur, Tehsil- Chunar, District- Mirzapur, U.P. , Proposed of Building Stone (Sand Stone ) Mine" Project at Khasra No.-360, at Village- Adhwar, Tehsil- Chunar, District- Mirzapur, U.P. . Lease area-1.01 ha	MIRZAPUR	1/26/2023	2/28/2023	NA	No	No	Yes	No	NO	NA	NO
492	Smt. Ruchi Singh W/o Shri Santosh Singh, Village-Sariya, Thana-Ahraura, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of Building Stone "Sand Stone" Project at Araj No.-01, at Village- Ahirupur, Tehsil- Chunar, District- Mirzapur, U.P.,Leased Area -1.01 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
493	Smt. Ruchi Singh W/o Shri Santosh Singh, Village-Sariya, Thana-Ahraura, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of Building Stone "SandStone" Project at Araj No.-01, at Village- Ahraura, Tehsil- Chunar, District- Mirzapur, U.P.,Leased Area -1.01 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
494	Shri Rahul Singh S/o Shri Gautam Singh, R/o- 36/10-7, Kaivalya Dham Colony, Durga Kund, District- Varansi, U.P., Proposed of Building Stone (Sand Stone) Mine Project at Gata No./Araji No.-78, at Village- Khamhawa Jamati, Tehsil- Chunar, District- Mirzapur, U.P.,Leased Area - 0.607 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
495	Smt. Sushila Devi, Owner, Village- Dhuriya, Tehsil- Chunar, District- Mirzapur, U.P. , Proposed of Building Stone (Sand Stone ) Mine" Project at Araji No.-428, at Village-Dhuriya, Tehsil- Chunar, District- Mirzapur, U.P. Lease area-1.414 ha.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
496	Smt. Neelam Singh, Owner, Village-Ghasipur, Tehsil- Chunar, District- Mirzapur, U.P. , Proposed of Building Stone (Sand Stone ) Mine" Project at Khasra No./Gata No.-519, at Village- Ghasipur , Tehsil- Chunar, District- Mirzapur, U.P.. Lease area-1.21 ha.	MIRZAPUR	1/26/2023	2/28/2023	NA	No	No	Yes	No	NO	NA	NO
497	Shri Jai Prakash Singh, R/o- Village- Jigna, Tehsil- Chunar, District- Mirzapur, U.P., Proposed of "Building Stone (Sand Stone) Mine" Project at Gata No./Araji No.-399, at Village-Jigna, Tehsil- Chunar, District- Mirzapur, U.P., Leased Area -1.01 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
498	Smt. Lalli, Owner,R/o- Village-Dhuria, Tehsil- Chunar, District-Mirzapur, U.P., Proposed for Building Stone (Sand Stone ) Mine, at Gata No.- 177, Village-Dhuria, Tehsil- Chunar, District-Mirzapur, U.P.(Area: 1.01 Ha)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
499	Shri Ajay Kumar Singh S/o Shri Basant Ram Singh, R/o- Rampur Sakteshgarh, Tehsil- Chunar, District- Mirzapur, U.P., Proposed of Building Stone "Sand Stone Project" at Araj No.-639, at Village- Rampur Sakteshgarh, Tehsil- Chunar, District- Mirzapur, U.P.,Leased Area -3.64 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
500	Shri Arun Kumar Tripathi (Partner) S/o Shri Kapil Muni Tripathi, R/o- Saraswati Nagar Colony, Opp. of TCI, chandanpur, Thana- Maduwadih, Sadar, District- Varanasi (U.P.), Proposed Building Stone (Sandstone) mine, at Gata No./Araji No. /Plot no. – 141 ) at Village- Chiraiya, Tehsil- Chunar, District- Mirzapur, Uttar Pradesh of M/s Sriram Infrastructure., Lease Area: 2.02 ha.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
501	Shri Ajay Kumar Singh, R/o-514151 A, Ambrosia, Lanka, Varanasi, Mirzapur, Uttar Pradesh, Proposed "Building Stone (Sand Stone)" Project at Gata No.-142, Village Sonpur, Tehsil- Chunar, District- Mirzapur, U.P. (Applied Area : 1.01 ha.)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
502	Shri Prashant Kumar Singh S/o Shri Ramdhani Singh, R/o Patelnagar Garaudi, Thana- Adalhat, Tehsil- Chaunar, District- Mirzapur, U.P., Proposed of "Building Stone (Sand Stone) Mine" Project at located Araj No.-01 Ka, at Village- Sonpur, Tehsil- Chaunar, District- Mirzapur, U.P., Leased Area - 0.990 ha.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
503	Smt. Ruchi Singh W/o Shri Santosh Singh, Village-Sariya, Thana-Ahraura, Tehsil- Chunar, District-Mirzapur, U.P., Proposed of Building Stone "Sand Stone" Project at Araj No.-01, at Village- Ahirupur, Tehsil- Chunar, District- Mirzapur, U.P., Leased Area -0.809	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
504	Smt. Dayawati Singh W/o Shri Rajendra Prasad Singh Address- Krishnapuri, Bharuhana, Sadar, Mahuana, Mirzapur, Proposed Sand Mining Project at Gata No. 03 Mi, (Khand No. - 02), (Area 5.0 Ha.) in Village: Gogaon, Tehsil: Sadar & District: Mirzapur, Uttar Pradesh	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
505	Shri Bihari Yadav, R/o- Village–Khamhwajamati , Tehsil-Chunar, District – Mirzapur, Uttar Pradesh By M/s Adarsh Construction & Suppliers (Shri Lal Bihari Yadav), Proposed of "Building stone (Sandstone) Mine "Project at Arazi No.-597Jha & 597 Tra, Village– Khamhwajamati , Tehsil-Chunar, District – Mirzapur, Uttar Pradesh By M/s Adarsh Construction & Suppliers (Shri Lal Bihari Yadav) Area 2.545 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
506	Shri Mahusoodan Singh, R/o-Prabhapuram Colony, Umraura Road Robertsganj, Sonbhadra, U.P., M/s Maa Vindhyavasini Construction, Proposed of "Building Stone (Sand Stone) Mining" Project at Gata No.-180/2, at Village- Bhagautidei, Tehsil- Chunar, District- Mirzapur, U.P., M/s Maa Vindhyavasini Construction, Leased Area -1.21 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
507	Shri Abdul Hamid Ansari R/o- Ward no. 15, Lala ka Gola, Ahraura, Chunar, Mirzapur, U.P., Proposed of Building Stone (Sandstone) Mine At Gata No.-485 & 486 Village– Pattikalan, Tehsil- Chunar & District– Mirzapur, Uttar Pradesh, Lease area-1.818 ha	MIRZAPUR	12/28/2022	1/9/2023	NA	No	No	Yes	No	NO	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
508	Shri Rajendra Prasad Tiwari, R/o-Village- Devri kalan, TehsilMadihan, District-Mirzapur, Uttar Pradesh, Proposed of "Building stone (Sandstone)" mine at Araj/Gata No.-432, Village- Devri kalan, TehsilMadihan, District-Mirzapur, Uttar Pradesh By Rajendra Prasad Tiwari, Area 1.212 ha	MIRZAPUR	3/4/2023	3/15/2023	NA	No	No	Yes	No	NO	NA	NO
509	Shri Manish Kumar, R/o Ward no. 23, Near Main market, Ahraura, Tehsil- Chunar, Mirzapur, U.P., Proposed of Building stone(Sandstone)" Project at Gata No.-519, Village- Ghasipur, TehsilChunar, District-Mirzapur, Uttar Pradesh, (Area : 2.02 ha.)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
510	Shri Rajendra Kumar Singh S/o Shri Ram Dawan Singh R/o-153 Ward No.- 6, Chopan Road, Parshoi, Obra, Sonbhadra, (U.P.), Proposed "Building Stone (Sand stone) Mining" located at Arazi No.- 615MI, 692/615MI, Village Sahira, Tehsil- Lalganj, District- Mirzapur, Uttar Pradesh, (Area- 2.02 Ha.)	MIRZAPUR	2/15/2023	3/5/2023	NA	No	No	Yes	No	NO	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
511	Shri Prashant Maurya S/o Shri Vinod Kumar Maurya Address-Sundar Ghat, Mahuarua, Mirzapur, (U.P.), Proposed "Sand Mining Project" located at Gata No.- 03mi Khand No.-03 , Village-Gogaon, Tehsil- Sadar & District-Mirzapur, Uttar Pradesh, (Area:5.0 Ha.)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
512	Shri Shishir Pandey S/o Shri Ramesh Chandra Pandey R/o- Ahraura Khasdih, Thana:Ahraura, Tehsil: Chunar District: Mirzapur, U.P., Proposed of Building stone (Sand stone) mining project at Gata No. 588, at VillageJigana, Tehsil- Chunar, District-Mirzapur, Uttar Pradesh, Area-2.02 ha.	MIRZAPUR	12/17/2022	1/16/2023	NA	No	No	Yes	No	NO	NA	NO
513	Shri Dildar, R/o- Village- Hinauti, Tehsil-Sadar, District-Mirzapur, Uttar Pradesh, Area: 1.416 ha.,, Proposed of "Building stone (Sandstone)" mine at Araji/Gata No.-778, Village- Hinauti, Tehsil-Sadar, District-Mirzapur, Uttar Pradesh,By Shri Dildar, Area: 1.416 ha.,	MIRZAPUR	12/28/2022	1/10/2023	NA	No	No	Yes	No	NO	NA	NO
514	Shri Sarjeet Singh, R/o- 410, Kesar Bhawan, Ganeshganj, Aghauli, Mirzapur, U.P , Proposed of Building Stone (Sandstone) mining project at Araji No.- 36/6/5 Village-Sonbarsa, Tehsil- Lalganj, District-Mirzapur, U.P., Area :0.809 Ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
515	Shri Shivdatt Singh, R/o- Village- Raipuri, Biroura, Pandeypur, District- Mirzapur, U.P., Proposed Project of Building Stone (Sand Stone) Mine at Gata No.- 88, Sl. No.- 53, Village- Kukuhipur, Tehsil- Chunar, District- Mirzapur, Uttar Pradesh. Area- 2.428 ha.	MIRZAPUR	12/18/2022	12/28/2022	NA	No	No	Yes	No	NO	NA	NO
516	Shri Ramakant Chaubey S/o Shri Ram Dular Chaubey, R/o- Village- Karaundi, Post- Moin Kumar Bhabhua, Kaimur (Bhabhua), Bihar, Proposed Project of "Building Stone (Sand stone) Mining" located at Araj No - 37, Village: Dakahi, Tehsil-Chunar, District Mirzapur, Uttar Pradesh, (Area- 1.818 Ha.)	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
517	Shri Arjun Singh, R/o- Village- Hinauti Mafi, Tehsil- Gothaura, District-Mirzapur, U.P., Proposed for "Building stone (Sandstone)" Project at Arazi No.-360, Village- Adhwar, Tehsil-Chunar, District-Mirzapur, Uttar Pradesh By Shri Arjun Singh, Area - 1.01 ha.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
518	Smt. Sunita Singh, R/o- Village- Tiyara, District Chandauli, Uttar Pradesh, Proposed of Building Stone (Sandstone) mine at Araj/Gata No.- 88, village Kukuhipur, Tehsil- Chunar, District- Mirzapur, U.P., Area- 2.424 ha.	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
519	Shri Upendra Singh R/o- M. No. 22, Village- Adalhat, Pachegada, District- Mirzapur, (U.P.), Proposd of Bhuiili Building stone Sand Stone Mining project at Arazi No.- 626 (Sl. No. 01) Village- Bhuiili, Tehsil- Chunar, District: Mirzapur, Uttar Pradesh. Area: 1.01 ha,	MIRZAPUR	3/3/2023	3/20/2023	NA	No	No	Yes	No	NO	NA	NO
520	Shri Ashok Kumar Rai, R/o- S 20 53, Plot No.- 57 58, Buddha Vihar Mall Road Cantt., District- Varanasi, U.P., Proposed of Building Stone (Sand stone) Mining Project at Arazi No. - 703, Village: Bhagauti Dei, Tehsil- Chunar, District – Mirzapur (U.P.), M/s Shriram Enterprises, Area:1.01 ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
521	Shri Subhash Singh, R/o- Village And Post- Akorhi, District- Mirzapur, Uttar Pradesh, Proposed for “Building stone (Sandstone)” Project at Arazi No.- 307/4, Village– Kamapur Kalan, Tehsil- Lalganj, District–Mirzapur, Uttar Pradesh By Shri Subhash Singh, Area-0.809	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO
522	Shri Vikas Gupta, R/o- Mohalla Bundelkhandi, Tehsil- Sadar, District- Mirzapur, U.P., Proposed Building Stone (Sand stone) Mining Project” at Arazi No. – 494 Ga,Village- Devarikalan, Tehsil- Madihan, District – Mirzapur (U.P.) Applied Area – 1.518 Ha	MIRZAPUR	NOT APPLIED	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	NO

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
523	Shri Arvind Kumar, R/o village-Koiran Bazar, Ahraura, Chunar, Mirzapur, U.P., M/s Maurya Stone Works, Proposed of "Building stone (Sandstone)" Project at Arazi No.-428, Village-Dhuria, Tehsil-Chunar, District-Mirzapur, Uttar Pradesh By M/s Maurya Stone Works (Shri Arvind Kumar), Area- 2.02 ha	MIRZAPUR	3/23/2023	3/28/2023	NA	No	No	Yes	No	NO	NA	NO
524	Shri Krishna Singh S/o Shri Ravikar Singh, R/o Shivpur, Paschinm Kantit, Thana & The.- Sadar, Mirzapur, proposed mining M/s Shri Krishana Singh, Gata no. 166 (Khand No.01), Vill.- Nagwa, Teh.- Duddhi, District-Sonbhadra, Area-8.097 Acres	SONBHADRA	2/1/2023	3/25/2023	NA	No	No	Yes	No	NO	NA	No
525	Sri. Rajeev Agrawal, CGM (T) cum Regional Officer, U.P. M/s National Highways Authority Of India (NHAI), Sand/Moram Mining, Project at Gata No, 246, 472, Village-Khebandha, Tehsil-Robertsganj, District-Sonbhadra, UP.	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
526	Mr. Shriran Panday, Owner, S/o Shri Hanuman Prasad Panday, R/o Village- Vardiya , Tehsil- Rabertsganj, Distt.- Sonebhadra, U.P., M/s Kaimuranchal Stone Crushing Company, EC for Gitti/Boulder (Dolo Stone) at Arajji No. 921 K at Village- Vardiya , Tehsil- Rabertsganj, Sonebhadra, U.P, M/s Kaimuranchal Stone Crushing Company.	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No
527	Shri Praveen Kumar, Lessee, R/o- Kothi Lala Babu, H.No.- 169, Purab Tola & District- Balrampur, U.P., Barahmauri Morrur Mining Project at Aarji No.- 385, Khand No.- A, at Village -Barahmauri, Tehsil- Robertsganj, District- Sonbhadra, U.P., (Leased Area- 12.146 Ha)	SONBHADRA	5/5/2022	5/24/2022	NA	No	No	Yes	No	NO	NA	No
528	Shri Virendra Singh Jadon, M/s R.S.I. Stone World Pvt. Ltd, E-7, M 708, Arera Colony, Bhopal, M.P. Proposed of Sand/Morrur Mine of Gata No.-871 and 581 Ga near Village Pipardih and Koragi, Tehsil Dudhi, District Sonbhadra, U.P., (Leased Area:32.338 Ha)	SONBHADRA	5/5/2022	5/24/2022	NA	No	No	Yes	No	NO	NA	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
529	Shri Anand Kumar Shukla S/o Shri Bhanu Prakash Shukla, R/o-Meetapur, Tehsil- Robertsganj, District- Sonbhadra, U.P., Proposed of Gitti/Boulder (Dolostone) Mine" Project at Gata No.- 410, at Village-Meetapur, Tehsil- Robertsganj, District-Sonbhadra, U.P., Leased Area -1.45 ha	SONBHADRA	2/16/2021	2/6/2021	NA	No	No	Yes	No	NO	NA	No
530	Shri Satish Kumar Upadhyay S/o Ravindra Kumar Upadhyay, Add.-Bandhawa, Kanchwa, District-Mirzapur, U.P., Proposed "Sand/Morrum Mining" Project at Araji No.- 166 (Khand No.-01), Village- Nagawan, Tehsil- duddhi, District- Sonebhadra, U.P.,M/s Aman Associates (Leased Area- 8.097 ha)	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No
531	Ajay Kumar Singh S/o Shri Baijnath Singh, M/a A.K.S. Industries 514/15, Ambrosiya Apartment, Lanka, Distt: Varanasi., Proposed 'Granite (Gitti & Boulder) Mine Project at Gata no. 2Ga, Village Jata Juwa, Tehsil Dudhi, Distt: Sonbhadra,U.P. Lease area 1.670 ha.	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
532	Shri Chandra Bhushan Gupta, Add.- 2091, Near Ayappa Mandir, Sector-8, Obra, Tehsil- Robertsganj, District- Sonbhadra, U.P, M/s Sai Ram Enterprises, Proposed Project of "Dolo Stone"( Gitti, Boulder) Mine Project located at Araji No.- 7536 Ga Mi, Khand No.- 04, Villlage-Billimarkundi, Tehsil- Robertsganj, District- Sonbhadra, U.P, M/s Sai Ram Enterprises, Leased Area -4.0 ha	SONBHADRA	3/12/2021	2/2/2022	NA	No	No	Yes	No	NO	NA	No
533	Shri Gyanendra Tripathi, Add.- Ward No.- 21, Ashok Nagar, Tehsil- Robertsganj, District- Sonbhadra, U.P, Proposed Project of "Dolo Stone", ( Gitti, Boulder ) Mine Project located at Araji No.- 7536 Ga Mi, Khand No.- 02, Villlage-Billimarkundi, Tehsil- Robertsganj, District- Sonbhadra, U.P, Leased Area -4.0 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No
534	Shri Amit Mittal, Add.- 61, Bari Dala, Dala, Tehsil- Robertsganj, District- Sonbhadra, U.P, Proposed "Dolo Stone"(Gitti, Boulder) Mine Project located at Araji No.- 5593 ka, Khand No.- 08, Villlage-Billimarkundi, Tehsil- Robertsganj, District- Sonbhadra, U.P, M/s Amit Enterprises, Leased Area -4.230 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
535	Smt. Binduwati Devi /o hri Ram Chandra Ratna, R/o- Village- Bijri Harhua, Churk, District- Sonebhadra, U.P Proposed of "Sand Stone (Khanda, Gitti & Red Morrum) Mine" Project at Gata No.-52, at Village- Sirsiya Thakurai, Tehsil- Robertsganj, District- Sonebhadra, U.P., Leased Area -5.0 ha.	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No
536	Smt. Binduwati Devi /o hri Ram Chandra Ratna, R/o- Village- Bijri Harhua, Churk, District- Sonebhadra, U.P. Proposed of "Sand Stone (Khanda, Gitti & Red Morrum) Mine" Project at Gata No.-52, at Village- Sirsiya Thakurai, Tehsil- Robertsganj, District- Sonebhadra, U.P., Leased Area -5.0 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No
537	Shri Rameshwar Pratap S/o Shri Shyama Prasad, R/o- S-3/36 B, Ardali Bazar, Varansi, U.P. Proposed river bed Sand/Morrum Mining Project along Sone River in Gata No./Arazi No.-21 mi, Khand No.-01, Village-Bhagwa, Tehsil-Obra, District-Sonbhadra, U.P., M/s Veera Construction, (Leased Area-14.98 Ha)	SONBHADRA	3/17/2023	-	-	Yes	Yes	Yes	No	NO	NA	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
538	Shri Surendra Tiwari S/o Shri Atmaram Tiwari, R/o- 190, Govindpur Ganeshpur, Akbarpur, District- Ambedkarnagar, U.P. Proposed river bed Sand/Morrum Mining Project along Sone River of M/s New India Minerals located at Gata No./Arazi No.-824 Kha, Khand No.- 03, Village-Agori Khas, Tehsil-Obra, District-Sonbhadra, U.P., (Leased Area-16.194 Ha)	SONBHADRA	1/13/2023	2/12/2023	NA	No	No	Yes	No	NO	NA	No
539	Shri Vijendra Kumar S/o Shri Laldhari Kushwaha, R/o Village-Sarai, Post- Ramgarh, Tehsil-Robertsganj, District - Sonbhadra (U.P.). , Proposed Project of riverbed Sand / Morrum Mining" from private land (Niji Bhoomi) at Arazi No. 166 Kh, in Village- Nagwa, Tehsil-Dudhi, District- Sonbhadra, Uttar Pradesh., Area 2.0 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No
540	Shri Sudhakar Pandey S/o Shri Dudh Nath Pandey At Arazi No.- 824 Kh (Khand 04), Village- Agori Khas, Tehsil- Obra, District- Sonbhadra, U.P., Proposed "Morrum Mining" Project at Arazi No.- 824 Kh (Khand 04), Village-Agori Khas, Tehsil- Obra, District- Sonbhadra, U.P. (Applied Area : 12.368 ha.)	SONBHADRA	1/13/2022	1/25/2022	NA	No	No	Yes	No	NO	NA	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
541	Shri Abhishek Kumar Singh S/o Arvind Kumar Singh, R/o- Village & Post- Chhitauni, District- Varanasi, U.P., M/s Unnti Engineering, Proposed River Bed Sand/ Morrum Mining Project from Son River located at Gata No.- 221 Cha, Village- Sasnai, Tehsil-Obra, District-Sonbhadra, U.P., M/s Unnti Engineering, Lease Area: 18.215 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No
542	Shri Rajiv Gupta S/O Shri Sundarlal Ji Gupta, R/O- Shanti Enclave, Kalpi, Brajroad, Morar, Gwalior, M.P., Proposed riverbed Morrum Mining Project from Sone River of M/s Vardhman Investment And Company located at Arazi No. 385 (Khand Dha), VillageBarhmori, Tehsil- Obra, District- Sonbhadra, Uttar Pradesh, Lease Area - 12.146 ha (30.01 acre).	SONBHADRA	4/29/2022	5/7/2022	NA	No	No	Yes	No	NO	NA	No
543	Shri Harivansh Singh S/o- Bagholan, R/o Village- Ghaghara, Post- Ghaghara Tehsil - Dudhi District -Sonbhadra (U.P.), Proposed Project of riverbed "Sand/ Morrum Mining" from private land (Niji Bhoomi) at Arazi No. 6400k, 6400kh, area-1.876 ha in Village- Ghaghara, Tehsil- Dudhi, District- Sonbhadra, Uttar Pradesh	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
544	Shri Chander Shekhar Chaurasia, R/o- 9A- Paramount Villa Ansal Near, Regional College, Shyamla Hill, Bhopal, M.P., Proposed riverbed morrum mining project from Son River of Shri Chander Shekhar Chaurasia located at Araji No.- 824 Kha (Khand No. 01) of Villages Ahori Khas, Tehsil-Obra, District- Sonbhadra, Uttar Pradesh. Lease Area – 16.194 ha.	SONBHADRA	4/29/2022	5/7/2022	NA	No	No	Yes	No	NO	NA	No
545	Smt. Malti Devi, R/o-Samrat Bhawan, Vikash Nagar, Tehsil-Robertsganj, District -Sonbhadra (U.P.), Proposed Project of riverbed "Morrum Mining" from private land (Niji Bhoomi) at Arazi No.- 166 Kh , in Village-Nagwa, Tehsil-Dudhi, District-Sonbhadra, Uttar Pradesh, Area 1.30 ha	SONBHADRA	2/8/2023	2/28/2023	NA	No	No	Yes	No	NO	NA	No
546	Shri Sachin Agarwal, R/o- HIG-07, Sector-02, Shankar Nagar, Raipur, Proposed of Sand/Morrum Mining Project on the Rihand River at Araji No.-246, Khand No.- Sa , Village-Khebandha, Tehsil-Obra, District-Sonbhadra, U.P., M/s Omaxe Minerals Pvt. Ltd., (Leased Area- 7.00 Ha)	SONBHADRA	1/27/2023	3/25/2023	NA	No	No	Yes	No	NO	NA	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
547	Shri Sushil Kumar Singhal, R/o-H.I.G.-07, Sector-02, Shankar Nagar, Beside Madan Complex, Raipur, M/s R.K. Transport and Construction Ltd., Proposed of river bed Sand/Morrum Mine in Rihand river bed located at ,Gata No.-246, Khand No.-da, Village-Khebandha, Tehsil-Obrai, District-Sonbhadra, U.P., (Leased Area-6.00 Ha)	SONBHADRA	3/12/2023	-	-	Yes	Yes	Yes	No	NO	NA	No
548	Shri Shri Sachin Agarwal Shankar Nagar Raipur, Chhattisgarh, M/s Omax Minerals Pvt Ltd, Proposed of Gitti - Boulder (Dolostone) Mining Project At Arajji No. 4478 Chha Village- Billi Markundi, Tehsil- Obra , District- Sonbhadra, Uttar Pradesh, M/s Omax Minerals Pvt Ltd, Area 2.20 Ha	SONBHADRA	09/09/20220	9/27/2022	NA	No	No	Yes	No	NO	NA	No
549	Shri Manish Khushlani S/o Shri Rajkumar Khushlani R/o Jabarpatra, Gali no. 2, New Sarkanda, Bilaspur, Chhatisgarh, M/s K.D. Resources Pvt. Ltd, , Proposed of Gitti - Boulder (Dolostone) Mining project At Arajji No. 5593 Ka Khand No.-08 Village- Billi Markundi, Tehsil- Obra , District- Sonbhadra, Uttar Pradesh, M/s K.D. Resources Pvt. Ltd, Area:4.230 Ha	SONBHADRA	8/9/2022	27/09/2022	NA	No	No	Yes	No	NO	NA	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
550	Shri Rajeev Kumar Sharma,R/o-59- Chakarpuri Paper Mil Colony Near Metro City Nishatganj Mahanagar Lucknow,,Uttar Pradesh, Proposed for Mining of Gitti Boulder (Dolo Stone) Mining Lease Area at Araji No:-4478 Chha, Village-Billimarkundi, Tehsil –Obra District-Sonbhadra , Uttar Pradesh, Area 1.80 ha.	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No
551	Shri Alok Singh S/o Shri Prabhu Narayan Singh, R/o-house No. 62/77, Kashipura, Thana-Chauk, Tehsil-Sadar, Distt-Vanarasi (U.P), Proposed of "Billi Markundi Building Stone Gitty/Boulders Dolostone Mining Project (Khand-2)" at Gata no./ Arazi No. 7536 Ga. Mi, near Village - Billi Markundi, Taluka: Obra, District: Sonbhadra, Uttar Pradesh,M/s Ganeshay Enterprises, Area- 4.0 ha	SONBHADRA	10/12/2022	11/24/2022	NA	No	No	Yes	No	NO	NA	No
552	Shri Ajay Kumar Singh S/o Late Shri Onkar Nath Singh, R/o-18/188, Ayappa Temple, Sector-8. Obra, Tehsil-Obra, Distt-Sonbhadra (U.P), Proposed for "Billi Markundi Building Stone Gitty/Boulders Dolostone Mining Project (Khand-4)" at Gata no./ Arazi No. 7536 Ga. Mi, near Village - Billi Markundi, Taluka: Obra, District: Sonbhadra, Uttar Pradesh, Area - 4.0 ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
553	Shri Satyendra Singh Pawar R/o-4 750, Vijyant Khand, Gomti Nagar, Lucknow, (U.P.), M/s N.D. Pharma Private Limited, Proposed Sand/Morrum Mining Project at Gata No. 385, Khand-Ba, Village Barhmori, Tehsil Obra, District Sonbhadra, Uttar Pradesh, M/s N.D. Pharma Private Limited (Total Lease Area -12.146 ha.)	SONBHADRA	12/19/2022	12/21/2022	NA	No	NO	Yes	No	NO	NA	No
554	Shri Arun Singh Yadav, R/o- G.F.-1, Signature Square, Shivanagar Colony, Tehsil-Obra, District-Sonbhadra, U.P., M/s Shri Mahadev Enterprises, Proposed "Building Stone (Gitti/ Boulder (Dolo Stone))" Project at Gata No.- 7536 Ga Mi , Village-Billimarkundi, Tehsil- Obra, District- Sonbhadra, U.P. (Area : 4.900 ha.), M/s Shri Mahadev Enterprises	SONBHADRA	10/18/2022	11/24/2022	NA	No	NO	Yes	No	NO	NA	No
555	Shri Arun Singh Yadav, R/o-Village-Billimarkundi, Tehsil-Obra, District- Sonbhadra, U.P., M/s Shri Mahadev Enterprises, Proposed Project of Building Stone (Gitti/ Boulder (Dolo Stone)), in Gata No.- 4949 Kha, Village-Billimarkundi, Tehsil-Obra, District- Sonbhadra, U.P., (Area : 5.880 ha.)	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No

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556	Shri Ram Ashre Singh, R/o- Village-Ghadwa Uttari Thana Baburi Post Rampur Chakia Chandauli, Uttar Pradesh, Proposed of Building Stone Gitti/ Boulder(Sandstone) Mining Project At Arajji No. 21/20/1, Village- Sukrit, Tehsil- Robertsganj , District- Sonbhadra, Uttar Pradesh, Area 1.0117 Ha	SONBHADRA	2/15/2023	3/5/2023	NA	No	No	Yes	No	NO	NA	No
557	Shri Jonnavalasa Venkata Ramana Rao S/o Shri Suranna Jonnavalasa R/o – B – 12, Industrial Development Area, Maula Ali, District- Hyderabad (Telangana),M/s S.K. Bio Extract And Applications Pvt. Ltd., Proposed Project of "Sand/Morrum Mining Project" located at Arajji No. 246, Khand – Ba, Village - Khebandha, Tehsil - Obra , District- Sonbhadra, Uttar Pradesh,M/s S.K. Bio Extract And Applications Pvt. Ltd., Area- 6.0 ha.	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No
558	Shri Ravindra Mishra, R/o- Village- Khargupur, Tehsil- Raja Talab, District- Varanasi, U.P., Proposed Project Building Stone Gitti/ Boulder (Sand Stone), Mine Arajji No.-30/73, Village –Sukrit, Tehsil –Robertsganj, District-Sonbhadra, Uttar Pradesh, Area- 1.2545 ha,	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No

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559	Smt. Shri Ram Asrey Agrahari M/s Radhe Radhe Enterprises R/o: 79, Chudi Gali, Ward-3, Parshoi, Tehsil- Obra, District- Sonbhadra, U.P., Proposed for Building Stone Gitti/Boulder (Dolostone) Mining Project At Araji No.- 5006ka, Vill – Billi Markundi, Tehsil – Obra, Dist – Sonbhadra (U.P.) (Lease Area – 3.40 Ha.)	SONBHADRA	12/19/2022	12/22/2022	NA	No	No	Yes	No	NO	NA	No
560	Shri Ajay Kumar Singh, R/o- 51415 A, Ambrosia Apartment, Lanka, Varanasi, U.P.,M/s Lifemap Builders Pvt. Ltd., Proposed of "Building Stone Gitti/ Boulder (Granite)" Project at Gata No.- 2Ga, Village- Jata Juwa, Tehsil- Dudhi, District- Sonbhadra, U.P., M/s Lifemap Builders Pvt. Ltd. (Applied Area : 1.670 ha.)	SONBHADRA	1/11/2023	2/1/2023	NA	No	No	Yes	No	NO	NA	No
561	Smt. Geetanjali Chaube W/o Shri Sanjeet Kumar Chaube R/o Near Degree College, Obra, Sonebhadra (U.P), M/s Harikeshwar Enterprises, Proposed Project of Billi Markundi Khanda, Boulder,(Dolo Stone) Deposit Mining Project (Area 1.504) at Arazi No./Khasra/Gata No 5430ka, 5430kha, 5470, 5469kha, 5431kha, 5468kha, near village- Billi Markundi, Tehsil –Obra, District – Sonbhadra, Uttar Pradesh, M/s Harikeshwar Enterprises (Area 1.504 Ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No

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562	Shri Sukh Sagar Prasad Upadhyay, R/o- Kota Dala Sonbhadra U.P., Proposed of Sand/Morrum Mining Project Son River at Arajji No: 531 ३, Khand No: 6, Village- Sasnai, Tehsil- Obra, District- Sonbhadra U.P., Area-18.214 Ha	SONBHADRA	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	No
563	Shri Rajesh Kumar S/o Late Kaliram, R/o. Chopan, Tehsil-Obra and Smt. Farida Begam W/o Imtiyaj Ahmad, R/o. Chopan, Sonbhadra mining of Dolo Stone Boulders at Arazi no. 7586, 7584 and 7590, Area-1.84 Acre, Village-Billi-Markundi, Tehsil-Obra, District-Sonbhadra , M/s Rajesh Kumar and Farida	Sonbhadra	1/21/2021	2/23/2021	NA	No	No	Yes	No	NO	NA	Rs. 65295310.00 imposition Showcause Notice issued by the Board vide letter no. H85024/C-2/NGT Samanya-59/22 dated 02.12.2022 for illegal mining
564	M/s M/s B.C.S. Enterprises, Pro.- Shri Chandra Bhushan Gupta S/o Shri Ramlakhan Gupta, R/o-Obra, District-Sonbhadra mining of Dolo Stone Boulders at Arazi no. 4419Kh, 4419G, 4422K Mi, 4416K, 7577 Kh, 4420Mi, Area-4.86 Acre, Village-Billi-Markundi, Tehsil-Obra, District-Sonbhadra	Sonbhadra	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	Rs. 3574395.00 imposition Showcause Notice issued by the Board vide letter no. H85023/C-2/NGT Samanya-59/22 dated 02.12.2022 for illegal mining

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565	M/s Eshana Construction, Pro.- Shrimati AAfrina Khan W/o Shri Istiyak Khan, R/o- Village Billi-Markundui, Obra, Sonbhadra mining of Dolo Stone Boulders at Arazi no.5355K, 5359Kh, 5361, 5363K, 5351K, 5352, 5353, 5354, 5362, 5355Kh, 5356, 5357Kh and 5351Kh, Area-5.80 Acre, Village-Billi-Markundi, Tehsil-Obra, District-Sonbhadra	Sonbhadra	NOT APPLIED	NA	NA	NA	Yes	Yes	No	SCN on 18.04.23	NA	Rs. 25195852.00 imposition Showcause Notice issued by the Board vide letter no. H85022/C-2/NGT Samanya-59/22 dated 02.12.2022
566	MAA VAISHNO AGRO INDUSTRIES Sand Mining from Yamuna River bed at Gata No. 138 at Village – Bichhawali Kachhar, Tehsil-Sikandara, District- Kanpur Dehat	Kanpur Dehat	3/15/2023	3/15/2023	N.A.	No	No	Yes	No	0	N.A.	N.A.
567	LAXMI KHAD BHANDAR River Bed Sand Mining having lease area 25.0 ha (61.77 acre) along River Yamuna in Gata No. 826mi/2 at Village Behmai, Tehsil Sikandara, District- Kanpur Dehat, U.P. Production Capacity- 3,00,000 m3 per annum)	Kanpur Dehat	3/20/2023	3/20/2023	N.A.	No	No	Yes	No	0	N.A.	N.A.
568	Shree Inder Singh S/o Shree Dariyailal, Address-19, Tilak Nagar Ramleela Maidan, Pukhrayan,	Kanpur Dehat	12/25/2022	Report Sent To HO dated 05.04.2023	N.A.	Yes	No	Yes	No	0	N.A.	N.A.

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569	ANANDESHWAR AGRO FOODS PVT LTD Gata 58, Yamuna River, Bilaspur Kachhar, Sikandra	Kanpur Dehat	3/27/2023	3/27/2023	N.A.	No	No	Yes	No	0	N.A.	N.A.
570	Anthracite Infra Private Limited, khand no.-02, Village-Daulatpur, Kachhar, Tehsil-Bhognipur, Kanpur Dehat	Kanpur Dehat	10/21/2021	2/12/2021	N.A.	No	Yes	Yes	No	1	N.A.	N.A.
571	Sand Mining Project, Gata no. 99mi,101mi, 102mi, 103, khand no.-02, Vill-bijhalpur, tehsil-ajitmal,auraiya	Auraiya	12/26/2022	2/21/2023	N.A.	No	No	Yes	No	0	N.A.	N.A.
572	Pandey & Pandey Brothers, Gata no. 99mi, Village- Bijhalpur, Tehsil-Ajitmal, Auraiya	Auraiya	3/20/2023	-	N.A.	Yes	No	Yes	No	0	N.A.	N.A.
573	River Bed Ordinary Sand Mining Project, Gatano. 22kha, 42kha, 42ga, 43ka, Village-Katri Durjanapur, Kannauj Kuldeep Narayan Katiyar/143211, Nekpur Kalan, Fatehgadh,	Kannauj	Not Applied	NA	NA	No	Yes	Yes	No	SCN on 18.04.23	NA	No
574	Ajit Singh Malhotra khand no 7,17,18,21,23,25,27,28,29,30,35,37,38,40,177,176Mi, Area 62.48 acre, Vill. Amlaur Khadar, Teh. Pailani, BANDA,210126	Banda	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
575	AJIT SINGH MALHOTRA, GATA No. 41 and 42, KHAND No. 04, AREA 2.0 Hac., Vill. BARUWA SYODHA, Teh. NARAINI, BANDA, 210129	Banda	05.11.2022	11.11.2022	NA	No	No	Yes	NO	0	NA	NA
576	Alok Kumar Shukla Gata No.- 2494 (Block No.-34),Village - Chandaaur, Tehsil - Atarra, District -Banda, U.P.. Leased Area - 7.80 ha, M/s Sri Falgun Giri Mines	Banda	-	08.01.2022	NA	No	No	Yes	NO	0	NA	NA

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577	Alok Kumar Shukla S/o Shri Gopal Chandra Shukla, Zone No./Gata No.-38, 40, Part of 41, and Part of 42, Khand No.- 07, Village-Dadaukhadar, Tehsil- Baberu, Distt.- Banda, U.P.,Lease Area-12.0 ha. M/s Sri Falgun Giri Mines	Banda	-	04.04.2022	NA	No	No	Yes	NO	0	NA	NA
578	AMRIT KOUR MALHOTRA, GATA No. 587, 588, KHAND No. 08(AREA 2.0 Hac), Vill. NAHARI, NARAINI, BANDA, 210129	Banda	15.10.2022	06.11.2022	NA	No	No	Yes	NO	0	NA	NA
579	AMRIT KOUR MALHOTRA, GATA No. 587, KHAND No. 05 (AREA 2.0 Hac.), Vill. NAHARI, NARAINI, BANDA, 210129	Banda	15.10.2022	06.11.2022	NA	No	No	Yes	NO	0	NA	NA
580	Anand Kumar Tripathi, S/o Shri Devi Prasad Tripathi, Gata No.- Part of 1130 (Khand no. 01) Village Achraud, Tehsil-Banda District: Banda,U.P.,M/s Tripathi Contactor, Lease area 28.0 ha.	Banda	-	07.02.2021	NA	No	No	Yes	NO	0	NA	NA
581	ASHIND IT SOLUTION PRIVATE LIMITED, GATA No. 41, 42, KHAND No. 03, LEASE AREA 2.0 Hac., Vill. BARUWA SYODHA, NARAINI, BANDA, 210129	Banda	19.02.2023	15.03.2023	NA	No	No	Yes	NO	0	NA	NA
582	BRAJESH TIWARI Kolawalraipur, Gata No-721, 722, 723, Naraini Banda	Banda	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
583	CHITRAKOOT TRADERS, VILLAGE-SANGRAMPUR, TEHSIL- ATARRA, DISTRICT- BANDA, U.P.	Banda	27.02.2023	15.03.2023	NA	No	No	Yes	NO	0	NA	NA

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584	Descon Buildtech Pvt. Ltd, Gata No. 333/7, Khand No. 05, Vill. Marauli Khadar, Tehsil and Dist. Banda	Banda	01.03.2023	-	NA	Yes	No	Yes	NO	0	NA	NA
585	DISHA ENTERPRISES, GATA No. 332, KHAND No. 02, LEASE AREA 1.61 Hac., Vill. Barokhar Khurd, Teh. Naraini, BANDA, 210129	Banda	07.01.2023	26.03.2023	NA	No	No	Yes	NO	0	NA	NA
586	EUREKA MINES AND MINERALS LLP, GATA No. 2451, KHAND No. 01(AREA 2.5 Hac), Vill. JARAR, NARAINI, BANDA, 210129	Banda	13.10.2022	06.11.2022	NA	No	No	Yes	NO	0	NA	NA
587	GALLANT TRADING PVT LTD(Old Name Dijiyana Mining Corporation Pvt. Ltd.), Gata No. 4185ch, 4388, 4470, 4471, 4473, 2776, 2709, 4590, Area 17 hac. Village- Lohra, Tehsil Baberu, District Banda, Uttar Pradesh,	Banda	26.11.2022	14.12.2022	NA	No	No	Yes	NO	0	NA	NA
588	J S ENTERPRISES, GATA No. PART OF 100, KHAND No. 03, LEASE AREA 16 Hac. ON KEN RIVER, VILLAGE KHAPTIHA KALAN, Teh. PAILANI, BANDA, 210126	Banda	15.02.2023	-	NA	Yes	No	Yes	NO	0	NA	NA
589	JAI MAA SHARDA TRADERS, GATA NOS87(KHAND NO-01),VILLAGE-NAHARI TEHSIL-NARAINI DISTRICT BANDA	Banda	18.11.2022	02.01.2023	NA	No	No	Yes	NO	0	NA	NA
590	Jasmit Kaur Malhotra, Gata no - 1876, Khand no- 5, Village- Girwan, Naraini, Banda	Banda	21.05.2022	25.07.2022	NA	No	No	Yes	NO	0	NA	NA

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591	JASMIT KAUR MALHOTRA,Gata No. 218, Khand No. 01(Area 2.0 Hac), Vill. Nahari, Teh. Naraini, BANDA, 210129	Banda	15.10.2022	06.11.2022	NA	No	No	Yes	NO	0	NA	NA
592	JASMIT KAUR MALHOTRA,Gata No. 218, Khand No. 02(Area 2.0 Hac), Vill. Nahari, Teh. Naraini, BANDA, 210129	Banda	15.10.2022	06.11.2022	NA	No	No	Yes	NO	0	NA	NA
593	Katyaina Sharma Gata No.- Part of 333/7, 418, 421 mi & 426/30 (Khand No.- 03), Village- Marauli Khandar, Tehsil- Banda, District- Banda, U.P.,M/s K & S, Leased Area -23.00 ha	Banda	-	03.12.2020	NA	No	No	Yes	NO	0	NA	NA
594	KATYAYNI NATURAL RESOURCES LTD Gata No. Part of 195/1Village- Lahureta, Tehsil- Naraini, District Banda, BANDA	Banda	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
595	KUNWAR VINOD RAJA, Gata No. 332, Khand No -01, (Area-1.61 Hac.) Vill. Badokhar Khurd, TehsilNaraini, BANDA, 210129	Banda	07.02.2023	28.02.2023	NA	No	No	Yes	NO	0	NA	NA
596	M/S BUNDELKHAND ROCKS, Gata No- 1876, (Khand No.09),(Leased Area 0.5 ha.), Village Girwan, Tehsil-Naraini, District- Banda, U.P.- 210001	Banda	17.12.2022	26.02.2023	NA	No	No	Yes	NO	0	NA	NA
597	MALHOTRA BROTHERS, GATA No. 1073, KHAND No. 03, AREA 2.0 Hac., Vill. JARAR, Teh. NARAINI, BANDA, 210129	Banda	15.10.2022	06.11.2022	NA	No	No	Yes	NO	0	NA	NA

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598	MALHOTRA BROTHERS, GATA No. 1073, KHAND No. 04, LEASE AREA 2.0 Hac., Vill. JARAR, NARAINI, BANDA, 210129	Banda	20.02.2023	15.03.2023	NA	No	No	Yes	NO	0	NA	NA
599	Manish Kumar Gupta S/o Chandra Kishor Gupta lease area 32.00 ha (79.07) along River Ken in Gata No.- 492/13, Village- Nihalur Syuda, Tehsil- Naraini, District- Banda, U.P., M/s Maa Jayanti Infrastructure, (Leased Area-32.00 Ha)	Banda	-	28.01.2021	NA	No	No	Yes	NO	0	NA	NA
600	MANJEET CHAWLA, Gata No. 53 & Part of 337, Khand No. 02, Lease Area 14.65 Hac. Village kanwara. BANDA	Banda	23.12.2022	-	NA	Yes	No	Yes	NO	0	NA	NA
601	MS HARSHIT ENTERPRISES, gata no 45, area 3.68ha, khalari, BANDA, 210129	Banda	29.11.2022	10.12.2022	NA	No	No	Yes	NO	0	NA	NA
602	MS PEHALWAN TRADERS, Gata No. 2/4, 2/23, 2/24 2/28 (Khand No. 03), Village- Bendakhadar, Tehsil- Banda, District- Banda	Banda	26.11.2022	-	NA	Yes	No	Yes	NO	0	NA	NA
603	MS THINK HOME INFRABUILD PVT LTD, Gata 332/17, part of 333/7,431/333/1, Khand 6, Marauli Khadar,BANDA,210203	Banda	01.01.2023	10.01.2023	NA	No	No	Yes	NO	0	NA	NA
604	MUJIBUDDIN SIDDIQUI, GATA No. 501(AREA 1.21), Vill. NAHARI, NARAINI, BANDA, 210129	Banda	21.10.2022	06.11.2022	NA	No	No	Yes	NO	0	NA	NA

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605	NARENDRA KUMAR SINGH, Khand No.-5137, 5138, 5139, 5140 5141, Village- Bhawanipurwa, Tehsil- Banda, District- Banda, Uttar Pradesh. BANDA 210001	Banda	07.02.2023	18.02.2023	NA	No	No	Yes	NO	0	NA	NA
606	Pehalwan Traders (Old Name R.S.I STONE WORLD PRIVATE LIMITED ) Gata No. 2/1, 2/2 and 2/4 (5.80 Hectares), Vill./Ghat- Khairai, Pailani, BANDA	Banda	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
607	POORNIMA VERMA, Gata No./ Khand No. 168, (Block No. 05), Village- Sabadakhadar, Tehsil Pailani, District- Banda, Uttar Pradesh. BANDA 210126	Banda	09.01.2023	15.01.2023	NA	No	No	Yes	NO	0	NA	NA
608	ROHIT AGARWAL, GATA No. 634, KHAND No. 02, LEASE AREA 2.25 Hac., Vill. NAHARI, TEHSIL NARAINI, BANDA, 210129	Banda	28.02.2023	15.03.2023	NA	No	No	Yes	NO	0	NA	NA
609	S.R. Innovation LLP, Gata no- 100, Khand no- 1(block-24), Village- Khaptiaha Kalan, Tah- Pailani, Disstt- Banda	Banda	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
610	S.R. Innovation LLP, GATA No. 587, KHAND No. 02 (AREA 0.8 Hac.), Vill. NAHARI, Teh. NARAINI, BANDA, 210129	Banda	21.10.2022	06.11.2022	NA	No	No	Yes	NO	0	NA	NA
611	S.R. Innovation LLP, GATA No. 587, KHAND No. 07 (AREA 2.0 Hac.), Vill. NAHARI, Teh. NARAINI, BANDA, 210129	Banda	21.10.2022	06.11.2022	NA	No	No	Yes	NO	0	NA	NA
612	S.S. Granite, Gata No. 309, Area 3.25 Hac. Vill. Nahari, Teh. Naraini, Banda	Banda	18.09.2022	27.09.2022	NA	No	No	Yes	NO	0	NA	NA

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
613	SAI ENT UDHYOG, Gata No. 2/4, 2/23, 2/24, 2/28 (Khand No. 02), Village- Benda Khadar, Tehsil District Banda, Uttar Pradesh, BANDA.210207	Banda	17.02.2023	28.02.2023	NA	No	No	Yes	NO	0	NA	NA
614	SANGRAM SINGH, GATA No. 1876, KHAND No. 01, AREA 2.02 Hac. Vill. GIRWA, Teh. NARAINI, BANDA, 210129	Banda	29.11.2022	16.12.2022	NA	No	No	Yes	NO	0	NA	NA
615	SG PROJECTS LIMITED Area-44.46 Acre (18.0Ha) On Ken River ForSand/Morrum Mining Project at Khand No/GataNo-60 Village-Sadikhadar Tehsil- Pailani , District-Banda(U.P)	Banda	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
616	Shiv Pratap Singh S/o Shri Kallu Singhlease area 17.0 ha (42.00 Acre) along River Ken in Gata No.- 62 and 63/1 (Block No.- 29(as per Lol), Village- Khapatiha Kalan, Tehsil- Pailani, District- Banda, U.P., M/s Jai Shakti Realcon Pvt. Ltd., (Leased Area- 17.0 Ha)	Banda	-	16.10.2020	NA	No	No	Yes	NO	0	NA	NA
617	Sulabh Saxena Gata No.-1876 (Khand No.- 02), at Village- Girwan, Tehsil-Naraini, District- Banda, U.P.,M/s Sulabh Saxena Pahari Pattedar , Leased Area - 0.80 ha	Banda	-	09.06.2022	NA	No	No	Yes	NO	0	NA	NA
618	V. P. CONSTRUCTION, Gata No.- Part of 333/7, 412, 413 414 (Khand No.- 04), VillageMarauli Khadar, Tehsil- Banda, District- Banda, U.P. 210203	Banda	02.03.2023	15.03.2023	NA	No	No	Yes	NO	0	NA	NA

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619	Vipul Tyagi S/o Shri Ravindrakant Tyagi lease area 25.29 ha (62.49 acre) along River Ken in Gata No.- 176mi, 172ga, 182 and 187 at Village- Amlorkhadar, Tehsil- Pailani, District- Banda, U.P., of Shri Vipul Tyagi , (Leased Area- 25.29 Ha)	Banda	-	24.10.2020	NA	No	No	Yes	NO	0	NA	NA
620	ARCHANA SINGH, gata 1078 khand 39 gonda karwi, Chitrakoot	Chitrakoot	15.01.2023	01.02.2023	NA	No	No	Yes	NO	0	NA	NA
621	ASHIND IT SOLUTIONS PRIVATE LIMITED, KHASRA/GATA No. 714, KHAND No. 04, LEASE AREA 2.0241 Hac., Vill. GONDA, Teh. KARWI CHITRAKOOT 210202	Chitrakoot	13.12.2022	08.12.2023	NA	No	No	Yes	NO	0	NA	NA
622	EIKONHEIGHTS INFRASTRUCTURE PRIVATE LIMITED , GATA No. 715, KHAND No 12A, LEASE AREA 0.910 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205	Chitrakoot	21.03.2023	-	-	Yes	No	Yes	NO	0	NA	NA
623	EIKONHEIGHTS INFRASTRUCTURE PRIVATE LIMITED, GATA No. 715, KHAND No. 13, LEASE AREA 2.024 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205	Chitrakoot	21.03.2023	-	-	Yes	No	Yes	NO	0	NA	NA
624	GIRDHARI LAL CHAWLA AND SONS, bargarh and guiya khurd, Mau, Chitrakoot,CHITRAKOOT,210209	Chitrakoot	06.03.2023	20.03.2023	NA	No	No	Yes	NO	0	NA	NA

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625	JAI MATA DI PACKAGING, Gata No- 2ka, 2kha, 3, 4/1, 4Ka ,4Kha, 5, 6, 7, 11, 21/3, 8, 9, 10, Lease Area- 108.499 Ha. Village- Dhaurahara Khadar, Tehsil- Rajapur, District- Chitrakoot, U.P.,210207	Chitrakoot	16.03.2023	-	-	Yes	No	Yes	NO	0	NA	NA
626	KAMLA CONSTRUCTION, GATA No. 715, KHAND No. 23, LEASED AREA 2.024 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205	Chitrakoot	06.12.2022	10.12.2022	NA	No	No	Yes	NO	0	NA	NA
627	KASHI CONSTRUCTION COMPANY, GATA No. 392/1, AREA 17.71 Hac., Vill. BARUWA AEHATMALI, RAJAPUR, CHITRAKOOT, 210207	Chitrakoot	09.11.2022	15.11.2022	NA	No	No	Yes	NO	0	NA	NA
628	Kavach Kumar Nirmal S/o Subhash Chandra Nirmal Area 101.45 Acres (41.073 Ha) Project at Arajji No.- 4,5 & 6 Ch, Village- Chandi Khadar, Tehsil- Rajapur, Distt.- Chitrakoot, U.P.,(Leased Area-41.073 Ha)	Chitrakoot	-	24.10.2020	NA	No	No	Yes	NO	0	NA	NA
629	LAKHAN SINGH, GATA No. 1078, KHAND 27, LEASED AREA 3.036 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210204	Chitrakoot	29.11.2022	09.12.2022	NA	No	No	Yes	NO	0	NA	NA
630	Mahesh Prasad Jaiswal Contractor, Gata No. 1078, Khand No. 38, Area 2.024 Hac. Vill Gonda, Karwi, Chitrakoot.	Chitrakoot	01.12.2022	09.12.2022	NA	No	No	Yes	NO	0	NA	NA
631	MS SILICA KHANIJ UDYOG, Murka, Mau, Chitrakoot. Lease Area10.40ha, CHITRAKOOT, 210208	Chitrakoot	18.03.2023	24.03.2023	NA	No	No	Yes	NO	0	NA	NA

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632	NARAYAN STONE MILL, GATA NO 1078,KHAND NO-32,GONDA KARWI CHITRAKOOT,CHITRAKOOT,21020 2	Chitrakoot	30.11.2022	16.12.2022	NA	No	No	Yes	NO	0	NA	NA
633	NARENDRA SINGH CONTRACTOR AND SUPPLIER, KHASRA/GATA No. 714, KHAND No. 02, LEASE AREA 1.2145 Hac., Vill. GONDA, Teh. KARWI, CHITRAKOOT, 210205	Chitrakoot	17.03.2023	-	-	Yes	No	Yes	NO	0	NA	NA
634	RAHUL YADAV, KHASRA/GATA No. 2131/08, LEASE AREA 4.0481 Hac., Vill. RAULIKALYANPUR, Teh. KARWI, CHITRAKOOT, 210202	Chitrakoot	13.12.2022	09.01.2023	NA	No	No	Yes	NO	0	NA	NA
635	RAKESH KUMAR MISHRA CONTRACTOR AND SUPPLIER, GATA N.170 MI,VILLAGE SAIPUR, TEHSIL-KARWI, DIST.-CHITRAKOOT	Chitrakoot	24.12.2022	NA	25.03.2023	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
636	RAULI KALYANPUR GRANITE, GATA NO-2131/3 RAULI KALYANPUR KARWI CHTRAKOOT, CHITRAKOOT, 210202	Chitrakoot	03.12.2022	NA	22.02.2023	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
637	RICHA SINGH, BAGEN RIVER, GATA NO 218/1,VILLAGE MAMSI BUJURG,TEHSILRAJAPUR, DISTRICTCHITRAKOOT, CHITRAKOOT. 210207	Chitrakoot	05.02.2023	-	-	Yes	No	Yes	NO	0	NA	NA
638	SATYENDR KUMAR, KHASRA/GATA No. 2131/05, LEASE AREA 1.0121 Hac., Vill. RAULI KALYANPUR, Teh. KARWI, CHITRAKOOT. 210202	Chitrakoot	13.12.2022	08.01.2023	NA	No	No	Yes	NO	0	NA	NA

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639	SUBHAS CHANDRA CHAWLA MINES, Gata No. 1660, 1661, 1668, 1882, 2000, 2001, 2002, 2003, 2004, 2005, 2006 village-Semra, Talu-Mau, Chitrakoot,(leased Area21.04ha)	Chitrakoot	06.03.2023	20.03.2023	NA	No	No	Yes	NO	0	NA	NA
640	SUSHIL STONE INDUSTRY, Granite-Imarati Patthar (Khanda, Gitty, Boulder, Red Morrum) Mining Project in Gata No-1078, Khand No-31, Lease area 3.645 ha Village Gonda, Tehsil-Karwi, District-Chitrakoot, U.P	Chitrakoot	06.03.2023	-	-	Yes	No	Yes	NO	0	NA	NA
641	A N BUILDERS, Khand No. 31/5, Village - Patyaura, Tehsil - Hamirpur, District - Hamirpur, Uttar Pradesh.	Hamirpur	19.12.2022	22.12.2022	NA	No	No	Yes	NO	0	NA	NA
642	A. J. Construction, Area- 60.0 Acre/24.291 Ha. for River Sand/Morrum Mining Project at Khand No./ Gata No.- 23/14 ,Village- Bhedi Kharka, Tehsil- Sarila, District- Hamirpur, U.P.	Hamirpur	-	18.10.2020	NA	No	No	Yes	NO	0	NA	NA
643	AGRAWAL JWELLERS, (Old name Raj kumar gupta) Khand No. 9/1, Village- Kandour, Tehsil- Hamirpur, District- Hamirpur, U.P.	Hamirpur	17.11.2022	25.11.2022	NA	No	No	Yes	NO	0	NA	NA
644	Ajit Singh Malhotra, Proposed River Bed Sand Mining Project from Betwa River for located at Khand No.- 22/5, Village- Rirua Basaria, Tehsil- Sarila, District- Hamirpur, U.P., Lease Area: 23.0 ha)	Hamirpur	-	07.05.2022	NA	No	No	Yes	NO	0	NA	NA

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645	ALPINE RESOURCE LLP, KHAND No. 26/5, AREA 36.437 Hac., BETWA RIVER, Vill. CHANDWARI GHURALI, SARILA, HAMIRPUR, 210432	Hamirpur	12.10.2022	11.11.2022	NA	No	No	Yes	NO	0	NA	NA
646	ANAND KUMAR GUPTA, Sand/Morrum mining along Betwa Riverbed in Khand No. 24/17 (Old Khand No. 24/16) at Village Chikasi, Tehsil- Sarila, District- Hamirpur, Uttar Pradesh, ( Lease Area- 36.437 ha, Production Capacity-724640 m3/annum)	Hamirpur	26.12.2022	23.09.2022	NA	No	No	Yes	NO	3010000.00	0	3010000.00
647	ANAND KUMAR GUPTA, Khand No. 10/29, Village - Beri, Tehsil - Hamirpur, District - Hamirpur, Uttar Pradesh, 210301	Hamirpur	02.02.2023	No	No	Yes	No	Yes	NO	0	NA	NA
648	ANAND KUMAR GUPTA, Khand No. 20/1 at Village – Tikapur, Tehsil- Maudaha, District- Hamirpur, U. P	Hamirpur	27.12.2022	02.03.2023	NA	No	No	Yes	NO	0	NA	NA
649	ANNAPURNA UDYOG, Sand/Morrum mining along River Betwa, Khand No. 10/22 at Village Beri, Tehsil- Hamirpur, Dist. Hamirpur, U. P. ( Lease Area- 36.437 ha, Production Capacity- 5,82,912 m3/annum)	Hamirpur	27.12.2022	02.03.2023	NA	No	No	Yes	NO	1760000.00	0	1760000.00
650	ATIKURRAHMAN, Khand No. 22/14, Village Riua Basaria, Tehsil Sarila, District Hamirpur, Uttar Pradesh	Hamirpur	24.11.2022	22.12.2022	NA	No	No	Yes	NO	0	NA	NA
651	DEEPTI GUPTA, Khasra No. 31/7, village- Patyora, Tehsil- Hamirpur, District- Hamirpur, State- Uttar Pradesh	Hamirpur	02.03.2023	15.03.2023	NA	No	No	Yes	NO	0	NA	NA

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652	DIJIYANA INDUSTRIES PVT LTD, Khand 26/6, Village-Chandwari Ghurauli, Tehsil- Sarila, District Hamirpur	Hamirpur	07.11.2022	26.11.2022	NA	No	No	Yes	NO	0	NA	NA
653	Environmenatal Clearance of Proposed Riverbed Sand/Morrum Mining Project from Betwa River of M/s Pratap Corporation located at Khand No. 9. Vmlage - Badera Khalsa, Tehsil - Sarila, District - Hamirpur, Uttar Pradesh. Sanctioned Lease Area - 24.291 ha.	Hamirpur	-	11.11.2022	NA	No	No	Yes	NO	0	NA	NA
654	GUPTA AND COMPANY PVT LTD, KHAND N.04,VILLAGETOLAKHANGARAN,T ESHIL-RATH,DIST.- HAMIRPUR210431,HAMIRPUR,21 0431	Hamirpur	24.12.2022	04.01.2023	NA	No	No	Yes	NO	0	NA	NA
655	Gyan Infrabuild Pvt. Ltd., Khand No. 30/3, Vill. Bhulasi, Teh.- Maudaha, District- Hamirpur 210507	Hamirpur	02.03.2023	04.03.2023	NA	No	No	Yes	NO	0	NA	NA
656	Harihar Minerals LLP, Khand No. 23/19, Area 12.145 Hac., Vill. Bhedi kharka, Teh. Sarila, Dist. Hamirpur	Hamirpur	02.03.2023	06.03.2023	NA	No	No	Yes	NO	0	NA	NA
657	KHAJURAHO MINTECH LLP, Gata No 24/18 ,Village - Chikasi, Tahsil - Sarila District - Hamirpur(U.P.) 210430	Hamirpur	11.11.2022	03.12.2022	NA	No	No	Yes	NO	0	NA	NA
658	Khare Lal Verma S/o Shri Mukund Lal Verma Gata No.-476, Village- Pahra, Tehsil- Sarila, District-District- Hamirpur, U.P., Leased Area -1.62 ha	Hamirpur	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA

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659	M.R. GUPTA AND COMPANY PVT LTD, Khand No 4 Village Tolakhangan Teshil Rath Durtict Hamirpur.HAMIRPUR.210431	Hamirpur	09.11.2022	04.01.2023	NA	No	No	Yes	NO	0	NA	NA
660	MALHOTRA BROTHERS, KHAND NO. 22/4 VILLAGE-riruwa basaria, TEHSIL- sarila, DISTRICT- HAMIRPUR	Hamirpur	25.11.2022	26.12.2022	NA	No	No	Yes	NO	0	NA	NA
661	NEW EOAN ASSOCIATES, River Betwa in Khand No. 26/3 at Village- Chandwari Ghurouli, Tehsil- Sarila, District- Hamirpur, Uttar Pradesh	Hamirpur	17.10.2022	06.11.2022	NA	No	No	Yes	NO	0	NA	NA
662	NEW PRAVEERA INFRAHIGHT PRIVATE LIMITED, Khand No. 10/33, Village - Beri, Tehsil - Hamirpur	Hamirpur	23.12.2022	27.12.2022	NA	No	No	Yes	NO	0	NA	NA
663	Pahalwan Treaders, Sand/Morrum mining along River Betwa, Khand no- 23/7, Village- Bedi Kharaka, Tah- Sarila, Disstt- Hameerpur ( Lease Area- 12.145 ha, Production Capacity-194304 m3/annum)	Hamirpur	05.02.2023	21.02.2023	NA	No	No	Yes	NO	8470000.00	0	8470000.00
664	PARIHAR CONSTRUCTION, KHAND 10/2, VILLAGE BERI, HAMIRPUR, UTTAR PRADESH, HAMIRPUR. 210301	Hamirpur	06.12.2022	14.12.2022	NA	No	No	Yes	NO	0	NA	NA
665	PRATAP CORPORATION, KHAND No. 9, AREA 24.291 Hac., BETWA RIVER, Vill. BADERA KHALSA, SARILA, HAMIRPUR, 210432	Hamirpur	12.10.2022	11.11.2022	NA	No	No	Yes	NO	0	NA	NA

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666	RUPESH KUMAR CHAUHAN, nd No./Gata No-18/3 Village- Sahurapur, Tehsil District- Hamirpur (U.P), (Leased Area 36.437 Ha.),HAMIRPUR,210301	Hamirpur	31.10.2022	04.12.2022	NA	No	No	Yes	NO	0	NA	NA
667	Sagar Parech, Khand 5 VillageTolakhangan Tehsil Rath,HAMIRPUR,210430	Hamirpur	-	14.12.2022	NA	No	No	Yes	NO	0	NA	NA
668	SANJEEV GUPTA, Khand No. 23/30, Village - Beri, Tehsil Sadar, District Hamirpur, Uttar Pradesh.HAMIRPUR.176041	Hamirpur	14.12.2022	27.12.2022	NA	No	No	Yes	NO	0	NA	NA
669	Sapan Kumar Agrawal S/o Late Sudhakar Agrawal Gata No.- 526, Village- Khadakhar, Tehsil- Rath, District- Hamirpur, U.P.,Leased Area -0.80 ha	Hamirpur	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
670	Satyam Construction, Khand No. 24/9, Vill. Chikasi, The. Sarila, Dist. Hamirpur	Hamirpur	09.11.2022	15.11.2022	NA	No	No	Yes	NO	0	NA	NA
671	SHACHIN AGARWAL, GATA No. 387, KHAND No. 02, LEASE AREA 2.63 Hac., Vill. TOOKA, RATH, HAMIRPUR, 210431	Hamirpur	20.02.2023	26.02.2023	NA	No	No	Yes	NO	0	NA	NA
672	Shalendra Yadav, Sand/Morrum mining along River Yamuna, Khand No. 31/4, village- Patyora, Tehsil- Hamirpur, District- Hamirpur, State- Uttar Pradesh( Lease Area- 36.437 ha, Production Capacity-5,82,912 m3/annum)	Hamirpur	Not Applied	NA	NA	No	YES	Yes	NO	3200000.00	0	3200000.00

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673	SHRI KANHA CONSTRUCTION COMPANY, Sand/Morrum mining along Betwa, Khand No. 23/13, Village- Bhedi Kharka, Tehsil - Sarila, District Hamirpur, U.P.,HAMIRPUR,210430( Lease Area- 12.145 ha, Production Capacity-194304 m3/annum)	Hamirpur	02.09.2022	25.09.2022	NA	No	No	Yes	NO	7650000.00	0	7650000.00
674	SHRIKANT GUPTA, Sand/Morrum mining along Betwa, Khand No. 24/13, Village - Chikasi, Tehsil - Sarila, District - Hamirpur, Uttar Pradesh,210430( Lease Area- 36.437 ha, Production Capacity- 728640 m3/annum)	Hamirpur	06.12.2022	14.12.2022	NA	No	No	Yes	NO	6700000.00	0	6700000.00
675	SRINIVAAS BUDHAULIYA So shri ganeshlal BUDHAULIYA, GATA N.346,VILLAGE- UMANNIYA,TEHSIL- RATH,DISTRICT-HAMIRPUR 210431 HAMIRPUR 210431	Hamirpur	23.12.2022	03.02.2023	NA	No	No	Yes	NO	0	NA	NA
676	SS INFRATECH, VILLAGE BAKCHA KHANDAR TEHSIL MAUDAHA DISTRICT HAMIRPUR UTTAR PRADESH,HAMIRPUR	Hamirpur	16.11.2022	24.11.2022	NA	No	No	Yes	NO	0	NA	NA
677	Surendra Singh Chauhan area 36.437 ha (90.03 acre) along River Yamuna in Khand No.- 31/8, at Village-Pateora, Tehsil & District- Hamirpur, U.P.,(Leased Area-36.437 Ha)	Hamirpur	-	23.10.2020	NA	No	No	Yes	NO	0	NA	NA
678	UMA BUILDERS, Area -90.00 ACRE (36.437 HA) On Betwa River for Sand/Morrum Mining Project at Khand NO. 10/1Village- Beri, Tehsil- Hamirpur	Hamirpur	30.11.2022	05.01.2023	NA	No	No	Yes	NO	0	NA	NA

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
679	Vivek Kumar Singh S/o Shri Harbhajan Singh lease area 36.437 ha (90.03 acre) along River Betwa in Khand No.- 10/5, Village- Beri, Tehsil-Hamirpur, District- Hamirpur, U.P., , (Leased Area-36.437 Ha)	Hamirpur	-	26.10.2020	NA	No	No	Yes	NO	0	NA	NA
680	A K AGARWAL MINES CONTRACTOR, Gata no 712 (Khand 08), Chikahra, MAHOBA, 210424	Mahoba	01.11.2022	15.11.2022	-	No	No	Yes	NO	0	NA	NA
681	A K AGARWAL MINES CONTRACTOR, araji no 422/3, village Sijhari, mahoba, MAHOBA, 210424	Mahoba	01.11.2022	15.11.2022	-	No	No	Yes	NO	0	NA	NA
682	Adarsh Stone Mill (Mohammad Arshad Khan S/o Mohammad Rafique Khan) Gata No.-426, at Village- Palka, Tehsil-Mahoba, District -Mahoba, U.P. Lease area-1.214 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
683	Adya Enterprises, Gata No.1119, Vill. Kabrai, Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
684	AJAY RAJ SINGH PAHAD I PATTEDHARAK, Gata no-323 (khand no-07 new), Village Mochipura, Tehsil and District Mahoba	Mahoba	27.12.2022	01.02.2023	-	No	No	Yes	NO	0	NA	NA
685	Ajay Singh Stone Mill (Ajay Singh S/o Shri Ram Kishore Singh), Gata No.-199 Khanda No.- 07, of Area-0.8090 ha (1.99 Acres), at Village- Kumhraura, Tehsil & District- Mahoba, U.P., Leased Area -0.8090 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
686	Alok kumar Shukla S/o Gopal Chandra Shukla Gata No.-1027, , Area-2.024 ha, Village- Kharka Tehsil and District- Mahoba, U.P.,	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
687	Amar Chandra Rajpoot, Gata No 822, Vill. Bamhauri Beldaran, Teh. Charkhari, Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
688	Amar Singh and Man Singh Pahari Pattedharak, Gata No. 142, Village, Naigawan, Teh. and Dist. Mahoba	Mahoba	22.12.2022	02.03.2023	-	No	No	Yes	NO	0	NA	NA
689	Anand Mohan Yadav, Gata No. 735, Khand No. 5 Naya, Vill. Daharra, Teh. & Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
690	Anil Kumar Agrawal , A K AGRAWAL MINES CONTRACTOR, Araji no. 339 (Khand no. 39 Naya, 21 Purana) Daharra, MAHOBA, 210424	Mahoba	21.10.2022	08.11.2022	-	No	No	Yes	NO	0	NA	NA
691	ANUBHAV SINGH, ARAZI No. 1525, LEASE AREA 3.650 Hac., Vill. PAHRA, Teh. SADAR, MAHOBA, 210427	Mahoba	15.01.2023	26.03.2023	-	No	No	Yes	NO	0	NA	NA
692	APCO INFRATECH PRIVATE LIMITED, GATA/ARAZI No. 841 Mi, KHAND No. 03, LEASE AREA 4.0 Hac., Vill. PASWARA, Teh. SADAR MAHOBA 210427	Mahoba	20.01.2023	05.03.2023	-	No	No	Yes	NO	0	NA	NA
693	Arjun Singh, Gata No. 19, Khand No. 03, Vill. Ganj, Tah. & Dist. Mahoba	Mahoba	13.12.2022	02.03.2023	-	No	No	Yes	NO	0	NA	NA

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694	ARTI SAHU, Gata No.-2/4 Khand No.-07,(Leased Area- 1.619 ha) Village- Jujhar, Tehsil- Mahoba, District- Mahoba	Mahoba	06.12.2022	20.12.2022	-	No	No	Yes	NO	0	NA	NA
695	Arun Kumar Pahari Pattedar (Arun Kumar Dubey S/O Late Vidya Sagar Dubey) Araji No. 122, Khand No. 03, Vill.-Chitaiya Teh. Sadar. Mahoba	Mahoba	02.03.2023	-	-	Yes	No	Yes	NO	0	NA	NA
696	Arun Kumar Pahari Pattedar, Araji No. 122, Khand No. 04, Chitaiya Sadar, Mahoba	Mahoba	01.02.2023	26.02.2023	-	No	No	Yes	NO	0	NA	NA
697	Ashirwad Murti Singh S/o Late Rammurti Singh Gata No.-512, Khanda No.- 02 new, Area-1.214 ha, Village- Gauharir, Tehsil and District- Mahoba, U.P.,	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
698	ASHOK KUMAR CONSTRUCTION, Gata No.- 664, Lease Area-1.417 ha, Village- Jailwara, Tehsil- Kulpahar, District- Mahoba. U.P.-210423	Mahoba	22.12.2022	20.01.2023	-	No	No	Yes	NO	0	NA	NA
699	BEEPENDRA SINGH, ARAZI No. 1093 Kha, LEASE AREA 2.630 Hac., Vill. MAKARBAI, Teh. SADAR. MAHOBA. 210427	Mahoba	13.01.2023	23.01.2023	-	No	No	Yes	NO	0	NA	NA
700	Brij Mohan Singh, Gata No 1032, Vill. Makarbai, Teh. & Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
701	Brij Mohan Singh, Gata No 199, Khand No. 3 Naya, Vill. Kumhraura, Teh. & Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA

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702	Brijendra Pratap Singh s/o Late Chandra Bali Singh Gata No.- 512, Khanda No.-04 New, Area-1.214, Village- Gauhari, Tehsil- and District- Mahoba, U.P.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
703	BRIJRAJ SINGH CONTRACTOR( BRIJRAJ SINGH S/O Kuber Singh), ARAZI No. 1129, LEASE AREA 0.785 Hac., Vill. UTIYAN, Teh. SADAR, MAHOBA. 210424	Mahoba	13.01.2023	23.01.2023	-	No	No	Yes	NO	0	NA	NA
704	Brijraj Singh Contractor(Brijraj Singh S/o Shri Kuber Singh) Gata No.-979, Khanda No.- 04, at Village- Gahra, Tehsil & District- Mahoba, U.P., Leased Area - 1.113 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
705	C.B.S. MINERALS L.L.P., ARAJI No. 989, KHAND No. 10, LEASE AREA 1.619 Hac., Vill. MAKARBAI, Teh. SADAR, MAHOBA. 210424	Mahoba	01.01.2023	23.01.2023	-	No	No	Yes	NO	0	NA	NA
706	C.P.S.K. Ventures Pvt. Ltd.(Sanjay Kumar Sahu S/o Shri Chhanga Prasad Sahu) GataNo.- 967 (Khand No.- 05), Village- Kabrai, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 3.036)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
707	CHANDRAPRAKASH MAHESHWARI, VILLAGE- JAMALA, GATA N.60, KHAND N.- 05, TEHSIL-KULPHAD, DISTT.- MAHOBA 210426. MAHOBA 210426	Mahoba	08.02.2023	22.03.2023	-	No	No	Yes	NO	0	NA	NA
708	Chunubad S/o Binda, Gata No. 1509, Lease Area 1.133 Hac., Vill Pahra, Teh. Sadar, Dist. Mahoba	Mahoba	29.01.2023	-	-	Yes	No	Yes	NO	0	NA	NA

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709	DEVENDRA KUMAR GUPTA, GATA N. 3136, KHAND N. 02 Naya, VILLAGE-Jaitpur, TEHSIL Kulpahar, DIST.-MHOBA	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
710	DEVENDRA KUMAR GUPTA, GATA N.1097, KHAND N.09, VILLAGE UTIYAN, TEHSIL-DIST.-MHOBA 210424, MAHOBA, 210424	Mahoba	21.01.2023	02.03.2023	-	No	No	Yes	NO	0	NA	NA
711	DEVENDRA KUMAR GUPTA, GATA N.1097, KHAND N.10, VILLAGE-UTIYA, TEHSIL DIST.-MHOBA 210427	Mahoba	21.01.2023	02.03.2023	-	No	No	Yes	NO	0	NA	NA
712	Devendra Shivhare S/O Shri Ram Manohar Shivhare Gata no 1370 Khand no 08 vill- Kulpahar Teh Kulpahar Dist-Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
713	Devendra Singh S/o Shri Mulayam Singh Arazi No. 712 (Khand 04) Village- Chhikhara, Tehsil- Sadar, District- Mahoba (U.P.), Area: 2.024 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
714	DHANRAJ SINGH S/o Shri Shivraj Singh, GATA No.1939, KHAND No. 01, LEASE AREA 2.024 Hac., Vill. PAHRA, Teh. MAHOBA, MAHOBA, 210424	Mahoba	26.01.2023	-	-	Yes	No	Yes	NO	0	NA	NA
715	DHEEVANT SINGH, Gata No- 593, Khand No.- 01, Leased Area- 1.012 Ha, Village Mahobkanth, Tehsil- Kulpahar, District Mahoba, Uttar Pradesh-210429	Mahoba	27.12.2022	28.01.2023	-	No	No	Yes	NO	0	NA	NA
716	DINESH CHANDRA AGRAWAL, gata 288 khand 01 New village majhol, MAHOBA, 210421	Mahoba	29.11.2022	19.12.2022	-	No	No	Yes	NO	0	NA	NA

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717	DINESH CHANDRA AGRAWAL, gata no 339, khand 13, daharra, mahoba, MAHOBA, 210424	Mahoba	21.10.2022	15.11.2022	-	No	No	Yes	NO	0	NA	NA
718	DINESH CHANDRA GUPTA, Gata no 478/2 khand 02 new, Bilbai, Mahoba, MAHOBA, 210427	Mahoba	29.08.2022	10.09.2022	-	No	No	Yes	NO	4,896,000	Stay by S.C in civil apeal No 613/2023 Dinesh Chandra and Othres v/s State of U.P & Others	-
719	DINESH KUMAR MISHRA, ARAJI/GATA No. 989, KHAND No. 06, LEASE AREA 1.619 Hac., Vill. MAKARBAI, Teh. and Dist. MAHOBA 210424	Mahoba	06.12.2022	15.12.2022	-	No	No	Yes	NO	0	NA	NA
720	Dinesha Chandra Sahu, Gata No. 512, Khand No. 1 Naya, Vill. Gauhari, Teh. & Dist. Mahoba.	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
721	Dinesha Chandra Sahu, Gata No. 512, Khand No. 6 Naya, Vill. Gauhari, Teh. & Dist. Mahoba.	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
722	DIPENDRA KUMAR BUDHOLIYA, ARAJI No. 188, KHAND No. 02, LEASE AREA 1.012 Hac., Vill. MAHUA ITAURA, Teh. KULPAHAR, MAHOBA 210426	Mahoba	07.01.2023	05.02.2023	-	No	No	Yes	NO	0	NA	NA
723	Divyanshu singh S/o Dilip Kumar singh Gata No. 1021 , Area- 1.214Ha. in Village Makarbai , Tehsil: Sadar & District Mahoba, Uttar Pradesh.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
724	Divyanshu singh S/o Dilip Kumar singh Gata No.979 Khand No 02 New , Area- 2.429Ha. in Village Gahara , Tehsil: Sadar & District Mahoba, Uttar Pradesh.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA

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725	Divyanshu singh S/o Dilip Kumar singh Gata No.979 Khand No 03 New , Area- 2.429Ha. in Village Gahara , Tehsil: Sadar & District Mahoba, Uttar Pradesh.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
726	EKTA CONSTRUCTION (SANTOSH KUMARI), Arazi No.-288, Khand 03New, Majhol, Charkhari, Mahoba	Mahoba	13.01.2023	17.01.2023	NA	No	No	Yes	NO	0	NA	NA
727	FAZALUDDIN RAHMANI, Gata no. 989 (khand 18), Makarbai, MAHOBA, 210424	Mahoba	21.10.2022	08.11.2022	NA	No	No	Yes	NO	0	NA	NA
728	Ganga Charan S/o Shri Ram Swaroop,( Siyarani Rajpoot Filling Station) Araji No.-288, Khand No.-4, Village: Majhol, Tehsil: Charkhari District: Mahoba State: Uttar Pradesh, Area: 0.809 Ha	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
729	Gaurav Bajpai S/o Shri Bhuvan Prakash Bajpai, Gata No.- 93, Khand No.-01, Area- , at Village- Bari, Tehsil & District- Mahoba, U.P. ,Leased Area -1.012 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
730	GIRDHARI LAL KUSHWAHA, ARAJI/GATA No. 2/4, KHAND No. 02, LEASE AREA 4.048 Hac., Vill. JUJHAR, Teh. SADAR, MAHOBA, 210424	Mahoba	07.02.2023	03.03.2023	NA	No	No	Yes	NO	0	NA	NA
731	GOPAL DUTT PANDEY, GATA No. 323, KHAND No. 02, LEASE AREA 0.607 Hac., Vill. MOCHIPURA, Teh. & Dist. MAHOBA. 210424	Mahoba	07.02.2023	03.03.2023	NA	No	No	Yes	NO	0	NA	NA

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732	GURUDAYAL BADHORIA, GATA No. 735, KHAND No. 04 New , LEASE AREA 1.012 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	21.12.2022	09.01.2023	NA	No	No	Yes	NO	0	NA	NA
733	GURUDAYAL BADHORIA, GATA No. 735, KHAND No. 03 New 06 Old , LEASE AREA 1.012 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	21.12.2022	09.01.2023	NA	No	No	Yes	NO	0	NA	NA
734	H S M HOLDING, GATA No. 735, KHAND No. 01 New , LEASE AREA 0.959 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	21.12.2022	09.01.2023	NA	No	No	Yes	NO	0	NA	NA
735	H S M HOLDING, GATA No. 735, KHAND No. 02 New, LEASE AREA 2.024 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	21.12.2022	09.01.2023	NA	No	No	Yes	NO	0	NA	NA
736	H S M HOLDINGS (SAURABH PUROHIT) GATA No. 339, KHAND No. 07 NEW , LEASE AREA 1.619 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	21.12.2022	09.01.2023	NA	No	No	Yes	NO	0	NA	NA
737	HARI SHANKAR RAJPUT CONTRACTOR, ARAJI/GATA No. 50, LEASE AREA 0.635 Hac., Vill. KUMHAROURA, Teh. SADAR, MAHOBA, 210427	Mahoba	11.01.2023	15.01.2023	NA	No	No	Yes	NO	0	NA	NA

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738	HARISHANKAR RAJPUT CONTRACTOR, ARAJI/GATA No. 640, LEASE AREA 1.773 Hac., Vill. RATAULI, Teh. SADAR, MAHOBHA 210427	Mahoba	11.01.2023	15.01.2023	NA	No	No	Yes	NO	0	NA	NA
739	HARPAL SINGH CHANDEL, Gata No.- 339 (Khand No.- 12 Old 28 New),(Leased Area- 0.809 ha.) Village- Daharra, Tehsil- Sadar, DistrictMahoba, U.P.- 210424	Mahoba	17.12.2022	28.01.2023	NA	No	No	Yes	NO	0	NA	NA
740	Himwant Singh S/o Shri Balwant Singh Gata No.- 2702, Khand No.- 01 New, Village- Pahara, Tehsil and District- Mohaba,U.P., (Leased Area-2.022 Ha)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
741	Husnara Bano, ArajI No. 712, Khand No. 02, Lease Area 2.024 Hac., Chhikhara, Dist. Mahoba	Mahoba	26.01.2023	03.03.2023	NA	No	No	Yes	NO	0	NA	NA
742	IDEAL BUILDTECH PRIVATE LIMITED, ARAJI/GATA No. 2456 Kh, KHAND No. 01, AREA 4.0 Hac., Vill. PAHRA, MAHOBHA, 210424	Mahoba	09.12.2022	05.01.2023	NA	No	No	Yes	NO	0	NA	NA
743	Ideal Buildtech Private Limited, Gata No.-2456 Kha, Khand No.- 02,Village- Pahra, Tehsil-Mahoba, District- Mahoba, U.P.,(Leased Area :4.0 ha.)	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
744	IDEAL BUILDTECH PRIVATE LIMITED,( Anirudhha Jain ) ARAJI/GATA No. 2/4, KHAND No. 4, AREA 1.619 Hac., Vill. JUJHAR, Teh. MAHOBHA	Mahoba	09.11.2022	19.12.2022	NA	No	No	Yes	NO	0	NA	NA

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745	ISHWAR DAYAL, ARAJI/GATA No. 711, LEASE AREA 2.109 Hac., Vill. CHHIKAHRA, MAHOBA, 210427	Mahoba	13.01.2023	15.01.2023	NA	No	No	Yes	NO	0	NA	NA
746	Ishwar Saran Gupta S/O Shri Nand Kishore Gupta GataNo.- 149 (Khand No.-35), Village- Bari, Tehsil- Sadar, District- Mahoba, U.P. (Applied Area : 1.012 ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
747	J S Enterprises (Jyoti Sachan D/o Shri Ashok Sachan), Gata No.- 192, Village- Mochipura, Tehsil- Sadar, District- Mahoba, U.P., Lease Area – 4.048 ha ,	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
748	JAGDISH AND COMPANY(MAYANK GUPTA), arazi 2456 kha khand 03 pahra mahoba ,MAHOBA,210427	Mahoba	06.12.2022	09.12.2022	NA	No	No	Yes	NO	0	NA	NA
749	JAI PRAKASH RAWAT, GATA No. 60, KHAND No. 03, Lease Area 1.012 Hac., Vill. Jamala, Teh. Kulpahar, MAHOBA, 210426	Mahoba	23.12.2022	19.01.2023	NA	No	No	Yes	NO	0	NA	NA
750	JAINENDRA SINGH CONTRACTER, Gata No.- 449/1,(Lease Area-0.684) Village- Thana, Tehsil Mahoba District- Mahoba	Mahoba	22.12.2022	28.01.2023	NA	No	No	Yes	NO	0	NA	NA
751	JAIWANT SINGH, GATA NO - 2702, KHAND NO 04, PAHARA, TEHSIL AND DISTRICT-MAHOBA	Mahoba	28.12.2022	19.01.2023	NA	No	No	Yes	NO	0	NA	NA

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
752	Janmejay Singh S/o Shri Mangal Singh located Gata No.-1939, Area- 1.214 ha, at Village- Pahra, Tehsil & District- Mahoba, U.P., Leased Area -1.214 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
753	Kalyan Singh S/O Shri Badri Singh Gata no 1939 vill- Pahara Teh and Dist-Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
754	KANAK DHWAJ SINGH, Arajai No. /Plot No. – 989, Khand No.–17, Area 4.048 ha. (10.00 Acres) Village – Makarbai, Tehsil- Sadar, District- Mahoba	Mahoba	10.01.2023	07.02.2023	NA	No	No	Yes	NO	0	NA	NA
755	Kanhaiya Enterprises,Gata No. 967, Khand No. – 03 Naya, Village Kabrai, Tehsil & District Mahoba, Uttar Pradesh, (Area 2.024 Ha.)	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
756	Kanhiya Enterprisse (Sunaina W/o- Shri Mahesh Tiwari) Arazi No. 989, Khand No. – 07, Village Makarbai, Tehsil Mahoba & District Mahoba, Uttar Pradesh, (Area 0.809 Ha.) in	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
757	Kiran Kumari D /o Shri Manohar Lal Arazi No. 989, Khand No. – 19,Village- Makarbai, Tehsil- Sadar & District- Mahoba, Uttar Pradesh, (Area- 1.619 Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
758	M/S C.P.S.K VENTURES PVT. LTD., Gata No.- 967, (Khand No.- 02),Leased Area- 3.036 ha. Village- Kabrai, Tehsil- Mahoba, District- Mahoba, U.P.-210424	Mahoba	21.01.2023	26.02.2023	NA	No	No	Yes	NO	0	NA	NA

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759	M/S SAHU STONE CRUSHING INDUSTRIES, Gata No.- 128/1, Leased Area- 1.619 ha. Village Marhathi, Tehsil- Mahoba, District- Mahoba, U.P.,- 210427	Mahoba	21.01.2023	26.02.2023	NA	No	No	Yes	NO	0	NA	NA
760	MALTI MISHRA, GATA No. 339, KHAND No. 10 OLD 29 NEW, LEASE AREA 0.809 Hac., Vill. DAHARRA, Teh SADAR, MAHOBA, 210427	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	0	NA	NA
761	MALTI MISHRA, GATA No. 989, KHAND No. 08, LEASE AREA 1.619 Hac., Vill. MAKARBAI, Teh. and Dist. MAHOBA, 210424	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	0	NA	NA
762	MALTI MISHRA, GATA No. 339, KHAND No. 04 New, LEASE AREA 1.609 Hac., Vill. DAHARRA, Teh. SADAR, MAHOBA, 210427	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	0	NA	NA
763	Mamta Trivedi W/o Shri Manoj Kumar Singh Gata No.-2/4, Khand No.-06, at Village- Jujhar, Tehsil- Sadar, District -Mahoba, U.P. Lease area-1.619 ha.	Mahoba	19.09.2022	27.09.2022	NA	No	No	Yes	NO	0	NA	NA
764	MANISH SAXENA, ARAJI/GATA No. 1097, Khand No. 05, Lease Area 0.809 Hac., Vill. Utiyan Teh. and Dist. MAHOBA, 210424	Mahoba	24.12.2022	15.01.2023	NA	No	No	Yes	NO	0	NA	NA
765	Mateen Pahadi (Mohammad Mateen Khan) , Gata No. 989, Khand No. 20, Vill. Makarbai, Tah. and Dist. Mahoba	Mahoba	10.12.2022	20.12.2022	NA	No	No	Yes	NO	0	NA	NA

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766	MOHAD WASEEM S/O SH. MOHD ISRAIL, Gata No.- 2101/2, (Khand No.- 03),Leased Area- 1.149 ha. Village- Sijahri, Tehsil- Sadar, District- Mahoba, U.P.-210427	Mahoba	02.01.2023	05.02.2023	NA	No	No	Yes	NO	0	NA	NA
767	MOHAMMAD ARIF KHAN, Gata No.- 142, (Khand No.- 02),Leased Area 0.809 ha. Village Pachehara, Tehsil- Mahoba, District- Mahoba, U.P.- 210423	Mahoba	20.01.2023	16.02.2023	NA	No	No	Yes	NO	0	NA	NA
768	Mohit Singh S/o Shri Brajnandan Singh Araji No.-188, (Khand -03 New, 02 old), Village- Mahua Itaura, Tehsil-Kulpahad, District- Mahoba, U.P., Lease area- 1.214 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
769	Mujiburrahman S/o Shri Abdul Majeed Arazi No. 339 (Khand No. – 30 Naya, 19 Purana),Village: Daharra,Tehsil -Mahoba & District -Mahoba, Uttar Pradesh, (Area 1.214 Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
770	N H CONSTRUCTION, ARAZI No. 989, KHAND No. 05, LEASE AREA 0.809, Vill. MAKARBAI, Teh. MAHOBA, MAHOBA, 210424	Mahoba	14.12.2022	NA	24.03.2023	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
771	Nagendra Infrastructure (Kiran Tripathi W/o sajay Tripathi) Araji No.-01, Khand No.- 02, at Village- Baghwa, Tehsil-Mahoba, District- Mahoba, U.P., Lease area-0.4040 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
772	NAIMUR RAHMAN KHAN, Gata 1370 khand 05, area 2.02ha, Kulpahar, Mahoba	Mahoba	09.12.2022	31.12.2026	-	No	No	Yes	NO	0	NA	NA

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773	Narayan Singh S/o Shri Badri Singh Gata No 989 Khand No. 01, Village- Makarbai, Tehsil- Sadar, District- Mahoba, Uttar Pradesh. (Area- 1.619 Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
774	Narayan Singh, Gata No. 339, Khand 10 Naya, Vill. Daharra, Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
775	NARENDRA GRANITE, Gata 1465, Pahara, Mahoba	Mahoba	23.12.2022	31.12.2022	NA	No	No	Yes	NO	0	NA	NA
776	Naresh Kumar Khatri S/O Shri Tulsi Das Khatri, Gata No. 791 kh, Khand No. 03, Paswara, Teh. and Dist. Banda	Mahoba	09.12.2022	26.12.2022	NA	No	No	Yes	NO	0	NA	NA
777	NATIONAL GRANITE, GATA No. 339, KHAND No. 19, LEASE AREA 1.214 Hac., Vill. DAHARRA, MAHOBA, 210427	Mahoba	26.01.2023	03.03.2023	NA	No	No	Yes	NO	0	NA	NA
778	Neeraj Yadav, Gata No 721, Vill. Daharra, Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
779	NEHA SHIVHARE, gata 979 khand 01 Gahra Mahoba, MAHOBA, 210425	Mahoba	30.11.2022	10.12.2022	NA	No	No	Yes	NO	0	NA	NA
780	new Annpurna Granite (Amita Singh W/O Shri Anil Singh), Gata No.- 339, Khand No.-21 New 32 Old, Village- Daharra, Tehsil - Sadar, District- Mahoba, U.P., Leased Area -1.619 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
781	OM Construction and Supplier (Satyendra Kumar Agnihotri S/o Shri Jageshwar Prasad Agnihotri) Gata No. 323, Khand No. - 06 Naya, Village- Mochipura, Tehsil- Sadar, District- Mahoba, Uttar Pradesh, M/s OM Construction and Supplier, Area- 0.607 Ha.,	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA

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782	OM PRAKASH KHATRI, araji 972, area 2.429, paswara, Mahoba	Mahoba	10.12.2022	14.12.2022	NA	No	No	Yes	NO	0	NA	NA
783	OM PRAKASH KHATRI, gata no 2702, khand 02 New, area 2.024, Pabra, Mahoba	Mahoba	10.12.2022	14.12.2022	NA	No	No	Yes	NO	0	NA	NA
784	OM PRAKASH KHATRI, Gata No.- 339 Khand No.- 14 New, 39 Old, (Leased Area 1.619 ha.), Village-Daharra, Tehsil- Mahoba, District- Mahoba, U.P.-210424	Mahoba	09.12.2022	26.12.2022	NA	No	No	Yes	NO	0	NA	NA
785	Pathak Granite, Gata No. 1164, Vill. Kahra, Teh. Dist. Mahoba.	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
786	PNC INFRATECH LIMITED (ASHWANI RAWAT), ARAJI/GATA No. 93, KHAND No. 11, AREA 1.012 Hac., Vill. BARI, Teh. MAHOBA, MAHOBA, 210424	Mahoba	15.11.2022	19.12.2022	NA	No	No	Yes	NO	0	NA	NA
787	PNC INFRATECH LIMITED (ASHWANI RAWAT), ARAJI/GATA No. 755/2, AREA 1.081 Hac., UTIYAN, Teh. SADAR, MAHOBA	Mahoba	15.11.2022	19.12.2022	NA	No	No	Yes	NO	0	NA	NA
788	PNC Infratech Ltd (Ashwani Rawat S/o Shri Devi Prasad Rawat) Gata No.-199, Khand No.- 01, Village- Naigawan, Tehsil- Sadar, District- Mahoba, U.P., (Applied Area : 4.00 ha.)	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
789	POONAM BHARADWAJ, ARAJI/GATA No. 935, KHAND No. 01, AREA 3.643 Hac., Vill. MAKARBAI, MAHOBA, 210424	Mahoba	08.12.2022	17.12.2022	NA	No	No	Yes	NO	0	NA	NA
790	Poonam Yadav, Gata No. 959, Area 2.024 Hac., Tikamau, Tah. Sadar, Dist. Mahoba	Mahoba	09.12.2022	11.02.2023	NA	No	No	Yes	NO	0	NA	NA

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791	PRADEEP KUMAR AGRAWAL MINES CONTRACTOR (Pradeep Kumar Agrawal), gata no 946, Village Makarbai, Mahoba , 210424	Mahoba	21.10.2022	08.11.2022	NA	No	No	Yes	NO	0	NA	NA
792	Pranjal Agrwal, Gata No. 93, Khand No. 34, area 1.012 Hec. Vill. Bari, Mahoba	Mahoba	19.11.2022	08.12.2022	NA	No	No	Yes	NO	0	NA	NA
793	PRASHANT AHIRWAR, ARAJI/GATA No. 1370, KHAND No. 09, LEASE AREA 2.02 Hac., Vill. KULPAHAD MAHOBA 210426	Mahoba	26.01.2023	07.02.2023	NA	No	No	Yes	NO	0	NA	NA
794	Praveen kumar Tripathi S/o Shri Narendra Kumar Tripathi Gata No.- 339, Khand No.-06 New, Village- Daharra, Tehsil and District- Mohaba,U.P., (Leased Area-1.214 Ha)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
795	PREM ENTERPRISES (SAURAV SHARMA S/O Premnath Sharma) GATA No. 791 Kha, KHAND No. 5, Vill. PASWARA, Teh. SADAR, MAHOBA 210427	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	0	NA	NA
796	PREM ENTERPRISES, GATA No. 19, KHAND No. 01 NEW, Vill. GANJ, Teh. MAHOBA, MAHOBA, 210424	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	0	NA	NA
797	PREM ENTERPRISES, Gata/ Arajai No. 978 Kha, Area 2.429 Hac. Vill. Paswara, Teh. Mahoba, MAHOBA 210427	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	0	NA	NA
798	Priyanshi Singh Pahihar, Gata No. 93, Khand 03, Vill. Bari. Teh. & Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
799	Shri Vijay Bahadur Singh, Khasra No.-1370, Khand no 04 New 03 Old ,Village -Kulpahad, Tehsil- Kulpahad, District- Mahoba, U.P., Lease area- 2.024 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA

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800	Shri Vaibhav Singh S/o- Kalyan Singh, Gata No. -2611,Village- Pahra, Tehsil- Sadar, District- Mahoba, Uttar Pradesh, Area- 1.882 Ha.	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
801	Pushpendra Singh Yadav S/o Shri Shivpal Singh Yadav Arazi No.- 20 kha, Village: Naigawan, Tehsil- Mahoba, District- Mahoba, State- Uttar Pradesh. Area -1.729 Ha.	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
802	Rafique Khan, Gata No. 339, Khand No. 22 Naya, Daharra, Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
803	Rahul Singh S/o Shri Rajendra Kr. Singh Arazi No. 989, Khand No. – 16, Village- Makarbai, Tehsil- Sadar , District- Mahoba, Uttar Pradesh,(Area 4.048 Ha.)	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
804	Rahul Singh S/o Shri Rajendra Kr. Singh, Arazi No. 935, Khand No. – 02 ,n Village -Makarbai, Tehsil- Sadar & District- Mahoba, Uttar Pradesh,(Area 3.643 Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
805	RAJENDRA KUMAR PALIWAL, gata 323, khand 05new, area 2.024ha, Mochipura, Mahoba.MAHOBA.210427	Mahoba	30.12.2022	05.01.2023	NA	No	No	Yes	NO	0	NA	NA
806	RAJENDRA KUMAR PANDEY, arazi 989, khand 12, makarbai, mahoba.MAHOBA.210425	Mahoba	10.01.2023	01.02.2023	NA	No	No	Yes	NO	0	NA	NA
807	RAJENDRA KUMAR SHIVHARE S/O Shri Ram Manohar Shivhare, araji 712 khand 6 chikahara mahoba, MAHOBA, 210427	Mahoba	30.11.2022	13.12.2022	NA	No	No	Yes	NO	0	NA	NA

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808	RAJENDRA KUMAR SHIVHARE, GATA 541, Bilbai, Mahoba	Mahoba	30.11.2022	13.12.2022	NA	No	No	Yes	NO	0	NA	NA
809	RAJENDRA KUMAR SHIVHARE, Gata no. 478/2 Khand 03 new , Bilbai, Mahoba, MAHOBA, 210427	Mahoba	29.08.2022	10.09.2022	NA	No	No	Yes	NO	0	NA	NA
810	RAKESH KUMAR GOSWAMI, ARAZI/GATA No. 291, KHAND No. 02 NEW, LEASE AREA 0.809 Hac., Vill. MAJHOL, Teh. CHARKHARI, MAHOBA, 210421	Mahoba	14.03.2023	17.03.2023	NA	No	No	Yes	NO	0	NA	NA
811	RAKESH KUMAR GOSWAMI, ARAZI/GATA No. 791 KHA, KHAND No. 02, LEASE AREA 4.0 Hac. Vill. PASWARA, Teh. SADAR, MAHOBA, 210427	Mahoba	14.03.2023	17.03.2023	NA	No	No	Yes	NO	0	NA	NA
812	RAKESH KUMAR GOSWAMI, ARAZI/GATA No. 953, KHAND No. 04, LEASE AREA 0.809, Vill. DAHARRA, Teh. SADAR, MAHOBA, 210427	Mahoba	14.03.2023	17.03.2023	NA	No	No	Yes	NO	0	NA	NA
813	RAKESH KUMAR MISHRA S/o SHRI VANSH GOPAL MISHRA, GATA No. 188, KHAND No. 04 NEW, 01 OLD, LEASE AREA 1.012 Hac., Vill. MAHUA ITAURA, Teh. KULPAHAR, MAHOBA, 210426	Mahoba	20.02.2023	26.02.2023	NA	No	No	Yes	NO	0	NA	NA
814	RAKESH KUMAR MISHRA, GATA N.188, Khand No. 1 Naya VILLAGE Mahua Itaura, TEHSIL- Kulpahar, DIST.-Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
815	Ram Karan Misra Contractor, Gata No. 199, Khand No. 04 Naya, Kumhraura Maff, Teh. & Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA

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816	Ram Khilavan Shukla S/o Shri Devi Prasad Gata No.-2561, Khand No.- 02, at Village- Pahara, Tehsil-Sadar, District- Mahoba, U.P., Lease area-1.21 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
817	RAM KISHOR SINGH, Ajaji 142,Khand 1, Pachehra, Sadar, 210425 1.214 ha	Mahoba	01.01.2023	05.01.2023	NA	No	No	Yes	NO	0	NA	NA
818	RAM KISHOR SINGH, Araji 2561, Khand 3, Pahra, Sadar, Mahoba 1.821 ha	Mahoba	01.01.2023	05.01.2023	NA	No	No	Yes	NO	0	NA	NA
819	RAM MANOHAR SHIVHARE, GATA NO 478/2 KHAND 1 NEW, Area 2.024 Hac., BILBAI, MAHOBA,MAHOBA,210427	Mahoba	29.08.2022	10.09.2022	NA	No	No	Yes	NO	11,808,000	Stay by S.C in civil apeal No 613/2023 Dinesh Chandra and Othres v/s State of U.P & Others	-
820	Ram Singh S/o Shri Sitaram Singh Gata No.-339Khand 08 Naya , Village- Daharra, Tehsil- Mahoba, District-Mahoba, U.P. (Applied Area : 1.129.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
821	RAMESH KUMAR MISHRA, GATA No. 339, KHAND No. 11, LEASE AREA 0.809 Hac., Vill. DAHARRA, Teh. and Dist. MAHOBA, 210424	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	0	NA	NA
822	Randhir Singh, Gata No. 339, Khand No. 16 Naya, Village Daharra, Teh. & Dist. Mahoba	Mahoba	12.12.2022	11.02.2023	NA	No	No	Yes	NO	0	NA	NA
823	RATNA JADON, gata 967 khand 01 area 1.315 kabrai,MAHOBA,210427	Mahoba	19.11.2022	04.02.2023	NA	No	No	Yes	NO	0	NA	NA
824	RATNA JADON, gata no 1097 khand 1, Utiyan, Mahoba,MAHOBA,210427	Mahoba	19.11.2022	04.02.2023	NA	No	No	Yes	NO	0	NA	NA

S.N.	Name & Address of Mining lease	Name of District	Date of Receipt of Application for Grant of CTO. (dd/mm/yy)	Date of Grant of CTO (dd/mm/yy)	Date of Rejection of CTO (dd/mm/yy)	Pending Applications for Grant/Renewal of CTO. (Yes/No)	Mining being done without Grant of CTO by UPPCB (Yes/No)	Status of E.C. by SEIAA (Yes/No)	Mining being done without Grant of EC by SEIAA (Yes/No)	Environmental Compensation (Imposed in Rs.)	Environmental Compensation (Recovered/Realized in Rs.)	Environmental Compensation is Pending
825	RATNA JADON, gata no 93 khand 27 area 1.012ha, Bari,MAHOBA,210425	Mahoba	19.11.2022	04.02.2023	NA	No	No	Yes	NO	0	NA	NA
826	Ratnesh sahu S/o Shri Laxmi Narayan Sahu Gata No.-128 Khand 03 New , Village- Marhathi, Tehsil- Mahoba, District-Mahoba, U.P. (Applied Area : 0.809Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
827	Ratnesh sahu S/o Shri Laxmi Narayan Sahu Gata No.- 512Khand 03 New , Village- Gauhari, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 0.809Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
828	RATNESH SAHU, Gata No.- 707 Mi, (Leased Area- 2.428ha) Village-Nathupura,Tehsil- Sadar, District-Mahoba, U.P.,-210427	Mahoba	08.12.2022	22.12.2022	NA	No	No	Yes	NO	0	NA	NA
829	Reeta Purwar, Araj No. 1033, Lease Area 0.708 Hac., Vill. Daharra, Mahoba	Mahoba	22.01.2023	04.02.2023	NA	No	No	Yes	NO	0	NA	NA
830	REVA SUGAR INDUSTRIES PRIVATE(RAVINDRA SINGH) JAIWAR LIMITED, ARAJI/GATA No. 735, KHAND No. 07 NEW, 04 OLD, LEASE AREA 1.619 Hac. Vill. DAHARRA Tah. SADAR, MAHOBA, 210424	Mahoba	20.12.2022	09.01.2023	NA	No	No	Yes	NO	0	NA	NA
831	Rituraj Singh S/o Shri Yuvaraj Singh Gata No.- 918 , Village- Kharka, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 1.129.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA

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832	RIYAZUDDIN S/o Saiuddin A.B. ASSOCIATES, Arazi No. 1517, Leased Area-1.542 Ha, Village-Pahra, TehsilSadar, Mahoba, U.P.-210427	Mahoba	07.01.2023	NA	24.03.2023	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
833	ROYAL NATURAL STONES PVT LTD, gata no 1076, khand 03, Makarbai,MAHOBA,210425	Mahoba	28.11.2022	04.02.2023	NA	No	No	Yes	NO	0	NA	NA
834	S S Infratech Raj Kumar Sharma S/o Shri Nand Lal Sharma Araji No. /Plot No. – 712, Khand No.–05, Area 2.024 ha (5.00 Acres) at Village – Chhikahra, TehsilSadar, District- Mahoba, Uttar Pradesh of M/s S.S. Infratech.	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
835	Sadhusharan Vishwakarma Araji No.-1097, Khand No.- 08, at Village-Utiya, TehSil- Sadar, District- Mahoba, U.P.,Lease area-0.809 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
836	Sahu Stone Crushing Industries (Kirti Rani Sahu W/o Shri Sanjay Kumar Sahu), Gata No.- 2/4 (Khand No.-09), Village- Jujhar, Tehsil- Sadar, District- Mahoba, U.P. (Applied Area : 3.441 ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
837	Sandeep Construction & Suppliers (Thakur Deen Yadav S/o Shri Vishwanath ) Arazi No-339 (Khand No: 12) Area 0.809 ha. in Village- Daharra Tehsil-Sadar & District- Mahoba, Uttar Pradesh, M/s,Area 0.809 ha.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
838	Sandeep Kumar Sahu, Gata No. 216, Khand 2 Naya, Vill. Gauhari, Teh & Dist. Mahoba	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA

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839	SAPAN KUMAR AGARWAL, GATA No. 60, KHAND No. 01, LEASE AREA 1.214 Hac., Vill. JAMALA, Teh. KULPAHAR, MAHOBA, 210426	Mahoba	07.01.2023	05.02.2023	NA	No	No	Yes	NO	0	NA	NA
840	Satyam Shivam Contractor (Savitri Devi W/o Shri Santosh Singh) , Gata No.- 93, Khand No.- 06, Village- Bari, Tehsil- Mahoba, District- Mahoba, U.P., Area - 1.012 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
841	SEERAJ DHAWAJ SINGH, Arazi No. 2/4 (Khand No. 01), Village- Jujhar, Tehsil- Sadar, District- Mahoba, U.P., (Leased Area- 4.048 ha.), MAHOBA, 210001	Mahoba	10.01.2023	07.02.2023	NA	No	No	Yes	NO	0	NA	NA
842	SH SIDDH GOPAL SAHU, Gata No.- 216, (Khand No.- 01),(Leased Area- 1.619 ha) Village- Gauhari, Tehsil- Sadar, District- Mahoba,	Mahoba	06.12.2022	20.12.2022	NA	No	No	Yes	NO	0	NA	NA
843	Shabir khan S/o Shri Masoor Ali Gata No.- 128, Khanda No.-02, Area-0.809, Village- Marhathi, Tehsil- and District- Mahoba, U.P.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
844	Shabra Khaton, Gata no -323/1, Village- Mochipurawa, Mahoba 210424	Mahoba	27.06.2022	15.07.2022	NA	No	No	Yes	NO	0	NA	NA
845	Shabra Khaton, Gata no -482, Village- Singhanpur Baghari, Mahoba 210424	Mahoba	27.06.2022	03.08.2022	NA	No	No	Yes	NO	0	NA	NA
846	SHAFIQ AHMAD, GATA No. 356, KHAND No. 02, LEASE AREA 1.214 Hac., Vill. DUDHAIYA, Teh. MAHOBA, MAHOBA, 210433	Mahoba	08.02.2023	03.03.2023	NA	No	No	Yes	NO	0	NA	NA

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847	SHASHIBHUSHAN RICHHARIYA, Gata No.- 3136, (Khand No.- 04 New, 02 Old), (Leased Area 0.809ha.) Village- Jaitpur, Tehsil- Kulpahar, District- Mahoba, U.P-210505	Mahoba	27.12.2022	28.01.2023	NA	No	No	Yes	NO	0	NA	NA
848	SHEEL SINGH CHANDEL W/O SHRI HARPAL, Aaraji No- 989 (Khand No. 13),(Leased Area1.214 ha.) Village- Makarbai, Tehsil-Sadar, District- Mahoba U.P.-210424	Mahoba	19.02.2023	-	-	Yes	No	Yes	NO	0	NA	NA
849	Sheesh Chandra Verma, ACS, UPEIDA (AGENT APCO INFRA TECH PRIVATE LIMITED), GATA No. 983, (Area 19.626 Hac.) Vill. MAKARBAI, Teh. & Dist. MAHOBA, 210424	Mahoba	23.09.2022	14.10.2022	NA	No	No	Yes	NO	0	NA	NA
850	Shiv Baran Singh S/o Shri Shyam Arazi No. - Gata No. 989, Khand No. 14, Village Makarbai, Tehsil-Sadar, District- Mahoba, Uttar Pradesh, (Area 1.214 a.)	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
851	Shiv Baran Singh S/o Shri Shyam Arazi No.- 989, Khand No. - 11 , Village- Makarbai, Tehsil- Sadar & District -Mahoba, Uttar Pradesh,(Area 0.809 Ha.)	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA

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852	SHIV SHANKAR CONSTRUCTION SUPPLIOR( SHIV SHANKAR TRIPATHI S/O Janki Prasad Tripathi), ARAJI/GATA No. 339, KHAND No. 02, LEASE AREA 1.214 Hac., Vill. DAHARRA, Teh. SADAR, MAHOBA, 210424	Mahoba	24.12.2022	15.01.2023	NA	No	No	Yes	NO	0	NA	NA
853	Shiv Vijay Singh, Gata No. 1498, Vill. Pahra, Teh. & Dist. Mahoba	Mahoba	03.03.2023	27.03.2023	NA	No	No	Yes	NO	0	NA	NA
854	Shivam Granite (Ramkishor Singh S/o Shri Guru Prasad Singh) Arazi No. 339, Khand No. – 26 New 29 Old, Village- Daharra, Tehsil- Mahoba , District -Mahoba, Uttar Pradesh, (Area 1.619 Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
855	SHIVPAL SINGH CONTRACTOR, ARAJI No. 2101/2, KHAND No. 01, LEASE AREA 0.809 Hac., Vill. SIJAHRI, Teh. SADAR, MAHOBA, 210427	Mahoba	14.12.2022	15.01.2023	NA	No	No	Yes	NO	0	NA	NA
856	SHIVPAL SINGH CONTRACTOR, GATA No. 199, KHAND No. 06 Naya, LEASE AREA 1.619 Hac. Vill. KUMAHRAURA, MAHOBA, 210427	Mahoba	14.12.2022	15.01.2023	NA	No	No	Yes	NO	0	NA	NA
857	SHRADDHA INFRASTRUCTURE(MAHENDRA KUMAR PANDEY S/O Shri Shiv Gopal) , ARAJI No. 989, KHAND No. 15, AREA 1.214 Hac., Vill. MAKARBAI, Teh. SADAR, MAHOBA 210424	Mahoba	11.12.2022	01.02.2023	NA	No	No	Yes	NO	0	NA	NA

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858	SHRI A K TRIPATHI, Gata no 1370, Area 2.428ha, Kulpahad, mahoba, MAHOBA, 210426	Mahoba	18.12.2022	20.12.2022	NA	No	No	Yes	NO	0	NA	NA
859	SHRI ABHISHEK MISHRA, ARAJI/GATA No. 339, KHAND No. 40 NEW 09 OLD, LEASE AREA 1.012 Hac., Vill. DAHARRA, Teh. SADAR, MAHOBA, 210424	Mahoba	06.12.2022	15.12.2022	NA	No	No	Yes	NO	0	NA	NA
860	Shri Anshul Rajpoot, Gata No. 93, Khand No-02, Area-(1.012), Vill. Bari, Teh. Mahoba	Mahoba	01.12.2022	16.12.2022	NA	No	No	Yes	NO	0	NA	NA
861	Shri Balaji Suntech power Energy Pvt Ltd. (Prop.- Smt Arati saxena W/o Ashok Kumar) Gata No.- 534/3, New , Area-0.809, Village-Urwara, Tehsil & District- Mahoba U.P	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
862	SHRI DEVENDRA SHIVHARE, lease area 4.0ha, araji no 199 khand 3 City:MAHOBA Block:Mahoba District:MAHOBA	Mahoba	19.11.2022	07.12.2022	NA	No	No	Yes	NO	0	NA	NA
863	SHRI JAI SINGH, GATA NO-638 KHAND NO-01, VILLAGE-RATAULI, TEHSIL-MAHOBA, DISTRICT-MAHOBA 210427	Mahoba	06.12.2022	09.01.2023	NA	No	No	Yes	NO	0	NA	NA
864	SHRI JAI SINGH, GATA NO-638 KHAND NO-02, VILLAGE-RATAULI, TEHSIL-MAHOBA, DISTRICT-MAHOBA 210427	Mahoba	06.12.2022	09.01.2023	NA	No	No	Yes	NO	0	NA	NA
865	SHRI JAINENDRA SINGH CONTRACTOR, Gata No.- 339, Khand No-15, (Leased Area-1.012), Village-Daharra, Tehsil- Mahoba, District- Mahoba, Uttar Pradesh -210424	Mahoba	22.12.2022	16.02.2023	NA	No	No	Yes	NO	0	NA	NA

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866	SHRI KANDHILAL YADAV, ARAZI/GATA No.335, KHAND No. 06, LEASE AREA 2.024, Vill. GAUHARI, Teh. SADAR, MAHOBBA, 210424	Mahoba	12.02.2023	21.02.2023	NA	No	No	Yes	NO	0	NA	NA
867	SHRI MAA SARASWATI ASSOCIATES (NAGENDRA SINGH) , Gata No.-68, 69, 70, (Lease Area- 2.631 ha.), Village- Damaura, Tehsil- Sadar, District- Mahoba, U.P- 210427	Mahoba	10.12.2022	26.12.2022	NA	No	No	Yes	NO	0	NA	NA
868	SHRI MOHAMMAD NOMAN S/O SHRI MOHAMMAD WASEEM, Gata No.- 2101/2, (Khand No.- 02), Leased Area- 1.214 ha. VillageSijahari, Tehsil- Mahoba, District- Mahoba, U.P.- 210427	Mahoba	07.01.2023	05.02.2023	NA	No	No	Yes	NO	0	NA	NA
869	SHRI MOHAMMAD WASEEM S/O LATE MOHAMMAD ISRAIL, Gata No.- 339 (Khand No.- 20 Naya),Leased Area- 1.214 ha. Village- Daharra, Tehsil- Mahoba, District- Mahoba, U.P.-210424	Mahoba	03.01.2023	05.02.2023	NA	No	No	Yes	NO	0	NA	NA
870	Shri Rajni Paliwal, Gata 1939 Khand 03Naya, Pahara, Mahoba,MAHOBBA,210427	Mahoba	30.12.2022	05.01.2023	NA	No	No	Yes	NO	0	NA	NA
871	SHRI RAM GOPAL SINGH, Araji 1498 Khand 04 Pahra Mahoba,MAHOBBA,210427	Mahoba	18.01.2023	14.02.2023	NA	No	No	Yes	NO	0	NA	NA
872	Shri Randhir Singh, Gata No. 2101/2, Khand No. 04 Naya, Village Sijhari, Teh. & Dist. Mahoba	Mahoba	13.12.2022	11.02.2023	NA	No	No	Yes	NO	0	NA	NA

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873	SHRI SURAJ PRASAD GUPTA, Arazi no 220, Khand No. 36, lease area 4.048 Hac., Bari, MAHOBA,210425	Mahoba	18.11.2022	07.12.2022	NA	No	No	Yes	NO	0	NA	NA
874	SHRI SURAJ PRASAD GUPTA, gata no 745/2, lease area 1.182ha, MAHOBA,210425	Mahoba	18.11.2022	07.12.2022	NA	No	No	Yes	NO	0	NA	NA
875	SILVAR MIST RETAIL PRIVATE LIMITED (PRASHANT MALWIYA S/O Niraj Dubey) , ARAJI/GATA No. 339, KHAND No. 27 NEW, 40 OLD, LEASE AREA 2.995 Hac., Vill. DAHARRA, Tah. SADAR, MAHOBA, 210424	Mahoba	21.12.2022	09.01.2023	NA	No	No	Yes	NO	0	NA	NA
876	SILVAR MIST RETAIL PRIVATE LIMITED, ( PRASHANT MALWIYA) ARAJI/ GATA No. 199, KHAND No. 02, LEASE AREA 4.0 Hac., Vill. NAIGAWAN, Tah. SADAR, MAHOBA, 210424	Mahoba	21.12.2022	09.01.2023	NA	No	No	Yes	NO	0	NA	NA
877	SMT SUDHA SINGH, GATA NO - 2658 VILLAGE-PAHRA,TEHSIL AND DISTRICT-MAHOBA	Mahoba	18.12.2022	19.01.2023	NA	No	No	Yes	NO	0	NA	NA
878	Smt. Farhat, W/O Shri ShakeelAraji No. 339, Khand No. 01 New 14 Old, Lease Area 0.809 Hac., Vill. Daharra, Teh. Sadar, Dist. Mahoba	Mahoba	26.01.2023	28.02.2023	NA	No	No	Yes	NO	0	NA	NA
879	SOMESH BHARADWAJ, ARAJI/GATA No. 2660, AREA 2.935 Hac. Vill. PAHRA, MAHOBA, 210424	Mahoba	08.12.2022	17.12.2022	NA	No	No	Yes	NO	0	NA	NA
880	POONAM BHARADWAJ, ARAJI/GATA No. 1082, AREA 4.655, Vill. UTIYAN, MAHOBA, 210424	Mahoba	08.12.2022	17.12.2022	NA	No	No	Yes	NO	0	NA	NA

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881	SUBHASH CHANDRA, Gata No.- 791 Kha, (Khand No.- 1), Leased Area- 4.00 ha., Village- Paswara, Tehsil- Mahoba, District- Mahoba, U.P-210427	Mahoba	07.01.2023	05.02.2023	NA	No	No	Yes	NO	0	NA	NA
882	SUDHA SINGH W/O Shri Jaiwant Singh, GATA NO -1939 KHAND NO.-04 NEW, VILLAGE-PAHRA TEHSIL-SADAR, DISTRICT- MAHOBA,MAHOBA,210424	Mahoba	18.12.2022	19.01.2023	NA	No	No	Yes	NO	0	NA	NA
883	SUDHIR SINGH, GATA No. 356, KHAND No. 03, Vill. DHUDAIYA, Teh. & Dist. MAHOBA	Mahoba	22.12.2022	03.03.2023	NA	No	No	Yes	NO	0	NA	NA
884	Sukirti Singh W/o Sh. Ramkishore Singh Gata No.-93, Khand No.- 07, Village- Bari, Tehsil- Mahoba, District- Mahoba, U.P. (Applied Area : 1.012 ha )	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
885	Sunita devi W/o Devendra Singh Gata No.-2101/2Khand 05 , Village- Sijahari, Tehsil- Mahoba, District-Mahoba, U.P. (Applied Area : 1.214.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
886	SUNITA SINGH, ARAJI/GATA No. 1819 Kha, LEASE AREA 1.420 Hac., Vill. MAKARBAI, Teh. SADAR, MAHOBA, 210424	Mahoba	01.01.2023	09.01.2023	NA	No	No	Yes	NO	0	NA	NA
887	SURAJ PRASAD GUPTA, araji no. 692, area 2.821 ha, village utiyan,MAHOBA,210424	Mahoba	02.11.2022	15.11.2022	NA	No	No	Yes	NO	0	NA	NA

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888	Tiwari Construction ( ARUN Kumar BHASKAR S/o Murlidhar), arazi No-356, (Khand-01), Village-Dudhaiya, MAHOBA,210427	Mahoba	21.01.2023	-	-	Yes	No	Yes	NO	0	NA	NA
889	Uma Shankar Mishra Gata No.- 3136, Khanda No.- 03 new, Area-0.809 ha, Village- Jaitpur, Tehsil- Kulpahar, District- Mahoba, U.P.,(Leased Area-0.809 ha)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
890	Sunita Devi S/o Shri Devendra Singh Gata No.-356, Khand No.- 04, at Village- Dudhaiya, Tehsil & District- Mahoba, U.P., Leased Area -1.619 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
891	Upendra Kumar Shukla S/o Shri Ramkhilawan Shukla Arazi No.- 2509, 2516 Village- Pahra, Tehsil- Sadar & District -Mahoba, Uttar Pradesh, (Area 1.303 Ha.)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
892	Usha Bajpai W/o Shri Bhuvan Prakash Bajpai Gata No.-989, KhandNo.-09, at Village- Makarbai , Tehsil-Sadar, District- Mahoba, U.P., Lease area-0.809 ha	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
893	Vinay Kumar Rai S/o Raj Nath Rai Gata No.- 953, Khanda No.- 01 New , Area-1.214, Village- Daharra, Tehsil & District- Mahoba, U.P.,(Leased Area-1.214 ha)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
894	VINAY KUMAR RAI, Arazi No-989, Khand No-03, Area-0.809ha, Makarbai, Sadar, MAHOBA, 210425	Mahoba	28.02.2023	02.03.2023	NA	No	No	Yes	NO	0	NA	NA

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895	VINEETA SAHU W/O Shri Siddh Gopal Sahu, Gata No. 2277, Leased Area- 1.518 ha. Village- Pahra, Tehsil- Mahoba, District- Mahoba, U.P.-210427	Mahoba	14.12.2022	16.02.2023	NA	No	No	Yes	NO	0	NA	NA
896	Vineeta Verma w/o Late Shri Virendra Kumar Gata No. 735, Khand No. - 06 New (Old-07), Area- 1.012 ha. in Village- Daharra, Tehsil Sadar & District- Mahoba, Uttar Pradesh.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
897	VIPUL KUMAR AGRAWAL, gata 1097 khand 07 Utiyan, MAHOBA, 210425	Mahoba	29.11.2022	10.12.2022	NA	No	No	Yes	NO	0	NA	NA
898	VIPUL KUMAR AGRAWAL, gata 2101/2 khand 06 Sijhari, Dist. MAHOBA, 210425	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
899	VISHAL SINGH, Gata no-93, Khand- 31, Village- Bari, tehsil- Sadar, District- Mahoba, MAHOBA, 210427	Mahoba	14.12.2022	06.01.2023	-	No	No	Yes	NO	0	NA	NA
900	Wakar Fatima Usmani W/o Md Shoyeb Gata No.- 2702, Khanda No.-03 New, Area-2.024, Village- Pahara, Tehsil- and District- Mahoba, U.P.	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
901	Wazid Stone Crusher Udyog (Wazid Ali S/o Shri Yakub Ali) at Gata No.- 291, Khand No.- 01 New, Village- Majhol, Tehsil- Charkhari, District- Mohaba, U.P., (Leased Area-0.809 Ha)	Mahoba	Not Applied	NA	NA	No	Yes	Yes	NO	SCN on 18.04.23	NA	NA
902	YASHODA DEVI SAHU, Gata No.- 1580, (Leased Area- 1.4160 ha) Village- Makarbai, Tehsil- Mahoba, District- Mahoba, U.P.- 210424	Mahoba	06.12.2022	22.12.2022	NA	No	No	Yes	NO	0	NA	NA

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903	YASHODA DEVI, Gata No.-2/4, Khand No.-08,(Lease Area-1.619 Ha) Village- Jujhar, Tehsil- Mahoba, District- Mahoba	Mahoba	06.12.2022	22.12.2022	NA	No	No	Yes	NO	0	NA	NA
904	Ramkishore Singh S/o Shri Guruprasad Singh, Gata No.- 339, Khand No.- 09, at Village- Daharra, Tehsil & District- Mahoba, U.P., M/s Shivam Granite, Leased Area -0.809 ha	Mahoba	Not Applied	NA	NA	No	YES	Yes	NO	SCN on 18.04.23	NA	NA
905	M/s MHG Landstockist Pvt. Ltd.- Sand Mining located at Gata No-212 ,216-224, 232-246, 379, 381-385, 391,392, Khand No.-03, Village- Subhanpur, Tehsil-Khekra, Distt.- Baghpat	Bagpat	Not applied	No	No	No	No	Yes	No	No	No	No
906	M/s Manish Chauhan- Sand Mining located at Gata No.-1/2/1, Village- Badarkha Salarpur, Tehsil- Badaut, Disst.- Baghpat, U.P.,	Bagpat	Not applied	No	No	No	No	Yes	No	No	No	No
907	M/s HSM HOLDINGS Village- Sankroud, Tehsil- Khekra, District Baghpat	Bagpat	27/05/2021	5/7/2021	No	No	No	Yes	No	No	No	No
908	M/s MANGAL INFRA REALTY PVT LTD KHASRA NO 1/2, VILLAGE GAURIPUR KHADAR, DISTRICT AND TEHSIL BAGHPAT	Bagpat	17/12/2022	28/12/2022	No	No	No	Yes	No	No	No	No
909	M/s Apollo Retailers Pvt. Ltd., Gata No.-1/2, Village- Chaprauli Khadar, Tehsil- Badaut, District-Baghpat, U.P.,	Bagpat	Not applied	No	No	No	No	Yes	No	No	No	No
910	EC of the Proposed Sand Minor Mineral Mines at Gata No.-228 over an area of 20.469 ha, Village- Bidauli, , Distt.- Shamli, M/s Deep Builders	Shamli	No	No	No	No	No	Yes	No	No	No	No

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911	Mamaur Ahatmal Sabik Ordinary Sand Mine On Yamuna River located at Gata No.- 2/9, 2/10, 2/11, 3, 4 mi, 5/2, 2/4, 19/3, 19/8, 19/2, 22, 9/4, 19/7, 21/1, 21/2, 21/3, 21/5, 23/2, at Village-Mamaur Ahatmal Sabik, Tehsil- Kairana, District-Shamli, U.P. , M/s M.M. Traders (Lessed Area- 15.818)	Shamli	10.12.2020	30.12.2020	No	No	Yes	Yes	No	720000 480000 4002840	720000 480000	4002840
912	Proposed River Bed Sand/Morrum Mining Projcet (Area- 20.34 ha) in River Yamuna at Gata No.- 621 ma, 622 ma, at Village-Mandawar-4, Tehsil- Kairana, District- Shamli, U.P., M/s P.C. Gupta & Company (Leased Area- 20.34 ha)	Shamli	15.12.2021	15.12.2021	No	No	No	Yes	No	No	No	No
913	Mandawar - 3 Sand Mining Project at Gata No. 621 ma, 622 ma Village - Mandawar - 3, Tehsil - Kairana, District -Shamli - Uttar Pradesh ,M/s Shiva Buildtech Pvt Ltd.,Lease area - 20.34 ha	Shamli	16.10.2020	19.10.2020	No	No	No	Yes	No	No	No	No
914	Proposed River Bed Sand/Morrum Mining having lease area 24.92 ha (64.07 acre) along River Yamuna in Gata No.- 20, 57, 58, 59, 61m, 62, 67m, 68, 69, 70, 71, 72, 73kh, 82m, 83, 84, 314m, 86, 88, 306, 310, 311, 312m, 313m, 317m, 321m, 322/39(Gata No.- 85, 273, 320 area 0.30 ha for haulage road), at Village-Naglarai Atatmal, Tehsil- Kairana, District- Shamli, U.P., M/s Devansh Infra/109104 (Leased Area-24.92 Ha)	Shamli	16.10.2020	19.10.2020	No	No	No	Yes	No	No	No	No

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915	Proposed River Bed Sand/Morrum Mining having lease area 4.213 ha (10.41 acre) along River Yamuna in Gata No.- 1671 & 674, at Village-Issopur Khurgan, Tehsil- Kairana, District- Shamli, U.P., (Leased Area- 4.213 Ha) Shri Manju Singh W/o Shri Jay Kumar Singh, R/o- 502, Awas Vikas, District- Fatepur	Shamli	No	No	No	No	No	Yes	No	No	No	No
916	Proposed Sand/ Morrur Mining Project of Yamuna River located at Gata No.-228, Village- Bidauli, Tehsil- Unn, District- Shamli, U.P., M/s Shakumbari Mines, Leased Area-20.469 Ha,	Shamli	26.11.2022	20.12.2022	No	No	Yes	Yes	No	23563976	1120000	22443976
917	M/s Star Mines, Gata No 01, Yamuna River Village- Bartha Korsi, Tehsil- Behat, District- Saharanpur, U.P. (Lease Area 36.00 Ha)	Saharanpur	12/18/2021	12/30/2021	No	No	Yes	Yes	No	22,10,01,716.00	No	22,10,01,716.00
918	M/s Balaji Trading Company, Gata No.- 839, 841 to 856, 858, 859, 860, 861, 863, 864, 865, 866, 867, 871, 872, 888, 889, 406, 407, in Village- Dhikka Kalan, Tehsil- Nakur, District- Sahanranpur, U.P.	Saharanpur	1/20/2022	1/20/2022	No	No	Yes	Yes	No	50,10,000.00	35,80,000.00	14,30,000.00
919	M/s Shakumbari Mines Gata No.- 8/1, 19, & 22, Village- Haiderpur Hinduwala, Tehsil- Behat, District- Saharanpur, U.P., (Leased Area: 4.20 Ha)	Saharanpur	2/1/2022	3/11/2022	No	No	Yes	Yes	No	12,90,000	12,90,000	-
920	M/s Shanti Enterprises (Leased Area- 24.29 Ha) Gata No.-1/1/1, Laat No.- 38, Village-Nuniyari Achatmal, Tehsil-Behat	Saharanpur	12/13/2021	12/15/2021	No	No	No	Yes	No	No	No	No
921	M/s Adesh Pandey , Gata No.-378/2 & 379/2, Village- Sherpur Pelo, Tehsil- Behat, District- Saharanpur, U.P. (Lease Area 7.00 Ha)	Saharanpur	12/23/2021	No	1/27/2022	No	Yes	Yes	No	14,20,000.00	No	14,20,000.00

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922	M/s Prime Vision Industries Ltd, Gata No 1/1, Yamuna River (Lease Area 52.63 Hectare) Village- Dariya Baramad, Tehsil and District Saharanpur	Saharanpur	7/18/2021	No	10/8/2021	No	Yes	Yes	No	54,40,000.00	No	54,40,000.00
923	Project of Building Stone (Sand, Bajri & Boulder ) Mining Project at khand No/ Gata no 03, Lot No 03 (Area 08.05 hectare) mining lease Village Rehna, Tehsil-Behat, District- Saharanpur, U.P operated by Shri Satendra Kumar S/o Shri Virendra Singh, Village & Post Khaira Najafgarh, Nai Dilli	Saharanpur	Not Applied	No	No	No	No	Yes	No	No	No	No
924	Project of Building Stone (Sand, Bajri & Boulder ) Mining Project at Gata No 14/1 (Area 3.10 Hectare) mining lease Village Badshahi Bagh Ra Tehsil - Behat , District Saharanpur, UP operated by Shri Rajesh Kumar S/o Shri Ranveer Singh, R/o- Garhi Birwal, Tehsil- Indri, District- Karnal, Haryana	Saharanpur	Not Applied	No	No	No	Yes	Yes	No	28,90,000.00	No	28,90,000.00
925	Project of Building Stone (Sand, Bajri & Boulder ) Mining Project at Gata No.- 179/2, Village-Rahna, Tehsil-Behat, District- Saharanpur, U.P, (Leased Area-3.75 ha) mining lease operated by Shri Sanjay Bhatiya S/o Late Shri Anand Prakash Bhatiya by R/o- 1/472, Ramchandrapuri, Maida Mill Phatak, Thana-Qutubsher	Saharanpur	Not Applied	No	No	No	Yes	Yes	No	29,80,000.00	No	29,80,000.00
926	M/s Manjeet Chawla, Village-Ganeshpur, Gang, Aligarh	Aligarh	11.02.2019	28.02.2019	0	0	No	Yes	No	No	No	No

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927	M/s Shree Nathji Filling Station, Khasra No-46/9, Leased area-8.384 ha. Village-Allipur, Barwara Khan, Tehsil & District-Kasganj	Kasganj	21.03.2023	0	0	Yes	0	Yes	No	No	No	No
928	M/s Kamps Infra Developers, Khasra No.-234 mi, Village-Jahagirpur Khadar, Tehsil-Mant, Mathura	Mathura	29.12.2022	31.12.2022	No	No	No	Yes	No	-	-	-
929	M/s Satjug Food Pvt Ltd., Khasra No-87, Village-Bhidauni Khadar, Tehsil-Mant, Mathura	Mathura	29.12.2022	31.12.2022	No	No	No	Yes	No	-	-	-
930	Mr Mohammad Ali S/o Late Mr Fakir Mohammad	Bulandshahr	No	No	No	No	No	Yes	No	No	No	No
931	Mr Jitendra S/o Mr Aan Singh	Bulandshahr	No	No	No	No	No	Yes	No	No	No	No
932	Shri Girish Chandra S/o Shri Maharaj Singh	Bulandshahr	09.12.2022	21.12.2022	No	No	No	Yes	No	No	No	No
933	Smt. Dolly Garg, W/o Shri Brajesh, R/o - H.No.- 12/40, Nagala Udaiya Road, Kheragarh, Distt.- Agra, U.P., M/s Mahakali Concruction - Sand Mining (Sand Mining Project from Yamuna River of M/s Mahakali Concruction - Sand Mining located at Gata No.-1,2, Village-Sawami Ahatmali, Tehsil- Sadar, Distt.-Agar, U.P., M/s Mahakali Concruction - Sand Mining, Lease Area 6.07 Ha)	Agra	Not Applied	&	No	No	Yes	Yes	No	&	&	&

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934	Shri Arun Kumar S/o Late Shri Rambilash Singh, R/o- A1/123, D.L.F. Dilshad Vistar 2, Sahibabad Pasaunda, District- Ghazaibad, U.P., M/s Rishabh Herbal Pvt. Ltd.(Akbara-2 Ordinary Sand Mining at Yamuna River" Project at Gata No.-1175 Sh, Village- Akbara-2, Tehsil- Kirawali, District- Agar, U.P.,(Leased Area: 8.09 Ha))	Agra	Not Applied	&	No	No	Yes	Yes	No	&	&	&
935	Shri Ram Gopal Chaudhary S/o Shri Kaloo Ram Chaudhary, H.No.-162/2 Vijay Nagar, Gali No.-2, District- Etawah (River Bed Ordinary Sand Mining Project from Yamuna River for M/s R G Construction located at Gata No.-63/2, Village- Karmana, Tehsil- Agra, District- Agra, U.P., Sanctioned Lease Area: 6.07 ha )	Agra	Not Applied	&	No	No	Yes	Yes	No	&	&	&
936	Shri Harivansh Lal Verma S/o Bhagoti Prasad Verma, Owner, Village- Dhem, P.O.- Bhambuwa , Tehsil- Colonelganj, District- Gonda, U.P. (Proposed River Bed Sand Mining Project from Yamuna River for M/s Ankur Construction, located at Gata No.- 1064 Mi, Village- Madra, Tehsil- Agar, District- Agar, U.P., Lease Area: 6.07 ha (6.07 acre), )	Agra	Not Applied	&	No	No	Yes	Yes	No	&	&	&

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937	Smt. Doli Garg, Owner, R/o-Nagla Udaiya Road, Kheragarh, M/s Mahakali Construction (Proposed Baipur Ehatmali Sand/Morrum Mining Project on River Yamunaat Plot/Khasra No.- 32, Village- Baipur Ehatmali, Tehsil- Sadar, District- Agra, U.P., M/s Mahakali Construction,(Leased Area-6.07 Ha))	Agra	27.03.2023	03.04.2023	No	No	Yes	Yes	No	&	&	&
938	M/s Shyam Enter Prisess prop. Sri Gopal Panday S/o Late Sri Gaurishankar Pnaday, R/O - H. No.-622, A.B. Nagar, Lucknow Distt.- Lucknow, Pin Code - 226022	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
939	Shri Dharmveer Gupta, A-3, 1996, New Civil Lines, Indra Prasad, Hordoi	Hardoi	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
940	Shri Sunita Singh W/o Shri Pawan Kumar Singh, R/o- B-708, Sector- C, Mahanagar, Lucknow, U.P.	Hardoi	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
941	Shri Rajveer singh S/o Shri Veerendra Singh, 122/1 Kailashpuri, Sandi Road, Distt.- Hardoi, U.P., M/s Awadh Construction	Hardoi	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
942	Shri Abimanyu Choudhury S/o Shri Naresh Choudhury, Director, W 21 1st Floor Rajori Garden, New Delhi, M/s Ambey Suppliers Pvt. Ltd.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
943	Shri Brij Kishore Dawivedi S/o Shri Maharaj Narayan Dwivedi, R/o- 972, Indra Nagar, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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944	Shri Pradeep Kumar Dixit S/o Shri Mahesh Kumar Dixit, Address- 167, Kevta Talab, Civil Line, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
945	Shri Gopal Pandey S/o Shri Gauri Shankar Pandey, R/o- H.No.- Old 622, New 1000, D.S.N. College Road, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
946	Shri Anand Kumar S/o Shri Jai Prakash Yadav, R/o- Village- Michkura Mahulara, Tehsil- Milkipur, District- Faizabad, U.P., M/s Maa Vindyawashini Builders	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
947	Shri Nadu S/o Shri Babu Lal, Add.- Jawahar Nagar, Khurd- Kotwali, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
948	Shri Sanjay Singh Chauhan S/o Shri Brijbhan Singh Chauhan, R/o- Banthara Sikandarpur, District- Lucknow, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
949	Shri Ankit Singh, Village- Magarwara, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
950	Shri Kamlesh Chaurasiya S/o Shri Ram Narayan, R/o- 248/2, Lok Nagar, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
951	Shri Mohd.Armaan S/o Shri Mohd Usmaan, R/o- Village- Saharawa, Tehsil- Purwa, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
952	Shri Vishvash Opratap Singh, Owner, Manikapur, Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
953	Shri Shailendra Singh, Owner, Gurudhari Unnao, Safipur, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
954	M/s Gawar Construction Ltd., Owner, Gurgaon, Haryana	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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955	Shri Charu Chandra Srivastava S/o Late Shri S.B. Srivastava, R/o- Mohalla- Rakabganj, Tehsil- Sadar, District- Lucknow, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
956	Shri Anuj Jaiswal S/o Late Shri Satya Narayan Jaiswal, R/o- Village & Post- Ajgain, Tehsil- Hasanganj, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
957	Shri Jai Chand Singh, S/o Shri Shiv Narayan Singh Vill: Hanuman Colony, Sufipura, Distt: Bahraich, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
958	Shri Sunil Kuymar, Owner, R/o- Banthar, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
959	Shri Sunil Kuamr Yadav S/o Shri Surajbhan Yadav, R/o- Village & Post- Sarosi, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
960	Shri Brij Kishor Dewedi S/o Shri Mahraj Narain Dewedi, R/o- H. No.-972, Indira Nagar, Thana- Sadar, Tehsil- Sadar, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
961	Shri Ankit S/o Shri Jay Shankar, R/o- Village- & Post- Banthar, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
962	Shri Ashish Kumar Pandey S/o Shri Anil Kumar Pandey, R/o- Anang Behta, Tehsil- Sadar, District- Hardoi, U.P.	Hardoi	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
963	Shri Akshat Singh, R/o- A BEE City 99, Type- 2 Colony, A B Nagar, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
964	Shri Jitendra Kumar S/o Shri Ramesh Chandra Sahu, R/o- Lohcha, Haraha, Achalganj, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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965	Shri Brij Kishor Dwivedi, R/o- H No 972 Indra Nagar Thana Sadar Tehsil- sadar, District - Unnao U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
966	Shri Sudheer urf Anuj Sharma S/o Shri Rajkumar Sharma R/o: Village- Sheshpur Nari, Tehsil & District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
967	Smt. Kamlesh Kumari, R/o- 7/60, Katra, Tehsil- Bangarmau, District- Unnao, U.P.	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
968	Shri Jitendra Kumar S/o Ramesh Chandra Sahu, R/o- Lohcha, Haraha, Achalganj	Unnao	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
969	M/S Raalpur Ordinary Sand Mining Project Gata No. 1436/22, 1437, Khand no. 1/A, Vill. Raalpur, Tehsil Lalganj, Raebareli	Raebareli	Not Applied	NA	NA	NO	Yes	Yes	NO	SCN Issued	0	0
970	Proposed "Soil Excavation" Project at Gata No.-65 & Area- 1.727 ha in Village- Borumau, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
971	Proposed "Soil Excavation" Project at Gata No.- 266, 91, 92, 90, Village- Pashchim Gaon, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P., (Leased Area- 1.4875 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
972	Proposed of "Soil/ Clay Excavative for Brick Kiln Site" at Gata No.-527, 665, 680, at Village- Kurauni, Tehsil- Sarojini Nagar, District- Lucknow, U.P., Leased Area -1.489 ha	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
973	Proposed of Ordinary Earth Earth Excavation from Khasra/Gata No.- 163,165, at Village- Barakhempur, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P., (Leased Area: 2.751Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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974	Proposed Brick Earth Mining Project located at Gata No.-1482, 138, 873, 875, 884, 922, 967 Sa, 854, 915, 972, 977 and 818, at Village- Kurauni, Kishunpur, Kuudiya and Banthara Sikandarpur, Tehsil- Sarojini Nagar, District- Lucknow, U.P., M/s Anil Ent Udyog, (Leased Area: 4.6161 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
975	Proposed Brick Earth Mining Project located at Gata No.-728, 749, 725, 315, 317, 682, 722, 703, 706, 244, 247, at Village- Khandehev, Dadupur, Tehsil- Sarojini Nagar, District- Lucknow, U.P., M/s S.K. Brick Field, (Leased Area: 3.825 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
976	Proposed "Soil Excavation" Project at Gata No.-194, Village- Sairpur, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P., M/s Usha Construction Area: 0.8810 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
977	Proposed "Soil Excavation" Project at Gata No.-624, Village- Rasoolpur, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P., M/s Usha Construction Area: 0.6570 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
978	Proposed "Soil Excavation" Project at Gata No.-441, Village- Rajauli, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P. (Area: 0.8953 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
979	Proposed "Soil Excavation" Project at Gata No.-320, 222, Village- Salidapur, Tehsil- B.K.T., District- Lucknow, U.P., (Area: 1.2160 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
980	Proposed "Ordinary Earth Excavation Project" at Gata No.-2467 Kha, 2490 Ga, 1212, 1213, Village- Thari, Tehsil- Malihabad, District- Lucknow, U.P., Area: 0.975 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
981	Proposed "Soil Excavation Project" at Gata No.- 134, Village- Naguvamau Khurd, Tehsil-B.K.T, District- Lucknow, U.P., (Leased Area-0.355 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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982	Proposed "Soil Excavation Project" at Gata No.- 735, 923, Village- Bhaurumau, Tehsil- B.K.T., District- Lucknow, U.P., M/s Sadbhav Engineers Ltd. (Leased Area-0.410 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
983	Proposed "Soil Excavation Project" at Gata No.-1378, Village- Malaha, Tehsil- Malihabad, District- Lucknow, U.P., M/s Sadbhav Engineers Ltd. (Leased Area- 1.520 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
984	Proposed "Soil Excavation Project" at Gata No.-1377 Sa, Village- Malaha, Tehsil- Malihabad, District- Lucknow, U.P., M/s Sadbhav Engineers Ltd. (Leased Area-0.7850 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
985	Proposed "Soil Excavation Project" at Gata No.- 191, Village- Papnamu, Tehsil- Sadar, District-Lucknow, U.P., M/s PNC Infratech Ltd.(Leased Area-1.35 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
986	Proposed "Soil Excavation Project" at Gata No.- 163, 561 & 669, Village- Dhatingra, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-4.099 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
987	Proposed "Soil Excavation Project" at Gata No.-394, Village- Sonava, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area- 4.360 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
988	Proposed "Soil Excavation Project" at Gata No.-288, Village- Sonava, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area- 4.101 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
989	Proposed "Soil Excavation Project" at Gata No.-364, 365 & 367 Village- Parsau, Pargana- Mahona, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-1.261 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
990	Proposed "Soil Excavation Project" at Gata No.-1730/20 & 1730/23, Village- Shipuri, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-0.530 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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991	Proposed "Soil Excavation Project" at Gata No.-1117 & 1141 Ka, Village- Paharpur, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-1.377 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
992	Proposed "Soil Excavation Project" at Gata No.-12, 16 Aa, 20 Sa Mi & 21 Sa, Village- Hardaurpur, Tehsil- B.K.T, District- Lucknow, U.P., M/s Arihant Constructions (Leased Area-3.648 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
993	Proposed "Soil Excavation Project" at Gata No.-873, 1029, 1197, Village- Dharurahara, Teshil- Mohanlalganj, District- Lucknow, U.P.(Leased Area-0.7160 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
994	Proposed "Soil Excavation Project" at Gata No.-369, Village- Saraura, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.(Leased Area-0.623 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
995	Proposed "Soil Excavation Project" at Gata No.-336, Village- Saraura, Tehsil- Bakshi Ka Talab, District- Lucknow, U.P.(Leased Area-0.5780 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
996	Proposed "Soil Excavation Project" at Gata No.-826 Sa, Village- Barauna, Tehsil- Sarojini Nagar, District- Lucknow, U.P.(Leased Area-3.228 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
997	Proposed "Ordinary Soil Excavation Project" at Gata No.-350, 351, 1183 Ka, 1307, 1572, 1537, 633, 659, 630, 631, 520 Kha, Village- Malaha, Tehsil- Malihabad, District- Lucknow, U.P.(Leased Area-2.559 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
998	Proposed "Soil Excavation Project" at Gata No.-53, Village- Nizampur, Tehsil- Mohanlalganj, District- Lucknow, U.P.(Leased Area-1.066 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
999	Proposed "Soil Excavation Project" at Gata No.-1819, 1820, 1822, Village- Gauriya Kala, Tehsil- Mohanlalganj, District- Lucknow, U.P. (Leased Area-2.238 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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1000	Proposed "Soil Excavation Project" at Gata No.-1205kh, located in Village- Jehta, Tehsil- Lucknow, District- Lucknow, U.P. (Leased Area-0.7590 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1001	Proposed "Soil Excavation Project" at Gata No.-963, Village-Dhanua Saad, Tehsil- Mohanlalganj, District- Lucknow, U.P. (Leased Area-1.631 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1002	Proposed "Soil Excavation Project" at Gata No.-678, located in Village- Sadrauna, Tehsil- Sarojani Nagar, District- Lucknow, U.P. (Leased Area-3.428 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1003	Proposed "Soil Excavation Project" at Gata No.-518, 529 Sa, 540, located in Village- Palenhada, Tehsil -Sarojini Nagar, District- Lucknow, U.P. , M/s Ambay Build Infra Pvt. Ltd., (Leased Area-1.423 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1004	Proposed "Soil Excavation Project" at Gata No.-548 Jha, located in Village- Kaliya Khara, Tehsil -Sarojini Nagar, District- Lucknow, U.P. , M/s Rajeev Associates, (Leased Area-4.87 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1005	Proposed "Soil Excavation Project" at Khasra No.-114, located in Village- Malaha, Tehsil-Malihabad, District- Lucknow, U.P. (Leased Area-0.511 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1006	Proposed "Soil Excavation Project" at Gata No.-1421, 1428, 1429, Village- Malaha, Tehsil- Malihabad, District- Lucknow, U.P., (Leased Area-1.6503 Ha)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1007	Proposed of Ordinary Soil Excavation Project at Gata No.- 855, located in Village-Raipur Raja, Tehsil-B.K.T, District- Lucknow, U.P., M/s SVGS Enterprises Leased Area -0.4480 ha	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1008	Proposed of Ordinary Soil Excavation Project at Gata No.- 312, located in Village-Sultanpur, Tehsil-B.K.T, District- Lucknow, U.P., M/s SVGS Enterprises Leased Area -0.7344 ha	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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1009	Proposed "Ordinary Soil Excavation Project" at Gata No.- 757, Village-Kuroni, Tehsil- Sarojani Nagar, District-Lucknow, U.P., Lease area-0.7160 ha.	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1010	Proposed of Ordinary Soil Mining project at Gata No- 95, 79Ka, 79Kha Village-Chaurahiya, Tehsil-Mohanlalganj, District- Lucknow, U.P.,M/s Ujjwal India Enterprises, Lease area-0.56 ha	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1011	Proposed of Ordinary Earth Excavation Mining Projec at Gata No.-602, 62/1, Villag-Shivpuri, Tehsil-Bakshi ka Talab,District- Lucknow,U.P.,M/s Shree Balaji Infratech and Developer,(Lease Area: 1.804 ha),	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1012	Proposed of Ordinary Earth Mine, at Khasra No.-1531ja & 1609ka ,Village-Gauriya kala, Tehsil-Mohanlalganj, District- Lucknow,U.P., developed by Shri Kamal Kishor, 1.53 ha	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1013	Proposed "Ordinary Earth Excavation Project" at Gata No.-225, in Vill.: Dada Sikandarpur, Tehsil: Mohanlalganj, District- Lucknow, Uttar Pradesh. (Lease Area: 0.914 Ha.)	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1014	Proposed of "Ordinary Earth Excavation Project" at Gata No.-701/2, 701/3, 835 in Village: Kolwa Bhanora, Tehsil: Malihabad, District- Lucknow, Uttar Pradesh. Area-0.879 Ha.	Luknow	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1015	Proposed River Bed Sand Mining Project from Gomti River located at Gata No.- 182 Mi, 184, 186, 199 Kh, 200, 201,203 Mi, Village- Jheejha Mau, Tehsil-Nawabganj, District- Barabanki, U.P., (Total Lease Area: 5.238 ha)	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1016	Proposed Riverbed Sand/Morrum Mining Project from Ghaghra River located at Khand No.-03 ( Gata No.-498 Jha) Village - Udhiya, Tehsil -Ramnagar, District - Barabanki, U.P., Sanctioned Lease Area - 11.00 Ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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1017	Proposed River Bed Sand/Morrum Mining Project from Ghaghra River for M/s Laxmi Dev, located at Khand No.-02, (Gata No.-498 Jha), Village- Udhaiya, Tehsil- Ramnagar, District- Barabanki, U.P., Sanctioned Lease Area: 12 ha,	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1018	Proposed Brick Earth Mining Project located at Khasra No./Gata No.-985, 1054, 1170 Ga, 909, 913, 916, 978 Jh & 1179 in Village- Medua, Tehsil- Ram Sanehighat, District- Barabanki, U.P.,(Leased Area: 4.202 Ha)	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1019	Proposed "Soil Mine Project" at Khasra No./Gata No.-325, Village- Jata, Tehsil- Nawabganj , District- Barabanki, U.P., (Leased Area-0.506 Ha)	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1020	Proposed for Soil Mining Project at Khasra No./Gata No.- 221, Village- Daudpur, Tehsil- Nawabganj, District- Barabanki, U.P., Leased Area -0.696 ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1021	Proposed of Earth Mining to be in used in "Earth Filling by Ordinary Soil Excavation, at Khasra No.- 196, Village- Mohammadpur Kirat, Tehsil- Ramsanehighat, District- Barabanki, U.P. Leased Area -0.5086 ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1022	Proposed "Soil Excavation Project" at Gata No.-311 Ka,Village- Jata, Barauli, District- Barabanki, U.P., (Leased Area-0.421 Ha)	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1023	Proposed of Ordinary Earth Mine at Khasra No./Gata No.- 42, Village- Sohilpur, Tehsil-Ramsanehighat, District- Barabanki, U.P, Leased Area -0.122 ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1024	Proposed Project of Ordinary Sand Mine at Gata No.- 1 Gh, Village- Kothri Gauriya, Tehsil- Sirauligaupur, District- Barabanki,U.P., Lease area-2.1833 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1025	Proposed of Ordinary Earth Mine at Khasra/Gata No.- 316, Village- Jata, Tehsil- Nawabganj , District- Barabanki,U.P., Lease Area: 0.567 ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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1026	Proposed Ordinary Earth Mine At Gata No.- 594, Village- Ruhera, Tehsil- Ramnagar, Barabanki, U.P., M/s Chauhan Enterprises, Area: 0.379 ha,	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1027	Proposed of Ordinary Earth Mine at Gata No. 100 & 101,,Village- Manjhar, Tehsil- Haidergarh, Barabanki,U.P. Area- 1.65 Ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1028	Proposed of Riverbed Ordinary Sand mine, Village Kothri Gauriya (Gata No.- 685/2/1, 685/2/2, 758/3, 674, 675/1, 758/1 & 758/1) Tehsil- Sirauli Gauspur & District -Barabanki, Developed By Shrimati Bhanmati, Area 1.6035 Ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1029	Proposed for our Soil Mine, over an area 1.396 ha. in Khasra/Gata No.- 444, 461 & 473Mi in Village- Sarai Akbarabad, Tehsil -Nawabganj, District:- Barabanki, Uttar Pradesh, Lease area- 1.619 ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1030	Proposed of Ordinary Earth Mine At Gata No. 732, 734 & 736Mi, Village- Pachhim Belawn, Tehsil- Haidergarh, District- Barabanki, Uttar Pradesh, Area- 1.3286 Ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1031	Proposed simple soil excavation form Gata Nos. 520, 506 at Village- palhari , Tehsil – Navabganj, District - Barabanki, Uttar Pradesh, Area – 0.444 ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1032	Proposed for our Soil Mine, at Khasra/Gata No.- 231, 482, 502 & 530 in village Mohammadpur, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh,Area: 0.995 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1033	Proposed for our Soil Mine, at Khasra/Gata No.- 2711 , village Barel (Bahar Seema), Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area: 0.177 ha	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1034	Proposed for our Soil Mine, at Khasra/Gata No.- 353, 354 & 355, Village- Jata, Tehsil -Nawabganj, District:- Barabanki, Uttar Pradesh, Area: 0.722 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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1035	Proposed for Soil Mine at Khasra/Gata No.- 1067Ga in village- Bahlolpur, Tehsil- Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 0.410 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1036	Proposed for our Soil Mine Project at Khasra/Gata No.- 31kh, 34kh, 35, 36kh & 39 in village Shahpur, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 1.487 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1037	Proposed for our Soil Mine Project at Khasra/Gata No.- 966, 967 & 968 in village Rahramau, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area- 0.775 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1038	Proposed of Project Soil Mine, Village- Amoli Hissampur, Tehsil-Ramnagar, District- Barabanki, U.P., developed by Shri Hitendra Verma, (Applied Area : 1.128).	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1039	Proposed of Project Soil Mine, Village- Meerpur, Tehsil-Nawabganj, District- Barabanki, developed by M/s K. M. Construction (Jitendra Singh) (Applied Area - 0.809)	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1040	Proposed of Soil Mine, Project at Khasra/Gata No.-260Ja,260Jha,260La,260Ra & 260Gya in village Salarpur, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh. Area 1.15 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1041	Proposed of Soil Mine, Khasra/Gata No.- 311Ka , Village- Jata, Tehsil - Nawabganj, District:- Barabanki, Uttar Pradesh. Area- 0.843 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1042	Proposed of Soil Mine, Khasra/Gata No.- 505 , Village- Jata, Tehsil - Nawabganj, District:- Barabanki, Uttar Pradesh. Area- 0.843 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1043	Proposed for our Ordinary earth Mine, Khasra/Gata No.- 183 G, 183 K & 186 in village Saheliya, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area 0.290 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1044	Proposed for our ordinary earth Mine, Khasra/Gata No.- 487, 525mi, 475 & 710 in village Rampur joga, Tehsil Nawabganj, District:- Barabanki, Uttar Pradesh, Area 0.8529 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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1045	Proposed for our Ordinary earth Mine, at Khasra/Gata No.- 462Ka & 480 , Village- Umrapur Raisaheb, Tehsil- Ramsanehighat, District:- Barabanki, Uttar Pradesh, Area- 0.390 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1046	Proposed for Ordinary Earth Mine, Khasra/Gata No.- 294, 445, 446, 447 & 462, Village- Sarai Akbarabad, Tehsil- Nawabganj, District:- Barabanki, Uttar Pradesh, Area 1.71 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1047	Proposed for our Ordinary earth Mine, Khasra/GataNo.- 37 & 42, village - Sultanpur, Tehsil- Nawabganj, District:- Barabanki, Uttar Pradesh, Area 0.774 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1048	Proposed for our Soil Mine at Khasra/GataNo.- 272 Da & 289 Mi, Village-Chandamau, Tehsil-Ramnagar, District:- Barabanki, Uttar Pradesh., Area 0.865 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1049	Proposed for Ordinary earthmine, at Khasra/GataNo.-709 atVillage- Chhedanagar, Tehsil-Nawabganj, District- Barabanki, Uttar Pradesh by Vivek verma, Area- 0.402 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1050	Proposed for Ordinary earth mine at Gata No.- 179, Village- Gehndwer, Tehsil- Nawabganj, District Barabanki, developed by Pratap Singh, ( Area- 0.78 ha.)	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1051	Proposed of Ordinary earth mine at Gata no.- 1179, 1185, 1186, 1187, 1188, 1189 & 1194 Village- Mirzapur, Tehsil- Nawabganj, District- Barabanki, (Area- 1.435ha.) developed by Sri Ajay Kumar.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1052	Proposed of Ordinary earth mine at Khasra/Gata No.- 1001, 1015, 1014 & 1010 mi at Village- Mohammadpur, Tehsil- Nawabganj, District- Barabanki, Uttar Pradesh developed by Ankit Kumar shukla, Area- 2.061 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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1053	Proposed of Ordinary earth Mine,Khasra/GataNo.- 182, 183, 195 & 198, Village- Sultanpur,Tehsil- Nawabganj, District:-Barabanki, Uttar Pradesh, Area 0.738 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1054	Proposed of Ordinary earth Mine at Khasra/GataNo.- 292 & 293in village Parsa, Tehsil- Sirauligaupur & District- Barabanki, Uttar Pradesh, Area 0.418 ha. in	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1055	Proposes of Ordinary earth Mine, Khasra/GataNo.- 466& 471in village- Parsa, Tehsil-Sirauli Gauspur, District:- Barabanki, Uttar Pradesh, Area- 0.607 ha.	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1056	Proposed of "Ordinary earth mine"at Khasra/Gata no.- 347 & 365, Village- Jata, Tehsil-Nawabganj, District- Barabanki in Area- 0.897 ha. developed by Shri Ramu	Barabanki	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1057	Sand Mining Project at Khasra No.-257 Ka, Village- Dhanwan, Tehsil- Biswan, DISTT.- Sitapur, U.P., M/s Saini Traders	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1058	Sand Mining Project at Gata No.- 609Ka, 610Ka, Village- Kyotana Hardopatti, Tehsil- Laharpur, Distt.- Sitapur, U.P., M/s Radhey Construction,	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1059	Sand/ Mining Project at Gata No.- 1105 Mi, 1328 ka, 1104 Mi, 1325, Village- Raghunathpur, Tehsil-Misrikh, District- Sitapur, U.P., M/s Kamal Enterprises, Lease Area 10.132 Ha	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1060	River Bed Sand Mining in River Kadhina at Gata No.- 325, 348, 356, 357, 360, 391, Area- 7.315 ha, Village- Bhitaura Bahadur Nagar, Tehsil- Moholi, District- Sitapur, (Leased Area-7.315 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1061	Proposed "Ordinary Sand Mining" Project In Sharda River at Gata No.-8 Ka/ 195, Village- Ratauli, Tehsil- Laharur, District-Sitapur, U.P.,(Leased Area: 8.0 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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1062	Proposed "Ordinary Sand Mining" Project at Gomti River at Gata No.-337 Mi & 330, Village- Ajizpur, Tehsil- Mishrikh, District-Sitapur, U.P., M/s Bharat Construction (Leased Area:5.12 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1063	Proposed "Ordinary Sand Mining" Project at Sharda River at (Khand- Aa) Gata No.-8 Ka/195, Village- Ratauli, Tehsil- Laharpur, District-Sitapur, U.P., M/s Abhaya Pratap Singh (Leased Area:8.782 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1064	Proposed "Ordinary Sand Mining" Project at Gata No.-1347, Village - Ismailganj, Tehsil-Sidholi, District-Sitapur, U.P.	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1065	Proposed " Ordinary Soil Excavation" Project at Gata No.- 180, 166/2, 165, 167, 168, 169, 171/2, 171/2, 172, 235/2, 176, 390,318, 207, 195, 196, 159, 163, 10/2, 273, 274 Ka, Village- Murujanagar, Tehsil- Mahoodabad, District-Sitapur,U.P.,(Leased Area-2.502 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1066	Proposed "Ordinary Soil Excavation Project" at Gata No.- 313 Ka, 314, 316 Ka, 317, 334 Ka, 189, 432 Ka, 40, Village- Angrasi,Tehsil & District- Sitapur, U.P., (Leased Area-0.9805 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1067	Proposed "Ordinary Soil Excavation Project" at Gata No.-90, 353, 478 Ka, 549, 572 Ga, 585, 587, 612, 613, 691, 705, 777, 778 Ga, Village- Khapura, Tehsil & District- Sitapur, U.P., (Leased Area-2.183 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1068	Proposed "Ordinary Soil Excavation Project" at Gata No.- 03, 97, Village- Singhariya,Tehsil & District- Sitapur, U.P., (Leased Area-1.219 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1069	Proposed "Ordinary Soil Excavation Project" at Gata No.- 809, 811, 813, Village- Ramnagar,Tehsil & District- Sitapur, U.P., (Leased Area-0.518 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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1070	Proposed "Ordinary Soil Excavation Project" at Gata No.-1238, 1241, 1243, 1254, 1252, Village- Katesar, Tehsil- Laharpur, District- Sitapur, U.P.(Leased Area-0.593 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1071	Proposed "Ordinary Earth" Mining Project located at Gata No.-735, 732 Kha, 734 Kha, 732 Ka, 734 Ka, 699, Village- Neri, Tehsil & District- Sitapur, U.P. (Lease Area: 0.801ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1072	Proposed "Ordinary Earth" Mining Project located at Gata No.-7, 373, 374, 585, 587, 588, 589, 620, 692, 693, 706, 808, 809, 812, 463, 464, 467, 468, 469, 501, 683, 60, 481, 204, 338 ka , 279, 281 ka, 341, Village-Khapura, Tehsil & District- Sitapur, U.P.,M/s Ramraj Construction (Lease Area: 4.085ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1073	Proposed "Ordinary Earth" Mining Project located at Gata No.-125 mi, 1238 mi, , Village-Dhanai Khera, Tehsil & District- Sitapur, U.P., M/s Ramraj Construction, (Lease Area: 1.295 ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1074	Proposed of Soil Mine Project from Khasra/Gata No.-486 Kha & 486 Gha, at Village-Chilvara(Khairabad), Tehsil & District- Sitapur, U.P.,(Leased Area: 4.028 Ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1075	Proposed of Ajay Soil Mining Project (Category B2) from Khasra No.-447, Village- Tahpur, Tehsil- Laharpur, District- Sitapur, U.P., (Lease Area: 0.591 ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1076	Proposed of Ordinary Soil Excavation Project at Gata No.-176, 166/2, 167, 168, 169, 171/2, 135/2, 318, 172, 207, 195, 196, 180, 390,, Village- Murtajanagar, Tehsil- Mahmoodabad, District- Sitapur, U.P., (Lease Area:2.176 ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1077	Proposed Ordinary Sand Mining Project at Gata No.-21 Ka/20,at Village- Manjha Setuhee, Tehsil-Laharpur, District- Sitapur, U.P.,Leased Area -1.0720 ha,	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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1078	Proposed of Ordinary Earth Mining Project at Gata No.-1288, 1289, Village-Katesar, Tehsil- Laharpur, District-Sitapur, U.P., (Lease Area: 0.562 ha)	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1079	Proposed for Umesh Soil Mining Project (for category B2) at Gata No.- 122/1, Village- Dhanaikheda, Tehsil & District-Sitapur, U.P., Leased Area -1.00 ha	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1080	Proposed for our Soil Mine, over an area 1.037 ha. in Khasra/Gata No.- 307, 764, 766, 668, 671, 682Ga, 749Kha, 750Ga, 779kha & 780Kha in village-Narhi, Tehsil & District:- Sitapur, Uttar Pradesh	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1081	Proposed of Ramraj Coal Soil Mining Project Village- Dhanaikheda, Tehsil Sitapur, District Sitapur, State-Uttar Pradesh Area – 3.035 ha	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1082	Proposed for Soil Excavation from Gata No.- 03, 97 Village-Singhariya, Tehsil & District- Sitapur, U.P. (Area – 1.219 ha).	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1083	Proposed Soil Excavation Project at Gata No.- 195, Village- Badi, Tehsil- Sidhauri, District- Sitapur, U. P., Area: 0.392 ha.	Sitapur	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1084	Sand Mining at River Sharda, Village-Mudi, Gata No. 443, Tehsil, Dhaurahra, District Lakhimpur Khiri, U.P.	Lakhimpur Kheri	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1085	River Bed Ordinary Sand mining at River Jauraha at Gata No. 947, Village-Manjha, Tehsil-Nighasan, District-Kheri, U.P. (Leased Area-11.809 ha)	Lakhimpur Kheri	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1086	Proposed Sand Mining Project at Sharda River Bed, Gata No.- 183 ba, over an area of 13.06 Ha situated in Village- Sarvashivpuri, Tehsil- Lakhimpur, District- Kheri, U.P, Sanctioned Lease Area: 13.06 ha	Lakhimpur Kheri	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1087	Proposed Sand Mining Project at Sharda River Bed, Gata No.- 183 A, over an area of 13.06 Ha situated in Village- Sarvashivpuri, Tehsil- Lakhimpur, District- Kheri, U.P, Sanctioned Lease Area: 13.06 ha	Lakhimpur Kheri	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0

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1088	Proposed Brick Earth Mining Project located at Gata No.-322, 750, 808, 810, 1478, 411, 1417, 268, 1420, 86, Area-4.334 ha, at Village- Kiriwara, Tehsil-Mohammdi, District- Kheri, U.P., M/s Khan Bricks Field, (Leased Area: 4.334 Ha)	Lakhimpur Kheri	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1089	Proposed Brick Earth Mining Project located at Khasra No.- 777, 785, 68, 69, 70, 71, 72, 75, 371 & 379, at Village- Jamunia Rana & Rehjanja, Tehsil-Mitauli, District- Kheri, U.P., M/s Qadri Bricks Feild, (Leased Area: 3.766 Ha)	Lakhimpur Kheri	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1090	Proposed Riverbed Ordinary Sand Mining Project located at Gata no. 443, Vill: Mudi, Tehsil Dhaurhara, Distt: Kheri, U.P., Area 6.87 ha.	Lakhimpur Kheri	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1091	Proposed Project of riverbed Sand/Morrum Mining on the Sharda River Bed, Gata No.- 504, Village- Atariya, Tehsil-Paliya, District-Kheri, U.P., M/s Raj Contractor and Supplier, Sanctioned Lease Area: 0.603 ha	Lakhimpur Kheri	Not Applied	NA	NA	No	Yes	Yes	No	SCN Issued	0	0
1092	Shri Santosh kumar jaisawal, Mining area-Rudauli, Gata no-2Gha, 613, 1,2, (Area in Hec-2.50), vill-Sarai nasir and barai, Tahsil-Rudauli, Ayodhya	Ayodhya	Not applied	N/A	N/A	No	No	Yes	No	No	N/A	No
1093	M/s Maa Aadi Shakti Construction, Prop. Smt Shimpi Singh W/o Tej Pratap Singh, Mining area-vill-Majha Raipur, Gata no-01Mi, 02Mi, (Area in Hec-7.0), Tahsil-Tanda, Ambedkarnagar.	Ambedkar Nagar	24/01/2023	8/2/2023	N/A	No	No	Yes	No	No	N/A	No
1094	Shri Ravindra Kumar S/o Raj Kishor Yadav, Mining area-vill-Majha Salarpur, Gata no-56DA Mi, (Area in Hec-5.262), Tahsil-Tanda, Ambedkarnagar.	Ambedkar Nagar	14/01/2023	8/2/2023	N/A	No	No	Yes	No	No	N/A	No

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1095	M/s Aradhya Enterprises, Prop. Shri Ajay Kumar Singh, Mining area-vill-Sonauli Mohmmadpur, Gata no-6186JA, (Area in Hec-6.00), Tahsil-Tarabganj, Gonda.	Gonda	Not applied	N/A	N/A	No	No	Yes	No	No	N/A	No
1096	Shri Kartikey mishra, Mining area-vill-Devidas pur, Gata.no-328Ga(Area in Hec-0.750) Tahsil-Kaiserganj, Bahraich.	Bahraich	25/03/2023	Under process	N/A	Yes	No	Yes	No	No	N/A	No
1097	Shri Omkar nath singh, Mining area-vill-Laxmanpur Lahsorwa, Gata.no-640 (Area in Hec-0.858),Tahsil-Nanpara, Bahraich.	Bahraich	12/12/2022	23/12/2022	N/A	No	No	Yes	No	No	N/A	No
1098	Shri Durgesh kumar sahu, Mining area-vill-Bhauri, Gata.no-2296Kha(Area in Hec-4.536) ,Tahsil-Mahsi, Bahraich.	Bahraich	25/03/2023	Under process	N/A	Yes	No	Yes	No	No	N/A	No
1099	Shri Subedar Yadav S/o Late-Pitamber Yadav ,Vill-Dadwa,Post-Rajgadh, Dist-Gorakhpur Mining Project-Address- Total Area25.0hect. of Gata No.-1150 of Vill-Narayanpur, tehsil-Dhanghata, District-Sant Kabir Nagar	Sant Kabir Nagar	Not Applied	N/A	N/A	No	No	Yes	No	No	N/A	No

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1100	Shri Ahmad S/o Mustfa Shekh, Vill-Shekhpurwa, tehsil-Mankapur, Dist-Gonda, Proposed for Ordinary Sand Mining to be used in Riverbed of Ghaghara M/s A.R. Vito Minerals from Gata No.- 3225, Village-Chhapar Magaarbi, Teshil-Dhanghata, District- Sant Kabir Nagar, U.P.,Leased Area -3.364 ha	Sant Kabir Nagar	Not Applied	N/A	N/A	No	No	Yes	No	No	N/A	No
1101	Shri Sunil Kumar Jaiswal, Date: 29/09/2021 S/o- Shri Chhotelal Jaiswal R/o-Vill.- Tandiya Bazar, Thana-Jogiya Udaipur District- Siddharthnagar, Proposed for "Ordinary Sand Mining Project", at Gata No. 259 ऋ, 258 ऋ & 258 ऋ, Village/Ghat-Chivarahiya, Tehsil-Naugarh, District- Siddharth Nagar , U.P. , (Lease Area: Area-2.32 Ha)	Siddharth Nagar	Not Applied	N/A	N/A	No	No	Yes	No	No	N/A	No

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1102	Shri Ajit Kumar Mishra S/o Shri kailash nath Mishra, Civil Line, Balrampur, Mining Project Address-Total Area2.387hect. of Gata No.- 5, 7क, 30क मि, 28 of Vill-Ahlahad Nagar, District-Balrampur	Balrampur	Not Applied	N/A	N/A	No	No	Yes	No	No	N/A	No
1103	M/s Shiva Enterprises, Maharajganj, Gata No 593, Village Khaira Khas, Tehsil Belthara Road, District Ballia	Ballia	1/4/2023	—	3/3/2023	—	—	Yes	—	—	—	—
1104	M/s Anil Sing, Gata No 767, Village-Sahbadiya Sultanpur, Tehsil-Sagari, District-Azamgarh	Azamgarh	1/31/2023	—	3/3/2023	—	—	Yes	—	—	—	—
1105	Proposed "Soil Excecavation Project" at Gata No.-293, 300, Village-Paranapur, Tehsil- Sadar, District-Varansai, U.P.M/s Gammon Engineers & Contractors Pvt. Ltd.(Leased Area-3.123Ha)	Varanasi	Not Applied	NO	NO	NO	NO	Yes	NO	NO	NO	NO
1106	SAND MINE, Gata No-103 Village-Ibrahimpur Teh-Gyanpur Dist-Bhadohi	Bhadohi	27.01.2023	15.02.2023	NO	NO	NO	Yes	NO	NO	NO	NO
1107	Proposed Project of River Bed "Sand/Morrum Mining"on the river bed of Ganga River, at Gata No.- 1255 Ka (Area 15 ha) in Village-Bara, Tehsil- Sewrai, Distt.- Ghazipur	Ghazipur	Not Applied	NO	NO	NO	NO	Yes	NO	NO	NO	NO

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1108	EC of Proposed River Bed Sand Mining Project from Ganga River of M/s Tejaswa Gas Service Sand Mining at Gata No-2, Village- Gangbarar Tari, Tehsil- Zamania Distt.-Ghazipur	Ghazipur	Not Applied	NO	NO	NO	NO	Yes	NO	NO	NO	NO
1109	SHIVA ENTERPRISES, VILLAGE - LEELAPUR, TEHSIL-SADAR, DISTRICT- GHAZIPUR	Ghazipur	21.03.2023	NO	NO	YES	NO	Yes	NO	NO	NO	NO
1110	EC of Proposed River Bed Sand Mining Project from Ganga River of M/s Rajesh Prasad Yadav and Son located at Arazi No.-2, Khand No.-01, Village- Hasanpur, Tehsil-Sakaldiha, Distt.-Chandauli, U.P.	Chandauli	Not Applied	No	No	NO	NO	Yes	NO	NO	NO	NO
1111	EC of Proposed River Bed Sand Mining Project from Ganga River of Shri Ajay Kumar Singh located at Arazi No-2 Ga, Khand No.-03, Village- Puravijai, Tehsil-Sakaldiha, Distt.-Chandauli, U.P.	Chandauli	Not Applied	NO	NO	NO	NO	Yes	NO	NO	NO	NO
1112	Shri Dev Narayan, Proposed River Bed Sand/ Morrum Mining Project from Rapti River bed, for located at Block No.-02, Gata No.- 04, Village- Tal Mahulani, Tehsil- Campierganj, District- Gorakhpur, U.P., Lease Area: 5.0 ha	Gorakhpur	No	No	No	No	Yes	Yes	No	SCN Issued	No	No
1113	Shri Manoj Singh, Owner, Proposed of Ordinary Sand Mining Project on River Rapti at Gata No./Khand No./Zone No.- Ra-06, Village-Terhavar Karthari Urf Sisai, Tehsil- Campierganj, District- Gorakhpur, U.P.,Leased Area -5.00 ha	Gorakhpur	06.04.2023	Under Process	-	Yes	No	Yes	No	No	No	No

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1114	Shri Rakesh Chauhan, Owner, Proposed Project of riverbed Ordinary Sand Mining on the riverbed of Rapti River located at Gata No.-10/2, Block No.-02, Village- Nadua Lalpur Ehatmali, Tehsil- Sadar, District- Gorakhpur, U.P., (Lease Area: 5.0 ha)	Gorakhpur	No	No	No	No	Yes	Yes	No	SCN Issued	No	No
1115	Shri Sanjay Kumar Maddeshiya S/o Shri Shivnath Prasad, Proposed Ordinary Sand Mining Project from Ganghra river for at Gata No.- 648, Village- Malauli, Tehsil- Gola, District- Gorakhpur, U.P., Leased Area -5.0 ha,	Gorakhpur	No	No	No	No	Yes	Yes	No	SCN Issued	No	No
1116	Shri Manoj Singh S/o Late Shri Shamsher Bahadur Singh, Proposed Ordinary Sand Mining Project from River Bed of Rapti river at Gata No./Khand No.-03, at Village- Indravar, Tehsil- Campierganj, District- Gorakhpur, U.P., Leased Area - 5.0 ha,	Gorakhpur	06.04.2023	Under Process	-	Yes	No	Yes	No	No	No	No
1117	Shri Jitendra Nishad, Owner, Proposed of "Ordinary Sand Mining "Project located at , Gata No.- GHA, Village- Hariharpur , Tehsil- Gola, District- Gorakhpur, U.P., (Leased Area-1.1300 Ha)	Gorakhpur	06.04.2023	Under Process	-	Yes	No	Yes	No	No	No	No

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1118	Shri Shrimati Rajni Shahi, Proposed Project of Ordinary Sand Mining Project on the riverbed Ghaghra River at Gata No.-Gha, Block No.-04, Village-Ratanpura, Teshsil-Gola, District-Gorakhpur, U.P., M/s Aarchis Enterprises, Lease Area: 5.0 Ha	Gorakhpur	No	No	No	No	Yes	Yes	No	SCN Issued	No	No
1119	Shri Sharda Devi, Proposed of Riverbed Ordinary Sand Mine from the Riverbed Of Rapti River At Village- Rudain Urf Majhgawa, Tehsil- Bansgaon, Gorakhpur,Uttar Pradesh, AREA-5.0	Gorakhpur	08.04.2023	Under Process	No	Yes	No	Yes	No	No	No	No
1120	Shri Sandhya Pandey W/o Shri Dinesh Pandey, Proposed of Sand Mining Project from River Bed of Rohin river at Gata No.- 247 Ga,at Village- Baikunthpur, Tehsil- Nautanwa, District-Maharajganj, U.P.,Leased Area - 5.475 ha,	Maharajganj	18.04.2023	Under Process	No	Yes	No	Yes	No	No	No	No
1121	Shri Raj Pratap Yadav S/o Shri Bhagwat Prasad Yadav, Proposed "Sand Mining" at Ghaghra River Bed at Gata No. - 396/1 , Village: Takia Dharahara Khadar, Tehsil: Salempur, District: Deoria, State: Uttar Pradesh,Area: 11.70 Ha	Deora	No	No	No	No	Yes	Yes	No	SCN Issued	No	No
1122	Shri Moor Singh S/o Shri Karan Singh, Mahmoodpur, Than-Sunagadi, Tehsil- Patiyali, District-Kasaganj,U.P., M/s Green India Consultina Pvt. Ltd.	Badaun	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO

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1123	Shri Jitendra Kumar, Owner, S/o Shri Gyanchand, Ward No.- 4, Dineshpur, Tehsil- Gadarpur, District- Udham Singh Nagar(U.K.), M/s Green India Consultina Pvt. Ltd.	Badaun	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1124	Shri Sanjeev Kumar Gupta, Owner, R/o- 35, Krishan Bihar, Krishan Mandir Jwala Nagar, Rampur,U.P.	Badaun	2/14/2023	14/02/2023	NA	NO	NO	Yes	NO	NO	NA	NA
1125	Shri Mohammad Arif,Owner, Gohar Neariya, District- Pilibhit, U.P.	Pilibhit	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1126	Shri Shivendra Singh, Ambedkarnagar, District- Shahjahanpur,U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1127	Shri Gurudev Mishra, District- Shahjahanpur,U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1128	Shri Mahendra Kumar Agarwal S/o Babulal Agarwal, R/o- Ward No.- 04, Tilak Nagar Khatima,Udham Singh Nagar	Pilibhit	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1129	Smt. Nisha Dulvani S/o Harvansh Dunwani, R/o- H.No.- 19, Madhuban Colony, Mohalla Nai Basti, District- Pilibhit, U.P., M/s Shri Om Brick Field	Pilibhit	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1130	Shri Rais Ahmad S/o Munne Ansari, R/o- Saraini Tirkunia, Amaria,District- Pilibhit, U.P., M/s Singh Brick Field	Pilibhit	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1131	Shri Rajesh Kumar erma S/o Shri Chote Lal Verma R/o-Village- Gadhiya Saraili,Tehsil- Puwayan, District-Shahahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1132	Shri Deepu Gupta, R/o- Madan Nagar, Jalalabad, District- Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO

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1133	Shri Deepu Gupta, R/o- Madan Nagar, Jalalabad, District-Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1134	Shri Gurudev Mishra, District-Shahjahanpur, U.P., M/s Satya Om Enterprises	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1135	Shri Arivind Verma, District-Shahjahanpur, U.P., M/s Balaji Construction and Supplier	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1136	Smt. Ashi Parveen, R/o- Khudaganj, Nayaganj, District-Shahjahanpur, U.P.,	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1137	Shri Mohd Jahid, R/o- 94, Bhangshan Miranpur Katar, Tehsil- Tilhar, District-Shahjahanpur, U.P. M/s Hira Brick Field	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1138	Shri Mumtaz, R/o- 130 Umarpur, Tehsil- Tilhar, District-Shahjahanpur, U.P, M/s Sabri Brick Field	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1139	Shri Taj Mohammad, R/o- Dhakiya Hamidnagar, District-Shahjahanpur, U.P, M/s Chand Brick Field	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1140	Smt. Mamata Agarwal, R/o- 90 Ka cha Katra, District-Shahjahanpur, U.P, M/s Singhal Ent Udyog	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1141	Shri Prem Prakash Narang, R/o- Krishna Nagar, District-Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1142	Shri Kuldeep Singh, R/o- Kasbhara, Tehsil- Puwanya, District- Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1143	Shri Rajesh Kumar Verma. Owner, R/o- Gadhiya, Sareli lalpur, District- Shahjahanpur, U.P.,	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO

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1144	Shri Jagjeet Singh, R/o-Birasini, Tehsil- Tilhar, District- Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1145	Smt. Mubshara Bi, W/o Sajid Khan Bragad, R/o- Village- Shahbaznagar, Tehsil- Sadar, District -Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1146	Shri Rajesh Kumar Verma, S/o Shri Chotte Lal verma, Village: gadhiya sareli, lalpur, Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1147	Shri Radha Krishan Gupta, S/o Shri Ramnarayan Gupta, R/o Village-Hundal Khel, Tehsil- Sadar, District- Shahjahanpur, Uttar Pradesh	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1148	Shri Ashish Kumar Verma, S/o Shri Sushil Chandra Verma, R/o Village – Hundala Khel, Singh Bhawani Wali Gali, Tehsil- Sadar, District- Shahjahanpur, U.P	Shahjahanpur	12/27/2022	27/12/2022	NA	NO	NO	Yes	NO	NO	NA	NA
1149	Shri Harsh Raj Tiwari, R/o- Village: siktiha, Lakhimpur kehri, U.P	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1150	Shri Sachin Kumar, R/o- Village: Badagaon, Puwanya, Shahjahanpur, U.P	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1151	Shri Rajesh Chotelal, R/o-Village – Daulatpur Mu. , District- Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1152	Shree Kant Verma, R/o- Nizampur Gautiya, Shahbaznagar, M/S Shree Shvamji Enterprises	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1153	Shri Rajesh Chotelal, R/o-Village – Daulatpur Mu. , District- Shahjahanpur, U.P.	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO

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1154	Shree Kant Verma, R/o-Nizampur Gautiya, Shahbaznagar, M/S Shree Shyamii Enterprises	Shahjahanpur	NO	NO	NA	NO	NO	Yes	NO	NO	NO	NO
1155	Shri Anuj Bansal, HN-30, Qazi Zadgan, Moh- Katarmal, Tehsil- Chandpur, District- Bijnor, U.P., M/s Bansal Bricks	Bijnor	Not applied	No	NA	No	No	Yes	NO	NO	NO	NO
1156	Shri Pankaj Vesh S/o Shri Ashok, 191, Katarmal, Tehsil- Chandpur, District- Bijnor, U.P., M/s Sagar Bricks Works	Bijnor	Not applied	NO	NA	No	No	Yes	NO	NO	NO	NO
1157	Shri Gaurav Agarwal S/o Shri J.D. Agarwal, R/o- B.N. Marg, Kalabarh, Kotdwar	Bijnor	16.01.2021	01.06.2021	NA	No	No	Yes	NO	NO	NO	NO
1158	Smt. Asharani W/o Shri Yogesh Kumar Chaudhary, R/o- Mohalla- Lal Sarai Nikat Hindu Inter College, Nagina, District- Bijnor, U.P.	Bijnor	14.12.2022	22.12.2022	NA	No	No	Yes	NO	NO	NO	NO
1159	Shri Yash Pal Singh S/o Ramswaroop Singh, R/o-Village- Mathera Chauhan, Tehsil- Nagina, District- Bijnor, U.P.	Bijnor	Not applied	NO	NA	No	No	Yes	NO	NO	NO	NO
1160	Shri Satyendra Singh S/o Shri Brijendra Singh, R/o- A-7, Mangal Vihar Colony, Nikat Nangla Maulvi Aligarh Shehar Col, District- Aligarh, U.P., M/s Brijwala Infra Solution Pvt. Ltd.	Bijnor	Not applied	NO	NA	No	No	Yes	NO	NO	NO	NO
1161	Pawan Chauhan S/o Shri Ram Pal Singh, R/o-Village- Pal, Salempur Gosain, Gajraula, Amroha, U.P.	Amroha	Not applied	NO	NA	No	No	Yes	NO	NO	NO	NO

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1162	Shri Dilip Kumar Ojha S/O Shri Hanuman Prasad Ojha R/O-184, N Block, Kidwai Nagar, Kanpur Nagar, U.P./M/S JAYANTI ENTREPRENEUR PVT. LTD.	Bijnor	Not applied	NO	NA	No	No	Yes	NO	NO	NO	NO
1163	Shri Dipanshu Dhaka S/o Shri Jaydev Singh Dhaka, R/o- H.No.- 60, Gali No.- 11, Verma Park, Gandhi Colony, Thana Nai Mandi, Tehsil- Sadar, District- Muzaffarnagar. U.P.	Bijnor	19.02.2023	06.03.2023	NA	No	No	Yes	NO	NO	NO	NO
1164	MS NAITHANI CONTRACTOR Shri Sanjay Naithani S/o Shri Sunil Dutt Naithani, Udayampur, Post-Kalaldhari, Kotdwar, Distt.-Pauri Garhwal (Uttarakhand)	Bijnor	24.11.2022	19.12.2022	NA	No	No	Yes	NO	NO	NO	NO
1165	Mr. Neelam Mathur, Owner, M/s Krishna Construction, H.No.-31, Anand Bhawan, Sant Pual College, Civil Lines, Distt.-Moradabad. U.P.	Moradabad	Not applied	No	NA	No	No	Yes	No	NO	NO	No
1166	Smt. Neelam Mathur, Owner, H.No.- 31, Anand Bhawan, Sant Paul College, Civil Lines, Distt.-Moradabad, U.P., M/s Krishna Construction	Moradabad	Not applied	No	NA	No	No	Yes	No	NO	NO	No
1167	Shri Yogesh Kumar Saxena, M/s Sainik Foods Pvt. Ltd., Block-A, Flat No.- 504, Coral Woods, Hosangabad Road, Bhopal	Sambhal	9/25/2021	12/6/2021	NA	No	No	Yes	No	NO	NO	No
1168	Shri Yogesh Kumar Saxena, M/s Sainik Foods Pvt. Ltd., Block-A, Flat No.- 504, Coral Woods, Hosangabad Road, Bhopal	Sambhal	9/25/2021	12/6/2021	NA	No	No	Yes	No	NO	NO	No

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1169	Shri Pradeep Chaudhary S/o Shri Rajendra Singh, Village- Pachokra Khanpur, Tehsil- Kanth, District- Moradabad, U.P.	Moradabad	Not applied	No	NA	No	No	Yes	No	NO	NO	No
1170	Shri Sher Alam S/o Islam Ali, Village- Rustumapur, Tehsil- Bilari, District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1171	Shri Amit Kumar S/o Shri Giriraj Singh, R/o- Suraj Nagar Pital Nagar, Tehsil- Moradabad, District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1172	Shri Lakhvinder Singh, Shri Mahendra Singh & Shri Jugendra Singh, S/o Shri Sarjeet Singh, R/o- Jamna Jamni Chauhadda, Tehsil- Sadar, District- Rampur, U.P.	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1173	Shri Gurmeet Singh, R/o- Asadullahpur, Tehsil- Milak, District- Rampur, U.P., M/s A.A. Cable Layers	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1174	Shri Sunny Garg, Owner, R/o- Ramraj Road, Bazpur, District- Udham Singh Nagar, Uttarakhand	Rampur	3/2/2023	Applied	NA	Yes	No	Yes	No	NO	NO	No
1175	Shri Arun Kumar Goyal S/o Shri Deewan Chand, R/o- Subhash Nagar, Uttarakhand	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1176	Shri Saurabh Kumar Tomar, R/o- Shop No.- 02, Before Meenar, Harthala, Moradabad, U.P., M/s Shiv Shakti Enterprises	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1177	Shri Anjali Kapoor W/o Shri Sharad Kapoor R/o- H.No.- C-13, Gandhi Nagar, Teshil & District- Moradabad, U.P.	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No

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1178	Shri Kailash Singh S/o Shri Rajveer Singh, R/o- Village- Milak Ghansurpur Bamniya, District- Amroha, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1179	Shri Vijendra Singh S/o Late Shri Ram Singh, Resident of Vidya Nagar Mau, Thana-Civil Lines, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1180	Shri Mudassir Khan, Owner, R/o- Rampur Bheela, PO- Sarkara Khas, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1181	Shri Arshad Ali S/o Shri Munan Ahamad, R/o- Pipli Chak, District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1182	Shri Mohd Saleem, Owner, R/o- Village- Milak Sihora, Posr- Munda Pandey, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1183	Shri Pappi Chaudhari S/o Shri Ahmad Jan, R/o- Chamraua, Post- Akka Dilari, District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1184	Shri Nazim Ali, Owner, Village- Rampur Bheela Sakara Khas, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1185	Shri Danish, Owner, R/o- Village- Salempur Nawada, Chaudharpur, Tehsil- Amroha, District- Amroha, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1186	Shri Imran Ali, Owner, R/o- Barwara Manjhra, P.O.- Bhaisiya, District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1187	Shri Kuldeep Singh, Owner, R/o- D-39, Deen Dayal Nagar, Phase-2, District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No

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1188	Shri Yogesh Kumar S/o Shri Param Singh, R/o- House No.- E-10, New Moradabad Oop. Power House-2, Sector- 01, District- Moradabad, U.P.,	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1189	Shri Radhey Shyam S/o Shri Ramswaroop, R/o- Chakarapur, Tehsil- Bajpur, District- Udham Singh Nagar, Uttarakhand	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1190	Shri Satpal Singh, R/o- Village- Bhoovra Ehatmali, Tehsil- Swar, District- Rampur, U.P.	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1191	Shri Rishipal Singh S/o Shri Tularam Singh, R/o- Village- Bhatawali, P.O.- Kazipura, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1192	Shri Sameer Khan, Owner, R/o- Plot No.- 14-15, First Floor, Shri Sai Hospital, Mansarovar Colony, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1193	Shri Sagar Gupta, Owner, R/o- Mohalla-Mahajan, P.O.- Chandausi, District- Sambhal, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1194	Shri Mohammad Rafi , Owner, R/o- Village- Milak Bujpur Asha, P.O.- Veerpur Than, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1195	Shri Pawan Kumar, Owner, R/o- Mohiuddinpur, Kamelpur Dhanora, Tehsil & District- Amroha, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1196	Shri Mohd. Akhlak S/o Shri Mohd. Ishak, R/o- Pandit Nagala, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No

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1197	Shri Monu Pal, Owner, Village-Hussainpur Hameer, Tehsil- Bilari District-Moradabad, U.P,	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1198	Shri, Owner, R/o- Lalpur Hameer, Faridpur Hameer, Tehsil- Bilari ,District-Moradabad, U.P,	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1199	Shri Yogesh Chandra, Owner, R/o- ,K.G.K College, Surya Nagar , Tehsil & District-Moradabaad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1200	Shri Yogesh Kumar S/o Shri Param Singh, R/o- House No.- E-10, New Moradabad Opposite power house- 2 sector 1,District-Moradabad, UP,	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1201	Shri Brahmopal Singh, R/O- Ampur Dhamman, Tehsil – Tanda, District – Rampur, U.P.	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1202	Shri Rajesh Kumar Gupta, R/o- Mohalla- Nausar, Jalalabad District- Shahjahanpur,U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1203	Shri Pushpendra Chaudhary , R/o- H.I.A. 265, Ashiyana Phase-1, Sharda Traders, District-Moradabad, U.P., M/s Pushpendra Chaudhary/127626	Moradabad	3/2/2023	1/30/2023	NA	No	No	Yes	No	NO	NO	No
1204	Shri Amit Kumar S/o shri Giriraj Singh R/o- Suraj nagar Pilat Basti, District – Moradabad , Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1205	Shri Bisharat Husain, R/o-Village-Chaudharpur, (DiDoli),Tehsil & District-Amroha, U.P,Amroha,Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No

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1206	Shri Imran Ali, Owner, R/o-Village-Barwara, P.O-Bhaisiya Tehsil & District- Moradabad (U.P.)	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1207	Shri Rajendra Singh R/o Munda Pande, District- Moradabad, Uttar Pradesh	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1208	Shri Pradeep Kumar S/o Shri Rajendra R/Oo – Village Pachokara khanapur – Post – Kuchawli, Chhajlet, Tehsil - Moradabad, District - Moradabad, Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1209	Shri Rajesh Kumar S/o Shri Rajpal Singh, R/o Kanharapur Nagla Barah, Tehsil- Bisauli, District - Badaun, U.P.	Sambhal	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1210	Shri Subhan, R/o- Village- Karanpur, P.O.- Yusufpur Nagaliya, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1211	M/s Umar Goods Transport & Ent. , Add.- Bhojpur Dharampur, Near B.S.N.L. Kashipur Road, District-Moradabad, U.P.	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1212	Shri Sameer Khan, R/o- Plot No 14-15, 1st Floor Beside Sri Sai Hospital Mansarovar Colony Tehsil District Moradabad,,Moradabad,Moradabad,Uttar Pradesh,M/s Verner Enviro India Pvt Ltd	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1213	Shri Malkit Singh, R/o- Math Khera, Tehsil- Swar, District- Rampur, U.P., M/s Baba Deep Singh Enterprises	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No

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1214	Shri Nusrat Naim Siddiqui, Date: 30/12/2021 S/o- Late Shri Rashidullah Siddiqui R/o- Ekta Vihar, Shaukat Ali Road, Civil Lines, Tehsil- Sadar, District- Rampur (U.P.)	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1215	Shri Name Ali S/o Shri Maseeta R/o-Narpat Nagar Dudawala, Tehsil- Swar, District-Rampur, U.P., M/s Imran Traders	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1216	Shri Naame Ali S/o Shri Maseeta R/o—Narpat Nagar Doondawala, Tehsil- Swar, District-Rampur, U.P.	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1217	Shri Ayush Bhedda S/o Shri Mahesh Pal, R/o – Near Primary School, Katha Bagpat, Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1218	Shri Vijendra Singh S/o Late Shri Ram Singh R/o – Bank Colony, Harthala Tehsil & District- Moradabad (U.P.)	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1219	Shri Gaurav Agarwal S/o Shri Jaideep Agarwal R/o Badrinath Marg, Kalagarh Sukhri, Kotdwar, Pauri Garhwal	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1220	Shri Pawan Kumar S/o Shri Mahendra Singh Residential Address – Village- Muhiuddinpur, Post- kamelpur dhanaura, Amroha, Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1221	Shri Gurmeet Singh, Partner R/o- Asadullahpur, Tehsil- Milak, District- Rampur, U.P., M/s A. A.Cable Layers	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No

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1222	Shri Sumit Chaudhary, R/o- Mahendari Sikandarpur, Chhajlet, District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1223	Shri Rajesh Kumar S/o Shri Rajpal Singh, R/o Kanharpur Nagla Barah, Tehsil- Bisauli, District- Badaun, U. P.	Sambhal	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1224	Shri Nazim Ali S/o Shri Muslim Residential Address – Village Rampur bheela, Post Sarkara khas, District- Moradabad, Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1225	Shri Mou Raza, R/o- ill-Lakhanpur ladapur, Post-Udhamawala, Roshanpura, Moradabad, Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1226	Shri Pappi Choudhry, R/o- Ahmad Jan Chamraua Post Office Akka Dilari Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1227	Shri Abdul Vahab S/O Abdul Gaffar R/o- Mohalla -Lal Masjid, Tehsil- Sadar ,District-Rampur, U.P	Rampur	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1228	Shri Pawan Kumar, R/o- Village- Muhiuddinpur, Post Kamelpur Dhanaura, Tehsil- Amroha, District- Amroha (U.P.)	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1229	Shri Kuldeep Singh, R/o- D-39, Deendayal Nagar, Phase- 2, Near Wave Mall, Tehsil & District- Moradabad, U.P.	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1230	Shri Sunny Garg S/o- Shri Meghraj Garg R/o- Ramraj Road, Bazpur, District- Udham Singh Nagar (U.K.)	Rampur	3/2/2023	Applied	NA	Yes	No	Yes	No	NO	NO	No

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1231	Shri Ravindra Chaudhary S/o Shri Ram Ratan Singh, Village- Pachokra Khanpur, Post- Kuchawali, District- Moradabad, Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No
1232	Shri Atul Singh, R/o- Village- Bhatawali, District- Moradabad, Uttar Pradesh	Moradabad	Not applied	NO	NA	No	No	Yes	No	NO	NO	No